

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF April 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-383/2026	02.04.2026	HIND CARES GLOBAL LIMITED VS RAJ MANDIR RETAILS PRIVATE LIMITED	SHUBHANKAR SEHGAL	9999147160	CONTACT@SEHGALNDCO.COM	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-386/2026	02.04.2026	PAPPU SETH VS MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	robinbhardwaj@529@gmail.com	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-387/2026	02.04.2026	VIRENDER KUMAR YADAV VS LAXMI NARAYAN SAHU	RANJEET SINGH	9818010348	RANJEETSINGH348@GMAIL.COM	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-363/2026	02.04.2026	TATA CAPITAL LTD. VS. SHREEDEV NARAYAN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-173/2026	02.04.2026	BANK OF BARODA VS IMRAN	RAJNISH KUMAR BANYAL	9810872353	RAJNISHBANYAL@GMAIL.COM	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-174/2026	02.04.2026	BENNETT COLEMAN CO LTD. VS ADSUN ADVERTISING AGENCY	MANU SETH	9971919431	ANMLEGALHELP@GMAIL.COM	01.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Injunction	CS COMM-392/2026	04.04.2026	NIRMALA DEVI VS NITIN WASON	ROHIT SHARMA	9891373332	ADV.RSROHIT@GMAIL.COM	02.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-393/2026	04.04.2026	RAHUL JAIN VS MOHD ARIF	LOKESH KUMAR PATHAK	8527084956	LAWSLANCELEGAL@GMAIL.COM	02.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-177/2026	04.04.2026	ALUTIX INSULATIONS VS AMRIT SUPPLY CO. PVT. LTD.	PALLAV GUPTA	9910186086	ADVPALLAVGUPTA@GMAIL.COM	02.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-182/2026	06.04.2026	AXIS BANK LTD. VS IMRAN	MAYANK MAHAJAN	98733-47330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-408/2026	07.04.2026	KRISHAN MANGAL VS BALRAJ SINGH	RAHUL KUMAR CHOUDHARY	8860838005	RAHUL.CHAUDHARY49@GMAIL.COM	06.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-231/2026	07.04.2026	HDFC BANK LTD. VS SHAUKAT ALI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-246/2026	09.04.2026	HDFC BANK VS SHAUKAT ALI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	08.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	ARB. A. COMM-5/2026	10.04.2026	RAJENDRA KUMAR VS M/s. KOTAK MAHINDRA BANK LIMITED	KARTIK KUMAR AGGRWAL	7011461996	KAGGARWAL770@GMAIL.COM	09.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-441/2026	13.04.2026	SAPNA VS BABY & ANR.	SHASHI PRKASH DHASMANA	9350129904	shashiprakashdhasmana@gmail.com	10.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-428/2026	13.04.2026	HDFC BANK LTD. VS ROHIT KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-258/2026	15.04.2026	M/s. SHIV ELECTRIC VS PUBLIC WORK DEPARTMENT	ROHIT KUMAR	9811384868	ADVOCATEVARUNHANS@GMAIL.COM	14.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-441/2026	16.04.2026	TATA CAPITAL LTD. VS SAMRIDDHI CONSTRUCTIONS	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	15.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP COMM-34/2026	16.04.2026	BAJAJ PROCESSPACK LIMITED VS A4 GROUP MANPOWER SOLUTIONS	SADRE ALAM	9871441415	JALPALEGAL@GMAIL.COM	15.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-201/2026	16.04.2026	BANK OF INDIA VS GURDIYAL SINGH	VARUN SHARMA	981161300	ADVVARUNSHARMA@GMAIL.COM	15.04.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-453/2026	17.04.2025	ENKAY ENTERPRISES BATHWEL	VS ADITYA MADAN	9810128667	adityamadanlaw@gmail.com	16.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-456/2026	18.04.2026	M/s. INFINITY AUTO WORLD JYOTI SHAW	VS SAMIT JAIN	9911525000	amitoswal14@gmail.com	17.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-447/2026	20.04.2026	TATA CAPITAL LTD. VS. SAABRI LOGISTICS	VS SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	18.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-277/2026	22.04.2026	M/s. BHARTI BHAWAN VS NITIN KHOSLA	VS ZULQUARNAIN AZAM	9525429896	ADVOCATEAZAM01122020@GMAIL.COM	21.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-474/2026	23.04.2026	M/s. S.K. EDUCATION PVT. LTD. VS BACHPAN VATIKA PLAY SCHOOL AND ORS.	VS ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	22.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-505/2026	30.04.2026	CANARA BANK VS DEEPAK KUMAR	VS PRATAP CHANDRA RANA	9990366723	prarana25000@gmail.com	29.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-220/2026	30.04.2026	AXIS BANK LTD. VS NARAYANGREEN & ANR.	VS MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	29.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-221/2026	30.04.2026	AXIS BANK LTD. VS L K CLUB HOUSE & ANR.	VS MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	29.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-222/2026	30.04.2026	REKHA ROHTAGI VS PRITI PALS PARASHAR	VS SIDDHANT PRAKASH MALIK	9555778834	siddhantmalik1794@gmail.com	29.04.2026
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL DISTRICT	306	Execution (Comm)	Execution (Comm.)/168/2026	01-04-2026	MOHIT GAUR Vs HEMANT KUMAR VAID	VS AMIT POONA	9899665895	whitepaperlawoffices@gmail.com	25.03.2026

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			306	OMP (I) (COMM.)	OMP (I) (COMM.)/407/2026	02-04-2026	TATA CAPITAL LTD Vs YASH CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	28.03.2026
			306	Execution (Comm)	Execution (Comm.)/176/2026	04-04-2026	M/S CAPITAL HIND FINANCE PVT LTD Vs VIKRAM SHARMA	RITESH OBEROI	9818951058	riteshoberoi058@gmail.com	26.03.2026
			306	Misc DJ	Misc DJ/225/2026	04-04-2026	M/S S K EDUCATIONS PVT LTD Vs CHINTELS SCHOOL AND ORS	ROHIT VASHISHT	9810189223	rohit1996vashist@gmail.com	28.03.2026
			306	Misc DJ	Misc DJ/226/2026	04-04-2026	PARANSHU M SINGH Vs M2K ENTERTAINMENT PVT LTD	NAVEEN SHARMA	9350569040	naveen101a@yahoo.com	19.03.2026
			306	Execution (Comm)	Execution (Comm)/179/2026	06-04-2026	AIS HOLIDAYS PRIVATE LIMITED Vs YORKER HOLIDAYS SERVICES PRIVATE LIMITED	KAMLESH SURESH PRASAD	9999650796	advocatevikaskhatak@gmail.com	30.03.2026
			306	Execution (Comm)	Execution (Comm)/180/2026	06-04-2026	SHISHPAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02.04.2026
			306	Execution (Comm)	Execution (Comm)/181/2026	06-04-2026	M/S PHOOL CHAND BHAGAT SINGH Vs VIKAS AGGARWAL	PRAVEEN SURI	9810928188	praveensuri73@gmail.com	03.04.2026
			306	CS (COMM)	CS (COMM)/404/2026	06-04-2026	HENU NOGIA Vs MOHD IRSHAD AND ORS	SAKET GAKHAR	9911893100	adv.batra@gmail.com	03.04.2026
			306	Ex.COMM - Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./49/2026	07-04-2026	AXIS BANK LTD Vs MOHD FAIZAN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026

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			306	Execution (Comm)	Execution (Comm.)/185/2026	07-04-2026	HARJEET SHAH SINGH Vs MUNICIPAL CORPORATION DELHI	ROBIN OF BHARDWAJ	9560905884	robinbhardwaj529@gmail.com	02.04.2026
			306	CS (COMM)	CS (COMM)/410/2026	07-04-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION DELHI	SATYENDRA OF KUMAR SINGH	9811161525	sksingh116@gmail.com	04.04.2026
			306	OMP (COMM.)	OMP (COMM.)/30/2026	08-04-2026	SCHINDLER INDIA PVT. LTD Vs ARN INFRASTRUCTURE INDIA LTD	SONAL JAIN	9810797596	sonaljainadvocate@gmail.com	08.04.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/426/2026	08-04-2026	DMI FINANCE PVT LTD Vs NIKMAN K MARAK	MUKESH KUMAR SHARMA	9873062233	mkslawoffice650@gmail.com	06.04.2026
			306	M Ex	M Ex/280/2026	09-04-2026	M/S CAPRISO FINANCE LTD Vs HARISH CHANDRA AGRAWAL HUF	RAKESH KUMAR	9310707170	info@dsnlegal.com	30.03.2026
			306	Ex.COMM - Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./56/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs RAMESH CHAND	H K MONGA	9999495500	mohitmongaadvocate@gmail.com	29.03.2026
			306	Execution (Comm)	Execution (Comm.)/190/2026	09-04-2026	K K SEHGAL HUF AND ANR. Vs M/S AUREUS CAPITAL AND ANR.	DHANANJAY PURI	9810047680	NA	07.04.2026
			306	Execution (Comm)	Execution (Comm.)/192/2026	10-04-2026	VIKAS BANSAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	07.04.2026
			306	CS (COMM)	CS (COMM)/436/2026	11-04-2026	ANURADHA GUPTA Vs SHIVAM MISHRA	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	09.04.2026

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			306	Misc DJ	Misc DJ/225/2026	11-04-2026	AYUSH BANSAL VS. KAVITHA KANWAR	ANIRUDH AGGARWAL	9871447449	NA	09.04.2026
			306	Execution (Comm)	Execution (Comm.)/197/2026	15-04-2026	KAILASHPATI POLYPLAST PVT LTD Vs M/S RAGHAV INDUSTRIES	ABHAY RAJ VERMA	9899226008	puneet@samayalaw.in	11.04.2026
			306	Ex.COMM - Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./59/2026	17-04-2026	M/S OMKARA TRANSPORT PVT LTD Vs M/S PHUAR AGROTECH	VARUN GUPTA	9810476767	gupta.varun1@gmail.com	16.04.2026
			306	Execution (Comm)	Execution (Comm.)/209/2026	22-04-2026	HARKIRAT MANN Vs SANGEETA KANSOTIA	MANU PRABHAKAR	9811259231	gurpreetsethi1974@gmail.com	21.04.2026
			306	Execution (Comm)	Execution (Comm.)/210/2026	22-04-2026	ANIL CHAUDHRY Vs RAJESH JAIN	DEVENDER KUMAR SHARMA	9810105402	NA	21.04.2026
			306	CS (COMM)	CS (COMM)/490/2026	28-04-2026	M/S KAY ESS TRADE LINKS Vs M/S MOBILE POINT	SUDESH KUMAR GOYAL	9811052237	sudeshgoyal@hotmail.com	24.04.2026
			306	CS (COMM)	CS (COMM)/498/2026	28-04-2026	RAVI KUMAR CHAHAR VS. MANOJ KUMAR	NARESH KUMAR	9811576193	nkdeo7@gmail.com	27.04.2026
			306	Execution (Comm)	Execution (Comm.)/218/2026	30-04-2026	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH	9891111475	office@shahandshah.net	28.04.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	Central	303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM/ 178/2026	06.04.2026	LALIT KUMAR TATAR VS GILL AGRICULTURAL IMPLEMENTS	ANIL KUMAR SINGH	9313579493	adv.anilsingh88@gmail.com

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			Central	303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. AWARD BY ARB. COMM/ 43/2026	06.04.2026	AXIS BANK LTD. VS NARENDER KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahaja	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 398/2026 RECOVERY OF RS. 7,51,000/-	06.04.2026	SUSHIL KUMAR GUPTA VS RAHUL MEHRA	AJEET KUMAR	9810655629	TRB.LAW10@	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 400/2026 RECOVERY OF RS. 10,35,000/-	06.04.2026	MANISH GUPTA VS HIMANSHU SHARMA	SIDDHARTHA VERMA	7011684029	verma.siddhartha	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 427/2026	09.04.2026	ADITYA BIRLA CAPITAL LTD. VS MAHADEV STEEL AND ALUMINIUM	AJAY UPPAL	9811740125	VIRTUOUS.PE	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 427/2026 RECOVERY OF RS. 3,94,832/-	10.04.2026	SAHIBJEET SINGH BAGGA VS MCD	R & V LAW ASSOCIATES	9560905884	robinbhard	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 435/2026 RECOVERY OF RS. 15,89,448/-	11.04.2026	RAHUL GUPTA PROP OF M/S GFC INDIA VS ANJU GUPTA PROP OF M/S	SURENDER KUMAR SHARMA	9891297097	sksharmaadv	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 440/2026 RECOVERY OF RS. 5,51,836/-	13.04.2026	ELECTROHARD INDUSTRIAL SOLUTIONS VS GAURAV TRANSPORT	ANUJ ARORA	9999238801	ANUJARORAA	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 451/2026 RECOVERY OF RS. 18,62,031/-	16.04.2026	M/S RRM TRADING INTERNATIONAL PVT. LTD. VS M/S	MUNISH VORA	9643434456	MUNISHLAW	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 452/2026 RECOVERY OF RS. 11,23,573/-	16.04.2026	BANK OF BARODA VS M/S PAPER CONVERTORS & ORS.	CHITRA MALHOTRA	9212888057	CHITRAMALH	
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 477 /2026 RECOVERY OF RS. 3,98,079/-	24.04.2026	ALUTIX INSULATIONS VS KHUSHWANT CHAWLA	PALLAV GUPTA	9910186086	advpallavgup	

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			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 494/2026	RECOVERY OF RS. 30,00,000/-	28.04.2026	UGRO CAPITAL LIMITED VS ISINHA M TRADERS	AMIT KUMAR	9990659331	NIL
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 502/2026	RECOVERY OF RS. 15,69,217/-	29.04.2026	ARUN NARULA VS AL FALAH ELECTRIC STORE	DHARMENDRA CHAUDHARY	9990855855	DHARMENDRAA
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 503/2026	RECOVERY OF RS. 3,87,520/-	29.04.2026	ARUN NARULA VS RATAN CHANDRA KESHRWANI	DHARMENDRA CHAUDHARY	9990855855	DHARMENDRAA
			Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 504/2026	RECOVERY OF RS. 7,58,931/-	30.04.2026	NORTH EAST CARRYING CORPORATION LTD VS Q S LOGISTICS	ANAND PRAKASH DUBEY	9811308918	ANAND@JUST
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	Execution (Comm)/170/2026	01-04-2026	VIPIN GUPTA Vs PAL SINGH	Nishant Sharma(P),	97164-00378	NA	13.03.2026	
			304	ARBITRATION	OMP (I) (COMM)/405/2026	01-04-2026	TATA CAPITAL LTD Vs SURENDER SINGH	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAH	27.03.2026	
			304	RECOVERY	CS (COMM)/407/2026	07-04-2026	BANK KOF BARODA Vs GEETA	AMIT PANCHAL(P),	9899913203	ADVUSUDHASHUKLA@GM	04.04.2026	
			304	RECOVERY	CS (COMM)/449/2026	16-04-2026	SATISH KUMAR BHASIN AND ANR Vs RADHEY SHYAM JAISWAL	PRIYANKA CHAUDHARY(P),	97173-91938	YADAVNAGENDER1978@	02.04.2026	
			304	RECOVERY	CS (COMM)/416/2026	07-04-2026	PROFESSIONAL BOOK PUBLISHERS Vs JOHN DOE	LUKESH VASHISHTHA(P),	9999-753-811	VLOCOCOMMUNICATION	01.04.2026	
			304	RECOVERY	CS (COMM)/422/2026	09-04-2026	UNION BANK OF INDIA Vs ADITYA KAROTIYA AND ORS	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@gmail.co	08.04.2026	
			304	EXECUTION	Execution (Comm)/195/2026	13-04-2026	M/S SQUARE PAPER Vs ROHAN PAPER COMPANY	Mayank Sarin(P),	95609-05884	NA	12.04.2026	
			304	ARBITRATION	OMP (I) (COMM)/433/2026	13-04-2026	HDFC BANK LTD Vs MANISH PANCHAL	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAH	08.04.2026	

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			304	EXECUTION	Execution (Comm)/199/2026	16-04-2026	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P),	9560905884	Robinbhardwaj529@gmail.com	09.04.2026
			304	RECOVERY	CS (COMM)/450/2026	16-04-2026	BKL AGRO FOODS PRIVATE LIMITED Vs AMARJIT KUMAR SAH	DEEPAK JAIN(P),	8588-826-199	DKJADV@GMAIL.COM	13.04.2026
			304	RECOVERY	CS (COMM)/458/2026	20-04-2026	CANARA BANK Vs RACHIT KHETAN PROP SHREE BALAJI ENTERPRISES	Sanjeev Chopra(P),	97111-42200	CHOPRA6791@GMAIL.COM	15.04.2026
			304	EXECUTION	Execution (Comm)/196/2026	15-04-2026	M/S MITTAL TIMBAR TRADERS Vs NOIDA BUILDWELL	SANDEEP VISHNU(P),	98733-67723	anilkumargupta80@gmail.com	13.04.2026
			304	ARBITRATION	OMP (I) (COMM)/444/2026	17-04-2026	TATA CAPITAL LIMITED Vs JOGENDER SINGH	Sunil sehwat(P),	92121-90624	DELHILAWYERS76@GMAIL.COM	13.04.2026
			304	EXECUTION	Execution (Comm)/200/2026	16-04-2026	CANARA BANK Vs SYED SARIM ALI	Pratap Chandra Rana(P),	99903-66723	NA	14.04.2026
			304	MISC. APPLICATION	Misc DJ/273/2026	20-04-2026	RAVI KUMAR AGGARWAL Vs RANJEET KUMAR GUPTA	MANINDER JEET SINGH(P),	9582036867	NA	16.04.2026
			304	ARBITRATION	OMP (COMM)/36/2026	22-04-2026	MS KANHA ELECTRONICS Vs IDFC FIRST BANK LTD AND ORS	videh vaish(P),	8860533820	SYFASSOCIATES@GMAIL.COM	18.04.2026
			304	RECOVERY	CS (COMM)/496/2026	29-04-2026	M/S S K EDUCATIONS PVT LTD Vs NANIKI TRIPATHI ENTERPRISES AND ANR	ROHIT VASHIST(P),	9810189233	ROHIT1996VASHIST@GMAIL.COM	23.04.2026
			304	RECOVERY	Counter Claim/17/2026	23-04-2026	SHARAD KUMAR JAIN Vs RAJAN SHARMA	ARJUN BHASKAR	9711285445	adv.ariunbhasarr@gmail.com	14.04.2026
			304	RECOVERY	CS (COMM)/497/2026	29-04-2026	MS SUMITA BANU Vs MOHMMAD SALEEM AND ANRS	Nazim uddin Ahmed(P),	97181-56319	NAZIM.JKL@GMAIL.COM	23.04.2026
			304	EXECUTION	Execution (Comm)/169/2026	01-04-2026	M/S HPL ELECTRIC AND POWER LIMITED Vs RAVI RAMCHAND POPTANI PROPRIETOR OF M/S RAJ LIGHT HOUSE	Sunil Kumar Jaswal(P),	98102-10832	jaswalsuniladvocate@gmail.com	27.03.2026
			304	ARBITRATION	OMP (I) (COMM)/417/2026	06-04-2026	HDFC BANK LIMITED Vs DEVASHISH TANTY	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2026
			304	ARBITRATION	OMP (I) (COMM)/416/2026	06-04-2026	HDFC BANK LIMITED Vs PAWAN BALBIRSINGH MAAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			304	EXECUTION	ExCOMM - Award by Arb Comm/54/2026	08-04-2026	Axis Bank Ltd Vs VEDANT ENCLAVES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.04.2026
			304	EXECUTION	Execution (Comm)/187/2026	08-04-2026	RATTAN LAL BHATIA PROP OF M/S MAYUR ENTERPRISES Vs KAVITA GUPTA PROP OF M/S ONS PLASTIC	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOFTNE DLEGAL.COM	04.04.2026
			304	ARBITRATION	OMP (I) (COMM)/449/2026	22-04-2026	TATA CAPITAL LIMITED Vs BALAJI GOODS CARRIER	Sunil sehwat(P),	9212190624	DELHILAWYERS76@GMA	18.04.2026
			304	RECOVERY	CS (COMM)/476/2026	23-04-2026	KIRAN SHOREWALA Vs MS MEENAKSHI	SASHWINI MISHRA(P),	9811514844	ASHWINI.MISHRA1@YAH	20.04.2026
			304	EXECUTION	Execution (Comm)/214/2026	27-04-2026	SHRATTAN LAL GUPTA Vs SH AMIT SHANNON	Parveen Garg(P),	98111-41796	praveengargofficial@gma	20.04.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/389/2026	02-04-2026	MANDEEP SINGH Vs SANDEEP SINGH	ABHINAV(P),	8447220909	dandonapulkit@gmail.c	25.03.2026
			305	ARBITRATION	OMP (I) (COMM)/414/2026	04-04-2026	HDFC BANK LTD Vs GLAM RETAIL PRIVATE LIMITED	ANISH BHOLA(P),	9868987993	bdgspl1999@gmail.com	29.03.2026
			305	RECOVERY	CS (COMM)/418/2026	08-04-2026	GIRDHAR GOPAL GUPTA Vs RAMESH KUMAR	DEV PRAKASH PACHAURI(P),	7703863273	N/A	04.04.2026
			305	RECOVERY	CS (COMM)/481/2026	25-04-2026	Elgin Electronics Pvt Ltd Vs M/s KONE Elevator India Pvt Ltd	SANJAY SINGH(P),	9810759570	advpuneetgoel@gF-mail.com	03.04.2026
			305	EXECUTION	Execution (Comm)/194/2026	10-04-2026	M/S NEUTRAL NVOCC PVT LTD Vs M/S FREIGHT CARE LOGITECH PVT LTD	RENU(P),	9971113447	advsunilverma.delegal@gmail.com	04.04.2026
			305	RECOVERY	CS (COMM)/439/2026	11-04-2026	M/s Aditya Construction Company Vs M/s Delhi Jal Board	Shikha Goel(P),	7009370271	N/A	09.04.2026
			305	RECOVERY	CS (COMM)/445/2026	13-04-2026	Dheeraj Narayan Agrawal HUF Vs M/s Bram Health Care Private Limited	Vineet Dwivedi(P),	9717467867	advocatevineetdwivedi@!!mail.com	11.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			305	RECOVERY	CS (COMM)/454/2026	17-04-2026	M/s Dux Publication Vs Urmila Book Store and another	sana yusuf(P),	7011131090	eenu.luka@gmail.com	12.04.2026
			305	RECOVERY	CS (COMM)/457/2026	18-04-2026	AMIT TANWAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	16.04.2026
			305	RECOVERY	CS (COMM)/464/2026	20-04-2026	Bharat Arora Vs MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama(P),	9911764458	N/A	17.04.2026
			305	EXECUTION	Execution (Comm)/206/2026	21-04-2026	M/S SPG Consumer Products Pvt Ltd Vs Shashank Kumar Gupta	Amit Sagar(P),	-9886688109	bikram.singh1924(a>gmail.com	18.04.2026
			305	RECOVERY	CS (COMM)/475/2026	23-04-2026	M/S Ram Charan Bansal Construction Pvt ltd Vs Delhi Jal Board	Shikha Goel(P),	-8287634805	N/A	22.04.2026
			305	RECOVERY	CS (COMM)/488/2026	27-04-2026	JANAK PERFUMERS Vs DHANLAXMI INDUSTRIES	Sanjeev Singh(P),	9811129304	liigation@singhnassociates.com	20.04.2026
			305	RECOVERY	CS (COMM)/487/2026	27-04-2026	PURPLE LILLIES RETAIL PRIVATE LIMITED Vs SHIV HARWARE AND SANITARY MART	RAHUL KUMAR CHOUDHARY(P),	8860838005	rahul.chaudhaiy49@gmail.com	25.04.2026
			305	ARBITRATION	OMP (I) (COMM)/437/2026	13-04-2026	TATA CAPITAL LTD Vs NAND LAL BUNKER	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	03.03.2026
			305	ARBITRATION	OMP (I) (COMM)/436/2026	13-04-2026	TATA CAPITAL LTD Vs PARVEEN YADAV	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	03.03.2026
			305	ARBITRATION	OMP (I) (COMM)/435/2026	13-04-2026	TATA CAPITAL LTD Vs BENA RAM	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	19.03.2026
			305	ARBITRATION	OMP (I) (COMM)/452/2026	25-04-2026	TATA CPITAL LIMITED Vs GO INFRA SOLUTION	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	20.03.2026

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			305	ARBITRATION	OMP (I) (COMM)/443/2026	17-04-2026	TATA CPITAL LIMITED Vs NITESH KUMAR SHARMA	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	20.03.2026
			305	ARBITRATION	OMP (I) (COMM)/442/2026	17-04-2026	TATA CPITAL LIMITED Vs SAAJ MOVERS AND MANUFACTURERS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhila\ryers76@gmail.com	28.03.2026
			305	ARBITRATION	OMP (I) (COMM)/415/2026	04-04-2026	HDFC BANK LTD Vs KAMLA RATHI	ANISH BHOLA(P),	9811452022	nishbhola17@yahoo.com	01.04.2026
			305	ARBITRATION	OMP (I) (COMM)/413/2026	04-04-2026	HDFC BANK LTD Vs SHANKAR KUMAR GHOSH	ANISH BHOLA(P),	9811452022	nishbhola17@yahoo.com	01.04.2026
			305	MISC. APPLICATION	Misc DJ/248/2026	09-04-2026	Ritesh Puri Vs Aakash Educational Services Pvt Ltd and Others	SURENDER KUMAR(P),	989995217	N/A	07.04.2026
			305	ARBITRATION	OMP (I) (COMM)/431/2026	13-04-2026	HDFC BANK LTD Vs BHAGMAL RAM LAL	ANISH BHOLA(P),	9811452022	nishbhola17@yahoo.com	10.04.2025
			305	ARBITRATION	OMP (I) (COMM)/432/2026	13-04-2026	HDFC BANK LTD Vs RENU JAIPAL	ANISH BHOLA(P),	9811452022	nishbhola17@yahoo.com	10.04.2026
			305	MISC. APPLICATION	Misc DJ/285/2026	25-04-2026	Ritesh Puri Vs Aakash Educational Services Pvt Ltd	SURENDER KUMAR(P),	9899952173	N/A	23.04.2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	RP (Civil)/13/2026	RP (Civil)/13/2026	01-04-2026	SH MANEESH RATURI Vs KOTAK MAHINDRA PRIME LTD	AJAY CHARAN	9818220552	AJAYCHARAN.ADV@GMAIL.COM	14.03.2026
			410	OMP (I) (COMM)/418/2026	OMP (I) (COMM)/418/2026	06-04-2026	HDFC BANK LTD Vs JAYANTI BARMAN	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	01.04.2026

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			410	CS (COMM)/395/2026	CS (COMM)/395/2026	06-04-2026	STATE BANK OF INDIA Vs HRITIK VERMA	VIJAY PRAKASH	9810210832		28.03.2026
			410	CS (COMM)/394/2026	CS (COMM)/394/2026	06-04-2026	INDIAN BANK Vs ANJALI SURI	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	01.04.2026
			410	OMP (COMM)/423/2026	OMP (I) (COMM)/423/2026	07-04-2026	TATA CAPITAL LTD Vs M/ASMARO FABRICATORS PRIVATE LIMITED	SANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	02.04.2026
			410	Misc DJ/232/2026	Misc DJ/232/2026	08-04-2026	SH AJAY MAHAJAN Vs ARUN NARULA	Mohit Kumar(P),	9717268268	ADVMOHITSHR@GMAIL.COM	06.04.2026
			410	CS (COMM)/417/2026	CS (COMM)/417/2026	08-04-2026	M/S VIDALE CLOTHING Vs SHUTKARSH KUMAR	NEERAJ KUMAR	9971163669	malhotraadv@gmail.com	06.04.2026
			410	CS (COMM)/428/2026	CS (COMM)/428/2026	10-04-2026	RAJ KUMAR AGGARWAL Vs NKG INFRASTRUCTURE LTD	S.S. MITTAL	9654544154	ssmittal.associates@gmail.com	01.04.2026
			410	CS (COMM)/448/2026	CS (COMM)/448/2026	16-04-2026	M/S MATHRA DASS AHUJA AND SONS Vs Public Works Department GNCTD	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	10.04.2026

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			410	CS (COMM)/447/2026	CS (COMM)/447/2026	16-04-2026	ORANGE HOUSE PVT LTD Vs SHYESH YOGESH SETHI	PAL SINGH	9717375409		10.04.2026
			410	OMP (COMM)/440/2026	OMP (I) (COMM)/440/2026	16-04-2026	HDFC BANK LTD Vs GUNJAN YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.04.2026
			410	Misc DJ/266/2026	Misc DJ/266/2026	17-04-2026	M/S AGRICO ORGANICS LTD Vs ADVANTA AGRI TECH	Amandeep Singh(P),	9873967070	amandeep@adsandcompany.com	16.04.2026
			410	OMP (COMM)/445/2026	OMP (I) (COMM)/445/2026	18-04-2026	M/S TATA CAPITAL LTD Vs MAHAKAAY SOLUTION COMPANY	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	13.04.2026
			410	Misc DJ/276/2026	Misc DJ/276/2026	22-04-2026	MONEYWISE FINVEST LTD Vs SHRI GYANESH CHHAJED	SHREYAS JAIN	9899999672	advshreyasjain@gmail.com	18.04.2026
			410	Counter Claim/18/2026	Counter Claim/18/2026	23-04-2026	HARLAL GUPTA AND SONS PVT LTD AND ANR Vs NVESONS PAPER MILL	M.U REHMAN	9811022221	murehman123@gmail.com	23.04.2026
			410	OMP (COMM)/451/2026	OMP (I) (COMM)/451/2026	23-04-2026	M/S TATA CAPITAL LTD Vs RL LOGISTICS AND WAREHOUSING PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	17.04.2026

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			410	Execution (Comm)/212/2026	Execution (Comm)/212/2026	24-04-2026	YOGESH AGGARWAL MUNICIPAL CORPORATION DELHI	VS	satyendra Kumar Singh(P),	9811161525	sksingh116@gmail.com	21.04.2026
			410	CS (COMM)/489/2026	CS (COMM)/489/2026	28-04-2026	JOHNLEE PHARMACEUTICALS PRIVATE LIMITED Vs CROSSFORD HEALTHCARE PRIVATE LIMITED AND ORS	VS	Utsav jain(P),	9082798662	Jainutsav21@gmail.com	23.04.2026
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	CIVIL SUIT	OMP(I)(COMM) 419/2026	06.04.2026	HDFC BANK LTD VS RAM AVTAR	VS	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 396/2026	06.04.2026	SUREKHA DESIGNS PVT LTD VS RAM PRATAP	VS	KAMAL GARG	9500570576	mailkamalgarg@gmail.com	30.03.2026
			COURT 302	CIVIL SUIT	EX COMM AWARD BY ARB. COMM 46/2026	06.04.2026	KOTAK MAHINDRA PRIME LTD VS MOHIT GUPTA	VS	ANKESH MAURYA	9005694125		02.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 401/2026	06.04.2026	CANARA BANK VS NAGENDRA KUMAR	VS	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	23.03.2026
			COURT 302	CIVIL SUIT	CS(COMM) 399/2026	06.04.2026	SAIFUDDIN MOLLA MOHAMMAD ANWAR & ORS	VS	STARUN SOOD	9654387645	tarunsood77@gmail.com	01.04.2026
			COURT 302	CIVIL SUIT	EX COMM. AWARD BY ARB. COMM 52/2026	08.04.2026	AXIS BANK LTD VS JYOTI	VS	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	04.04.2026
			COURT 302	CIVIL SUIT	EX COMM. AWARD BY ARB. COMM 53/2026	08.04.2026	AXIS BANK LTD VS RAJESH YADAV	VS	MAYANK MAHAJAN	9873347330	mayan_mahajan05@yahoo.com	04.04.2026

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			COURT 302	CIVIL SUIT	OMP(T) COMM 1//2026	10.04.2026	ARUN PASRICHA VS GODREJ FINANCE LIMITED	SAGAR SHIVAM JAISWAL	8010164371	advocatesagarsjaiswal@gmail.com	07.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 443/2026	13.04.2026	RAVI KOCHAR VS WIN PLASTIC INDUSTRIES	KALPANA HINGORANI	9211033533	advocate_kalpana@yahoo.com	11.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 444/2026	13.04.2026	SHASHANK KAPUR VS ARVINDER SINGH GROVER	AMAR PANWAR	9540365307	amarlegalo4@gmail.com	11.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 470/2022	21.04.2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD VS M/S SAVERA BOOK DISTRIBUTORS	BHAWNA	8800883110	Apexlegalpartners@gmail.com	10.04.2026
			COURT 302	CIVIL SUIT	RP(CIVIL) 15/2026	21.04.2023	DR. KAWALDEEP DHAM VS M/S UNIQUE INTERNATIONAL	DINESH KOTHARI & B.S. RANDHAWA	9810261191	dineshkothari@gmail.com	20.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 482/2026	24.04.2026	PARAS RICE PRODUCTS PVT LTD VS BHAGYALAKSHMI	PANKAJ GUPTA, SUGAM SHARMA	9013883468	chamberno13thc@gmail.com	25.04.2026
			COURT 302	CIVIL SUIT	CS(COMM) 533/2026	11.05.2026	STATE BANK OF INDIA VS VED PRAKASH	SUCHITA DIXIT	8896932839	agnihotrisuchita@gmail.com	08.05.2026
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)406/2026 AND MANUFACTURERS PRIVATE LIMITED	02-04-2026	TATA CAPITAL LTD VS SAAJ MOVERS	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	01-04-2026
			308	EXECUTION	Execution(Comm.)172/2026	02-04-2026	AMIT WADHAWAN VS OPERA GLOBAL PRIVATE LIMITED	HARPREET SINGH	9958989068	SATIJAANDASSOCIATES@GMAIL.COM	01-04-2026

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			308	RECOVERY	CS (COMM)390/2026	04-04-2026	Adtric solutionVsJaguar advertising and media	Vineet Yadav	9818851180	VINEETYADAV1180@GMAIL.COM	02-04-2026
			308	RECOVERY	CS (COMM)391/2026	04-04-2026	MS JINDAL SANITARYWARE PVT LTD THROUGH ITS AR MRS ANKITMIDDHAVsSANJEEV SHARMA PROPRIETOR OF SPS ENTERPRISES	RCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	02-04-2026
			308	U/S 9 ARBITRATION ACT	OMP (D)(COMM.)410/2026	04-04-2026	HDFC BANK LTD,Vs KUSHDEEP SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	02-04-2026
			308	EXECUTION	Execution(Comm.)175/2026	04-04-2026	BANK OF BARODAVsMOHD ALAM	Rajnish kumarbanyal	9810872353	NOT AVAILABLE	02-04-2026
			308	MISC APP.	Misc DJ230/2026	06-04-2026	SUSHIL KUMAR SAHUVs/Mohan Trading Compan	Sunil Kumar	8860313311	advsg@yhoo.com	04-04-2026
			308	TRADE MARK	CS (COMM)402/2026	06-04-2026	B D GUPTA AND SONS PVT LTDVsWAVE ENERGY ANDINFRASTRUCTURES INDIA PVT LTD	Rishi kant Mishra	9268403018, 9868987993	rishikaant_mishra@yahoo.co.in	04-04-2026
			308	RECOVERY	CS (COMM)403/2026	06-04-2026	PREM COLOR CHEM PVT LTDVsSITARAM MAHARAJ SAKHARKARKAHANANA LT	ARUN KUMARYADAV	9810768996	arunyadav1131@gmail.co	04-04-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.45/2026	06-04-2026	Axis Bank LtdVsVIJAY KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	04-04-2026
			308	RECOVERY	CS (COMM)411/2026	07-04-2026	AMANDEEP SINGH ANANDVsM/COMMERCIALREPROGRAPHERS	RAJEEVUPAD HAYAY	9212002825	advrajeevupadhayay84@gmail.com	06-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			308	EXECUTION	Ex.COMM -Award by Arb. Comm.47/2026	07-04-2026	KOTAK MAHINDRA BANK LIMITED	VS MOHAMMAD FARMAN	RITESH	9999495500	mohitmongaadvocate@gmail.com	06-04-2026
			308	EXECUTION	Execution(Comm.)188/2026	08-04-2026	CANARA BANK	VS MADHU AND ANR	ARUN YADAV	9910431437, 9625735051	ArunYadav803@gmail.com	07-04-2026
			308	EXECUTION	Execution(Comm.)189/2026	08-04-2026	MS SHANTA INNERWEARS PVT LTD	VS SANJAY HIRWANI	VINEET KAUSHIK	8588957065	vineet1743@gmail.com	07-04-2026
			308	EXECUTION	Ex.COMM -Award by Arb. Comm.55/2026	08-04-2026	Axis Bank Ltd	VS SANDEEP TRADERS	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	07-04-2026
			308	MISC APP.	Misc DJ245/2026	09-04-2026	Dharam Industries	VS Deepak Jain	mansimran khurana	9818908905	MANSIMRANKHURANA@GMAIL.COM	08-04-2026
			308	RECOVERY	CS (COMM)434/2026	11-04-2026	NAVKAR LIMITED	VS TECHTEXT MOHIB SHOES PVT LTD	Nishchal Joshi	9891106587	adv.nishchal@gmail.com	10-04-2026
			308	U/S 9 ARBITRATION ACT	O FOMP (I)(COMM.)429/2026	13-04-2026	HDFC BANK LTD	VS RAJENDRA KUMAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	11-04-2026
			308	U/S 9 ARBITRATION ACT	O FOMP (I)(COMM.)430/2026	13-04-2026	HDFC BANK LTD	VS NILAM CHAND	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	11-04-2026
			308	MISC APP.	Misc DJ261/2026	16-04-2026	SURYA LIMITED	VS ROSHNI OFFICE OF THE DEPUTY COMMISSIONER (NOIDA ZONE 1)	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	15-04-2026

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			308	MISC APP.	Misc DJ267/2026	17-04-2026	RAJ KUMAR	Vs	MS Neo Developers Pvt Ltd	ALOK BHATT	9818489589	Office@rajindersingh.co.in	16-04-2026
			308	RECOVERY	CS (COMM)459/2026	20-04-2026	Kiran Aggarwal	Vs	Gaurav Kuma	Sonu Vivek	9810106509	NOT AVAILABLE	18-04-2026
			308		CS (COMM)460/2026	20-04-2026	JAYSHREE TEA INDUSTRIES LTD	Vs	AND MOHIT MALHOTRA PROP MM TRADING COMPANY	Sanjay Aggarwal	9871369954	aggarwal.sanjay1974@gmail.com	18-04-2026
			308	U/S 9 ARBITRATION ACT	O FOMP (I)(COMM.)446/2026	20-04-2026	TATA CAPITAL LTD.	Vs	BALAJI GOODS CARRIER	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	18-04-2026
				U/S 9 ARBITRATION ACT	O FOMP (I)(COMM.)448/2026	21-04-2026	HDFC BANK LTD.	Vs	SANJAY KUMAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	20-04-2026
				EXECUTION	Execution(Comm.)211/2026	23-04-2026	SPG CONSUMER PRODUCTS PVT LTD.	Vs	DEEPAK SALUJA	Amit Sagar	9086688109	BIKRAMSINGH1327@gmail.com	22-04-2026
				MISC APP.	Misc DJ291/2026	28-04-2026	Praveen Rana	Vs	VISHAL RANA AND ANR	JAP SIMRAN SINGH	8585952377	NOT AVAILABLE	27-04-2026
				PERMANENT INJUNCTION	CS (COMM)492/2026	28-04-2026	Ms Spinks India Druck India Pvt Ltd	Vs	Saturn Tampon	Natwar Rai	9818906064	natwarrai@gmail.com	27-04-2026
				PERMANENT AND MANDATORY INJUNCTION	CS (COMM)493/2026	28-04-2026	KAMALJEET ARORAV	Vs	NITIN KUMAR KAUR	Girish Gaur	9811109763	GIRISHGAURADV@YAHOO.COM	27-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EXECUTION	Execution(Comm.)219/2026	30-04-2026	Suresh Kumar Mittal Proprietor OfMS Florance Surgical CottonIndustries (Senior Citizen)VsvAISHALI VIKRAMSINHRAJEBHOSLE PROPREITOR OF M/SRAJALAXMI	Nipun Gupta	9899990070	legal.nkpartners@gmail.com	29-04-2026
9	SH. ANIL ANTI, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109		Execution (Comm)/171/2026	01-04-2026	HARSH SARDANA Vs M/S NAVRANG EXIM LIMITED	Pulkit Aggarwal(P),	9999801409	pulkit.lawoffice@gmail.com	30.04.2026
			109		CS (COMM)/388/2026	02-04-2026	Hari Lal Yadav Vs Saurav Gupta	RAVINDER SINGH(P),	9818010348		01.04.2026
			109		OMP (COMM)/28/2026	04-04-2026	R BALUSUBRAMANI Vs SBI CARDSS AND PAYMENT SERVICES LIMITED	GOWTHAMAN(P),	9899339689	g.great18@gmail.com	04.04.2026
			109		OMP (I) (COMM)/420/2026	06-04-2026	TATA CAPITAL LTD Vs RSG INFRATECH PRIVATE LIMITED	Sunil sehwat(P),	9212190624	Delhilawyers76(Q)l@mail.com	04.04.2026
			109		OMP (I) (COMM)/424/2026	08-04-2026	DMI FINANCE PVT LTD Vs RANJIT GOP	PARVEEN(P),	9873062233	MKSLAWOFFTCE6SO@GMARL.COM	07.04.2026
			109		CS (COMM)/423/2026	09-04-2026	Union Bank of India Vs YASH KUMAR	KAMALJIT SINGH RANOT(P),	9890410729	kamalJitsInghranotgpgmall.com	08.04.2026
			109		CS (COMM)/430/2026	10-04-2026	Hamdard National Foundation (India) Vs Hamdard Welfare Society	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmecocom	09.04.2026
			109		OMP (T) (COMM)/2/2026	10-04-2026	KAPIL GUPTA Vs BAJAJ FINANCE LTD	Rajeev Agarwal(P),	98100 28877	lawyersinc@rediffmail.com	09.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			109		CS (COMM)/442/2026	13-04-2026	NAVKAR TECHTEX LIMITED Vs GOPI LEATHERS AND CO	Nishchal Joshi(P),	adv.nishchal@gmail.com	11.04.2026
			109		CS (COMM)/473/2026	23-04-2026	Kanchan Fashion Private Limited Vs Jatinder Arora	Subhash Chandra(P),		22.04.2026
			109		Misc DJ/278/2026	22-04-2026	TEJ BHAN MARWAH Vs MATADEEN GUPTA			
			109		CS (COMM)/480/2026	25-04-2026	ELIXI INTERNATIONAL SA Vs MEDICINE HOUSE	Sumeet Lal(P),	SUMEET.LALL@CSLCHAMBERS.COM	24.04.2026
			109		CS (COMM)/491/2026	28-04-2026	ICICI Bank Vs MD ADIL	Adv.DEEPAK KAUSHIK	induslegalia@gmail.com	27.04.2026
			109		Misc DJ/293/2026	29-04-2026	NITIN KUMAR Vs ASHOK CHOUDHARY	BHOOPINDER SINGH	bsyadavadV@gmail.com	28.04.2026
			109		OMP (COMM)/37/2026	30-04-2026	ORUGANTI SHANTHIDEPTI Vs AXIS FINANCE LIMITED	Arun Arun(P),	verma.arun2907@gmail.com	29.04.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Counter Claim/16/2026	11-04-2026	MANISH GOEL Vs PUSHPA GOEL and ORS	Vikas Mishra	aduvikash@gmail.com	10-04-2026
			307	Civil	CS (COMM)/382/2026	02-04-2026	KRBL LIMITED Vs MANOJ VISHANDASH KAMNANI	Shravan Bansal	unitedmark@unitedandunited.com	01-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	CS (COMM)/397/2026	06-04-2026	M/S DELHI PRAKASHAN VITRAN PVT LTD Vs MAGWORLD ENTERPRISES	Benu Dhar Nayak	7678129258	benunayak2002@gmail.com	02-04-2026
			307	Civil	CS (COMM)/406/2026	06-04-2026	ANIL KUMAR JUNEJA Vs NAVAL KISHORE	DEEPAK RAO	9899090801	deepakraoadvocate@gmail.com	02-04-2026
			307	Civil	CS (COMM)/424/2026	09-04-2026	UNION BANK OF INDIA Vs KARISHMA BALIYAN	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	08-04-2026
			307	Civil	CS (COMM)/429/2026	10-04-2026	PUNJAB NATIONAL BANK Vs RAMAN BENIWAL and ANR	NITIN GARG	9958986363	info@knowlex.in	02-04-2026
			307	Civil	CS (COMM)/462/2026	20-04-2026	BHARAT ARORA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	vidya shrama	9911764458	ADVOCATEVIDYASAGAR94@GMAIL.COM	18-04-2026
			307	Civil	CS (COMM)/466/2026	20-04-2026	M/s North Eastern Carrying Corporation Ltd Vs M/s Traditional Carriers Private Ltd	ANAND PRAKASH DUBEY	9811308916	anand@justjurist.com	11-04-2026
			307	Civil	CS (COMM)/471/2026	21-04-2026	STATE BANK OF INDIA Vs ANUP STEELS	TIRATH LAL YADAV	9643228307	id-advtirath@gmail.com	16-04-2026
			307	Civil	CS (COMM)/479/2026	24-04-2026	CANARA BANK (e-syndicate) Vs VANSHIKA JAIN Prop of M/s Singhal Thread Industries	Sumit Saurav	7042039746	sumitsaurav@hotmail.com	23-04-2026
			307	Civil	CS (COMM)/484/2026	25-04-2026	MOHD REHMAN Vs MOHD ALAM AND ORS	Himanshu Sharma	9625906963	HS@VIGILANTLEGUMLAWFIRM.COM	23-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	CS (COMM)/495/2026	28-04-2026	BANK OF BARODA Vs ASHOK GUPTA	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	21-04-2026
			307	Civil	CS (COMM)/507/2026	30-04-2026	M/S BALAJI TEXTILE MILLS Vs M/S WEAVETEX INDIA	Vinayak Srivastava	9899628833	srivastava.vinayak@gmail.com	29-04-2026
			307	Civil	ExCOMM - Award by Arb Comm/44/2026	06-04-2026	DRA CONSULTANTS PVT LTD (JV) Vs DELHI JAL BOARD	Vivekanand Semwal	9810149231	vivekanandlaw@gmail.com	02-04-2026
			307	Civil	ExCOMM - Award by Arb Comm/57/2026	11-04-2026	AXIS BANK LIMITED Vs VIKAS KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	04-04-2026
			307	Civil	Execution (Comm)/186/2026	07-04-2026	M/s NEW INDIA COLOUR COMPANY LTD Vs M/s SURYA PROCESSORS PVT LTD	Manish Raghav	9873645048	raghavlawfile@gmail.com	04-04-2026
			307	Civil	Execution (Comm)/198/2026	15-04-2026	RAJESH KUMAR BANSAL Vs SANJAY GUPTA	Shubham Agarwal	9999877470	shubhamagarwal308@gmail.com	13-04-2026
			307	Civil	Execution (Comm)/202/2026	16-04-2026	SARANSH JAIN Vs SAGAR SAHNI	Queency Jain	9821766102	queencyjain1999@gmail.com	07-04-2026
			307	Civil	Execution (Comm)/205/2026	18-04-2026	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh	9811161525	sksinghll6@gmail.com	17-04-2026
			307	Civil	Execution (Comm)/208/2026	17-04-2026	BANK OF INDIA Vs RAKESH KUMAR YADAV	Varun Sharma	9811161300	Advvarunsharma@gmail.com	15-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	Misc DJ/294/2026	29-04-2026	NINE PROJECT PVT LTD Vs ALPHA PACIFIC SYSTEMS PVT LTD	Milind Garg(P	9560846436	N.A.	29-04-2026
			307	Civil	OMP (COMM)/35/2026	17-04-2026	Labcorp Diagnostics Pvt Ltd / Vimal Kumar Saini Vs Barrackpore City Hospital Pvt Ltd	Ramesh Babu	9313010745	kumarrakesh41@rediffmail.com	11-04-2026
			307	Civil	OMP (I) (COMM)/439/2026	15-04-2026	HDFC BANK LTD Vs AVNEESH SARAN	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	11-04-2026
11	SH. MUKESH KUMAR, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/422/2026	06-04-2026	HDFC BANK LTD Vs GAURAV RAHEJA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/421/2026	08-04-2026	PUNJAB AND SIND BANK Vs CHINTAN NAITHANI AND ANR	Vinod Gupta	9811135305	counsel.vinodgupta@gmail.com	31.03.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/425/2026	08-04-2026	JANA SMALL FINANCE BANK LIMITED Vs Deepak Kumar	Ojasvi Sharma	8505853818	chambers.infinitylaw@gmail.com	04.04.2026
			COURT ROOM 309	OMP (COMM)	OMP (COMM.)/32/2026	09-04-2026	VISHAL MEGA MART PVT. LTD Vs AURADecOR PVT. LTD	Ajay Kohli	9910040471	kohlisobti@gmail.com	08.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/425/2026	09-04-2026	MITTAL SAREES Vs DRAUPADI SELECTIONS AND ORS	Bhishm N Singh	8930113534	advbhishmnrain@gmail.com	06.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/431/2026	10-04-2026	M/S SIRAJ INTERNATIONAL LLP Vs M/S GARG INTERNATIONAL AND OTHERS	Satyavan Rai	9911511417	Satyavan.ra155@gmail.com	08.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 309	CS (COMM)	CS (COMM)/437/2026	11-04-2026	M/s Aditya Construction Company Vs Delhi Jal Board and anr	Shikha Goel	8287634805	-	09.04.2026
			COURT 309	OMP (COMM)	OMP (COMM.)/33/2026	15-04-2026	M/s ALKA FABRICS PVT LTD AND ORS Vs M/s INTEC CAPITAL LIMITED	Aakash Naval	9999424323	aakashnaval@navalandassociates.com	08.04.2026
			COURT 309	OMP (I) (COMM)	OMP (I) (COMM.)/438/2026	15-04-2026	HDFC BANK LTD Vs ANU SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.04.2026
			COURT 309	EX. COMM- AWARD BY ARB. COMM	Ex.COMM - Award by Arb. Comm./58/2026	16-04-2026	RAJNEESH KUMAR Vs M/s METRICS DOLLES QUICK FIRE TRADING PVT LTD	Kapil Jain	9810510137	-	16.04.2026
			COURT 309	MISC DJ	Misc DJ/262/2026	16-04-2026	PUMA SE Vs SACHIN SHEOKAND	Prachi Gupta	9911703098	prachi.gupta@pamslegal.com	11.04.2026
			COURT 309	EX (COMM)	Execution (Comm.)/203/2026	17-04-2026	M/s SQUARE PAPER THROUGH ITS PROPRIETOR AKSHAY SAINI Vs NADEEM KHAN KHAN JAVED KHAN	Narender Bhandari	9313362890	nbhandari2009@gmail.com	02.04.2026
			COURT 309	CS (COMM)	CS (COMM)/467/2026	21-04-2026	Chanchal Gupta Vs Pradip Sureka	Ashish Verma	9717944394	advashishverma@gmail.com	10.04.2026
			COURT 309	CS (COMM)	CS (COMM)/468/2026	21-04-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs M/s SRI RAM BOOKS	Bhawna	8800883110	apexlegalpartners@gmail.com	10.04.2026
			COURT 309	CS (COMM)	CS (COMM)/472/2026	22-04-2026	Matri Jewellers Prop Uttam Pandit Vs Sahu Jewells Partnership Firm through Partners	Sandeep Sharma	9818792055	sandeepadv@yahoo.com	08.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT 309	MISC DJ	Misc DJ/280/2026	23-04-2026	ANB AUTO INDIA PVT LTD VS KAFILA FORGE PVT LTD	Archit Arora/Abdus Samad Ansari	9871443380	advarchitarora@gmail.com	05.03.2026
			COURT 309	CS (COMM)	CS (COMM)/483/2026	25-04-2026	M/s JAIN SAREE NIKETAN Vs M/s BUNNY UNIVERSAL TRADERS	Manish Singh	9953575001	themkslawhouse@gmail.com	24.04.2026
			COURT 309	CS (COMM)	CS (COMM)/485/2026	27-04-2026	SH HARI KRISHAN MAHAJAN Vs MS JHULELAL TRADERS	M L Mahajan	9811688721	gauravmahajan_23@yahoo.co.in	22.04.2026
			COURT 309	CS (COMM)	CS (COMM)/499/2026	29-04-2026	VAISHNO WIRE PVT LTD Vs DEEPAK TYAGI	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	25.04.2026
			COURT 309	CS (COMM)	CS (COMM)/500/2026	29-04-2026	Anil Kumar Aggarwal Vs M/s BRIJ GOPAL CONSTRUCTION COMPANY PVT.LTD.	Vidit gupta	9910995511	a445defcol@gmail.com	28.04.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP (COMM.)	/27/2026	01-04-2026	GNCTD Vs M/S M CBABLI KALA CONSTRUCTIONS	BABLI KALA	9953249558	babli.adv08@gmail.com	19-03-2026
			401	OMP (I) (COMM.)	/409/2026	02-04-2026	TATA CAPITAL LTD. Vs HASAN MOHAMMAD	SUNIL SEHRAWAT	9212190624	DehiiLawyers76@gmail.com	28.03.2026
			401	OMP (COMM.)	/29/2026	04-04-2026	GIRDHARI LAL AND SONS Vs AARUSH ELECTRICK WORKS Through its Proprietor Smt Supriya Chaudhary	ALOK SINHA	9811969215	advocatealoksinha@gmail.com	02.04.2026
			401	OMP (I) (COMM.)	/411/2026	04-04-2026	HDFC BANK LTD. Vs JASPREET SINGH	ANISH BHOLA	9811452022	Anishbhola17(auiyahoo.com	01.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	OMP (I) (COMM.)	412/2026	04-04-2026	HDFC BANK LTD. Vs MUSTUFA	ANISH BHOLA	9811452022	Anishbhola17(auiyahoo.com)	01.04.2026
			401	Execution (Comm.)	183/2026	06-04-2026	FORMAL JUNCTION LLP Vs LAKHDATAR TEXTILES	DIXIT MEHTA			26.03.2026
			401	CS (COMM)/	405/2026	06-04-2026	APEIROGON TECHNOLOGIES PRIVATE LIMITED Vs JOHN DOE	Gaurav Patel	9455160761	E-mail: tatvalawlln@P1nail.com	03.04.2026
			401	Ex.COMM - Award by Arb. Comm	/50/2026	07-04-2026	Axis Bank Ltd Vs HMS ELECTRONICS	MAYANK MAHAJAN	9873347330	mayan_mahajan05@gmail.com	02.04.2026
			401	Ex.COMM - Award by Arb. Comm./	51/2026	07-04-2026	Axis Bank Ltd Vs RAVI DUPATTAM HOUSE	MAYANK MAHAJAN	9873347330	mayan_mahajan05@gmail.com	02.04.2026
			401	CS (COMM)/	412/2026	07-04-2026	STATE BANK OF INDIA Vs BRAHAMJEET SINGH	MS. S. SOOD	9811786067	msssoodavocate@gmail.co,	20.03.2026
			401	CS (COMM)	/413/2026	07-04-2026	STATE BANK OF INDIA Vs PARVEEN SHOKEEN	MS. S. SOOD	9811786067	msssoodavocate@gmail.co,	23.03.2026
			401	CS (COMM)/	414/2026	07-04-2026	B D GUPTA AND SONS PVT LTD Vs CHATTERJEE ENGINEERING PRIVATE LIMITED	RISHI KANT MISHRA	9268403018	rishikaant_mishra@yahoo.co.in	29.03.2026
			401	CS (COMM)	/415/2026	07-04-2026	RAJ KUMAR BINDAL Vs Ankit Jain Prop A J Enterprises	SUNIL MITTAL	9810513998	SUNILMITTAL37@gmail.com	05.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS (COMM)	/419/2026	08-04-2026	Rajyavardhan Vanijya Private Limited Vs Sajjan Jain	ARCHIT SINGHAL	9811156111	LEGAL@SIGMALEGAL.IN	04.04.2026
			401	CS (COMM)/	420/2026	08-04-2026	BINDAL MARKETING CO. Vs Komal Prop M K Enterprises	ARCHIT SINGHAL	9811156111	LEGAL@SIGMALEGAL.IN	05.04.2026
			401	Execution (Comm.)/	191/2026	10-04-2026	M/S AMPRO Vs M/S DAZZLE ACCESSORIES INDIA LLP	ALOK DEV	9718090890	devalok99@gmail.com	06.04.2026
			401	Execution (Comm.)/	193/2026	10-04-2026	UNION BANK OF INDIA Vs LATE SATYAPAL SINGH THROUGH LEGAL HEIRS MRS RAJESHWARI AND ORS	KAMALJIT SINGH RANOT	9890410729	kamaljitsinghranot@gmail.com	08.04.2026
			401	CS (COMM)	/438/2026	11-04-2026	Mohan Lal Proprietor of Uttam Industries THROUGH AR VARUN SONI Vs LAXMI NARAYAN SHARMA PROP OF SHRI LAXMI TOOLS	HARISH KUMAR	8285202359	Harish@brahamilegalservices.com	08.04.2026
			401	OMP (I) (COMM.)	/434/2026	13-04-2026	HDFC BANK LTD. Vs GAURAV KAPOOR	ANISH BHOLA	9811452022	Anishbhola17(auiyahoo.com	10.04.2026
			401	CS (COMM)	/446/2026	15-04-2026	Ms Mahavir Prasad Jain And Sons Vs Pawan Kumar Aggarwal Owner	SHRAVAN KR. BANSAL	6201970125	unitedmark'aunitedandunitcd.com	10.04.2026
			401	Execution (Comm.)/204/2026		18-04-2026	MS SASSOON FAB INTERNATIONAL PVT LTD Vs SAGAAR SAHANI	QUEENCY JAIN	9821766102	queencyjain1999@gmail.com	01.04.2026
			401	M Ex/	344/2026	20-04-2026	Nathmal Verma Vs Niswa Engg Solution India P Ltd through its Managing Director Nidhi Gupta				16.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	CS (COMM)	/461/2026	20-04-2026	JAYSHRE TEA AND INDUSTRIES LTD Vs HEMLATA JAIN PROP M/S SANMATTI SALES AGENCY	SanjayAggarwal	9871369954	aggarwal.sanjay1974@gmail.com	18.04.2026
			401	CS (COMM)/	465/2026	20-04-2026	M/S NORTH EASTERN CARRYING CORPORATION LTD. Vs M/S Q and S LOGISTICS	ANAND PRAKASH DUBEY	9811308916;	anand@justjurist.com	10.04.2026
			401	CS (COMM)/	469/2026	21-04-2026	BHARAT BHUSHAN KAPOOR Vs DHANPAT RAI PUBLISHING COMPANY PRIVATE LIMITED	MANISH SINGHAL	981152911	mangla.ipr@gmail.com	18.04.2026
			401	OMP (I) (COMM.)	/450/2026	22-04-2026	MOHD FAIZ Vs YASAR NASEEM	ZAHOOR MEHNDI	8010174874	Zahoormirza84@gmail.com	17.04.2026
			401	CS (COMM)	/478/2026	24-04-2026	ARIHANT ELECTRICALS THROUGH POWER OF ATTORNEY TANUSHREE PUROHIT Vs MS ORION INDUSTRIES AND ORS	SurenderKumar	9999993833	SURENDERSUPARN@GMAIL.COM	18.04.2026
			401	Execution (Comm.)	217/2026	28-04-2026	RAHUL KAPOOR Vs MANOJ GUPTA				24.04.2026
13	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM 402	CIVIL SUIT	CS (COMM)/384/2026	02-04-2026	LABOTEK TECHNOLOGIES PRIVATE LIMITED Vs FATEHPURIA TRANSFORMERS AND SWITCHGEARS (P) LTD	SH. MIHIR GARG	9555358834	Contact@thelawyers.com	02-04-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/385/2026	02-04-2026	Design Phi Studio through its proprietor Wasim Ahmed Vs Dr Kashish Kulshreshthra alias Nidhi alias Khushi	ARAWALI LAW ASSOCIATES	9810272564	nakhanadvocate@gmail.com	02-04-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/421/2026	06-04-2026	HDFC BANK LTD Vs SHARDA KUMARI	SH. ANISH BHOLA			06-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT 402	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./48/2026	07-04-2026	Axis Bank Ltd Vs RAGHUNANDAN CHAUDHARI	MAYANK MAHAJAN	9873347380		07-04-2026
			COURT 402	CIVIL SUIT	Execution (Comm.)/184/2026	07-04-2026	Pappu Seth Vs Municipal Corporation of Delhi And Another	ROBIN BHARDWAJ	9580905884		07-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/409/2026	07-04-2026	SH ATUL KANSAL PROPRIETOR MS KUMARANUJ KUMAR Vs DAHARAMVIR GAHALOT	SOLESANCHIT ATULGOYAL	9999605495	advsanchitgoyal@gmail.com	07-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/426/2026	09-04-2026	VECTUS POLYMERS PRIVATE LIMITED Vs KIRAN	shrihar tripathi	9548888420	Advocate.shrihar@gmail.com	09-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/432/2026	10-04-2026	Super Cassettes Industries Pvt. Lt Vs M/S RAM NET COM	KK Khaitan	9810389109	kkkheitan@tseai.es.com	10-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/433/2026	10-04-2026	Hamdard National Foundation (India) Vs Hamdard Jankalyan Avam Shiksha Sa	shivender singh	9953394364	shivender@theacmeco.com	10-04-2026
			COURT 402	CIVIL SUIT	OMP (COMM.)/3/2026	MISC. 13-04-2026	Sh Siddhant Shangle Vs Government of NCT of Delhi Public Works Department	AK Trivedi	9871441764	aktrivedilawoffices@gmail.com	13-04-2026
			COURT 402	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./60/2026	17-04-2026	M/S MAA DURGA INDUSTRIES Vs M/S EKOM AGARO OVERSEAS				17-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/455/2026	18-04-2026	Nezpack Industries Pvt Ltd Vs Himalaya Food International ltd	Aakash chaudhry	8743904246	ch.aakash86@gmail.com	18-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 402	CIVIL SUIT	CS (COMM)/463/2026	20-04-2026	Manoj Kumar Vs Chairman, CBDT and Ors	Charanpreet singh	8860577210	singh.charanpreet9@gmail.com	20-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/486/2026	27-04-2026	KARUR VYSYA BANK LTD Vs Ravinder Ahuja	Sandeep	8800892099	dhariwalsandeep905@gmail.com	27-04-2026
			COURT 402	CIVIL SUIT	CS (COMM)/506/2026	30-04-2026	Gaurav Jain Vs Kawaljeet Singh Sheen	S.B. Pandey	9313780408	sbpandey7@yahoo.com	30-04-2026
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/320/2026	01-04-2026	BANK OF INDIA Vs M/S CAKES 98 THROUGH ITS PROPRIETOR MAYANK KHURANA	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	27-03-2026
				OMP (I)	OMP (I) (COMM)/719/2026	02-04-2026	AXIS BANK LTD Vs ASHWANI KUMAR SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-03-2026
				CS	CS (COMM)/341/2026	07-04-2026	SURESH DATT PARASHAR PROPRIETOR OF VAIDRISHI LABORATORIES AND ANR-- Vs GREENLIVYA WELLNESS	Sumit Nagpal(P),	9911995000	mail@nagpal.law	04-04-2026
				CS	CS (COMM)/357/2026	11-04-2026	STATE BANK OF INDIA Vs JASWANT SINGH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	09-04-2026
				CS	CS (COMM)/356/2026	11-04-2026	STATE BANK OF INDIA Vs SATPAL	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	09-04-2026
				CS	CS (COMM)/358/2026	11-04-2026	STATE BANK OF INDIA Vs DEVINDASS	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	09-04-2026
				CS	CS (COMM)/359/2026	11-04-2026	STATE BANK OF INDIA Vs RAJU	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	09-04-2026
				OMP (I)	OMP (I) (COMM)/744/2026	11-04-2026	HDFC BANK LTD Vs HARISH CHAND YADAV	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	09-04-2026
				OMP (I)	OMP (I) (COMM)/743/2026	11-04-2026	Shriram Finance Ltd Vs MOHDIRISHA	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	09-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/770/2026	13-04-2026	TSC FINSERV PRIVATE LIMITED Vs PARADISE MOTORS AND ORS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	10-04-2026
				OMP (I)	OMP (I) (COMM)/772/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10-04-2026
				CS	CS (COMM)/363/2026	13-04-2026	STATE BANK OF INDIA Vs RAMESH	Gopal Chand Sharma(P),	9810210832	Not mentioned	09-04-2026
				OMP (I)	OMP (I) (COMM)/764/2026	13-04-2026	Yes Bank Ltd Vs YUSUF AHMED KHAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	10-04-2026
				OMP (I)	OMP (I) (COMM)/765/2026	13-04-2026	Yes Bank Ltd Vs NAMRATA SOOD	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	10-04-2026
				OMP (I)	OMP (I) (COMM)/769/2026	13-04-2026	Yes Bank Ltd Vs MANISH MANISH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	10-04-2026
				OMP (I)	OMP (I) (COMM)/771/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs CHANDRA MOHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10-04-2026
				CS	CS (COMM)/369/2026	15-04-2026	PANKAJ GUPTA Vs PAWAN KUMAR	Ajay Gupta(P),	9810226738	ajayg557@yahoo.com	10-04-2026
				CS	CS (COMM)/367/2026	15-04-2026	CANARA BANK Vs RAJNI SARNA PROP M/S DIVYA FASHION	CHITRA MALHOTRA(P),	9212888057	Not mentioned	11-04-2026
				CS	CS (COMM)/370/2026	15-04-2026	Anand Kumar Dalmia Vs PIRAMAL FINANCE LIMITED	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	11-04-2026
				CS	CS (COMM)/368/2026	15-04-2026	PRADEEP GUPTA AND SONS HUF Vs PAWAN KUMAR	Ajay Gupta(P),	9810226738	ajayg557@yahoo.com	10-04-2026
				OMP (I)	OMP (I) (COMM)/779/2026	16-04-2026	Shriram Finance Ltd Vs RAHUL YADAV	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	12-04-2026
				OMP (I)	OMP (I) (COMM)/780/2026	16-04-2026	Shriram Finance Ltd Vs JAY SHREE KRISHNA TPT SERVICE	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	12-04-2026
				OMP (I)	OMP (I) (COMM)/794/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs MUSKAN SEHDEV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/796/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs RAKESH ARORA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026
				OMP (I)	OMP (I) (COMM)/797/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs SHEKHAR HANDA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026
				OMP (I)	OMP (I) (COMM)/792/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs SAROJ JOSHI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026
				OMP (I)	OMP (I) (COMM)/793/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs MAHIPAL FAKIRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026
				OMP (I)	OMP (I) (COMM)/808/2026	18-04-2026	Yes Bank Ltd Vs PRAMOD KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	16-04-2026
				OMP (I)	OMP (I) (COMM)/810/2026	18-04-2026	Yes Bank Ltd Vs ASHWANI KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	16-04-2026
				OMP (I)	OMP (I) (COMM)/811/2026	18-04-2026	Yes Bank Ltd Vs ARUN TYAGI	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	16-04-2026
				CS	CS (COMM)/376/2026	18-04-2026	SURINDER KUMAR SOLE PROPRIETOR OF M/S SUNGRACE INKS Vs RAVINDER MAWRI SOLE PROPRIETOR OF M/S K G	Arti Sharma(P),	9810186530	insightlegal99@gmail.com	15-04-2026
				OMP (I)	OMP (I) (COMM)/807/2026	18-04-2026	Yes Bank Ltd Vs SHRIPAL KESHRI	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	16-04-2026
				OMP (I)	OMP (I) (COMM)/809/2026	18-04-2026	Yes Bank Ltd Vs LUKMAN LUKMAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	16-04-2026
				OMP (I)	OMP (I) (COMM)/820/2026	20-04-2026	Yes Bank Ltd Vs SEEMA SINGH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-04-2026
				OMP (I)	OMP (I) (COMM)/819/2026	20-04-2026	IDFC FIRST BANK LIMITED Vs NARENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-04-2026
				OMP (I)	OMP (I) (COMM)/821/2026	20-04-2026	Yes Bank Ltd Vs ANJANI KUMARI	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-04-2026
				OMP (I)	OMP (I) (COMM)/822/2026	20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS AND ORS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/832/2026	21-04-2026	HDFC BANK LTD Vs POONAM DEVI	ajay uppal(P),	98117 40125	Virtuous.people@gmail.com	18-04-2026
				OMP (I)	OMP (I) (COMM)/831/2026	21-04-2026	YES BANK LTD Vs YASH YADAV	KARTIK KUMAR(P),	9731424935	kartikevashannal1409@gmail.com	20-04-2026
				CS	CS (COMM)/386/2026	21-04-2026	ABHAY MUNJAL PROP M/S ABHAY TRADERS Vs M/S JUNOSHEKHAR(P), BITUMIX PVT LTD AND ORS	SCHANDER SHEKHAR(P),	8368100614	advpallavaneja@gmail.com	17-04-2026
				CS	CS (COMM)/387/2026	21-04-2026	Sunil Kumar Pandey Vs Bharat	ABHISHEK TYAGI(P),	8130081167	advabhishektyagi12@gmail.com	15-04-2026
				CS	CS (COMM)/394/2026	22-04-2026	MEENU PROP OF M/S TAKSH ENTERPRISES Vs RAJESH PAL, PROP OF M/S PAL TRADING COMPANY	Manish Yadav(P),	9599925926	advocategirish156@gmail.com	16-04-2026
				CS	CS (COMM)/402/2026	23-04-2026	M/S OMSONS MARKETING PVT LTD Vs M/S BPS INFRASTRUCTURE PVT LTD (DRINKS ON FIRE)	Anand Sharma(P),	9811962839	adu.irshad1@gmail.com	18-04-2026
				CS	CS (COMM)/407/2026	24-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Amit Kumar and Anr	GAURAV MALHOTRA(P),	9999797229	malhotra_gaurav1976@yahoo.co.in	22-04-2026
				CS	CS (COMM)/406/2026	24-04-2026	Gangotri Electronics Pvt Ltd Vs IB Lightings Pvt Ltd	Kartik Bhagat(P),	8126399945	Advocatebhagat24@gmail.com	20-04-2026
				CS	CS (COMM)/412/2026	25-04-2026	M/S Rakesh Timber Traders Vs M/s BHAWNA MOTELS AND RESORTS PVT LTD AND ORS	Akshat Gupta(P),	8160450416	akshat.lawgreen@gmail.com	23-04-2026
				OMP (I)	OMP (I) (COMM)/849/2026	25-04-2026	AXIS BANK LIMITED Vs RAGHUVVEER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srscslegal.com	23-04-2026
				OMP (I)	OMP (I) (COMM)/864/2026	27-04-2026	YES BANK LTD Vs RAHUL SUKHIJA	KARTIK KUMAR(P),	9731424935	kartikevashannal1409@gmail.com	24-04-2026
				OMP (I)	OMP (I) (COMM)/863/2026	27-04-2026	YES BANK LTD Vs SAHIL TANWAR	KARTIK KUMAR(P),	9731424935	kartikevashannal1409@gmail.com	24-04-2026
				ARB	ARB A (COMM)/2/2026	29-04-2026	RAJENDRA Vs MARGOOB QURESHI	JITENDER TANWAR(P),	not mentioned	Not mentioned	07-05-2026
				OMP (I)	OMP (I) (COMM)/866/2026	29-04-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR-O-BAR SERVICES PRIVATE LIMITED AND ORS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/732/2026	09-04-2026	YES BANK LTD Vs MEENU RANI			KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	07-04-2026
				OMP (I)	OMP (I) (COMM)/731/2026	09-04-2026	YES BANK LTD Vs MEENU RANI			KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	07-04-2026
				OMP (I)	OMP (I) (COMM)/730/2026	09-04-2026	YES BANK LTD Vs RANDHIR RANDHIR			KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	07-04-2026
				CS	CS (COMM)/347/2026	09-04-2026	Shree Krishna Paper Mills and Industries Limited Vs Bunpai India Private Limited			DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorneys.com	08-04-2026
				CS	Counter Claim/17/2026	16-04-2026	BUNPAI INDIA PRIVATE LIMITED Vs SHREE KRISHNA PAPER MILLS AND INDUSTRIES LIMITED			KUNAL SKHANNA(P),	9999757185	IP.KUNALKHANNA@GMAIL.COM	15-04-2026
				OMP (I)	OMP (I) (COMM)/795/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs MUSHAHID HUSSAIN			SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-04-2026
				CS	CS (COMM)/428/2026	30-04-2026	Triveni Trust Vs Tript Singh			Akhil Mittal(P),	9212504099	mittalsolicitors@gmail.com	28-04-2026
15	MS. AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	319/2026	01.04.2026	MS ALUTECH INDUSTRIES VS. PAVNEET KHURANA			ADITYA LOROYA	9873539952	suvigyalegal@gmail.com	01.04.2026
				CS(COMM)	321/2026	02.04.2026	OZONE OVERSEAS PVT LTD VS. ASHOK KUMAR			MAHESH KATYAYEN	9810133604	tridentlaw@hotmail.com	02.04.2026
				CS(COMM)	322/2026	02.04.2026	PARMESHTHI ENTERPRISES VS. OASIS DISTILLERIES LTD			VAIBHAV GUPTA	9999556464	advaibhavgupta@hotmail.com	02.04.2026
				CS(COMM)	323/2026	02.04.2026	ABC FIRE ENGINEERS INDIA VS. SUNEJA TOER 11 FLAT OWNERS WELFARE ASSOCIATION			ABHINAV SUGANDHA	9315199843		02.04.2026
				OMP(I)/COMM	723/2026	06.04.2026	YES BANK VS. RAJ KUMAR			ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	06.04.2026
				CS(COMM)	351/2026	10.04.2026	KUNAL AGGRWAL VS. VIMAL			NAVNEET GOEL	9811224831	navneetgoyal.ad@gmail.com	10.04.2026
				CS(COMM)	353/2026	11.04.2026	STATE BANK OF INDIA VS. SUSHIL KUMAR			MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	11.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	354/2026	11.04.2026	STATE BANK OF INDIA VS. NITIN JAIN	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	11.04.2026
				CS(COMM)	355/2026	11.04.2026	V MAHASHAY AND CO. VS. KENGEL CONSTRUCTION CO	AMRENDRA KR DUBEY	9599801188	globalvisionlawoffice@gmail.com	11.04.2026
				OMP(I)/COMM	738/2026	11.04.2026	HDFC BANK VS. RAJESHWAR VERMA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	11.04.2026
				OMP(I)/COMM	739/2026	11.04.2026	HDFC BANK VS. RAHUL VERMA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	11.04.2026
				OMP(I)/COMM	740/2026	11.04.2026	HDFC BANK VS. MANOJ JHA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	11.04.2026
				CS(COMM)	360/2026	13.04.2026	MS BANAIY KI DUKAN PVT LTD VS. ARIETIS HEALTHCARE PVT LTD	NITIN GOEL	9958617492	advnitin@hotmail.com	13.04.2026
				OMP(I)/COMM	747/2026	13.04.2026	YES BANK VS. ASHOK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	13.04.2026
				OMP(I)/COMM	748/2026	13.04.2026	YES BANK VS. NAFEEES AHMED	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	13.04.2026
				OMP(I)/COMM	749/2026	13.04.2026	IDFC BANK LTD VS. AMJAD ISHRAT	SANJEEV PATHAK	9717028845	litigation@srclegal.com	13.04.2026
				OMP(I)/COMM	750/2026	13.04.2026	YES BANK VS. MUKTESH DAN AJITDAN GADHAVI	SANJEEV PATHAK	9717028845	litigation@srclegal.com	13.04.2026
				CS(COMM)	364/2026	15.04.2026	INDU MAHAJAN VS. VINEET	SUNIL LALWANI	9891880710	lalwanisunil11990@gmail.com	15.04.2026
				CS(COMM)	371/2026	16.04.2026	PRAMIT SANGHAVI VS. M/ PVR INOX LTD	DAVESH VASHISHTHA	7982104633	mail@ad.pattorneyes.com	16.04.2026
				OMP(I)/COMM	777/2026	16.04.2026	HDFC BANK VS. GULSHANA KUMAR	JAY UPPAL	9811740125	virtuous.people@gmail.com	16.04.2026
				OMP(I)/COMM	790/2026	17.04.2026	YES BANK VS. ANIL GARG	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	17.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP(I)/COMM	790/2026	17.04.2026	IDFC BANK LTD VS. SARVANAND PANDEY	SANJEEV PATHAK	9717028845	litigation@srclegal.com	17.04.2026
				MISC.DJ/COMM	420/2026	17.04.2026	RAKESH KUMAR VS. SARVMANGAL HOLY STORE PVT LTD	UTSAV GARG	8800384404	utsavgargadvocet@gmail.com	17.04.2026
				MISC.DJ/COMM	426/2026	18.04.2026	SKAI TUBES VS. RAI INNOTECH PVT LTD	KARTIK JINDAL	8076189601	office@veralex.in	18.04.2026
				CS(COMM)	383/2026	20.04.2026	RAJ SINGH VS. BHUPENDER SINGH & ORS	MOHD. IRSHAD	8826785667	irshad.mohammws01@gmail.com	20.04.2026
				CS(COMM)	385/2026	20.04.2026	PUNJAB NATIONAL BANK VS. SHANTI	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	20.04.2026
				OMP(I)/COMM	823/2026	20.04.2026	IDFC BANK LTD VS. NAZREEN KHAN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	824/2026	20.04.2026	YES BANK VS. ALOK ANJAN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	825/2026	20.04.2026	IDFC BANK LTD VS. HARISH KUMAR YADAV	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	826/2026	20.04.2026	TSC FINSERV PVT LTD VS. ANAVI MOTORS	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	827/2026	20.04.2026	IDFC BANK LTD VS. KAMNA CHOPRA	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	828/2026	20.04.2026	YES BANK VS. TARUN ASSOCIATES	SANJEEV PATHAK	9717028845	litigation@srclegal.com	20.04.2026
				OMP(I)/COMM	841/2026	22.04.2026	YES BANK VS. PARAS MALHOTRA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	22.04.2026
				OMP(I)/COMM	842/2026	22.04.2026	YES BANK VS. NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	22.04.2026
				OMP/MISC/COMM	2/2026	22.04.2026	GURBAKSH SINGH VS. AMARJIT SINGH	MEHAK KALRA	9582051221	info@innovlegum.om	22.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	400/2026	23.04.2026	MS KAGO VS. PACKSTER TECHNOLOGY OPC	MANISH KUMAR	964370160	manish@xanderlegalsolutions.com	06.04.2026
				CS(COMM)	408/2026	24.04.2026	PREM CHAND VS. RAKESH KUMAR	KUSHAGRA	9999448787	kushagrabansal@akassociates.org.in	24.04.2026
				OMP(I)/COMM	847/2026	25.04.2026	TSC FINSERV PVT LTD VS. YUWIN AUTOS	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	25.04.2026
				OMP(I)/COMM	857/2026	27.04.2026	IDFC FIRS TBANK VS. NIRMAL RAVIDAS	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				OMP(I)/COMM	858/2026	27.04.2026	YES BANK VS. RJEV BHATI	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				OMP(I)/COMM	859/2026	27.04.2026	IDFC BANK VS. DHARAM DAS	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				OMP(I)/COMM	860/2026	27.04.2026	IDFC BANK VS. PREMPAL RAMPAL	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				OMP(I)/COMM	861/2026	27.04.2026	YES BANK VS. PRADEEP RAJENDER	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				OMP(I)/COMM	862/2026	27.04.2026	YES BANK VS. MEENA SHARMA	SANJEEV PATHAK	9717028845	litigation@srclegal.com	27.04.2026
				CS(COMM)	416/2026	27.04.2026	M/S NKR CONSTRUCTION VS. NEELANSH ELECTROTECH SYSTEM	KAILASH KUMAR	9811330731	advocatesharmakailash@gmail.com	27.04.2026
				CS(COMM)	417/2026	27.04.2026	PUNJAB NATIONAL BANK VS. DINESH KUMAR THAPAR	SANCHEET SHARMA	9548667393	sssanchit09@gmail.com	27.04.2026
				CS(COMM)	419/2026	28.04.2026	RAM AVTAR VS. PRAMOD KUMAR	SWENKA TRIPATHI	9069075551	advswenkatripathi@gmail.com	28.04.2026
				CS(COMM)	422/2026	29.04.2026	SANDEEP SINGH GUJRAL VS. HARJEET SINGH	MALAYA KUMAR	9810570525	malaya.chand@yahoo.com	29.04.2026
				OMP(I)/COMM	865/2026	29.04.2026	YES BANK VS. MANISHA CHAUHAN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	29.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	430/2026	30.04.2026	VINEE MALHOTRA	VS. VIKAS CHAUDHARY					30.04.2026
				CS(COMM)	431/2026	30.04.2026	GSI ENTERPRISES	VS. KUKREJA BROTHERS	BHASKAR VALI	9910358225	office@vali.co.in		30.04.2026
				CS(COMM)	429/2026	30.04.2026	LT. CO MEHAR LITTLE ANGELS SEC SCHOOL		GHANISHT BAGARIA	8130775177	advghanshtbagaira@gmail.com		30.04.2026
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT	203 Extn Block	CS (COMM)/328/2026		04-04-2026	M/s Astrovex Bizz 24 Pvt Ltd	Suresh Dubey	VS	MANISH KUMAR(P),	98711313377	legalworldrajeev@gmail.com	02-04-2026
				ExCOMM - Award by Arb Comm/48/2026		04-04-2026	Axis Bank Ltd	VS	KARAN KUMAR	MAYANK MAHAJAN(P),			02-04-2026
				ExCOMM - Award by Arb Comm/46/2026		04-04-2026	Axis Bank Ltd	VS	JITENDER SHARMA	MAYANK MAHAJAN(P),			02-04-2026
				ExCOMM - Award by Arb Comm/51/2026		06-04-2026	Axis Bank Ltd	VS	AJAY VISHWAKARMA	MAYANK MAHAJAN(P),			04-04-2026
				CS (COMM)/330/2026		06-04-2026	MS SLITT COAT ENGINEERS THROUGH ITS PARTNER LAXMI PAT JANGIR	VS	MEDI HEAL SOLUTION	Manoj Kumar(P),	9810204312	lexcitusassociates1@gmail.com	04-04-2026
				Counter Claim/11/2026		06-04-2026	EutAir Equipments LLP	VS	C SShobhan Construction Company Private Limited	Shobhan mahanti(P),	9990444187	katyal.siddhant@gmail.com	04-04-2026
				OMP (I) (COMM)/721/2026		06-04-2026	MITUSHI CREDIT AND HOLDING PVT LTD	VS	BRIJESH KUMAR	ADV. LALIT PANDEY(P),			04-04-2026
				OMP (I) (COMM)/729/2026		09-04-2026	YES BANK LTD	VS	SHABANA IMAM	KARTIK KUMAR(P),			08-04-2026
				OMP (I) (COMM)/728/2026		09-04-2026	YES BANK LTD	VS	SAKAWAT KHAN	KARTIK KUMAR(P),			08-04-2026
				OMP (I) (COMM)/727/2026		09-04-2026	YES BANK LTD	VS	PRABHANSHU SHEKHAR	KARTIK KUMAR(P),			08-04-2026
				OMP (I) (COMM)/726/2026		09-04-2026	YES BANK LTD	VS	MOHAMMAD DANISH	KARTIK KUMAR(P),			08-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)/725/2026		09-04-2026	Shriram Finance Ltd Vs NAUSHAD AHMAD	Manoj Kumar(P),			08-04-2026
				ExCOMM - Award by Arb Comm/59/2026		09-04-2026	Indusind Bank Ltd Vs ASHOK KR KUSHWAHA	Manoj Kumar(P),			08-04-2026
				ExCOMM - Award by Arb Comm/58/2026		09-04-2026	Indusind Bank Ltd Vs KRISHAN KUMAR	Manoj Kumar(P),			08-04-2026
				ExCOMM - Award by Arb Comm/57/2026		09-04-2026	Indusind Bank Ltd Vs SUNIL KUMAR TELI	Manoj Kumar(P),			08-04-2026
				CS (COMM)/346/2026		09-04-2026	BANK OF BARODA Vs MUKESH	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gamil.com	08-04-2026
				Execution (Comm)/142/2026		10-04-2026	Canara Bank Vs SANDEEP KUMAR CHATURVEDI	sumit virmani(P),			09-04-2026
				OMP (I) (COMM)/736/2026		11-04-2026	HDFC BANK LTD Vs RAJESHWAR VERMA	ADV. LALIT PANDEY(P),			10-04-2026
				OMP (I) (COMM)/737/2026		11-04-2026	HDFC BANK LTD Vs PIYUSH JHA	ADV. LALIT PANDEY(P),			10-04-2026
				CS (COMM)/352/2026		11-04-2026	STATE BANK OF INDIA Vs SATISH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gamil.com	10-04-2026
				OMP (I) (COMM)/759/2026		13-04-2026	Yes Bank Ltd Vs NEETU TOMER	ADV. LALIT PANDEY(P),			11-04-2026
				OMP (I) (COMM)/757/2026		13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	ADV. LALIT PANDEY(P),			11-04-2026
				OMP (I) (COMM)/758/2026		13-04-2026	IDFC FIRST BANK LIMITED Vs ROHIT KUMAR	SANJEEV PATHAK(P),			11-04-2026
				OMP (I) (COMM)/756/2026		13-04-2026	IDFC FIRST BANK LIMITED Vs RAVI CHHILLAR	SANJEEV PATHAK(P),			11-04-2026
				OMP (I) (COMM)/773/2026		15-04-2026	IDFC FIRST BANK LIMITED Vs MADHUMITA SINGH	RAHUL KASHYAP(P),			13-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm)/143/2026		15-04-2026	pramod kumar narang Vs pooja anand	Jaspreet Singh(P),			13-04-2026
				OMP (I) (COMM)/776/2026		16-04-2026	IDFC FIRST BANK LIMITED Vs VIKAS GUPTA	SANJEEV PATHAK(P),			15-04-2026
				Execution (Comm)/144/2026		16-04-2026	Kartar Kaur Shokeen Vs M/s Gurujii Fashion	Yogesh Kumar Chandna(P),			15-04-2026
				CS (COMM)/374/2026		17-04-2026	JASBIR SINGH Vs TEJENDER SINGH	Mohan Kumar Kaushik(P),	9990015815	mohan396@gamil.com	16-04-2026
				OMP (I) (COMM)/782/2026		17-04-2026	IDFC FIRST BANK LIMITED Vs SAIRAF KHAN SAIFI	SANJEEV PATHAK(P),			16-04-2026
				OMP (I) (COMM)/781/2026		17-04-2026	IDFC FIRST BANK LIMITED Vs ABHA SINGHAL	SANJEEV PATHAK(P),			16-04-2026
				M-Ex/170/2026		17-04-2026	WORLDFA EXPORTS PVT LTD Vs SHAUKAT AZIZ	Sameer Dewan(P),			16-04-2026
				CS (COMM)/375/2026		18-04-2026	Mr Anil Kumar Proprietor Ms Kapoor Press Vs Mr Mushahid Ali Proprietor Ms Prime Packaging India	Hritik Kashyap(P),	9811427955	munishlaw.vohra@gamil.com	17-04-2026
				Misc DJ/424/2026		18-04-2026	Fire Hut Commercial Equipment Private Limited Vs Kaltech Building Controls Private Limited	SHREY KUMAR(P),			17-04-2026
				OMP (I) (COMM)/799/2026		18-04-2026	IDFC FIRST BANK LIMITED Vs SAJJAD AHMAD	SANJEEV PATHAK(P),			17-04-2026
				OMP (I) (COMM)/815/2026		20-04-2026	Yes Bank Ltd Vs SEEMA KUMARI	ADV. LALIT PANDEY(P),			18-04-2026
				CS (COMM)/379/2026		20-04-2026	ASHOK BABBAR (SENIOR CITIZEN) Vs JITENDER VERMA ALIAS SONU VERMA	DEVENDER KUMAR JAIN(P),	9899776633	pspkjuris@gamil.com	18-04-2026
				OMP (I) (COMM)/813/2026		20-04-2026	IDFC FIRST BANK LIMITED Vs LOKESH DAGAR	SANJEEV PATHAK(P),			18-04-2026
				OMP (I) (COMM)/812/2026		20-04-2026	IDFC FIRST BANK LIMITED Vs MOHIT CHARAN	SANJEEV PATHAK(P),			18-04-2026

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				OMP (I) (COMM)/814/2026		20-04-2026	Yes Bank Ltd Vs DIVYAM GUPTA	ADV. LALIT PANDEY(P),			18-04-2026
				Misc DJ/435/2026		21-04-2026	Fire Hut Commercial Equipment Private Limited Vs Kaltech Building Controls Private Limited	SHREY KUMAR(P),			20-04-2026
				OMP (I) (COMM)/838/2026		22-04-2026	Yes Bank Ltd Vs HARISHREE MEHTA PANIGRAHI	ADV. LALIT PANDEY(P),			21-04-2026
				OMP (I) (COMM)/839/2026		22-04-2026	Yes Bank Ltd Vs RAM BARAN	ADV. LALIT PANDEY(P),			21-04-2026
				ExCOMM - Award by Arb Comm/70/2026		24-04-2026	Kotak Mahindra Prime Ltd Vs GEETA RANI	Sunny Arora(P),			22-04-2026
				CS (COMM)/405/2026		24-04-2026	JAGDISH SINGH Vs JAY DEVI	R.P Singh Divaniya	9811131392	ratanpalsinghdivaniya@gamil.com	22-04-2026
				Execution (Comm)/160/2026		24-04-2026	M/S AUTOVIKAS SALES AND SERVICES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH DHARAMVIR SINGH Vs	YOMESH SHARMA(P),			22-04-2026
				CS (COMM)/403/2026		24-04-2026	Zion International Food Ingredients Private Limited Vs MOHD AKHTAR	NIKITA GUPTA(P),	9711894248	Not Mentioned	22-04-2026
				CS (COMM)/404/2026		24-04-2026	Vinay Arora Vs Sarabjeet Singh Makan Prop of Voodoo	Lavnish Kumar(P),	9873925325	lavinshk@ymail.com	22-04-2026
				ExCOMM - Award by Arb Comm/72/2026		25-04-2026	UGRO CAPITAL LTD Vs SHARMA ENTERPRISES	Sanjay Kumar Singh(P),			24-04-2026
				CS (COMM)/411/2026		25-04-2026	Mr Ramesh Chander Soni Vs Mr Giriraj Binani	CHARIT GOYAL(P),	8595653336	sulekachandco@gamil.com	24-04-2026
				OMP (I) (COMM)/852/2026		27-04-2026	IDFC FIRST BANK LIMITED Vs ADNAN MD	SANJEEV PATHAK(P),			25-04-2026
				OMP (I) (COMM)/850/2026		27-04-2026	YES BANK LTD Vs PAYAL TYAGI	KARTIK KUMAR(P),			25-04-2026
				OMP (I) (COMM)/851/2026		27-04-2026	YES BANK LTD Vs RAM GYAN SINGH	KARTIK KUMAR(P),			25-04-2026

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				Misc DJ/458/2026		27-04-2026	Shree Radhe Process Vs DEV GARMENTS	SATYA PRAKASH(P),			25-04-2026
				OMP (COMM)/9/2026		29-04-2026	M/S QUGEN PATHLABS P LTD THROUGH ITS DIRECTOR SH UPINDER SINGH Vs M/S HOPEBERRY DIAGNOSTICS AND	Vinod Pant(P),			27-04-2026
				CS (COMM)/424/2026		30-04-2026	ANGEL INDIA CAD CAM PVT LTD Vs B K ENTERPRISES THROUGH ITS PROPRIETOR MR RAJESH CHAUDHARY	Jatin Sharma(P),	9811881981	Not Mentioned	29-04-2026
				CS (COMM)/425/2026		30-04-2026	M S ARUN BAGGA TRADERS THROUGH ITS PROP ASHOK BAGGA Vs WAGERS INTERNATIONAL PVT LTD	ADITYA KUMAR SINGHAL(P),	8527002868	adityakesinghal@yahoo.com	29-04-2026
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/326/2026	02-04-2026	Prem Singh Vs The New India Assurance Co Ltd	NAVDEEP SINGH	9810235448	N_SINGH1908@YAHOO.CO.IN	24.03.2026
				CS (COMM)	CS (COMM)/333/2026	06-04-2026	Shivay Interlining Vs Vinay Mittal	PUNEET MAHESHWARI	9310121346	NOT MENTION	02.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/722/2026	06-04-2026	UTKARSH SMALL FINANCE BANK LTD Vs SWAPNIL SUBHASH SHINDE	Avinash kumar	9811182985	Avinash.adv@gmail.com	02.04.2026
				CS (COMM)	CS (COMM)/336/2026	07-04-2026	STATE BANK OF INDIA Vs SURAJ PRAKASH	MANO PANDEY	9654371856	pandeymanoj@gmail.com	23.04.2026
				CS (COMM)	CS (COMM)/337/2026	07-04-2026	STATE BANK OF INDIA Vs VIVEK	MANO PANDEY	9654371856	pandeymanoj@gmail.com	23.04.2026
				CS (COMM)	CS (COMM)/338/2026	07-04-2026	Rama Nand Vats Vs Ms Mainstreet Buildcon Pvt Ltd	NARENDER KR. SHARMA	9811480411	narendersharma634@gmail.co	04.04.2026
				CS (COMM)	CS (COMM)/345/2026	08-04-2026	MAHALAXMI STEEL TRADERS Vs Aditiya Enterprises and Ors	S M GUPTA	9810235448	Smguptag@gmail.com	06.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/735/2026	09-04-2026	TSC FINSERV PRIVATE LIMITED Vs I CAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.04.2026
				OMP MISC (COMM.)	OMP MISC (COMM.)/1/2026	11-04-2026	AKASA FINANCE LIMITED Vs ARVIND ARVIND ROAD CARRIER PRIVATE LIMITED	ARVIND JADON	9818140844	arvind.Jadon(@arvindandardvjnd.com	06.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/745/2026	11-04-2026	HDFC BANK LTD Vs MOHD DANISH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.04.2026

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				OMP (I) (COMM.)	OMP (I) (COMM.)/746/2026	11-04-2026	HDFC BANK LTD Vs KULDEEP SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	09.04.2026
				CS (COMM)	CS (COMM)/362/2026	13-04-2026	MS CHAUDHARY TIMBER INDUSTRIES PRIVATE LIMITED Vs MR ABDUL	9899641617	NO INDEXING	20.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/751/2026	13-04-2026	YES BANK LTD Vs VIDIT TYAGI	9811250543	legai@Katvalassociates.com	13.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/752/2026	13-04-2026	YES BANK LTD Vs SHIV SHANKAR	9811250543	legai@Katvalassociates.com	13.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/766/2026	13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	8130383143	LALITPANDEYADV@GMAIL.COM	13.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/767/2026	13-04-2026	Yes Bank Ltd Vs KUMARI MANISHA	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/768/2026	13-04-2026	Yes Bank Ltd Vs LOKENDRA KUMAR	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
				CS (COMM)	CS (COMM)/365/2026	15-04-2026	DAN BAHADUR Vs GENUINE SUPPLIES AND SERVICES	991126323	Virmanilawco@email.com	10.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/774/2026	15-04-2026	Yes Bank Ltd Vs MOHIT MOHIT	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/775/2026	15-04-2026	IDFC FIRST BANK LTD Vs GHYASUDDIN SIDDIQUI	9891009515	LEXPACIFICQ3@GMAIL.COM	11.04.2026
				CS (COMM)	CS (COMM)/372/2026	16-04-2026	SARITA ENGINEERING WORKS Vs SUBHASH INFRA ENGINEERS PVTRANA LTD	9811239449	RAJSINGHRANA@GMAIL.COM	11.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/778/2026	16-04-2026	Shriram Finance Ltd Vs MANOJ CHAUHAN	9811565635	MANOJKUMAR.ADV@YAHOO.COM	13.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/798/2026	17-04-2026	Yes Bank Ltd Vs TARKESHVAR YADAV	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				CS (COMM)	OMP (I) (COMM.)/806/2026	18-04-2026	Yes Bank Ltd Vs SHRI MAHA DURGA TRANSPORT	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/829/2026	20-04-2026	Yes Bank Ltd	Vs SUDHARAJ GURJAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/834/2026	21-04-2026	YES BANK LTD	Vs KULJEET KAUR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/835/2026	21-04-2026	YES BANK LTD	Vs JITENDRAS SHARMA		L KATYAL	9811250543	legai@Katvalassociates.com	13.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/840/2026	22-04-2026	Yes Bank Ltd	Vs SIJAUDDIN SIJAUDDIN		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.04.2026
				CS (COMM)	CS (COMM)/399/2026	23-04-2026	SUPRABHA RAVINDERA	MITRA Vs BHANU SRIVASTAVA		ARCHIT SINGHAL	9599043045	LegalTfsigmalegal.in	21.04.2026
				CS (COMM)	CS (COMM)/409/2026	24-04-2026	CANARA BANK PROPRIETOR	Vs BHURA ENTERPRISES		SUMIT BHURAVIRMANI	9873245548	Virmanilawco@email.com	21.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/845/2026	25-04-2026	HDFC BANK LTD	Vs DUVERA RETAILS PVT LTD		AJAY UPPAL	9811740125	Virtuous.people@gmail.com	20.04.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/846/2026	25-04-2026	HDFC BANK LTD	Vs DAVINDER KAUR		AJAY UPPAL	9811740125	Virtuous.people@gmail.com	20.04.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (I) (COMM.)/720/2026	OMP (I) (COMM.)/720/2026	04-04-2026	AXIS BANK LTD	Vs NAMRATA SINGH		Jitender kumar garg	9810511644	advjiten@yahoo.com	04-04-2026
				CS (COMM)/334/2026	CS (COMM)/334/2026	07-04-2026	Pradeep Bansal	Vs Manmeet Kour		Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	07-04-2026
				CS (COMM)/335/2026	CS (COMM)/335/2026	07-04-2026	STATE BANK OF INDIA	Vs JAI NARAYAN		Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	07-04-2026
				CS (COMM)/339/2026	CS (COMM)/339/2026	07-04-2026	Mithlesh Kaushik	Vs M/s Mainstreet Buildcon Pvt Ltd and anr		Vinod Kumar	9350999608	advocatevinod1969@gmail.com	07-04-2026
				CS (COMM)/340/2026	CS (COMM)/340/2026	07-04-2026	ARIHANT THROUGH POWER OF ATTORNEY	Vs SH GOVIND KUMAR Vs DRONE POWER INTERNATIONAL		Vijay Lakshmi Jain	9811373999	advvijaylakshmi@gmail.com	07-04-2026
				CS (COMM)/342/2026	CS (COMM)/342/2026	07-04-2026	M/s Sita Ram And Company Pvt Ltd	Vs Poonam Nathani		Uday Kumar	8882303942	advvudaykumar@gmail.com	07-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Ex.COMM - Award by Arb. Comm./56/2026	Ex.COMM - Award by Arb. Comm./56/2026	08-04-2026	CHEMRIX BIOTECH PVT LTD	M/s CHANAKYA PHARMA		Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	08-04-2026
				CS (COMM)/348/2026	CS (COMM)/348/2026	09-04-2026	VINTAGE CREDIT AND LEASING PVT LTD	Vs SANDEEP ASHOK WADHWA		Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-04-2026
				OMP (COMM.)/724/2026	OMP (I) (COMM.)/724/2026	09-04-2026	AXIS BANK LTD	Vs VAKIL AHMAD		Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-04-2026
				OMP (COMM.)/742/2026	OMP (I) (COMM.)/742/2026	11-04-2026	HDFC BANK LTD	Vs CHOTE SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-04-2026
				OMP (COMM.)/760/2026	OMP (I) (COMM.)/760/2026	13-04-2026	TSC FINSERV PRIVATE LIMITED	Vs SUNSHINE AUTO SALES AND OTHERS		Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	13-04-2026
				OMP (COMM.)/761/2026	OMP (I) (COMM.)/761/2026	13-04-2026	Yes Bank Ltd	Vs YOGESH KUMAR		A. K. Raut	9999132159	akroutadvocate@gmail.com	13-04-2026
				OMP (COMM.)/762/2026	OMP (I) (COMM.)/762/2026	13-04-2026	Yes Bank Ltd	Vs ASHOK KUMAR		Manoj Pandey	9654371824	advpandeymanoj@gmail.com	13-04-2026
				OMP (COMM.)/763/2026	OMP (I) (COMM.)/763/2026	13-04-2026	AXIS BANK LTD	Vs PIYUSH MAHAJAN		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-04-2026
				M-Ex/168/2026	M-Ex/168/2026	15-04-2026	RADHA RANI	Vs VARUN SAHANI		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2026
				CS (COMM)/366/2026	CS (COMM)/366/2026	15-04-2026	MS WISDOM THE EDUCATIONAL PUBLISHER	Vs SHARDA VIDYA MANDIR		Ananjay Singh	7030378800	Not Provided	15-04-2026
				Ex.COMM - Award by Arb. Comm./69/2026	Ex.COMM - Award by Arb. Comm./69/2026	16-04-2026	Axis Bank Ltd	Vs SHEKH KADIR		Ananjay Singh	7030378800	Not Provided	16-04-2026
				Misc DJ/415/2026	Misc DJ/415/2026	16-04-2026	M/S FRANCO LEONE LTD	Vs OMAR RETAIL		Ananjay Singh	7030378800	Not Provided	16-04-2026
				OMP (COMM.)/8/2026	OMP (COMM.)/8/2026	17-04-2026	UNION OF INDIA	Vs M/S AWASTHI CONSTRUCTION CO		Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	17-04-2026
				OMP (COMM.)/788/2026	OMP (I) (COMM.)/788/2026	17-04-2026	IDFC FIRST BANK LIMITED	Vs ABHISHEK NARESH KUMAR		Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	17-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/789/2026	OMP (I) (COMM.)/789/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs GOVINDA VINOD AND ANR	Ananjay Singh	7030378800	Not Provided	17-04-2026
				OMP (I) (COMM.)/805/2026	OMP (I) (COMM.)/805/2026	18-04-2026	Yes Bank Ltd Vs ANSHU AWASTHI	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	18-04-2026
				CS (COMM)/377/2026	CS (COMM)/377/2026	20-04-2026	STATE BANK OF INDIA Vs NARESH	SUNITA SINGH	9871040589	INDOLEXLAWT@MAIL.COM	20-04-2026
				CS (COMM)/378/2026	CS (COMM)/378/2026	20-04-2026	STATE BANK OF INDIA Vs SATISH KUMAR	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	20-04-2026
				CS (COMM)/380/2026	CS (COMM)/380/2026	20-04-2026	SH TILAK RAJ BANGA Vs PANKAJ AHUJA	SHAVNEESH GARG	9818479699	avneeshgarg@mail.com	20-04-2026
				CS (COMM)/384/2026	CS (COMM)/384/2026	20-04-2026	Punjab National Bank Vs RIAZUDDIN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	20-04-2026
				CS (COMM)/390/2026	CS (COMM)/390/2026	21-04-2026	PRADEEP KUMAR GUPTA Vs PAWAN KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	21-04-2026
				CS (COMM)/392/2026	CS (COMM)/392/2026	21-04-2026	KRISH FABTEX PRIVATE LIMITED Vs PARAGON APPAREL PRIVATE LIMITED AND ORS				21-04-2026
				Execution (Comm.)/154/2026	Execution (Comm.)/154/2026	22-04-2026	Pradeep Bhagat Vs Aman gupta	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	22-04-2026
				Execution (Comm.)/155/2026	Execution (Comm.)/155/2026	22-04-2026	Surinder Mohan Jindal Vs Krishan Lal Raj Suneja	A. K. Raut	9999132159	akroutadvocate@gmail.com	22-04-2026
				OMP (I) (COMM.)/843/2026	OMP (I) (COMM.)/843/2026	22-04-2026	Yes Bank Ltd Vs DEEPAK KUMAR	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	22-04-2026
				OMP (I) (COMM.)/844/2026	OMP (I) (COMM.)/844/2026	22-04-2026	Yes Bank Ltd Vs SUDESH JAGDISH YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	22-04-2026
				CS (COMM)/395/2026	CS (COMM)/395/2026	23-04-2026	SANGEETA NARULA Vs PARMEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-04-2026
				CS (COMM)/401/2026	CS (COMM)/401/2026	23-04-2026	NAVEEN SABHARWAL Vs M/S GROWEL IMPEX PVT LTD	Ananjay Singh	7030378800	Not Provided	23-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm.)/162/2026	Execution (Comm.)/162/2026	24-04-2026	Canara Bank Vs Ram Kumar Proprietor of Ram Trading	Ananjay Singh	7030378800	Not Provided	24-04-2026
				Execution (Comm.)/164/2026	Execution (Comm.)/164/2026	25-04-2026	AKSHAY JAIN Vs GUFRAAN	Ananjay Singh	7030378800	Not Provided	25-04-2026
				CS (COMM)/410/2026	CS (COMM)/410/2026	25-04-2026	Canara Bank Vs KISHORE VASWANI PROP. OF M/s M K Creation	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	25-04-2026
				CS (COMM)/413/2026	CS (COMM)/413/2026	27-04-2026	SH PARVEEN KUMAR GARG PROP OF GSV PRODUCTS Vs M/S ELEGANCE TMT PRIVATE LIMITED through its Directors AND	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	27-04-2026
				CS (COMM)/414/2026	CS (COMM)/414/2026	27-04-2026	M/s ALLEGIANCE PETROLEUM Through its Partner Mr Saurabh Garg Vs M/S ELEGANCE TMT PRIVATE LIMITED Through its	Ananjay Singh	7030378800	Not Provided	27-04-2026
				Ex.COMM - Award by Arb. Comm./73/2026	Ex.COMM - Award by Arb. Comm./73/2026	28-04-2026	UGRO CAPITAL LTD Vs M/S D S TRADERS AND OTHERS	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	28-04-2026
				CS (COMM)/420/2026	CS (COMM)/420/2026	28-04-2026	INDIAN BANK Vs M/s EGYMART and anr	SUNITA SINGH	9871040589	INDOLEXLAWT@MAIL.COM	28-04-2026
				CS (COMM)/423/2026	CS (COMM)/423/2026	29-04-2026	Nitish Garg Vs GRD Motors	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	29-04-2026
				Execution (Comm.)/172/2026	Execution (Comm.)/172/2026	30-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs ANIL KUMAR AND OTHERS	AVNEESH GARG	9818479699	avneeshgarg@mail.com	30-04-2026
				OMP (COMM.)/868/2026	OMP (I) (COMM.)/868/2026	30-04-2026	IDFC FIRST BANK LIMITED Vs PUNEET GULATI				30-04-2026
				OMP (COMM.)/869/2026	OMP (I) (COMM.)/869/2026	30-04-2026	IDFC FIRST BANK LIMITED Vs SURESH KUMAR	Sudhir Gupta	9810511644	advjiten@yahoo.com	30-04-2026
				OMP (COMM.)/870/2026	OMP (I) (COMM.)/870/2026	30-04-2026	IDFC FIRST BANK LIMITED Vs NIHAL SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	30-04-2026
				OMP (COMM.)/871/2026	OMP (I) (COMM.)/871/2026	30-04-2026	IDFC FIRST BANK LIMITED Vs SAMEER BHILWARE	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	30-04-2026
				Execution (Comm.)/128/2026	Execution (Comm.)/128/2026	01-04-2026	Canara Bank Vs Akshay proprietor of M/s Aska	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	01-04-2026

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				Execution (Comm.)/146/2026	Execution (Comm.)/146/2026	18-04-2026	PUNJAB AND SINDH BANK Vs MS VANITY UNISEX SALON THROUGH ITS PROPRIETOR SHANTA AND ANR	Vijay Lakshmi Jain	9811373999	advvijaylakshmi@jainmail.com	18-04-2026
				Execution (Comm.)/148/2026	Execution (Comm.)/148/2026	18-04-2026	Sahil industries Vs SRK Enterprises	Uday Kumar	8882303942	advvudaykumar@gmail.com	18-04-2026
				Execution (Comm.)/161/2026	Execution (Comm.)/161/2026	24-04-2026	SACHIN JAIN Vs Ram Singh Haritwal	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	24-04-2026
				OMP (COMM.)/804/2026	OMP (I) (COMM.)/804/2026	18-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS AND ORS	Sachin Katyal	011-26211488	legal@Katyalassociates.com	18-04-2026
				OMP (COMM.)/830/2026	OMP (I) (COMM.)/830/2026	20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS AND OTHERS	Sachin Katyal	011-26211488	legal@Katyalassociates.com	20-04-2026
				OMP (COMM.)/867/2026	OMP (I) (COMM.)/867/2026	30-04-2026	IDFC FIRST BANK LIMITED Vs BISHAN SAWROOP	A. K. Raut	9999132159	akroutadvocate@gmail.com	30-04-2026
				OMP (COMM.)/867/2026	OMP (I) (COMM.)/867/2026	30-04-2025	IDFC FIRST BANK LIMITED Vs BISHAN SAWROOP	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	30-04-2025
19	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Execution (Comm.)/129/2026	Execution (Comm.)/129/2026	01-04-2026	Ashishh Aggarwal Proprietor M/s Aggarwal Cutter Vs Kuljit Singh Proprietor G F Electronics				
				Execution (Comm.)/130/2026	Execution (Comm.)/130/2026	01-04-2026	bank of baroda Vs reyaz				
				Execution (Comm.)/131/2026	Execution (Comm.)/131/2026	01-04-2026	OM LOGISTICS LTD Vs BAKUL CASTING PRIVATE LIMITED				
				CS (COMM)/316/2026	CS (COMM)/316/2026	01-04-2026	Indian Bank Vs Kalachand Mandal	Subhodh kumar singh	9811375940	advsubodhkumarsingh@gmail.com	30.03.2026
				CS (COMM)/317/2026	CS (COMM)/317/2026	01-04-2026	BANK OF INDIA Vs M G ENTERPRISES THROUGH ITS PROPRIETOR SACHIN GUPTA	Amrendra Nath Shukla	9910717051	advamrendra22@gmail.com	30.03.2026
				Ex.COMM - Award by Arb. Comm./45/2026	Ex.COMM - Award by Arb. Comm./45/2026	02-04-2026	Axis Bank Ltd Vs LALIT VASHISHT				
				CS (COMM)/324/2026	CS (COMM)/324/2026	02-04-2026	Atul Bansal Vs Manmeet Kour				

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				CS (COMM)/325/2026	CS (COMM)/325/2026	02-04-2026	Mithlesh Kaushik Vs Ms Mainstreet Buildcon Pvt Ltd				
				Contempt Petition/10/2026	Contempt Petition/10/2026	04-04-2026	Contitech India Pvt Ltd Vs POOJA AMAN GERA Proprietor SOIL INFRASTRUCTURE	Vinny Shangloo	9211212221	rishabhrelan@gmail.com	25.03.2026
				Execution (Comm.)/134/2026	Execution (Comm.)/134/2026	04-04-2026	PARK NON WOVEN PVT LTD Vs MAG FILTERS AND EQUIPMENT PRIVATE LIMITED				
				CS (COMM)/327/2026	CS (COMM)/327/2026	04-04-2026	MASKEEN TOYS PRIVATE LIMITED Vs MY CHHOTA SCHOOL PRIVATE LIMITED	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	02.04.2026
				CS (COMM)/331/2026	CS (COMM)/331/2026	06-04-2026	OM LOGISTICS LIMITED Vs SARAVI INDUSTRIES PRIVATE LIMITED				
				CS (COMM)/332/2026	CS (COMM)/332/2026	06-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs AKSHAY PRADHAN				
				CS (COMM)/343/2026	CS (COMM)/343/2026	08-04-2026	SARAOGI SUPER SALES Vs BINDU DEVI	varun bedi	8285672608	advocatevarunbedi@gmail.com	07.04.2026
				CS (COMM)/344/2026	CS (COMM)/344/2026	08-04-2026	AMIRSONS TIMBER Vs RAM KRISHNA TRIPATHI	Gursat Singh Vachher	981105891	gursat@gsvlegal.com	06.04.2026
				Ex.COMM - Award by Arb. Comm./64/2026	Ex.COMM - Award by Arb. Comm./64/2026	09-04-2026	Indusind Bank Ltd Vs NEHA				
				Ex.COMM - Award by Arb. Comm./65/2026	Ex.COMM - Award by Arb. Comm./65/2026	09-04-2026	Indusind Bank Ltd Vs BAHADUR SINGH				
				CS (COMM)/349/2026	CS (COMM)/349/2026	09-04-2026	P P Taxofab Private Limited Vs M/S Sharma Enterprises				
				OMP (I) (COMM.)/733/2026	OMP (I) (COMM.)/733/2026	09-04-2026	YES BANK LTD Vs NEERAJ BANSAL				
				OMP (I) (COMM.)/734/2026	OMP (I) (COMM.)/734/2026	09-04-2026	YES BANK LTD Vs RANDHIR RANDHIR				
				CS (COMM)/350/2026	CS (COMM)/350/2026	10-04-2026	ARUN KUMAR Vs SANJAY NARULA	Rahul Kumar	9811075210	advsanjayrathi@gmail.com	08.04.2026

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				OMP (I) (COMM.)/741/2026	OMP (I) (COMM.)/741/2026	11-04-2026	HDFC BANK LTD Vs MANMEET SINGH				
				CS (COMM)/361/2026	CS (COMM)/361/2026	13-04-2026	Ajanta Labels Company Private Limited Vs Mohib Shoes Private Limited	Sanchit Goyal	9999605495	advsanchitgoyal@gmail.com	10.04.2026
				OMP (I) (COMM.)/753/2026	OMP (I) (COMM.)/753/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs MONIKA BANSALA	sanjeev pathak	9717028845		11.04.2026
				OMP (I) (COMM.)/754/2026	OMP (I) (COMM.)/754/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs SANJEEV VERMA	sanjeev pathak			11.04.2026
				OMP (I) (COMM.)/755/2026	OMP (I) (COMM.)/755/2026	13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11.04.2026
				Misc DJ/408/2026	Misc DJ/408/2026	16-04-2026	wasim khan Vs Ravi Shani	Anurudh Prasad Shukla	8433452266		
				Misc DJ/409/2026	Misc DJ/409/2026	16-04-2026	Ravi Shani Vs Wasim Khan	Anurudh Prasad Shukla	8433452266		
				Misc DJ/419/2026	Misc DJ/419/2026	17-04-2026	SUMAN BALA Vs MUKESH RAMPUTRA				
				OMP (I) (COMM.)/783/2026	OMP (I) (COMM.)/783/2026	17-04-2026	Yes Bank Ltd Vs SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM.)/784/2026	OMP (I) (COMM.)/784/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs AJAY VED PARKASH	sanjeev pathak	9717028845	LITIGATION@SRCSLEGAL.COM	
				OMP (I) (COMM.)/785/2026	OMP (I) (COMM.)/785/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs RITIKA KATHURIA	sanjeev pathak	9717028845	litigation@srcslegal.com	
				OMP (I) (COMM.)/786/2026	OMP (I) (COMM.)/786/2026	17-04-2026	Yes Bank Ltd Vs RAJESH KUMAR VARYANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM.)/787/2026	OMP (I) (COMM.)/787/2026	17-04-2026	IDFC FIRST BANK LIMITED Vs SUNIL KUMAR	sanjeev pathak	9899641617	litigation@srcslegal.com	18.03.2026
				Misc DJ/425/2026	Misc DJ/425/2026	18-04-2026	ASHOK BABBAR and ORS Vs JITENDER VERMA alias SONU VERMA	pramod krishna sharma	9899776633		17.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/800/2026	OMP (I) (COMM.)/800/2026	18-04-2026	Yes Bank Ltd Vs ANWAR AHMED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
				OMP (I) (COMM.)/801/2026	OMP (I) (COMM.)/801/2026	18-04-2026	Yes Bank Ltd Vs BHAGWAT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
				OMP (I) (COMM.)/802/2026	OMP (I) (COMM.)/802/2026	18-04-2026	Yes Bank Ltd Vs DEEPAK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
				OMP (I) (COMM.)/803/2026	OMP (I) (COMM.)/803/2026	18-04-2026	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
				CS (COMM)/381/2026	CS (COMM)/381/2026	20-04-2026	BRAND VISAGE COMMUNICATIONS PRIVATE LIMITED Vs Columbus Shoes Marketing Pvt Ltd	KAMLESH SURESH PRASAD	8527954456	VIBHASHARMA74@GMAIL.COM	15.04.2026
				CS (COMM)/382/2026	CS (COMM)/382/2026	20-04-2026	Punjab National Bank Vs HARJIT SINGH HASPAL	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	17.04.2026
				OMP (I) (COMM.)/816/2026	OMP (I) (COMM.)/816/2026	20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18.04.2026
				OMP (I) (COMM.)/817/2026	OMP (I) (COMM.)/817/2026	20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM.)/818/2026	OMP (I) (COMM.)/818/2026	20-04-2026	IDFC FIRST BANK LIMITED Vs KHALID ALI	sanjeev pathak	9717028845	litigation@srslegal.com	
				CS (COMM)/391/2026	CS (COMM)/391/2026	21-04-2026	Beenu Gujral Vs Jasvinder Singh Kapoor	SIDDHARTH KHURANA	9350550880	ADVOCATESETHI@GMAIL.COM	16.04.2026
				Misc DJ/436/2026	Misc DJ/436/2026	21-04-2026	OM LOGISTICS LIMITED Vs AISHWARYA HEALTHCARE And Ors				20.04.2026
				OMP (I) (COMM.)/836/2026	OMP (I) (COMM.)/836/2026	21-04-2026	HDFC BANK LTD Vs BHARAT LAL MEENA	AJAY UPPAL			20.04.2026
				Execution (Comm.)/153/2026	Execution (Comm.)/153/2026	22-04-2026	SAROJ GOYAL Vs SAGAR SALES				
				CS (COMM)/393/2026	CS (COMM)/393/2026	22-04-2026	Manjeet Singh Gujral Vs Jasvinder Singh Kapoor				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/837/2026	OMP (I) (COMM.)/837/2026	22-04-2026	Yes Bank Ltd Vs NARENDER SHARMA				
				CS (COMM)/396/2026	CS (COMM)/396/2026	23-04-2026	AZVIK GLASSES PVT LTD Vs SHRISHAA BALAJI ENTERPRISES	SRIVASTAVA	8920774178	ADV.PRAMARTHG@GMAIL.COM	20.04.2026
				CS (COMM)/397/2026	CS (COMM)/397/2026	23-04-2026	ABHINAV BAJAJ Vs PRATEEK BATRA	AYUSH PURI	9811439334	OFFICEAYUSHPURI@GMAIL.COM	30.03.2026
				CS (COMM)/398/2026	CS (COMM)/398/2026	23-04-2026	ALUTECH INDUSTRIES Vs VEDPRAKASH MISHRA PROPRIETOR OF OMKAR TRADING COMPANY	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	18.04.2026
				OMP (I) (COMM.)/848/2026	OMP (I) (COMM.)/848/2026	25-04-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED				
				Execution (Comm.)/165/2026	Execution (Comm.)/165/2026	27-04-2026	BR SETHI THROUGH LRs Vs KIRON KAPOOR				
				CS (COMM)/415/2026	CS (COMM)/415/2026	27-04-2026	SWASTIK INTERCHEM PVT LTD Vs Arun Kumar Dutt Proprietor of AK Dutt and Co	OJASVI KHANEJA	9990503001	KHANEJALAW@GMAIL.COM	25.04.2026
				OMP (I) (COMM.)/853/2026	OMP (I) (COMM.)/853/2026	27-04-2026	IDFC FIRST BANK LIMITED Vs ANUJ SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
				OMP (I) (COMM.)/854/2026	OMP (I) (COMM.)/854/2026	27-04-2026	IDFC FIRST BANK LIMITED Vs GURVINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
				OMP (I) (COMM.)/855/2026	OMP (I) (COMM.)/855/2026	27-04-2026	IDFC FIRST BANK LIMITED Vs SHIVAAY ROADSIDE ASSISTANCE INDIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
				OMP (I) (COMM.)/856/2026	OMP (I) (COMM.)/856/2026	27-04-2026	IDFC FIRST BANK LIMITED Vs MOSASRAR ALI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
				Ex.COMM - Award by Arb. Comm./74/2026	Ex.COMM - Award by Arb. Comm./74/2026	28-04-2026	BR SETHI THROUGH LRs Vs RAJAT KAPOOR				
				CS (COMM)/418/2026	CS (COMM)/418/2026	28-04-2026	VIJAY KEDIA Vs SANCHIT MITTAL	KAPIL SINGHAL	9811330059	K18912@GMAIL.COM	27.04.2026
				CS (COMM)/421/2026	CS (COMM)/421/2026	29-04-2026	Bank of Baroda Vs Parveen Bansal				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm.)/171/2026	Execution (Comm.)/171/2026	30-04-2026	RAM JAISWAL PROP OF SHAKTI STEEL Vs VINAYAK AGGARWAL PROP SALASAR STEEL				
				CS (COMM)/426/2026	CS (COMM)/426/2026	30-04-2026	GSI ENTERPRISES PRIVATE LIMITED Vs LAKHVEER SINGH				
				CS (COMM)/427/2026	CS (COMM)/427/2026	30-04-2026	State Bank of India Vs Subhash Kumar				
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	235/2026	01.04.2026	ROSHAN LAL AGGARWAL VS M/S SIMPLEX SYSTEMS AND ORS	DEEPAK AGGARWAL	9810798989	NOT AVAILABLE	30.03.2026
			1	CS(COMM)	234/2026	01.04.2026	RAHUL D C VS MAXIFY DIGITAL LABS PVT LTD	A.G. & ASSOCIATES	9811783019	akshay.goel10@agandassociates.in	19.02.2026
			1	OMP(COMM)	59/2026	04.04.2026	FIBREX CONSTRUCTION CHEMICALS PV. TLTD. V. PUNEET JAIN	JEETENDER GUPTA	9810050748	GUPTAJEETEND@GMAIL.COM	30.03.2026
			1	MISC. DJ	560/2026	06.04.2026	KHEM KARAN SURANA VS. HEROMOTOCORP LIMITED & OS.	MEENAKSHI JOSHI	9871494890	MEENAKSHIJOSHI@GMAIL.COM	01.04.2026
			1	OMP(I)COMM	116/2026	07.04.2026	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. MR. NANDKISHORE AMBADAS BATHE	VANDANA KAPOOR	011-47018254	INFO@PATINELAWOFFICES.COM	04.04.2026
			1	OMP(I)COMM	125/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. SURAJ KUMAR	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	OMP(I)COMM	124/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. VIBHA KUMARI	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	OMP(I)COMM	122/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. NARENDRA	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	OMP(I)COMM	121/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. AZAD AHEMAD	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	OMP(I)COMM	123/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. ANURAJ S.	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	EX.COMM-AWARD BY ARB. COMM/65/2026	65/2026	08.04.2026	AXIS BANK LTD. VS. SUNIL	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	EX.COMM-AWARD BY ARB. COMM/65/2026	66/2026	08.04.2026	AXIS BANK LTD. VS. SANJAYA KUMAR BARIK	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026
			1	OMP(I)COMM	120/2026	08.04.2026	BALAJI HOTEL BOARDING AND LOADING VS. INDIAN RAILWAY CAT. AND TOURISM	REJESHWAR SINGH	9811319051	RSINGH.ADV65@GMAIL.COM	07.04.2026
			1	OMP(I)COMM	119/2026	08.04.2026	VIVRITI CAPITAL LTD. VS. SHAHID KHAN	MUKESH KUMAR SHARMA	9873062233	MKDLSEOGGIVR650@GMAIL.COM	01.04.2026
			1	EX(COMM)	53/2026	08.04.2026	ASG STEEL TECH PVT. LTD. VS ADITYA INFRA SOLUTION	SUNIL DAHIYA	9555650325	ADVSUNILDAHIYA1979@GMAIL.COM	07.04.2026
			1	CS(COMM)	260/2026	10.04.2026	SUSHIL KUMAR SINGH VS SUDHIR BHARGAVA	SARVIND KUMAR	8285669607	arvind_ara57@rediffmail.com	04.04.2026
			1	CS(COMM)	2363/2026	11.04.2026	DR. MOREPEN LIMITED VS NETAJI DISTRIBUTORS	VSSRIJAN MEDICINETIWARI	9899966225	OFFICEOFSRIJANTIWARI@GMAIL.COM	07.04.2026
			1	EX.COMM-AWARD BY ARB. COMM/65/2026	67/2026	11.04.2026	SAI VISHWA INFRA VS INOX WIND LTD	ASHISH BANSAL	9953194417	ashishbansal@gmail.com	06.04.2026
			1	OMP(COMM)	65/2026	11.04.2026	ROHIT PODDAR VS BHIKJI MAINTENANCE COMBINE	RAVI KRISHAN CHANDNA	9711752002	ravikrishanchandna@gmail.com	07.04.2026
			1	CS(COMM)	262/2026	11.04.2026	M/S GROOM TOWN PVT LTD VS M/S AADARSH ENTERPRISES	SRIJAN TIWARI	9899966225	OFFICEOFSRIJANTIWARI@GMAIL.COM	07.04.2026
			1	OMP(COMM)	15/2026	11.04.2026	PREMIER TECH BRISANZIA VS SHREE KHODIAR	VIBHU JAIN	9729615170	admin@vijawoffice.in	07.04.2026
			1	OMP(I)COMM	129/2026	13.04.2026	KOTAK MAHINDRA BANK VS TIWAM STAINLESS TUBES PRIVATE LTD &ORS	TIKSHTA MODI	9004488967	DELHIBRANCH@AKHILMODI.COM	06.04.2026
			1	CS(COMM)	264/2026	13.04.2026	KVM AIR CARGO PRIVATE LIMITED VS NCUBE LOGISTICS SOLUTIONS INDIA PVT LTD	DIKSHA SARIN	8130457055	NOT AVAILABLE	06.04.2026
			1	EX.COMM-AWARD BY ARB. COMM	68/2026	13.04.2026	AXIS BANK LTD VS SHANKAR SINGH	NIKHIL SHARMA	9953286200	NIKHIL.SHARMA@FIRSTASSOCIATES.IN	04.04.2026
			1	MISC. DJ	693/2026	15.04.2026	M/S WHITE LIGHT UNIVERSE VS. M/S ALLIANCE FABTECH PV. LTD.	PRATEEK KUMAR	8076963580	ADVPRATEEKKUMAR7@GMAIL.CO	10.04.2026

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			1	CS(COMM)	270/2026	17.04.2026	WINGS PHARMACEUTICALS PVT LTD VS IGMA LTD	SACHIN GUPTA	9811180270	info@litlegal.in	11.04.2026
			1	CS(COMM)	260/2026	20.04.2026	M/S LAMBDA INFRA TECH LTD. VS. M/S SHPOORJI & PALLONJI & COM PVT. LTD.	PAWAN PANDEY	9582306962	VIEWLEGAL@GMAIL.COM	06.04.2026
			1	CS(COMM)	280/2026	20.04.2026	SH. NAIPAL SINGH VS. BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.	B. K. PANDEY	9811576230	BASHISHTHAPANDEY@GMAIL.COM	15.04.2026
			1	CS(COMM)	279/2026	20.04.2026	RITU LOHIA VS. APARNA CAUR	MANISH KAUSHIK	9818218885	MANISHKAUSHIK.LAW@GMAIL.COM	15.04.2026
			1	OMP(COMM)	70/2026	21.04.2026	HOTEL CUBIC INN AND ORS. VS. VINAY SEHRAWAT & ANR	AMAN BHALLA	8826971251	AMANBHALLACHAMBERS@GMAIL.COM	13.04.2026
			1	EX.COMM-AWARD BY ARB. COMM	73/2026	21.04.2026	M/S KAPSTON SERVICES LTD. VS. KARVY DIGI KONNECT LTD.	K. AMARNATH REDDY AND CHANDRAKANTH REDDY	9440296996	NOT AVAILABLE	30.03.2026
			1	EX.COMM-AWARD BY ARB. COMM	77/2026	22.04.2026	M/S MULLER MARTINI PVT. LTD. VS. DR. ER. RAJAINDEDRR JAIN	ANIL SHARMA AND ARPIT SHARMA	9899123578	ANNISHARMA13@GMAIL.COM	17.04.2026
			1	CS(COMM)	288/2026	22.04.2026	ROHIT SACHDEV VS. RMP LARCHIN CONSTRUCTION COMPANY AND ORS.	LARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	15.04.2026
			1	CS(COMM)	291/2026	22.04.2026	ROHIT SACHDEV VS. RMP LARCHIN CONSTRUCTION COMPANY AND ORS.	LARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	08.04.2026
			1	CS(COMM)	290/2026	22.04.2026	FREYSSINET MENARD INDIA PVT. LTD. VS NKG INFRASTRUCTURE	GURINDER PARTNERS	9811176622	contact@gurinderpartners.com	15.04.2026
			1	CS(COMM)	292/2026	22.04.2026	SUPRABHA MITRA VS. ASHRAF	ARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	11.04.2026
			1	CS(COMM)	287/2026	22.04.2026	AVIRAL TALWAR MS DU SOLEIL CO. VS. MS TASTE ACES PVT. LTD.	MIKHIL VIJ	9971781910	MIKHILVIJ@GMAIL.COM	16.04.2026
			1	CS(COMM)	294/2026	23.04.2026	MR. RAVINDRA KUMAR MISHRA VS. M/S. NEUZEN TECHNOLOGIES PRIVATE LIMITED AND OTHERS	ARVIND KUMAR	9810680082	kumar-arvindkaku@yahoo.in	15.04.2026
			1	OMP(MISC) (COMM)	25/2026	23.04.2026	MANRAJ ENTERPRISE VS UNION OF INDIA	RAHUL KUMAR SINGH	9350683101	rahuladv01@gmail.com	16.04.2026

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1				CS(COMM)	295/2026	24.04.2026	ZEA MAIZE PVT LTD VS B9 BAVERAGES PVT LTD	SUNIL KUMAR VERMA	9971113447	ADVSUNILVERMA.DE LEGAL@GMAIL.COM	21.04.2026
1				EX.COMM- AWARD BY ARB. COMM	80/2026	25.04.2026	BRILLTECH ENGINEERS PRIVATE LIMITED VS MAHARISHI DAYANAND C.G.H.S LIMITED	ANKUR SINGHAL	9811126091	ankursinghaladvocate@ gmail.com	22.04.2026
1				EX (COMM)	61/2026	25.04.2026	VISHWAKARMA KUMAR PROPRIETOR OF M/S PERFECT PREFAB SYSTEM VS M/S JRS INFRA & ORS.	GS GANGWAR	9717211123	info@jurisvista.in	20.04.2026
1				MISC. DJ	736/2026	25.04.2026	NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY VS DECCAN CONSULTING	AMRITANAND A CHAKRAVORT	9971846684	amritananda@csmdc members.com	22.04.2026
1				EX (COMM)	64/2026	27.04.2026	LALIT KUMAR ARORA VS SKYLARK CABLES & CORDS PVT. LTD.	SASHISH SAREEN	9999040028	ashishsareen@live.com	24.04.2026
1				CS(COMM)	300/2026	27.04.2026	M/S NECTOR FOODS PVT. LTD. V/S M/S GOODLIFE NUTRITION AND MR. NAVEEN KUMAR	ASVANI KUMAR AGARWAL	999972994	NAsirazandcompan@ gmail.com	23.04.2026
1				EX (COMM)	63/2026	27.04.2026	BORDERFREE CUISINES LLP V/S V. DINESH KALRA & ORS.	UDIT MEHRA	9460161348, 9891518158	udit.tslo@gmail.com	22.04.2026
1				OMP(COMM)	75/2026	30.04.2026	SARVOTTAM POULTRY FEEDS SUPPLY CENTRE PVT. LTD. V/S SHIV SHKTI AGRI COMMODITIES	RAGHVENDRA SMOHAN BAJAJ	981004803	off.rmb@gmail.com	28.04.2026
1				CS(COMM)	309/2026	30.04.2026	VIJAY HIRA V/S BRAJENDRA KUMAR SHARMA	BRAJ BHUSHAN LAL	9268235721	brajbbhushan.adv@gmai l.com	27.04.2026
1				CS(COMM)	307/2026	30.04.2026	BANK OF BARODA V/S ISHWAR PAL SINGH	ANSHUMAN SRIVASTAVA	9990042642	SRI.LANSHU83@GMAI L.COM	21.04.2026
1				OMP(I)COMM	138/2026	30.04.2026	L&T FINANCE LIMITED V/S RAJESH SINGH CHAUHAN & ANR.	SARVIND KUMAR JADON	981840844	arvind.jadon@arvindan darvind.com	27.04.2026
1				EX (COMM) AWARD BY ARB.TN. COMM	84/2026	30.04.2026	KAML KUMAR V/S ENERGY EFFICIENCY SERVICES LTD.	ROHIT SARASWAT	8383015803 &9968701034	saraswatrohit.adv@gma il.com	27.04.2026
1				CS(COMM)	308/2026	30.04.2026	M/S NECTOR FOODS PVT. LTD. V/S M/S GOOD LIFE NUTRITION & MR. NAVEEN KUMAR	ASHVANI KUMAR AGARWAL	9999726994	legal@nectorinternatio nal.com	24.04.2026
1				CS(COMM)	268/2026	16.04.2026	BANK OF BARODA V/S KAMLESH PATHAK	SUDHA SHUKLA AND AMIT PANCHAL	9899913203 &7428611468	advsudhashukla@gmail .com	08.04.2026

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			1	EX (COMM)	56/2026	16.04.2026	THE BRITISH MOTOR CAR CO. (1934) PVT. LTD. V/S APEEJAY TEAMAJULA LTD.	S.K. GANDHI, MAJULA GANDHI	9810122555	listing@lexindis.com	10.04.2026
			1	OMP(MISC.) (COMM)	20/2026	16.04.2026	HITACHI PAYMENT SERVICES (P) (LTD.) V/S JASMEET SINGH MARWAH	ASEEM MEHROTRA	9811062351	mehrotra_aseem@yahoo.co.in	10.04.2026
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)	232/2026	01-04-2026	STATE BANK OF INDIA Vs KAKULI	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	14.03.2026
			25	Execution (Comm)	50/2026	01-04-2026	M/S TELIMART INDIA PVT LTD Vs M/S PRIMATEL FIBCOM LTD	SAURABH VERMA(P),	8860625759	advocatesaurabhverma@gmail.com	15.03.2026
			25	ExCOMM - Award by Arb Comm	60/2026	01-04-2026	RAJWANT SINGH Vs DELHI METRO RAIL CORPORATION LIMITED	MAYANK Bhargava(P),	9891467867	office.mayankbhargava@gmail.com	25.03.2026
			25	CS (COMM)	233/2026	01-04-2026	STATE BANK OF INDIA Vs SURUCHI VASHISHTH	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	14.03.2026
			25	ARB A (COMM)	4/2026	02-04-2026	FOOD WORKS GOURMET PVT LTD Vs CLIX CAPITAL SERVICES PVT LTD	Rishi Singh(P), Raj	8805615212	not provided	01.04.2026
			25	CS (COMM)	238/2026	02-04-2026	BANK OF BARODA Vs HAIDER KHAN	ANSHUMAN SRIVASTAVA(P),	9990042642	not provided	19.03.2026
			25	CS (COMM)	239/2026	02-04-2026	HAVELLS INDIA LIMITED Vs SAHIL RANA AND ANR	SANCHAY MEHROTRA(P)	9711184111	sanchay.mehrotra@lexsunraj.com nitinkgupta@lexsunraj.	28.03.2026
			25	CS (COMM)	245/2026	04-04-2026	CANARA BANK (THROUGH ITS AR) Vs ARCHANA DEVI PROP OF M/S SWATI GARMENTS	Chandra Bhushan Tiwari(P),	9654643317	cb.tiwarilaw@gmail.com	28.03.2026
			25	CS (COMM)	246/2026	04-04-2026	CENTRAL BANK OF INDIA Vs SANJAY GUPTA	Jyoti Chib(P),	7042814207,9999742097	not provided	29.03.2026
			25	OMP (COMM)	61/2026	06-04-2026	DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) Vs MUKESH GOEL	ANANT VIJAY SINGH(P),	9810129691	naveen@drlpartners.com	30.03.2026
			25	OMP (COMM)	60/2026	06-04-2026	DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) Vs MUKESH GOEL	ANANT VIJAY SINGH(P),	9810129691	naveen@drlpartners.com	30.03.2026
			25	CS (COMM)	248/2026	06-04-2026	INDIAN BANK Vs LALIT KUMAR ARYA (PROP BALAJI SOLUTION)	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	31.03.2026

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25				CS (COMM)	249/2026	06-04-2026	INDIAN BANK Vs KABIR (Prop The Ultimate Ace)	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	31.03.2026
25				CS (COMM)	250/2026	06-04-2026	INDIAN BANK Vs NITIN GUPTA (PROP YATISH MEDICOS)	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	01.04.2026
25				OMP (I) (COMM)	113/2026	06-04-2026	HERO FINCORP LTD Vs DIBYENDU BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	20.01.2026
25				OMP (I) (COMM)	111/2026	06-04-2026	M/S CLIX CAPITAL SERVICES PVT LTD Vs SM RAGHUVARMA	Ravi Shankar Garg(P),	9654121121	associatesrsgarg1@gmail.com	31.03.2026
25				OMP (I) (COMM)	110/2026	06-04-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT JAIN	AMIT KUMAR SINHA(P),	9990659331	not provided	02.04.2026
25				Execution (Comm)	52/2026	06-04-2026	M/S DEVASTRA ENTERPRISES PVT LTD Vs M/S AIRBORNE AEROMALHOTAR SERVICES PVT LTD	VIVEK MALHOTAR	Not provided	Not provided	02.04.2026
25				CS (COMM)	257/2026	07-04-2026	Unicorn Denmart Limited Vs Dentoocraft Dental Labs Private Limited	Gunjan Kumar(P),	9313350568	gk@cgk.legal.associate@cgk.legal	01.04.2026
25				ARB A (COMM)	5/2026	07-04-2026	RAKESH KUMAR GANDHI Vs PIRAMAL FINANCE LTD THROUGH ITS AUTHORISED REPRESENTATIVE	Adv Anjali Sisodia(P),	8130486166	advnehasehrawat.law@gmail.com	02.04.2026
25				OMP (I) (COMM)	114/2026	07-04-2026	STANDARD PLATTER CATERING AND HOSPITALITY PRIVATE LIMITED Vs INDIAN RAILWAY CATERING AND TOURISM	LALIT KUMAR(P),	9625461696, 9871343596	katyanilegalservices@gmail.com	01.04.2026
25				OMP (COMM)	62/2026	09-04-2026	M/S TNP AIRLINES PVT LTD Vs M/S SHARK AVIATION SERVICES	NAVEEN KUMAR(P),	naveen@dlrpartners7030603604	not provided	31.03.2026
25				OMP (I) (COMM)	127/2026	09-04-2026	HERO MOTOCORP LTD Vs M/S SIDDHI SREE VINAYAKA MOTORS	Rahul Saxena(P),	9871133184	rmaalhotra@insightlegal.co.in	08.04.2026
25				OMP (COMM)	63/2026	09-04-2026	M/S DATA TECHNOSYS (ENGINEERS) PVT LIMITED Vs M/S RAIL VIKAS NIGAM LIMITED	Love Gupta(P),	9711583588	love@ldaschambers.com	31.03.2026
25				CS (COMM)	261/2026	10-04-2026	Okaya Power Pvt Ltd Vs Artocontrols Pvt Ltd	ACHIN MITTAL(P),	-9811112638	mittaloffice@gmail.com	02.04.2026
25				OMP (I) (COMM)	128/2026	11-04-2026	HERO HOUSING FINANCE LIMITED Vs MR MOHD LUCKY AND ANR	Ashish kumar singh(P),	9821500225	aksingh@anslegal.in	24.03.2026

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25				OMP (COMM)	64/2026	11-04-2026	MS SAVITRI PODDAR Vs BHIKAJI MAINTENANCE COMBINE AND ORS	Ravi Krishan Chandna(P),	9711752002	RAVIKRISHANCHANDNA@GMAIL.COM	09.04.2026
25				Misc DJ	682/2026	13-04-2026	PARMOD KUMAR DANG Vs ALOK D MART	MADHUR PRABHAT BHARGAVA(P),	Not provided	Not provided	08.04.2026
25				OMP (COMM) (MISC)	17/2026	13-04-2026	MR SUNDEEP ARORA Vs DELHI TRANSCO LIMITED	Jitesh Narang(P),	9310460742	akanksha.tanvi@tlaadvocates.com	04.04.2026
25				ExCOMM - Award by Arb Comm	69/2026	13-04-2026	AXIS BANK LTD Vs PURUSHOTTAM RAJ SHARMA	VIMAL KHURANA(P),	not provided	not provided	30.03.2026
25				OMP (COMM) (MISC)	16/2026	13-04-2026	INDAG RUBBER LIMITED Vs JAGDISH TYRES PVT LTD	Aasheesh Gupta(P),	9560284991	kgconsorsllp@gmail.com	04.04.2026
25				OMP (COMM) (MISC)	18/2026	13-04-2026	Mr SUNDEEP ARORA Vs DELHI TRANSCO LIMITED	Jitesh Narang(P),	9310460742	akanksha.tanvi@tlaadvocates.com	04.04.2026
25				CS (COMM)	266/2026	15-04-2026	WHITE FOX DESIGNS LLP Vs Skootr Global Pvt Ltd and ors	Chitrnanjan Tyagi(P),	9818461880, 7503463414	not provided	04.04.2026
25				CS (COMM)	265/2026	15-04-2026	MOVIN EXPRESS PRIVATE LIMITED Vs TESUL PRIVATE LIMITED	Jeevesh Mehta(P),	9811617186	jeevesh@mavenlegal.net	01.04.2026
25				OMP (I) (COMM)	130/2026	15-04-2026	SOLFIN SUSTAINABLE FINANCE PRIVATE LIMITED Vs KISHORE RAM MUNDEL AND ANR	KUSHAGRA BANSAL(P),	9999468603	kushagrabansal@akassociates.org.in,	07.04.2026
25				CS (COMM)	267/2026	15-04-2026	STAR DELTA ENTERPRISES ITS PROP SURESH CHAND GUPTA Vs MS NKG INFRASTRUCTURE LTD	Dhurendra Singh(P),	9818020953,9211307189	dhurendrasinghadv@gmail.com	07.04.2026
25				OMP (COMM)	69/2026	16-04-2026	Maa Bijashan Siksha Prashar Samiti Vs Extramarks Education India Private Limited	ASHUTOSH NANDAN ATREY(P),	8377003640, 9311668810	ambarilawassociates@gmail.com	09.04.2026
25				OMP (I) (COMM)	132/2026	17-04-2026	VINOD KRISHNA Vs M/S AARUSHI INFRA PROMOTERS PVT LTD	VIDIT GUPTA(P),	9910995511	a445defcol@gmail.com	09.04.2026
25				CS (COMM)	273/2026	17-04-2026	THE SUPREME INDUSTRIES LIMITED Vs SHANTI NATH MANUFACTURERS	SAADISH JAIN(P),	9810083029	debaslshmoitra@gmail.com	09.04.2026
25				CS (COMM)	274/2026	17-04-2026	MOHANLAL SHANKARLAL AGRO FOODS PRIVATE LIMITED AND ANR Vs KSL KANTOOR FOOD PRODUCTS LLP AND ORS	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	11.04.2026

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			25	OMP (I) (COMM)	133/2026	17-04-2026	KOTAK MAHINDRA PRIME LTD Vs NAVEEN SANGWAN	AMIT KUMAR SINHA(P),	011-42641454	not provided	15.04.2026
			25	CS (COMM)	275/2026	18-04-2026	PUNJAB AND SIND BANK Vs VIRENDER KUMAR	MANOJ KUMAR ARORA(P),	9811254078/9560262990	Manvaki1378@Gmail.Com	10.04.2026
			25	CS (COMM)	278/2026	20-04-2026	M/S FIBRE SOLUTION INDIA Vs M/S AASHREYA ELECTRONICS AND TRADERS	amarendra kumar dubey(P),	9260958246/9599801188	not provided	25.11.2024
			25	Execution (Comm)	57/2026	20-04-2026	AG PACKAGING Vs SH ATUL WASON	Vivek Malhotra(P),	8447553376	anjum-advocate@hotmail.com	09.04.2026
			25	CS (COMM)	276/2026	20-04-2026	RSPL HEALLTH PRIVATE LIMITED Vs M/S IKAG ENTERPRISES AND ANR	Shravan Bansal(P),	9650682928	Rishi@unitedandunited.com	15.04.2026
			25	CS (COMM)	277/2026	20-04-2026	M/S FIBRE SOLUTION INDIA Vs M/S UNITED MEDIA ELECTRONICS	amarendra kumar dubey(P),	9260958246/9599801188	not provided	25.11.2024
			25	OMP (MISC) (COMM)	23/2026	21-04-2026	PROELIUM LEARNING SOLUTIONS PVT LTD Vs ANAND SAGAR PUBLIC SCHOOL	Dhruv Varma(P),	8810310103	dhruvvarma.law@gmail.com	16.04.2026
			25	OMP (I) (COMM)	134/2026	21-04-2026	RISHI GUPTA Vs RACHIT SRIVASTAVA AND ORS	RAVI PAL(P),	9821003313	legal@dextereouslawoffices.com	20.04.2026
			25	Execution (Comm)	58/2026	21-04-2026	THE SUPREME INDUSTRIES LIMITED Vs VISHAL HIRE	SHRIHAR TRIPATHI(P),	+91 954 888 8420	Legal@boostip.in	03.04.2026
			25	Execution (Comm)	59/2026	22-04-2026	STATE BANK OF INDIA Vs SANDEEP KUMAR	Dharmendra Singh(P),	8800784740	not provided	25.02.2026
			25	ExCOMM - Award by Arb Comm	76/2026	22-04-2026	M/S MULLER MARTINI (INDIA) PVT LTD Vs DR ER RAJAINDE	ANIL SHARMA(P),	9899123578	annisharma13@gmail.com	16.04.2026
			25	ExCOMM - Award by Arb Comm	75/2026	22-04-2026	M/S MULLER MARTINI (INDIA) PVT LTD Vs DR ER RAJAINDE	ANIL SHARMA(P),	9899123578	annisharma13@gmail.com	16.04.2026
			25	CS (COMM)	286/2026	22-04-2026	M/S AMIRSONS TIMBER Vs VIJAY NIRMAN COMPANY PRIVATE LIMITED	GURSAT SINGH VACHHER(P),	9811105891	gursat@gsvlegal.com	06.04.2026
			25	CS (COMM)	293/2026	23-04-2026	MOHD JAVED QURESHI Vs SHREYA HOSPITALITY SERVICES PVT LTD AND ORS	Hemant Kushwah(P),	7599441828	Mohdazhar1798@gmail.com	19.04.2026

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25				ARB A (COMM)	6/2026	23-04-2026	M/S MODERN SERVICES Vs M/S SMFG INDIA CREDIT CO LTD	Narendra Kalra(P),	9811403864	kalra.narendra@gmail.com	01.04.2026
25				OMP (I) (COMM)	136/2026	24-04-2026	L AND T FINANCE LIMITED Vs BIJENDER GREWAL AND ORS	Arvind Jadon(P),	9818140844	arvind.jadon@arvindandarvind.com	11.04.2026
25				Execution (Comm)	62/2026	25-04-2026	Allied Tubes Pvt Ltd Vs M/S EKRA DECOR PVT LTD	JAGRITI JAIN(P),	8527506427, 7042312792	lawfirm@unsolvedlegal.com	14.04.2026
25				ExCOMM - Award by Arb Comm	81/2026	27-04-2026	Ms Saket Infra Developers Pvt Ltd Vs Institute for Design of Electrical Measuring Instruments (IDEMI) THROUGH DEVELOPEMENT	VIPUL JAI(P),	9582152999	vipul@psichambers.com	20.04.2026
25				CS (COMM)	299/2026	27-04-2026	RASEEL GUJRAL ANSAL Vs ARTI JINDAL AND ORS	DHRITIMAN BHATTACHARYA(P),	+91 9810222509	piyush.sharma@unitylegal.com	21.04.2026
25				ExCOMM - Award by Arb Comm	82/2026	27-04-2026	M/S AARPEE REFRIGERATION AND AIR CONDITIONING Vs UNION OF INDIA (THROUGH THE EXECUTIVE ENGINEER (E)	Rahul Rai(P),	9971824432	advocates@lexpractica.com	20.04.2026
25				CS (COMM)	298/2026	27-04-2026	RGA DESIGN LLP Vs ARTI JINDAL AND ORS	DHRITIMAN BHATTACHARYA(P),	+91 9810222509	piyush.sharma@unitylegal.com	21.04.2026
25				CS (COMM)	304/2026	29-04-2026	UNION BANK OF INDIA Vs ABHINAV SALES AGENCIES	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	23.04.2026
25				ARB A (COMM)	7/2026	29-04-2026	KATYAYINI PAPERS MILLS PRIVATE LIMITED Vs L AND T FINANCE LIMITED AND ANR	Akhil Shankhwar(P),	not provided	admin@diazlegal.in	27.04.2026
25				ExCOMM - Award by Arb Comm	63/2026	06-04-2026	MS ECARTES TECHNOLOGY PVT LTD Vs MINISTRY OF RAILWAYS THROUGH CENTRAL ORGANISATION FOR	Varun Garg(P),	9999829477	varun@sarvottamlaw.com	31.03.2026
25				OMP (I) (COMM)	112/2026	06-04-2026	HERO FINCORP LTD Vs SANDEEP KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2026
25				Execution (Comm)	55/2026	13-04-2026	STATE BANK OF INDIA Vs DANISHALI	Shiv Tyagi(P),	9811059032	shivktyagi@gmail.com	07.04.2026
25				ExCOMM - Award by Arb Comm	78/2026	23-04-2026	M/S JANAK POSITIONING AND SURVEYING SYSTEMS PRIVATE LIMITED Vs M/S NAZARAT DEPUTY COLLECTOR	DRADHIKA VASHISHT(P),	8826337936	yashsethi.legal@gmail.com	16.04.2026
25				Execution (Comm)	60/2026	24-04-2026	CANARA BANK Vs NISHANT JAYSWAL	Ekant Luthra(P),	8376841313	not provided	18.04.2026

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			25	CS (COMM)	310/2026	30-04-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR Vs DAMIT GEHLOT AND ANR	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendrafltheacmecom	28.04.2026
			25	CS (COMM)	311/2026	30-04-2026	MEHBOOB Vs SHRIHARI DALMIA	Nishchal Joshi(P),	9891106587	adv.nishchal@gmail.com	25.04.2026
			25	ExCOMM - Award by Arb Comm	85/2026	30-04-2026	DHARAMBIR SANDHU Vs UNION OF INDIA THROUGH SENIOR DIVISIONAL ENGINEER- 1	Amit Dubey(P),	9910162280	Amitjurist@gmail.com	27.04.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT RECOVERY	FORCS (COMM)/236/2026	01-04-2026	SARANJEET SINGH GUJRAL VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	TARUN KAPOOR(P),	9818202041	tarun2251@gmail.com	23-03-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/7/2026	01-04-2026	MS DYNAMIC KREATIONS VS GAGAN KAPOOR	SVINEESH TYAGI	NOT AVAILABLE	NOT AVAILABLE	24-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/109/2026	01-04-2026	SHREE KARNI LIGHT HOUSE VS UNION OF INDIA	SUKH DEV SINGH(P),	9810719792	NOT AVAILABLE	24-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/237/2026	01-04-2026	SANJAY SONI VS MADHYA PRADESH STATE TOURISM DEVELOPMENT CORPORATION	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	25-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/244/2026	02-04-2026	BANK OF INDIA VS AKASH KUMAR	KADAMBINI KUMAR MUDGIL(P),	7838821105	kkmudgil29@gmail.com	19-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/242/2026	02-04-2026	VISHALAKSHI DIAMOND GOLD AND SILVER PVT LTD VS AJAY KUMAR	DHRUV SHARMA(P),	8587030456	dhruv_lawfac@yahoo.com	23-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/241/2026	02-04-2026	SUPRABHA MITRA VS ASHRAF	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	23-03-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/243/2026	02-04-2026	STATE BANK OF INDIA VS HARDEEP KAUR	RUCHI KHURANA(P),	9811170646	ruchikhurana@hotmail.com	24-03-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/58/2026	02-04-2026	M/S VIKAS CABLE COMPANY VS ODISHA SMALL INDUSTRIES CORPORATION	PREETI GUPTA(P),	9810249655	preeti_gupta.1985@yahoo.com	27-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/61/2026	02-04-2026	KRISHNA KUMAR DHOOT VS SHOU HOSPITALITIES PVT LTD AND ANR	SHREY CHATHLY(P),	9910211045	shreychathly@gmail.com	27-03-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/240/2026	02-04-2026	HT MUSIC AND ENTERTAINMENT CO LTD VS PRADEEQUEEN HOLIDAY RESORTS PVT LTD	PUNEET BAJAJ(P),	9711166242	NOT AVAILABLE	25-03-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/247/2026	04-04-2026	CENTRAL BANK OF INDIA VS SANJAY GUPTA AND ORS	PARVEEN KUMAR(P),	7011318678	parveenasawal.pa14@gmail.com	11-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/62/2026	04-04-2026	MS MANISH CONSTRUCTION WORKS VS UNION OF INDIA THROUGH DY CECONSTRUCTION	RAJESH KUMAR(P),	9811968190	brajeshkr@gmail.com	26-03-2026
			20	EXECUTION PETITION	Execution (Comm)/51/2026	04-04-2026	STATE BANK OF INDIA VS BABITA	SUCHITA DIXIT(P),	8896932838	agnihotrisuchita@gmail.com	26-03-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/255/2026	06-04-2026	TARSEM SINGH VS M/S SPIRIT GLOBAL CONSTRUCTIONS PVT LTD	SUMIT KUMAR(P),	9312249796	sumitkumarlawyer@gmail.com	27-02-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/251/2026	06-04-2026	BANK OF MAHARASTRA VS MR ARUN KUMAR	DHARAMDEV SINGH(P),	9810072439	dladewlawassociates@gmail.com	26-03-2026

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			20	SUIT RECOVERY	FORCS (COMM)/252/2026	06-04-2026	BTC TRADERS PRIVATE LIMITED VS NKG INFRASTRUCTURES LIMITED	JASPREET SINGH(P),	9999027820	advjs13@gmail.com	14-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/253/2026	06-04-2026	INDIAN BANK VS KAMALJEET SINGH	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	31-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/256/2026	06-04-2026	ANJU KUMARI VS STAR HEALTH AND ALLIED INSURANCE CO LTD AND ANR	VIPIN PILLAI(P),	9213528073	1980adv@gmail.com	24-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/254/2026	06-04-2026	BRAJA KISHORE SINGH VS AMIT KUMAR	ARJUN MAHAJAN(P),	9811923428	els@expertlegalservice.com	01-04-2026
			20	APPLICATION U/S 151 OF CPC	Misc DJ/571/2026	07-04-2026	BRILLTECH ENGINEERS PRIVATE LIMITED VS MAHARISHI DAYANAND CGHS LIMITED	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	30-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/258/2026	07-04-2026	PFH OIL AND GAS PVT LTD VS LNG BHARAT PVT LTD	CHETAN ROY(P),	9811735248	NOT AVAILABLE	31-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/259/2026	07-04-2026	SURYA ENTERPRISE VS STATE OF JHARKHAND AND ORS	VINAY CHAURASIA(P)	NOT AVAILABLE	NOT AVAILABLE	01-04-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/115/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JANABAI MANOHAR JAGATAP	VISHAL KHATTAR(P),	9873278641	patinelawoffices@gmail.com	01-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/64/2026	08-04-2026	AXIS BANK LTD VS RAJESH GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02-04-2026

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			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/117/2026	08-04-2026	VIVRITI CAPITAL LTD. JAGDEESH PATERYA	VSPARVEEN	7011318678	parveenasawal.pa14@gmail.com	31-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/118/2026	08-04-2026	VIVRITI CAPITAL LTD. SHAMBHU PRASAD	VSPARVEEN	7011318678	parveenasawal.pa14@gmail.com	31-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/126/2026	09-04-2026	KOTAK MAHINDRA PRIME LTD VS SHARDA DEVI	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	02-04-2026
			20	EXECUTION PETITION	Execution (Comm)/54/2026	11-04-2026	UNION BANK OF INDIA VS MS PR TRADING	PROTHAS KUMAR JAJORIA(P),	NOT AVAILABLE	NOT AVAILABLE	02-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/66/2026	13-04-2026	MG OILS VS AGRILINK ASIA PVT LTD	ABHISHEK SHARMA(P),	9899821415	abhishek@lawclerisy.com	07-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/67/2026	15-04-2026	UNION OF INDIA VS M/S ASHOKA ENTERPRISES	JAGJIT SINGH(P),	9811501433	JAGJITKHARBANDA@YAHOO.CO.IN	28-02-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/68/2026	15-04-2026	UNION OF INDIA VS M/S ASHOKA ENTERPRISES	JAGJIT SINGH(P),	9811501433	JAGJITKHARBANDA@YAHOO.CO.IN	28-02-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/19/2026 (MISC)	15-04-2026	SIESTA COMMUNICATIONS PRIVATE LIMITED VS BHARTI AIRTEL LIMITED	TARUN SHARMA(P),	9650878550	officetarunsharma@gmail.com	08-04-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/21/2026 (MISC)	16-04-2026	MS GSP CONSTRUCTION NORTHERN RAILWAYS	VRADHIKA GUPTA	9958387755	RADHIKAGUPTA144@GMAIL.COM	09-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	SUIT RECOVERY	FORCS (COMM)/269/2026	16-04-2026	NOHAR CHAND LOHA BHANDAR VS RANGOONI IRON AND STEEL TRADING	KANISHK AHUJA(P),	9810663112	NOT AVAILABLE	06-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/272/2026	17-04-2026	BANK OF BARODA VS SARVESHWARI DEVI	SHUDHANSU(P),	NOT AVAILABLE	NOT AVAILABLE	24-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/131/2026	17-04-2026	VIVRITI CAPITAL LTD. VS SATHYA	PARVEEN	7011318678	parveenasawal.pa14@gmail.com	01-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/271/2026	17-04-2026	BANK OF BARODA VS ABHISHEK SINGH	SHUDHANSU(P),	NOT AVAILABLE	NOT AVAILABLE	24-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/70/2026	18-04-2026	HOME CREDIT INDIA FINANCE PRIVATE LIMITED VS MICROMAX INFORMATICS LIMITED	SIDHARTH MAHAJAN(P),	9811595408	sidharthmahajan01@gmail.com	17-04-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/22/2026 (MISC)	20-04-2026	M/S BANSAL CONSTRUCTION CO VS UNION OF INDIA	SYED WASIF HAIDER	9311307710	NOT AVAILABLE	14-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/72/2026	20-04-2026	M/S DELKON TEXTILE PVT LTD VS THE GENERAL MANAGER NORTHERN RAILWAY AND ORS	SWATI BANSAL	9582882150	advocateswatibansal@gmail.com	15-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/283/2026	20-04-2026	SATENDER KUMAR VERMA VS ANSAL PROPERTIES INFRASTURE LTD	SSONU ANDKIRAR(P),	NOT AVAILABLE	NOT AVAILABLE	09-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/282/2026	20-04-2026	NAIPAL SINGH VS GRAND VENEZIA COMMERCIAL TOWERS PVT LTD	B PANDEY(P),	NOT AVAILABLE	NOT AVAILABLE	03-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/71/2026	20-04-2026	M/S BBR (INDIA) PVT LTD VS M/SHAPOORJI PALLONJI AND JAIN(P), COMPANY PVT LTD	PANKHURI	9730200335	pankhuri0402@gmail.com	11-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/71/2026	21-04-2026	ICAR-CENTRAL SHEEP AND WOOL RESEARCH INSTITUTE VS M/S SERVITOR INTELLIGENCE SERVICE	ARNAB CHANDA(P),	NOT AVAILABLE	NOT AVAILABLE	01-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/284/2026	21-04-2026	HARVINDER SINGH VS APEX SHOE CO PVT LTD	GAGAN CHAWLA(P),	9891693600	gaganchawla83@gmail.com	14-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/74/2026	21-04-2026	INSIGHT DIRECT INDIA PVT LTD VS M/S ALGOL TECHNOLOGY PVT LTD	SACHIN BAJPAI(P),	NOT AVAILABLE	NOT AVAILABLE	16-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/285/2026	21-04-2026	AJIT SINGH TANWAR VS MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	SASHU FARORA(P),	NOT AVAILABLE	NOT AVAILABLE	12-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/72/2026	21-04-2026	SRAVANTHI INFRA TECH PRIVATE LIMITED VS QUANTM LIMITED	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	21-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/289/2026	22-04-2026	ROCK CASTLE ENTERTAINMENT PVT LTD VS NOVALARK INFRA PVT LTD	NIKHIL RASTOGI(P),	9891088891	NIKHIL_RASTOGI@LIVE.COM	07-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/73/2026	22-04-2026	UNION OF INDIA VS SHIVA CONSTRUCTION COMPANY	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	17-04-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/135/2026	22-04-2026	ANU MANGLANI PROPRIETORS MEENA BAZAAR PROPRIETORSHIP FIRM VS DEEPAK BALUTIA	SUSHIL AKUMAR VSTEKRIWAL(P),	9811108123	tekadvo@gmail.com	20-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/24/2026	23-04-2026	MANRAJ ENTERPRISES VS UNION OF INDIA	RAHUL KUMAR SINGH(P),	7838015929	NOT AVAILABLE	15-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/74/2026	24-04-2026	IHT NETWORK LIMITED VS NATIONAL SKILL DEVELOPMENT CORPORATION	SASHISH KUMAR KULSHRESHT HA(P),	9818433660	ashishwise@gmail.com	14-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/296/2026	24-04-2026	SHIVAM ENGINEERS AND FABRICATORS VS LAMBDA BUILDTECH PVT LTD	SUNIL KUMAR BHARDWAJ(P),	NOT AVAILABLE	NOT AVAILABLE	14-04-2026
			20	APPLICATION U/S 151 OF CPC	Misc DJ/726/2026	24-04-2026	TRUE LINK FINANCE LTD. VS RAVINDER KUMAR	RAJAT SARAWAT	9818004454	rajattruelink@gmail.com	22-04-2026
			20	APPLICATION U/S 151 OF CPC	Misc DJ/727/2026	24-04-2026	TRUE LINK FINANCE LTD. VS KIRAN KUMAR	RAJAT SARAWAT	9818004454	rajattruelink@gmail.com	22-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/79/2026	24-04-2026	M S RAJWANT SINGH VS DELHI METRO RAIL CORPORATION LIMITED	MAYANK BHARGAVA(P),	9891467867	mayankbhargava@outlook.in	21-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/297/2026	25-04-2026	GURDAYAL SONS THROUGH ITS AR HITESH SUNEJA VS KOHLI PRINTING AND PACKAGING	SARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	18-04-2026
			20	EXECUTION PETITION	Execution (Comm)/65/2026	28-04-2026	SUVI EXPORTS LLP VS ZEUS FASHIONS AND ORS	VISHAL GARG(P),	9717985984	advocatevg20@gmail.com	13-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/301/2026	28-04-2026	WEBCON IT SOLUTIONS PVT LTD VS ECON AND ORS	VISHAL GARG(P),	9717985984	advocatevg20@gmail.com	13-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			20	SUIT FOR RECOVERY	FORCS (COMM)/303/2026	28-04-2026	STATE BANK OF INDIA VS YASHPAL VASHISHTA	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	23-04-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/302/2026	28-04-2026	DYNAMIC IT SOLUTION PVT LTD VS GURJEET SPORTS INDUSTRY	VENKETESH CHAURASIA(P)	9899037770	VENKETESH@GMAIL.COM	23-04-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/137/2026	28-04-2026	AMIT KUMAR MITTAL VS INDIAN OIL CORPORATION LTD AND ANR	SURESH CHANDRA SHARMA(P),	9891954800	eximiuslegal@gmail.com	26-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/83/2026	29-04-2026	JOHNSON LIFTS PVT LTD VS TDI INFRASTRUCTURE LTD	MAYANK MIKHAIL MUKHERJEE(P),	9873064245	mayankmukherjee@gmail.com	22-04-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/306/2026	29-04-2026	NEXT RADIO LIMITED VS FINMENT CAPITAL INDIA PVT LTD	PUNEET BAJAJ(P),	9711166242	NOT AVAILABLE	23-04-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/305/2026	29-04-2026	PARLE PRODUCTS PVT LTD AND ANR VS DINESH MOTILAL TULSIYANI AND ORS	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	28-04-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/8/2026	30-04-2026	GODWIN AGRO PRODUCTS VS SMALL FARMERS AGRI	SURBHIT NANDAN	9971891042	surbhit@chambersofsimonbenjamin.com	25-04-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/86/2026	30-04-2026	KAMAL KUMAR VS ENERGY EFFICIENCY SERVICES LTD	ROHIT SARASWAT(P),	NOT AVAILABLE	NOT AVAILABLE	22-04-2026
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	EXECUTION PETITION	ExCOMM - Award by Arb Comm/28/2026	06/04/2026	PARIKSHIT CHITS PVT LTD Vs PREM CHAND	Sonu Vivek(P),	8377002210	advocate_hk@yahoo.co.in	04.04.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1370/2026	04/04/2026	IFFCO KISAN FINANCE LTD Vs NAJIM AKHTAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	02.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/26/2026	04/04/2026	KOTAK MAHINDRA PRIME LTD Vs BHOLA TANWAR AND ANR	Ritu Rana(P),	9667440544	manishatnwr@gmail.com	02.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/182/2026	06/04/2026	KVG AGRO PRIVATE LIMITED Vs YOUNG ENTERPRISES AND ORS	Naveen Kumar(P),	9555481152	navkumar1512@gmail.com	04.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1420/2026	07/04/2026	YES BANK LTD Vs TANU SEHGAL	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	06.04.2026
			12, New Block-I	Court CIVIL CASES	Misc DJ/167/2026	07/04/2026	JO PHARMA PRIVATE LIMITED Vs PROTECH TELELINKS	ANIL VYAS(P),	9810865249	namratamalik_11@yahoo.com	06.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1453/2026	08/04/2026	Axis Bank Ltd Vs Parmod	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	07.04.2026
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/34/2026	09/04/2026	Axis Bank Ltd Vs PANKAJ KUMAR SHAH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.04.2026
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/32/2026	09/04/2026	Axis Bank Ltd Vs RAJU BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.04.2026
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/33/2026	09/04/2026	Axis Bank Ltd Vs SUSHIL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.04.2026
			12, New Block-I	Court EXECUTION PETITION	Execution (Comm)/38/2026	09/04/2026	BHUPINDER SINGH GILL Vs CRAVING SHOPPER PRIVATE LIMITED	Jatin Kapur(P),	9811258587	jatin@anmlegal.in	08.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1497/2026	10/04/2026	IFFCO KISAN FINANCE LTD Vs UDAY SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	09.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1495/2026	10/04/2026	OXYZO FINANCIAL SERVICES LIMITED Vs TREHANK INDUSTRIES AND ORS	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	09.04.2026
			12, New Block-I	Court EXECUTION PETITION	Execution (Comm)/40/2026	11/04/2026	Union Bank of India Vs IRBAH Matching Collection	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	10.04.2026
			12, New Block-I	Court EXECUTION PETITION	Execution (Comm)/41/2026	11/04/2026	City Cab Company Through its Sole Proprietor Mr Arun Julka Vs NEW YADAV TOUR AND TRAVELS PVT LTD Through its Authorized	Utsav Saxena(P),	9891060955	advocatehashankbajpai@gmail.com	10.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1593/2026	18/04/2026	PIRAMAL FINANCE LIMITED Vs SONU	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2026

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			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/49/2026	18/04/2026	OMEGA SILICONE INDIA Vs TEX SHADOW PVT LTD	ANURAG NASIAR(P),	9810220436	advanuragnasiar@gmail.com	17.04.2026
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/50/2026	21/04/2026	Axis Bank Ltd Vs AADARSH RAJOURIYA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/216/2026	21/04/2026	BRADFORD CONSULTANTS LLP Vs INDIQUS TECHNOLOGIES PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695	admin@diazlegal.in	20.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/215/2026	21/04/2026	Shekhar Malik Vs Lagan Rai Mcpereira	Sourav Goel(P),	9810382865	guptadvocaates@gmail.com	20.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/221/2026	23/04/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs SAGARKUMAR RAMESHBHAI GAJERA	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	22.04.2026
			12, New Block-I	Court EXECUTION PETITION	Execution (Comm)/60/2026	24/04/2026	DHARAMVEER SINGH Vs M/S KNEWTON ACADEMY SOFTECH SOLUTIONS PVT LTD	Jayant Tewathia(P),	9899934315	maanlawoffices@gmail.com	23.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/226/2026	25/04/2026	CANARA BANK Vs RYDHYNA DWIVEDI	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	24.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1643/2026	25/04/2026	Cnh Industrial Capital India Pvt Ltd Vs ROHIT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1646/2026	25/04/2026	Cnh Industrial Capital India Pvt Ltd Vs NIRMAL SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1645/2026	25/04/2026	Cnh Industrial Capital India Pvt Ltd Vs RAKSHIT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1644/2026	25/04/2026	Cnh Industrial Capital India Pvt Ltd Vs DHARMENDER	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2026
			12, New Block-I	Court U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1642/2026	25/04/2026	Cnh Industrial Capital India Pvt Ltd Vs J S CONSTRUCTION	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2026
			12, New Block-I	Court CIVIL CASES	CS (COMM)/230/2026	27/04/2026	Ms Tirth Agro Technology Private Limited Vs Arjun G Mer and Anr	SUDARSHAN BANSAL(P),	9810132015	legal@uniledworld.co.in	25.04.2026
			12, New Block-I	Court EXECUTION PETITION	ExCOMM - Award by Arb Comm/58/2026	28/04/2026	Jagran Social Welfare Society Bhopal Vs Patel Fabritech Pvt Ltd	Saurabh Kumar Tuteja(P),	9868040314	mksadv65@gmail.com	27.04.2026

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			12, New Block-I	CIVIL CASES	CS (COMM)/236/2026	29/04/2026	HUGO BOSS AG Vs ISHAN SNACKS AND NAMKIN PVT LTD	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	28.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1664/2026	29/04/2026	Cnh Industrial Capital India Pvt Ltd Vs SANTOSH KUMAR SRIVASTV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1684/2026	30/04/2026	IDFC FIRST BANK LTD Vs NEERAJ KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1683/2026	30/04/2026	IDFC FIRST BANK LTD Vs SACHIN RAVINDER KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1682/2026	30/04/2026	IDFC FIRST BANK LTD Vs DIMPLE GUPTA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1680/2026	30/04/2026	IDFC FIRST BANK LTD Vs DIVYASINGH TOMER	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1678/2026	30/04/2026	IDFC FIRST BANK LTD Vs RIJWAN AHMAD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1679/2026	30/04/2026	IDFC FIRST BANK LTD Vs NEELAM GOPALDAS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1681/2026	30/04/2026	YES BANK LIMITED Vs PREMA BABU SHARMA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1677/2026	30/04/2026	YES BANK LIMITED Vs BABLI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	29.04.2026
			12, New Block-I	EXECUTION PETITION	Execution (Comm)/70/2026	30/04/2026	M s Pooja Tools and Equipments Pvt Ltd Vs MS DEW SOFT FABRICATION PVT LTD	RAVI KUMAR(P),	9911118926	advocateravi79@gmail.com	29.04.2026
			12, New Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1697/2026	02/05/2026	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.04.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I	Commercial	CONTEMPT PETITION 6/2026	01.04.2026	SIEMENS INDUSTRY VS NIILESHA DHANUKAR	AARSHIA BEHL	9810621272	NOT PROVIDED	30.03.2026
			6, New Block-I	Commercial	EX COMM AWARD BY ARB COMM 24/2026	01.04.2026	TATA CAPITAL LTD VS UMESH KUMAR	S P RANA	9953455007	sprana2013.sr@gmail.com	28.03.2026

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			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 25/2026	01.04.2026	INDUSIND BANK PVT LTD VS MOHAN ISHWAR	PANKAJ KUMAR SINGH	9717850496	pankajkumarsin@yahoo.com	28.03.2026
			6, New Block-I	Court Commercial	EX (COMM) 33/2026	01.04.2026	IKSULA SERVICES PVT LTD VS COSPACES OPTech PVT LTD	ASHKRIT TIWARI	7708748786	ashkrit464@gmail.com	27.03.2026
			6, New Block-I	Court Commercial	MISC DJ 158/2026	01.04.2026	FINGROW CAPITAL PVT LTD VS NITESH TRADERS	SUNITA BHASKAR	9971668555	NOT PROVIDED	24.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1317/2026	01.04.2026	AXIS BANK LTD VS RAKSHA SHARMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	23.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1318/2026	01.04.2026	AXIS BANK LTD VS RAKESH KUMAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	23.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1319/2026	01.04.2026	AXIS BANK LTD VS MOHIT TOMAR	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	10.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1320/2026	01.04.2026	AXIS BANK LTD VS SAGAR BHADANA	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	10.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1321/2026	01.04.2026	AXIS BANK LTD VS KAUSHAL KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	16.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1322/2026	01.04.2026	AXIS BANK LTD VS DHEERAJ SHRIVASTAV	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	16.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1323/2026	01.04.2026	AXIS BANK LTD VS DEEPIKA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	16.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1324/2026	01.04.2026	AXIS BANK LTD VS RITU SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	CS (COMM) 180/2026	02.04.2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS PK INDUSTRIES & ORS	DALIP SINGH	9810197092	dsadv13@gmail.com	30.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1341/2026	02.04.2026	AXIS BANK LTD VS ASHU VARUN	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	24.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1342/2026	02.04.2026	AXIS BANK LTD VS HEMENDRA SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	24.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1343/2026	02.04.2026	AXIS BANK LTD	SANTOKH SINGH SANDHU		ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	24.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1344/2026	02.04.2026	PIRAMAL FINANCE LTD	SATWANTI SURAJMAL		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1345/2026	02.04.2026	PIRAMAL FINANCE TLD	JITENDRA KUMAR		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1346/2026	02.04.2026	PIRAMAL FINANCE LTD	VS VIKAS SAINI		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1347/2026	02.04.2026	PIRAMAL FINANCE LTD	VS RANI CHANDRA		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1348/2026	02.04.2026	PIRAMAL FINANCE LTD	VS MD FIROZ		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1349/2026	02.04.2026	PIRAMAL FINANCE LTD	VS FAHIMUDDIN SHARIF AHMAD		RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	25.03.2026
			6, New Block-I	Court Commercial	EX (COMM) AWARD BY ARB COMM 29/2026	06.04.2026	AXIS BANK LTD	VS LAWRENCE NATHAN		SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.com	27.03.2026
			6, New Block-I	Court Commercial	EX (COMM) AWARD BY ARB COMM 30/2026	06.04.2026	AXIS BANK LTD	VS KAMLESH KUMAR YADAV		SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.com	25.03.2026
			6, New Block-I	Court Commercial	CS (COMM) 183/2026	06.04.2026	SATBIR TANWAR	VS MUNICIPAL CORPORATION OF DELHI		VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 184/2026	06.04.2026	RAMKESH	VS MUNICIPAL CORPORATION OF DELHI		VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 185/2026	06.04.2026	SATBIR TANWAR	VS MUNICIPAL CORPORATION OF DELHI		VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 187/2026	06.04.2026	SYSTEMAIR INDIA PVT LTD	VS OM HVAC SOLUTIONS		SUNIL KUMAR SHARMA	9711747642	sunillegal103@gmail.com	01.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1417/2026	06.04.2026	YES BANK LTD	VS ANJU DEVI		SANJEEV PATHAK	9717028845	litigation@srslegal.com	02.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1418/2026	06.04.2026	AXIS BANK LTD	VS PAPPU MADDHESIYA		AVINASH KUMAR	1141513189	avinash.adv@gmail.com	30.03.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1419/2026	06.04.2026	AXIS BANK LTD	VS PARVINDER SINGH		AVINASH KUMAR	1141513189	avinash.adv@gmail.com	30.03.2026
			6, New Block-I	Court Commercial	Ex. COMM AWARD BY ARB COMM 31/2026	07.04.2026	VINEET SINGH CHAUHAN	VS ERADICATUS INFECTUS PVT LTD		AMIT SINGH CHAUHAN	9810271008	office@tkpartnersllp.com	04.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 189/2026	07.04.2026	BALA DEVI THRU HUSBAND RAMKESH	VS MUNICIPAL CORPORATION OF DELHI		VIKAS SHARMA	9810566116	advocatevikassharma@gmail.com	01.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 190/2026	07.04.2026	DR ASHISH KUMAR	VS BANK OF BARODA		JURIS AD LITEM	9899120689	alexjosephadv@outlook.com	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1446/2026	07.04.2026	AXIS BANK LTD	VS AARTI VASHISHT		NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1447/2026	07.04.2026	AXIS BANK LTD	VS RAMESH KUMAR		NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1448/2026	07.04.2026	AXIS BANK LTD	VS DHARAMBIR		NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1449/2026	07.04.2026	AXIS BANK LTD	VS ANITA		NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1450/2026	07.04.2026	AXIS BANK LTD	VS HARE RAM SINGH		NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	04.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 191/2026	08.04.2026	SATO ARGOX INDIA PVT LTD	VS JAYESH SONPAL		ROHIT REXWAL	7011541454	riohitrexwaladvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1458/2026	08.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS MUKUT SHARMA		RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1459/2026	08.04.2026	PIRAMAL FINANCE LTD	VS RAHUL GUPTA		RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1460/2026	08.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS NEERAJ SINGH		RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	02.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1461/2026	08.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GOLU MEENA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	02.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1462/2026	08.04.2026	AXIS BANK LTD VS MANSINGH SO DHANHU	SUNITA SINGH	9871040589	indolexlaw@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1463/2026	08.04.2026	AXIS BANK LTD VS ARSHI ZEBA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1464/2026	08.04.2026	AXIS BANK LTD VS DEVI SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	CS(COMM) 197/2026	10.04.2026	CORONA REMEDIES LTD VS KBIR WELLNESS PVT LTD	VIKAS KHERA	7834897828	info@lexfons.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1498/2026	10.04.2026	AXIS BANK LTD VS SHADIK HUSSAIN	Sunita Singh(P)	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1499/2026	10.04.2026	AXIS BANK LTD VS MOHAN SINGH	Sunita Singh(P)	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1500/2026	10.04.2026	PIRAMAL FINANCE LTD VS ALPESHBHAI RAYADHANBHAI	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	09.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1501/2026	10.04.2026	PIRAMAL FINANCE LTD VS RAJARAM JITAKAR	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	09.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1502/2026	10.04.2026	PIRAMAL FINANCE TLD VS DILIPBHAI VAGHASIYA	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	09.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1503/2026	10.04.2026	CMH INDUSTRIAL CAPITAL INDIA PVT LTD VS PK PRADHAN CO	SAGAR AGGARWAL	9911100708	areness@arenesslaw.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1504/2026	10.04.2026	PIRAMAL FINANCE LTD VS HANEEFA K	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1505/2026	10.04.2026	PIRAMAL FINANCE LTD VS ASWATHY VIKRAMAN PILLAI	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1506/2026	10.04.2026	PIRAMAL FINANCE LTD VS GAURAV DIPAK PATIL	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	07.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1507/2026	10.04.2026	PIRAMAL FINANCE LTD VS PRAVIN KUMAR	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1508/2026	10.04.2026	CNH INDUSTRIAL CAPITAL INDIA VS PARVESH SINGH	RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1509/2026	10.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JASVIR KAUR	RAJESH JANGRA	9958726491	jangaadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	CONTEMPT PETITION 4/2026	11.04.2026	TAJINDER PAL SINGH VS IDFC FIRST BANK LTD	BHAGWAN JHA	9953944840	jha4law@gmail.com	10.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1514/2026	11.04.2026	VIVRITI CAPITAL LTD VS MAMTA KUNDU	MUKESH KUMAR SHARMA	9873062233	mkslawoffice650@gmail.com	09.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1515/2026	11.04.2026	AXIS BANK LTD VS SHIV SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1516/2026	11.04.2026	AXIS BANK LTD VS SHEESH RAM	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1517/2026	11.04.2026	AXIS BANK LTD VS SUMITRA W/O KELASH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1518/2026	11.04.2026	AXIS BANK LTD VS UDA RAM	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1519/2026	11.04.2026	AXIS BANK LTD VS SAMED KHAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1520/2026	11.04.2026	AXIS BANK LTD VS KHADAN SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1521/2026	11.04.2026	IFFCO KISAN FINANCE LTD VS SEWAK SINGH SIKH	SASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1522/2026	11.04.2026	IFFCO KISAN FINANCE LTD VS SUGREEV YADAV	SASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1523/2026	11.04.2026	IFFCO KISAN FINANCE LTD VS RAVI SINGH SIKARWAR	SASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1524/2026	11.04.2026	IFFCO KISAN FINANCE LTD VS MUKUL CHIDAR	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1525/2026	11.04.2026	IFFCO KISAN FINANCE LTD VS MAKHKHAN SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1538/2026	13.04.2026	AXIS BANK LTD VS RAJAN	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1539/2026	13.04.2026	AXIS BANK LTD VS SUJEET KUMAR SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1540/2026	13.04.2026	AXIS BANK LTD VS AMREEK SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1541/2026	13.04.2026	IFFCO KISAN FINANCE LTD VS SOHAN LAL	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1542/2026	13.04.2026	IFFCO KISAN FINANCE LTD VS PAPPU MULU	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1543/2026	13.04.2026	HDFC BANK LTD VS JASMEET SINGH MAGOO	SAGAR AGGARWAL	9810980834	areness@arenesslaw.com	10.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1544/2026	13.04.2026	IDFC BANK LTD VS AYUSH CHITRANSH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1545/2026	13.04.2026	IDFC BANK LTD VS HIMANSHU HUKAM CHAND	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1549/2026	15.04.2026	IDFC BANK VS BIJENDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1550/2026	15.04.2026	IDFC BANK VS NITIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 206/2026	15.04.2026	STATE BANK OF INDIA VS RAMVATI	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	11.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 210/2026	16.04.2026	TEAM COMPUTERS PRIVATE TLD VS RI INDUSTRIES & ANR	GAURAV CHAUDHARY	9810359500	gauravchoudhary.321@gmail.com	14.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1562/2026	16.04.2026	AXIS BANK LTD VS SATYENDRA KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1563/2026	16.04.2026	AXIS BANK LTD VS MAHESH KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1564/2026	16.04.2026	AXIS BANK LTD VS AKHIL MISHRA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	08.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1565/2026	16.04.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS PRATHI SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1566/2026	16.04.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS PREETPAL KAUR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1567/2026	16.04.2026	PIRAMAL FINANCE LTD VS RAMESH KUMAR PATEL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1568/2026	16.04.2026	PIRAMAL FINANCE LTD VS AMRIT ANAND	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1569/2026	16.04.2026	PIRAMAL FINANCE LTD VS SANDEEP DNYANESHWAR KOLEKAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.04.2026
			6, New Block-I	Court Commercial	Ex. (COMM) 48/2026	17.04.2026	THREE ACES GLOBAL LOGISTICS PVT LTD VS UMA SHANKAR BHATT	UDAY KUMAR	8882303942	advudaykumar@gmail.com	15.04.2026
			6, New Block-I	Court Commercial	EX. (COMM) 49/2026	17.04.2026	UNION BANK OF INDIA VS M/NAZAR CLOTH HOUSE	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	EX (COMM) AWARD BY ARB COMM 43/2026	17.04.2026	KOTAK MAHINDRA BANK LTD VS NISHA PARNWAL	DEEPIYOT SINGH	9811997661	deepiyot.singh@yahoo.com	15.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1597/2026	18.04.2026	IDFC BANK LTD VS NILISH AGGARWAL	SANJEEV PATHAK	9717028845	litigation@srslegal.com	24.02.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1598/2026	18.04.2026	IDFC BANK LTD VS NEELAM ARORA	SANJEEV PATHAK	9717028845	litigation@srslegal.com	24.02.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1601/2026	18.04.2026	YES BANK LTD VS MANGAL SINGH	SANJEEV PATHAK	9717028845	litigation@srslegal.com	28.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1600/2026	18.04.2026	YES BANK LTD VS MOONLIGHT TRADERS	SANJEEV PATHAK	9717028845	litigation@srslegal.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1599/2026	18.04.2026	YES BANK LTD VS PRADEEP KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1619/2026	20.04.2026	PIRAMAL FINANCE LTD VS SURENDER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1620/2026	20.04.2026	PIRAMAL FINANCE LTD VS SAMEER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1621/2026	20.04.2026	PIRAMAL FINANCE LTD VS SANDEEP KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1622/2026	20.04.2026	PIRAMAL FINANCE LTD VS ANKITA BRAHMPAL SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1623/2026	20.04.2026	PIRAMAL FINANCE LTD VS KUNWAR PAL SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1624/2026	20.04.2026	PIRAMAL FINANCE LTD VS BUDHA DEV SHARMA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1625/2026	20.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HANSAPAL SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10.10.2025
			6, New Block-I	Court Commercial	CS (COMM) 213/2026	20.04.2026	ELEVAR DIGITEL INFRASTRUCTURE PVT LTD VS AVIRAL BHATLA	LALIT KUMAR MAHESHWARI	9911665826	advlaltm@gmail.com	16.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 212/2026	20.04.2026	EMU LINES PRIVATE LTD VS RAWIA INTERNATIONAL HEALTHCARE	UDAY KUMAR	8882303942	advudaykumar@gmail.com	15.04.2026
			6, New Block-I	Court Commercial	EX (COMM) 52/2026	21.04.2026	CANARA BANK VS RISHIKA ENTERPRISES	FAHAD KHAN	9219701292	fahedadvocatekhan@gmail.com	13.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 217/2026	21.04.2026	GOVIND KUMAR JHA VS M/SSARABIND TEJASWANI P3 DEVELOPMENT PVT LTD	NAYAK	8527665316	arabindanayakadvocate@yahoo.com	17.04.2026
			6, New Block-I	Court Commercial	Ex (COMM) 55/2026	21.04.2026	LOREAL S A VS KATSONS INTERNATIONAL	S. K BANSAL	9650682928	unitedmark@unitedandunited.com	18.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1634/2026	21.04.2026	PIRAMAL FINANCE LTD VS NAIM KHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1633/2026	21.04.2026	PIRAMAL FINANCE LTD VS SAHIBA BEGAM	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1632/2026	21.04.2026	PIRAMAL FINANCE LTD VS AKASH POSWAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1631/2026	21.04.2026	PIRAMAL FINANCE LTD VS SANJAY KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1636/2026	22.04.2026	IFFCO KISAN FINANCE LTD VS VIJAY GURJAR	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1635/2026	22.04.2026	IFFCO KISAN FINANCE LTD VS MAHENDRA SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	04.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1637/2026	22.04.2026	IDFC BANK LTD VS SHITALA PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.03.2026
			6, New Block-I	Court Commercial	Ex. COMM 59/2026	22.04.2026	M/S R.B. RAMNATH LAMBAH VS M/S SHEETU KOHLI CONCEPT	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	22.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 222/2026	23.04.2026	DEVKI DEVI FOUNDATION VS NISHA RANI	SANJEEV SARASWAT	9870117154	sanjeev.saraswat@queslegalpartners.com	18.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 223/2026	23.04.2026	MAX HEALTHCARE INSTITUTE LTD VS ABHINESH SINGH	SANJEEV SARASWAT	9870117154	sanjeev.saraswat@queslegalpartners.com	20.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1640/2026	23.04.2026	HDFC BANK LTD VS RANVEER SINGH	AJAY UPPAL	9811740125	virtuous.people@gmail.com	15.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1641/2026	24.04.2026	MAHINDRA & MAHINDRA FINANCIAL SERVICE LTD VS JILANI TRADERS	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	17.04.2026
			6, New Block-I	Court Commercial	EX (COMM) 61/2026	24.04.2026	TARUN SHARMA VS SHRIDHANT JOSHI	KAPIL YADAV	9811370721	NOT PROVIDED	15.04.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 52/2026	24.04.2026	AXIS BANK LTD VS RAM PANDEY	ASHISH MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026

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			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 53/2026	24.04.2026	AXIS BANK LTD	VS ABHISHEK SAINI		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 54/2026	24.04.2026	AXIS BANK LTD	VS ASHISH MUKHERJEE		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 55/2026	24.04.2026	AXIS BANK LTD	VS AADARSH RAJOURIYA		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 56/2026	24.04.2026	AXIS BANK LTD	VS RAKESH SINGH		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			6, New Block-I	Court Commercial	CS (COMM) 229/2026	25.04.2026	DELHI ROCKS FURNISHERS	VS JAYANT KUMAR		KAMARENDRA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	15.04.2026
			6, New Block-I	Court Commercial	EXECUTION (COMM) 63/2026	25.04.2026	DR VIVEK PHANSWAL HEALTHCARE & RESEARCH	VS NAYATI		RISHABH DHEER	8280079686	rishabh@rdheer.com	24.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 234/2026	27.04.2026	VISIONLAND CO LTD	VS EASTERN HERITAGE PVT LTD		GIRISH KUMAR SHARMA	9910068903	GIRISH8.SHARMA@SARLAWPARTNERS.COM	22.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1661/2026	28.04.2026	AXIS BANK LTD	VS RAJ KUMAR SONI		AVINASH KUMAR	1141513189	avinash.adv@gmail.com	18.02.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1662/2026	28.04.2026	AXIS BANK LTD	VS ADARSH KUMAR YADAV		AVINASH KUMAR	1141513189	avinash.adv@gmail.com	16.02.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1663/2026	28.04.2026	AXIS BANK LTD	VS BHANU PRATAP SINGH		AVINASH KUMAR	1141513189	avinash.adv@gmail.com	16.02.2026
			6, New Block-I	Court Commercial	EX (COMM) 65/2026	28.04.2026	SHWETA SINGHAL	VS BINDU		ASHU RALHAN	9582628330	arlegal266@gmail.com	21.04.2026
			6, New Block-I	Court Commercial	EX (COMM) 69/2026	29.04.2026	HUGO BOSS AG & VSKANJIBHAI HIRJIBHAI PATEL	VS ANRS. K BANSAL			9650682928	unitedmark@unitedandunited.com	25.04.2026
			6, New Block-I	Court Commercial	OMP (COMM) 13/2026	29.04.2026	BRAHMAPUTRA PRODUCTS FARMERS CONSORTITUM	VS FOREST SMALLS AGRIBUSINESS		SHANTANU SINGH	9892982325	law.shantanu@gmail.com	22.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1692/2026	30.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS PADAMJEET CHHILLAR		RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	23.04.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1693/2026	30.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATAR KHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	23.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1694/2026	30.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS CHAGAN SINGH RAVAT	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	23.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1695/2026	30.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHARTPAL SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	23.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1696/2026	30.04.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAHENDER SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	23.04.2026
25	SH. YADAV,	SANDEEP SOUTH	17, New Block-I	Court Commercial	CS (COMM)/178/2026	01/04/2026	STATE BANK OF INDIA Vs SALUNKHE GANESH ASHOK	Navruti Ojha	8376043196	navrutityagi@gmail.com	20/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1325/2026	(1)01/04/2026	Cnh Industrial Capital India Pvt Ltd Vs Surender Joginder	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1326/2026	(1)01/04/2026	Cnh Industrial Capital India Pvt Ltd Vs Dilkhush Lal Mehar	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1327/2026	(1)01/04/2026	Cnh Industrial Capital India Pvt Ltd Vs Jasbir Omparkash	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1328/2026	(1)01/04/2026	Cnh Industrial Capital India Pvt Ltd Vs VIMLESH DEVI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1329/2026	(1)01/04/2026	Cnh Industrial Capital India Pvt Ltd Vs CHANDRA PAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1352/2026	(1)02/04/2026	IDFC FIRST BANK LTD Vs NEERAJ KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1354/2026	(1)02/04/2026	Cnh Industrial Capital India Pvt Ltd Vs MAGAT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1359/2026	(1)02/04/2026	Cnh Industrial Capital India Pvt Ltd Vs PARMANAND MEENA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17/03/2026
			17, New Block-I	Court Commercial	CS (COMM)/181/2026	04/04/2026	Garvit arora Vs Virgo laminates ltd	Shubhanshu Singh	9971286429	shubhanshusingh@gmail.com	24/03/2026

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			17, New Block-I	Court Commercial	OMP (COMM.)/1405/2026	(1)04/04/2026	AXIS BANK LTD	Vs	SIDDHESHVAR	Sunita Singh	9871040589	indolexa@gmail.com	19/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1406/2026	(1)04/04/2026	AXIS BANK LTD	Vs	SAHID	Sunita Singh	9871040589	indolexa@gmail.com	17/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1410/2026	(1)06/04/2026	Cnh Industrial Capital India Pvt Ltd	Vs	DIWAN SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1411/2026	06/04/2026	Cnh Industrial Capital India Pvt Ltd	Vs	Budharam Lekharam	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1412/2026	06/04/2026	Cnh Industrial Capital India Pvt Ltd	Vs	KAPIL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	25/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1413/2026	06/04/2026	Cnh Industrial Capital India Pvt Ltd	Vs	Jag Mohan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	Execution (Comm.)/35/2026	06/04/2026	Tenax India stone Products Pvt ltd.	Vs	Kasif Ahmad	S.K. Bansal	9810017859	unitedmark@unitechunited.com	31/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1439/2026	(1)07/04/2026	HDFC BANK LIMITED	Vs	SHELJA SHARMA	Sagar Aggarwal	9810980834	areness@arenesslaw.com	30/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1440/2026	(1)07/04/2026	HDFC BANK LIMITED	Vs	RINKU BHATI	Sagar Aggarwal	9810980834	areness@arenesslaw.com	30/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1441/2026	07/04/2026	HDFC BANK LIMITED	Vs	HEMANT KATARIA	Sagar Aggarwal	9810980834	areness@arenesslaw.com	30/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1442/2026	(1)07/04/2026	AXIS BANK LTD	Vs	MUSTAK	Sunita Singh	9871040589	indolexa@gmail.com	19/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1443/2026	(1)07/04/2026	AXIS BANK LTD	Vs	MOHANI BAIMEENA 4514	Sunita Singh	9871040589	indolexa@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1444/2026	(1)07/04/2026	AXIS BANK LTD	Vs	JASBIR KUMAR 8957	Sunita Singh	9871040589	indolexa@gmail.com	27/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1445/2026	(1)07/04/2026	AXIS BANK LTD	Vs	SUKHRAM S/O PRATAPRAM 5196	Sunita Singh	9871040589	indolexa@gmail.com	27/03/2026

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			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1451/2026	07/04/2026	YES BANK LTD Vs ZEESHAN KHAN	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	02/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1452/2026	(1)07/04/2026	YES BANK LTD Vs UDIT DAGAR	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	02/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/5/2026	MISC.08/04/2026	Nagesh Ghai Vs Charoo Talwar	Tushita Ghosh	8800477064	tushitaghosh.aor@gmail.com	07/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1465/2026	(1)08/04/2026	YES BANK LIMITED Vs PULKIT KUMAR	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	03/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1466/2026	(1)08/04/2026	YES BANK LIMITED Vs BABLU BABLU	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	04/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1467/2026	(1)08/04/2026	YES BANK LIMITED Vs ANNO PRATAP SINGH	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	04/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1468/2026	(1)08/04/2026	IFFCO KISAN FINANCE LTD Vs YASHPAL SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1469/2026	(1)08/04/2026	IFFCO KISAN FINANCE LTD Vs GOVIND SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1470/2026	(1)08/04/2026	IFFCO KISAN FINANCE LTD Vs YOGENDRA SINGH NARWARIYA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1471/2026	08/04/2026	IFFCO KISAN FINANCE Vs MADAN SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1472/2026	(1)08/04/2026	IFFCO KISAN FINANCE LTD Vs LAKHAN PANCHAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19/03/2026
			17, New Block-I	Court Commercial	CS (COMM)/192/2026	09/04/2026	SANATANAPP PRIVATE LIMITED Vs Primetrace Technologies Private Limited	Rajat Sharma	9730049704	litigation@jotwani.com	20/03/2026
			17, New Block-I	Court Commercial	CS (COMM)/193/2026	09/04/2026	ARADHANA FASHIONS PRIVATE LIMITED Vs ARADHANA FAMILY SHOPEE	Kiratraj Sadana	9205179872	kiratraj@aprarlaw.com	06/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/195/2026	09/04/2026	BINDIYA Vs Bajaj Auto Ltd	Anuj Kumar Pandey	9910644063	adv.akpoffice07@gmail.com	30/03/2026

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			17, New Block-I	Court Commercial	OMP (COMM.)/1478/2026	(1)09/04/2026	PIRAMAL FINANCE LTD Vs VIKRAM TOMAR	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	03/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1479/2026	(1)09/04/2026	PIRAMAL FINANCE LTD Vs MOHAMMAD TASMEER JARIWALA	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	03/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1480/2026	(1)09/04/2026	PIRAMAL FINANCE LTD Vs KISHANKUMAR DAVE	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	03/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1481/2026	(1)09/04/2026	AXIS BANK LTD Vs LALIT KUMAR KALAL	Sunita Singh	9871040589	indolexa@gmail.com	23/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1482/2026	(1)09/04/2026	IDFC FIRST BANK LTD Vs SUNDER SINGH	SANJEEV PATHAK	9717028845	litigation@srslegal.com	26/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1483/2026	(1)09/04/2026	IFFCO KISAN FINANCE LTD Vs DHANARAJ SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	25/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1484/2026	(1)09/04/2026	IFFCO KISAN FINANCE LTD Vs POPI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1485/2026	(1)09/04/2026	IFFCO KISAN FINANCE LTD Vs RAMDEV MOHAL LAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	25/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1486/2026	(1)09/04/2026	IFFCO KISAN FINANCE LTD Vs FHEEEM KHAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	25/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1487/2026	(1)09/04/2026	IFFCO KISAN FINANCE LTD Vs ULAUDDIN IDU KHAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	28/03/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1494/2026	(1)09/04/2026	PIRAMAL FINANCE LTD Vs HARESHBHAI RABARI	Apanjay Singh	7030378800	asaplegalandadvocates@gmail.com	03/04/2026
			17, New Block-I	Court Commercial	Misc DJ/178/2026	10/04/2026	ICICI BANK LTD Vs ROCK TECH PVT LTD	K.D Khan	9810620352	not provided	09/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/199/2026	10/04/2026	DECAN DART EXPRESS Vs PROVEDA MARKETING INDIA PVT LTD AND ORS	Tushar Sinha	99818567113	Tushar8otarun@gmail.com	09/04/2026
			17, New Block-I	Court Commercial	Execution (Comm.)/39/2026	10/04/2026	The Polo Lauren Company LP Vs Poonam Anchalia	Suvarna Singh	9650682928	unitedmark@unitedandunited.com	04/04/2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Block-I	Court Commercial	CS (COMM)/200/2026	11/04/2026	UMAKANT DUBEY Vs DR ANURAG DAS	Gaurav Sahrawat	8800488688	advgaurav.sahrawat@gmail.com	06/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1526/2026	(I)11/04/2026	AXIS BANK LTD Vs MANGILAL SOBHANWARU RAM	Sunita Singh	9871040589	indolexa@gmail.com	04/04/2026
			17, New Block-I	Court Commercial	Execution (Comm.)/47/2026	15/04/2026	PUNJAB NATIONAL BANK Vs MS OM MOTORS	Indra Narain	9311824970	associationnarayan29@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/203/2026	15/04/2026	STATE BANK OF INDIA Vs ANIL KUMAR	Shiv Kumar Tyagi	9811059037	shivtyagi@gmail.com	11/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/204/2026	15/04/2026	Aman Travels Ltd Vs Make My Scene Tours And Travels	Vikrant Hudda	9990969164	adv.vikranthudda@gmail.com	02/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/205/2026	15/04/2026	AQWA WORLD Vs INDERJIT MEHTA CONSTRUCTIONS PVT LTD	Arjun Sanjay	9899500164	arjunsanjay24@gmail.com	09/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1546/2026	(I)15/04/2026	Axis Bank Ltd Vs AMAN DEEP SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	02/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1547/2026	(I)15/04/2026	Axis Bank Ltd Vs LALITESH KUMAR SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	02/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1548/2026	(I)15/04/2026	Axis Bank Ltd Vs Shaina Saifi	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	31/03/2026
			17, New Block-I	Court Commercial	Ex.COMM - Award by Arb. Comm./42/2026	16/04/2026	Kotak Mahindra Prime Ltd Vs Kundan Bisht	Ankesh Maurya	9005694125	codelegalconsultants@gmail.com	11/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/207/2026	15/04/2026	TRI SOURCE ENTERPRISES PVT LTD Vs AMLAAN ORGANICS PVT LTD	Sachin	9540472006	Sachin@agpartners.co.in	08/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/209/2026	16/04/2026	SMALL FARMER AGRI BUSINESS CONSORTIUM Vs MS SS COLD STORAGE	Jatin Shukla	9899818888	jatinjulkao7@outlook.com	09/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1570/2026	(I)16/04/2026	PIRAMAL FINANCE LIMITED Vs PRIYANKA SAGAR SONAWALE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1571/2026	16/04/2026	PIRAMAL FINANCE LIMITED Vs SALMAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026

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			17, New Block-I	Court Commercial	OMP (COMM.)/1572/2026	(1)16/04/2026	PIRAMAL FINANCE LIMITED Vs MAHENDRA KUMAR VERMA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1573/2026	16/04/2026	PIRAMAL FINANCE LIMITED Vs SANJAY NERBAY KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1574/2026	(1)16/04/2026	PIRAMAL FINANCE LIMITED Vs AMIT MANISH LALWANI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1575/2026	16/04/2026	PIRAMAL FINANCE LIMITED Vs RAGINI VIJAY BAVASKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1576/2026	(1)16/04/2026	PIRAMAL FINANCE LIMITED Vs JAIL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16/03/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1577/2026	16/04/2026	PIRAMAL FINANCE LIMITED Vs MANOJ KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026
			17, New Block-I	Court Commercial	Ex.COMM - Award by Arb. Comm./44/2026	17/04/2026	Axis Bank Ltd Vs SONU RANA	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	14/04/2026
			17, New Block-I	Court Commercial	Ex.COMM - Award by Arb. Comm./45/2026	17/04/2026	Axis Bank Ltd Vs RAJBIR ROHILLA	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	02/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1588/2026	(1)17/04/2026	PIRAMAL FINANCE LIMITED Vs DINESH DANGI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1589/2026	(1)17/04/2026	PIRAMAL FINANCE LIMITED Vs FIROJ AHMED	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1612/2026	18/04/2026	IFFCO KISAN FINANCE LTD Vs GOPAL SHANKARLAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	04/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/214/2026	20/04/2026	Ms Tirth Agro Technology Private Limited Vs Chetan and Anr	Sudharshan Kr. Bansal	9810132015	legal@unitedworld.co.in	16/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1626/2026	(1)20/04/2026	PIRAMAL FINANCE LIMITED Vs MOHMMAD IRFAN QURASHI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1638/2026	(1)22/04/2026	PIRAMAL FINANCE LIMITED Vs KHALID MAHMADHUSEN GAJIYA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/04/2026

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			17, New Block-I	Court Commercial	OMP (COMM.)/1639/2026	(1)22/04/2026	IFFCO KISAN FINANCE LTD Vs DINESH RAMSINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	04/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/220/2026 (CR)	22/04/2026	SIEMENS INDUSTRY SOFTWARE INC Vs KOXRA PXXVXXX XAIX	Aarshia Behl	9818061242	aarshia@saiKrishnaassociates.com	20/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/225/2026	24/04/2026	Small Farmers Agri Business Consortium Vs Siya Oil Industries Through its Proprietor Smt Hemlata Santosh Batra	Yogesh Pachauri	9811895298	yogeshpachauriassociates@gmail.com	21/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/233/2026	27/04/2026	Avinish Jain Vs Tarun Kumar	Shiv Mehrotra	9650260265	adv.shivmehrotra@gmail.com	25/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1672/2026	(1)29/04/2026	PIRAMAL FINANCE LIMITED Vs LALJEE RAM MEENA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1673/2026	(1)29/04/2026	PIRAMAL FINANCE LIMITED Vs VINOD KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1674/2026	(1)29/04/2026	Cnh Industrial Capital India Pvt Ltd Vs JONESH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1675/2026	(1)29/04/2026	Cnh Industrial Capital India Pvt Ltd Vs HARINDER	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1676/2026	(1)29/04/2026	Cnh Industrial Capital India Pvt Ltd Vs JANKILAL LT MOTILAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/242/2026	30/04/2026	COBBLE STONE PRIVATE LIMITED Vs COBBLESTONES MANUFACTURER AND SUPPLIERS	AYUESH DEY	9818823289	info@deyandkumhar.com	28/04/2026
			17, New Block-I	Court Commercial	Execution (Comm.)/72/2026	30/04/2026	VAIBHAV GOEL Vs JAWED AKHTAR	RAJIV RAHEJA	9811826000	rrajive@gmail.com	30/04/2026
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Block-II	Court Commercial	OMP (I) (COMM)/1314/2026	01-04-2026	IDFC FIRST BANK LTD Vs MAYANK GOYAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	21.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1315/2026	01-04-2026	AXIS BANK LTD Vs SUKHA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	23.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1316/2026	01-04-2026	AXIS BANK LTD Vs AKHA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	23.03.2026

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			29, New Block-II	Court Commercial	CS (COMM)/175/2026	01-04-2026	ACROPOLE TRAVELS PVT LTD Vs B9 BEVERAGES PRIVTE LIMITED	Prachi Vashisht	9810240038	prachivashisht@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	CS (COMM)/176/2026	01-04-2026	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs MOHAN KASHINATH CHAUDHARI AND ANR	Pushkar karni Sinha(P),	8800711940, 9625961940	adv.pushkarsinha@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	CS (COMM)/177/2026	01-04-2026	SMALL FARMERS AGRI -BUSINESS CONSORTIUM Vs M/S DEVIRAM COLD STORAGE EVAM ICE FACTORY AND ORS	Pushkar karni Sinha(P),	8800711940, 9625961940	adv.pushkarsinha@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1312/2026	01-04-2026	AXIS BANK LTD Vs SHIV SHANKAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1311/2026	01-04-2026	AXIS BANK LTD Vs AKSHAY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1313/2026	01-04-2026	AXIS BANK LTD Vs PUKHRAJ GURJAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.03.2026
			29, New Block-II	Court Commercial	CS (COMM)/179/2026	02-04-2026	M/S GAUTAM WINES PVT LTD Vs M/S MILLENNIUM INFRAENGINEERS PVT LTD	IRSHAD AHMAD	9811962836, 9811762836	adv.irshad1@gmail.com	21.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1339/2026	02-04-2026	AXIS BANK LTD Vs NARAYAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1338/2026	02-04-2026	IFFCO KISAN FINANCE LTD Vs DHARMENDRA MEENA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1340/2026	02-04-2026	IFFCO KISAN FINANCE LTD Vs MANSINGH GOPAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1335/2026	02-04-2026	AXIS BANK LTD Vs MOTI RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1336/2026	02-04-2026	IDFC FIRST BANK LTD Vs NAMAN TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	24.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1337/2026	02-04-2026	IDFC FIRST BANK LTD Vs POONAM GARG	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1404/2026	04-04-2026	IDFC FIRST BANK LTD Vs PRADEEP KUMAR VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1400/2026	04-04-2026	AXIS BANK LTD Vs VED PRAKASH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1401/2026	04-04-2026	AXIS BANK LTD Vs RAHMU KHA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1396/2026	04-04-2026	AXIS BANK LTD Vs TANA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1395/2026	04-04-2026	AXIS BANK LTD Vs SATPAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1394/2026	04-04-2026	AXIS BANK LTD Vs MUKESH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1397/2026	04-04-2026	AXIS BANK LTD Vs SAMPAT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1393/2026	04-04-2026	AXIS BANK LTD Vs RAVI KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1392/2026	04-04-2026	YES BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1398/2026	04-04-2026	IFFCO KISAN FINANCE LTD Vs PAPPARAM NARAYAN RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	28.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1402/2026	04-04-2026	IFFCO KISAN FINANCE LTD Vs SHYAM OM PRAKASH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	28.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1403/2026	04-04-2026	IFFCO KISAN FINANCE LTD Vs BRAJENDRA SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	28.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1399/2026	04-04-2026	IFFCO KISAN FINANCE LTD Vs PUKHRAJ GOVIND RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	28.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1391/2026	04-04-2026	IFFCO KISAN FINANCE LTD Vs VIMLESH KUMAR MAURYA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	28.03.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/27/2026	04-04-2026	INDUSIND BANK LTD Vs SONU VERPAL AND ANR	Pankaj Kumar Singh	9717850496	pankajkumarsin@yahoo.com	25.03.2026

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			29, New Block-II	Court Commercial	OMP (I) (COMM)/1390/2026	04-04-2026	AXIS BANK LTD Vs SAKSHI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1389/2026	04-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs JARMANJIT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	31.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1433/2026	07-04-2026	HDFC BANK LIMITED Vs AASHA AASHA AND ANR	SAGAR AGGARWAL	9810980834	areness@arenesslaw.com	30.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1434/2026	07-04-2026	AXIS BANK LTD Vs SATYENDRA KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1437/2026	07-04-2026	AXIS BANK LTD Vs SANJEEV KUMAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1438/2026	07-04-2026	AXIS BANK LTD Vs MARYAM SULTAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1435/2026	07-04-2026	HDFC BANK LIMITED Vs DIVYANSHI ARORA AND ANR	SAGAR AGGARWAL	9810980834	areness@arenesslaw.com	31.03.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1432/2026	07-04-2026	AXIS BANK LTD Vs SHASHANK TRIPATHI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.com	02.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1431/2026	07-04-2026	YES BANK LTD Vs ROOPAK BATRA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	02.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1430/2026	07-04-2026	AXIS BANK LTD Vs SARVESH RANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	06.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/37/2026	08-04-2026	RAKESH BANSAL Vs M/s City Communication	Tarun Sharma(P),	9818855771, 9650878550	officeatlawpartners@gmail.com	06.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1474/2026	08-04-2026	AXIS BANK LTD Vs NIDA BHARTI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.com	02.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1473/2026	08-04-2026	PIRAMAL FINANCE LTD Vs HARESHBHAI JETABHAI CHAUDHARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1475/2026	08-04-2026	PIRAMAL FINANCE LTD Vs VISHAL JATAV	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1493/2026	09-04-2026	AXIS BANK LTD Vs CHAINA RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	02.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1492/2026	09-04-2026	AXIS BANK LTD Vs BHURA RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	02.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1491/2026	09-04-2026	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JAYSINGH(P), MUKESHBHAI DEVMURARI	ANANJAY	7455023130	asaplegalandadvocates@gmail.com	04.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/194/2026	09-04-2026	M/S AMAN TRAVELS LTD Vs M/S SUPERB TRAVEL DESIRE PVT LTD AND ORS	Vikrant Hudda(P), Mukesh Hooda	9990969164, 9818068521	hoodamukeshadv@gmail.com	02.04.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/36/2026	10-04-2026	KOTAK MAHINDRA BANK LTD Vs DEEPAK KUMAR SHARMA	DEEPAK KUMAR SHARMA	9811997661	deepjyot.singh@yahoo.com	07.04.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/35/2026	10-04-2026	KOTAK MAHINDRA BANK LTD Vs VINOD V	DEEPAK KUMAR SHARMA	9811997661	deepjyot.singh@yahoo.com	07.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/196/2026	10-04-2026	M/S AMAN TRAVELS LTD Vs ROHIT MALPANI	Vikrant Hudda(P), Mukesh Hooda	9990969164, 9818068521	hoodamukeshadv@gmail.com	06.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/42/2026	11-04-2026	UNION BANK OF INDIA Vs ANJU	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	06.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1533/2026	13-04-2026	M/S PIRAMAL FINANCE LIMITED Vs ANKIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1534/2026	13-04-2026	M/S PIRAMAL FINANCE LIMITED Vs MINHAJ HAJIMAHAMMED PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1535/2026	13-04-2026	M/S PIRAMAL FINANCE LIMITED Vs ANIKET DESWAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1536/2026	13-04-2026	M/S PIRAMAL FINANCE LIMITED Vs YOGESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1537/2026	13-04-2026	M/S PIRAMAL FINANCE LIMITED Vs RIYA YATIN BARASKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/37/2026	13-04-2026	SK DUDHORIA HOLDINGS PVT LTD Vs VIPUL LIMITED AND ANR	VIPIN KUMAR	9999369956	advvipinkumar48@gmail.com	11.04.2026

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			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/40/2026	15-04-2026	AXIS BANK LTD Vs PAWAN SONI		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.04.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/41/2026	15-04-2026	AXIS BANK LTD Vs MINA BISHTA		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.04.2026
			29, New Court Block-II	Commercial	Execution (Comm)/46/2026	15-04-2026	CANARA BANK Vs GLACIER FASHION		FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1561/2026	16-04-2026	YES BANK LTD Vs WASEEM MOHD ALIM		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1560/2026	16-04-2026	YES BANK LTD Vs SUKHPREET SINGH		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1555/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs PAWAN OMPARKASH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1556/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs BHAGVAT SHARAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1551/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs BALJIT GIRDHARI LIAL		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1552/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs SANJEEV KUMAR BHANOT		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1557/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs BHAVISHYA PRATAP SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1553/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs DILPREET KAUR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1558/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs SHANTI JAGDISH PRASAD		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1554/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs GOPALBHAI BHADIYADRA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.04.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1559/2026	16-04-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD RIZWAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.04.2026

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			29, New Block-II	Court Commercial	CS (COMM)/208/2026	16-04-2026	PUNJAB NATIONAL BANK Vs RAVINDER KUMAR (PROP OF M/S R K ENTERPRISES)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	15.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/211/2026	17-04-2026	ABC Vs XYZ	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	15.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/58/2026	22-04-2026	M/S LOREAL SA Vs KATSON INTERNATIONAL AND ANR	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	20.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/219/2026	22-04-2026	AMBAR BHAN BATRA AND ANR Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD AND ANR	Danish Aftab Chowdhury	9873875390	danishchowdhury@gmail.com	20.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/218/2026	22-04-2026	M/s ASIAN PAINTS LTD Vs M/STAARGLO DIGITAL TECHNOLOGIES LLP (Through its Director Manish Dutta)	Aranya Moulick(P),	8851161726	aranya.moulick@moulicklawoffice.com	20.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/224/2026	24-04-2026	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs CHAMARTI LAKSHMI (SOLE PROP OF M/S V5 AGRO FOODS)	Shantanu Garg	7535066000	delhi@maheshwariandco.com	21.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/228/2026	25-04-2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs GARUDARAJPAL, ADVERTISING PVT LTD AND ORS	VARUN RAJPAL(P),	9899893624, 9891175510	rajpalassociates1@gmail.com	21.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/227/2026	25-04-2026	ROSHNI DEVI Vs GTL INFRASTRUCTURE LTD AND ORS	PRAMOD KUMAR AGARWAL(P),	9868920473, 9810554989	pkagg.adv@gmail.com	22.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/62/2026	25-04-2026	PUNJAB NATIONAL BANK Vs HAPIZUL SEKH (Prop of M/s ASHA EMBROIDARY)	Arun Bhardwaj(P),	9899138242	arunbhardwaj1206@gmail.com	22.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1653/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEEPAK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1648/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAHUL ISHWAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1649/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1651/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MAHAVEER JAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1650/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PRAVESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026

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			29, New Block-II	Court Commercial	OMP (I) (COMM)/1652/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs HARISH DAGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1647/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PARVESH ASHOK KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/235/2026	28-04-2026	SATYA PRAKASH Vs FLIPKART INDIA PVT LTD AND ORS	Sajal Manchanda(P),	9811477809	manchanda.sajal@gmail.com	25.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/239/2026	29-04-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SUVARNA RICE INDUSTRIES AND ANR	Dr. Purnam Chand	7042286270	advdrpc1948@gmail.com	27.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/67/2026	29-04-2026	UNION BANK OF INDIA Vs MANISH TANWAR	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	27.04.2026
			29, New Block-II	Court Commercial	Execution (Comm)/68/2026	29-04-2026	UNION BANK OF INDIA Vs POONAM	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	27.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1670/2026	29-04-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD SALMAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1669/2026	29-04-2026	M/S PIRAMAL FINANCE LIMITED Vs MANISH PANDEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1668/2026	29-04-2026	M/S PIRAMAL FINANCE LIMITED Vs KAPIL KAPIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/238/2026	29-04-2026	HETTICH INDIA PVT LTD Vs M/S CHAUDHARY PLYWOOD	RUPAM KUMARI(P),	9910721966	rka.advocates@gmail.com	27.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1671/2026	29-04-2026	CURATURE VENTURES PRIVATE LIMITED Vs EQUIMAX VENTURES AND ANR	Ashim Shridhar	9971547353	ashimshridhar@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1691/2026	30-04-2026	IDFC FIRST BANK LTD Vs DEVENDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1690/2026	30-04-2026	IDFC FIRST BANK LTD Vs ARVIND KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1689/2026	30-04-2026	IDFC FIRST BANK LTD Vs MOHIT CHADHA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026

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			29, New Block-II Court	Commercial	OMP (I) (COMM)/1687/2026	30-04-2026	IDFC FIRST BANK LTD Vs SHAKTI BHUSHAN SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026
			29, New Block-II Court	Commercial	OMP (I) (COMM)/1688/2026	30-04-2026	IDFC FIRST BANK LTD Vs JYOTI DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026
			29, New Block-II Court	Commercial	OMP (I) (COMM)/1686/2026	30-04-2026	IDFC FIRST BANK LTD Vs RAJESH KHAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	28.04.2026
			29, New Block-II Court	Commercial	OMP (I) (COMM)/1685/2026	30-04-2026	YES BANK LTD Vs KANHAIYA LAL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II Court	Commercial	CS (COMM)/241/2026	30-04-2026	M/S DESIGN OBJECTS Vs SOVITRON INTERIORS PRIVATE LIMITED AND ORS	Sanjeev Sinha(P),	9350680089, 7428314365	sanjeevg717@gmail.com	28.04.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Block-II Court	Commercial	CS (COMM)/173/2026	01-04-2026	UNION BANK OF INDIA Vs AJAY LALWANI	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	27-03-2026
			40, New Block-II Court	Commercial	CS (COMM)/174/2026	01-04-2026	UNION BANK OF INDIA Vs RAVINDER KAUR PROPRIETOR OF MS PANACHE	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	27-03-2026
			40, New Block-II Court	Commercial	OMP (I) (COMM)/1305/2026	01-04-2026	Axis Bank Ltd Vs SOHIL GUPTA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II Court	Commercial	OMP (I) (COMM)/1306/2026	01-04-2026	Axis Bank Ltd Vs HIMANSHU MISHRA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II Court	Commercial	OMP (I) (COMM)/1307/2026	01-04-2026	Axis Bank Ltd Vs KAVITA NAGLA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II Court	Commercial	OMP (I) (COMM)/1308/2026	01-04-2026	Axis Bank Ltd Vs DEEPAK SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026

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			40, New Block-II	Commercial	OMP (I) (COMM)/1309/2026	01-04-2026	AXIS BANK LTD Vs ANITA GUPTA	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1310/2026	01-04-2026	AXIS BANK LTD Vs SUMAN SINGH	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Block-II	Commercial	Execution (Comm)/34/2026	02-04-2026	SUKHDEEP SINGH Vs RAHEJA DEVELOPERS LIMITED	MRITUNJAY SINGH(P),	9953241242	mrityunjaylaw@gmail.com	01-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1355/2026	02-04-2026	IDFC FIRST BANK LTD Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1356/2026	02-04-2026	IDFC FIRST BANK LTD Vs ARVIND KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1357/2026	02-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Ashok	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	28-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1358/2026	02-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Kamlesh Singh	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	28-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1360/2026	02-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Sobhag Singh	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	28-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1361/2026	02-04-2026	IFFCO KISAN FINANCE LTD Vs MUKESH SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026

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			40, New Block-II	Court Commercial	OMP (I) (COMM)/1362/2026	02-04-2026	Axis Bank Ltd Vs SAYANTANI GHOSH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1363/2026	02-04-2026	Axis Bank Ltd Vs MOHD SHADAB	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1364/2026	02-04-2026	Axis Bank Ltd Vs BHUPINDER KAUR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1378/2026	04-04-2026	PIRAMAL FINANCE LIMITED Vs SUSHILKUMAR R SAMRIYA	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	16-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1379/2026	04-04-2026	PIRAMAL FINANCE LIMITED Vs ANKIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	16-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1380/2026	04-04-2026	Cnh Industrial Capital India Pvt Ltd Vs RAMSWAROOP GURJAR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	16-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1381/2026	04-04-2026	Axis Bank limited Vs URVASHI SAXENA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1382/2026	04-04-2026	Axis Bank limited Vs SANJEEV KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1383/2026	04-04-2026	Axis Bank limited Vs VIKAS PANWAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1384/2026	04-04-2026	Cnh Industrial Capital India Pvt Ltd Vs JAYDEEP SINGH	RAJESH JANGRA(P), 9958726491	jangraandadvocate@gmail.com	19-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1385/2026	04-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Satender Prem Singh	RAJESH JANGRA(P), 9958726491	jangraandadvocate@gmail.com	19-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1386/2026	04-04-2026	IDFC FIRST BANK LTD Vs PAWAN SRIVASTAVA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	27-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1387/2026	04-04-2026	IDFC FIRST BANK LTD Vs GAURAV KUMAR	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	27-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1388/2026	04-04-2026	IDFC FIRST BANK LTD Vs ANKUSH JAIN	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	27-03-2026
			40, New Block-II	Court Commercial	CS (COMM)/186/2026	06-04-2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs GUPTA OIL MILL	Varnika Bajaj(P), 9838660707	varnikabajadvocate@gmail.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1407/2026	06-04-2026	AXIS BANK LTD Vs SAURABH SHUKLA	ADV DHEERAJ(P), 9871040389	indolexlaw@gmail.com	20-01-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1408/2026	06-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Jaswant Singh	RAJESH JANGRA(P), 9958726491	jangraandadvocate@gmail.com	19-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1409/2026	06-04-2026	Cnh Industrial Capital India Pvt Ltd Vs Raju Dhanna Ram	RAJESH JANGRA(P), 9958726491	jangraandadvocate@gmail.com	19-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Block-II	Commercial	CS (COMM)/188/2026	07-04-2026	Dinesh Bakshi Vs SUNGLASS PALACE PVT LTD	Abhay Sahai(P),	9971067110	bcd1969@gmail.com	27-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1427/2026	07-04-2026	AXIS BANK LTD Vs MAHENDRA SINGH 6953	ADV DHEERAJ(P),	9871040389	indolexlaw@gmail.com	20-01-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1428/2026	07-04-2026	AXIS BANK LTD Vs SUGRIV GURJAR 5524	ADV DHEERAJ(P),	9871040389	indolexlaw@gmail.com	20-01-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1429/2026	07-04-2026	AXIS BANK LTD Vs SURESH CHAUDHARY 9925	ADV DHEERAJ(P),	9871040389	indolexlaw@gmail.com	20-01-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1436/2026	07-04-2026	AXIS BANK LTD Vs PAL SINGH 9154	ADV DHEERAJ(P),	9871040389	indolexlaw@gmail.com	20-01-2026
			40, New Block-II	Commercial	OMP MISC (COMM)/4/2026	07-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DASHMESH SINGH CONSTRUCTION EQUIPMENTS	NIRAJ SINGH(P),	9811306559	nirajkumar1976@gmail.com	04-04-2026
			40, New Block-II	Commercial	Execution (Comm)/36/2026	08-04-2026	CHANDRAHAS KUCHYA Vs Insta Power Ltd	Bhavesh Kumar Sharma(P),	9810034712	gabslawassociates@gmail.com	19-03-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1454/2026	08-04-2026	HDFC BANK LIMITED Vs NARESH KUMAR NAGPAL	Tusharr Mawkin(P),	9810980834	arens@arens;aw/co	01-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1455/2026	08-04-2026	HDFC BANK LIMITED Vs ANAND BHARDWAJ	Tusharr Mawkin(P),	9810980834	arens@arens;aw/co	01-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME RESPONDENT NAME	Vs ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1456/2026	08-04-2026	HDFC BANK LIMITED Vs SIDDHARTH SHARMA	Tusharr Mawkin(P),	9810980834	areness@areness;aw/co m	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1457/2026	08-04-2026	HDFC BANK LIMITED Vs VAIBHAV TIWARI AND ANR	Tusharr Mawkin(P),	9810980834	areness@areness;aw/co m	01-04-2026
			40, New Block-II	Court Commercial	Misc DJ/174/2026	09-04-2026	STATE BANK OF INDIA Vs AMAN KUMAR	NAZIA PARVEEN(P),	9810021846	sagarandsagar@gmail.c om	25-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1476/2026	09-04-2026	PIRAMAL FINANCE LTD Vs SANOOF P P	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1477/2026	09-04-2026	PIRAMAL FINANCE LTD Vs ATUL GOEL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	04-04-2026
			40, New Block-II	Court Commercial	CS (COMM)/198/2026	10-04-2026	Fratelli Wines Pvt Ltd Vs SARABJEET SINGH MEHTA	RACHNA MAHESHWARI (P),	9711005868	rachnamaheshwari@g mail.com	09-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1510/2026	11-04-2026	PIRAMAL FINANCE LTD Vs DURGESH PANWAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1511/2026	11-04-2026	AXIS BANK LTD Vs SANGEETA SETHI	Rahul Chauhan(P),	9971891788	info@aualegal.com	17-01-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1512/2026	11-04-2026	PIRAMAL FINANCE LIMITED Vs Jayaprasad R	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gm ail.com	31-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			40, New Block-II	Court Commercial	CS (COMM)/201/2026	13-04-2026	AJAY SETH Vs ANSHUMAN GUPTA	Ricky Chopra(P),	8800855555	rinky Chopra@rinky.com	08-04-2026
			40, New Block-II	Court Commercial	CS (COMM)/202/2026	13-04-2026	IFFCO-MC CROP SCIENCE PVT LTD Vs KHANJIPUR JANAKALYAN SAMABAY KRISHI UNNAYAN SAMITI Through its Manager Sushen Mallick	Shubham Saigal(P),	9407223688	shubhamsaigal06@gmail.com	14-03-2026
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/38/2026	13-04-2026	KOTAK MAHINDRA PRIME LTD Vs ORION SECURITY SOLUTION PVT LTD	Ritu Rana(P),	9005694125	NOT AVAILABLE	27-03-2026
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/39/2026	13-04-2026	KOTAK MAHINDRA PRIME LTD Vs ARJUN ARJUN AND ANR	Ritu Rana(P),	9005694125	NOT AVAILABLE	27-03-2026
			40, New Block-II	Court Commercial	Execution (Comm)/45/2026	13-04-2026	M/S PATANJALI PARIVAHAN PVT LTD Vs M/s Mohit Rubber Foam India Private Limited	SHYAM KUMAR(P),	9999154100	shyamkumar@altindiaegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1578/2026	16-04-2026	Cnh Industrial Capital India Pvt Ltd Vs ARIF KHAN	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1579/2026	16-04-2026	Cnh Industrial Capital India Pvt Ltd Vs DILIP NAIK	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1580/2026	16-04-2026	PIRAMAL FINANCE LIMITED Vs PREM PAL	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1581/2026	16-04-2026	PIRAMAL FINANCE LIMITED Vs JAGDEEP KUMAR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/46/2026	17-04-2026	Axis Bank Ltd Vs NAGMA KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15-04-2026
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/47/2026	17-04-2026	KOTAK MAHINDRA BANK LTD Vs MOHD ARIF NAWAZ	DEEPJYOT SINGH(P),	9811997601	deepjyotsingh@yahoo.com	08-04-2026
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/48/2026	17-04-2026	KOTAK MAHINDRA BANK LTD Vs DEEPAK KUMAR	DEEPJYOT SINGH(P),	9811997601	deepjyotsingh@yahoo.com	08-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1582/2026	17-04-2026	IDFC FIRST BANK LTD Vs SOMNATH TIWARI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1583/2026	17-04-2026	IDFC FIRST BANK LTD Vs GURJEET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1584/2026	17-04-2026	IDFC FIRST BANK LTD Vs GANESH CHANDRA PANT	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1585/2026	17-04-2026	IDFC FIRST BANK LTD Vs IRSAD RASHID	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1586/2026	17-04-2026	PIRAMAL FINANCE LIMITED Vs PREETPAL SINGH	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1587/2026	17-04-2026	PIRAMAL FINANCE LIMITED Vs RITURAJ SINGH	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	13-03-2026

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			40, New Block-II	Court Commercial	OMP (I) (COMM)/1602/2026	18-04-2026	YES BANK LIMITED Vs RAKESH LOHIA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1603/2026	18-04-2026	YES BANK LIMITED Vs MAMTA MAMTA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1604/2026	18-04-2026	YES BANK LIMITED Vs GAJRAJ GAJRAJ 83	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1605/2026	18-04-2026	YES BANK LIMITED Vs PUNIT PUNIT	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	01-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1606/2026	18-04-2026	IFFCO KISAN FINANCE LTD Vs RAHUL MISHRA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1607/2026	18-04-2026	IFFCO KISAN FINANCE LTD Vs ISHWARI PRATAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1608/2026	18-04-2026	IFFCO KISAN FINANCE LTD Vs SANJEEV SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.com	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1609/2026	18-04-2026	PIRAMAL FINANCE LIMITED Vs LALJEE RAM MEENA	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1610/2026	18-04-2026	PIRAMAL FINANCE LIMITED Vs YASHPALSINH JADEJA	DILIPSINH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026

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			40, New Block-II	Court Commercial	OMP (I) (COMM)/1611/2026	18-04-2026	PIRAMAL FINANCE LIMITED Vs MANISH PANDEY	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1613/2026	20-04-2026	IFFCO KISAN FINANCE LTD Vs RAJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1614/2026	20-04-2026	IFFCO KISAN FINANCE LTD Vs RAHUL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	04-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1615/2026	20-04-2026	PIRAMAL FINANCE LIMITED Vs MOHD SALMAN	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1616/2026	20-04-2026	PIRAMAL FINANCE LIMITED Vs SAGAR ANANTA TAVLE	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1617/2026	20-04-2026	PIRAMAL FINANCE LIMITED Vs HINA GARG	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1618/2026	20-04-2026	PIRAMAL FINANCE LIMITED Vs DHARMENDRA KUMAR SHIVHARE	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Court Commercial	Execution (Comm)/53/2026	21-04-2026	LOREAL SA Vs KATSON INTERNATIONAL	Shravan Bansal(P),	9650682928	NOT AVAILABLE	17-04-2026
			40, New Block-II	Court Commercial	Execution (Comm)/54/2026	21-04-2026	LOREAL SA Vs KATSON INTERNATIONAL	Shravan Bansal(P),	9650682928	NOT AVAILABLE	17-04-2026

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			40, New Block-II	Commercial	Execution (Comm)/56/2026	21-04-2026	LOREAL SA Vs KATSON INTERNATIONAL	Shravan Bansal(P),	9650682928	NOT AVAILABLE	17-04-2026
			40, New Block-II	Commercial	Execution (Comm)/57/2026	21-04-2026	LOREAL SA Vs KATSON INTERNATIONAL	Shravan Bansal(P),	9650682928	NOT AVAILABLE	17-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1627/2026	21-04-2026	PIRAMAL FINANCE LIMITED Vs AJAY KUMAR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1628/2026	21-04-2026	PIRAMAL FINANCE LIMITED Vs YOGESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1629/2026	21-04-2026	PIRAMAL FINANCE LIMITED Vs MEHUL SHANTILAL SAILOR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1630/2026	21-04-2026	PIRAMAL FINANCE LIMITED Vs ARIF KHAN	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	Misc DJ/250/2026	22-04-2026	Ramesh kumar Vs AMAN MEHRA	Adv Anjali Sisodia(P),	9910322162	neha.lawyer@gmail.com	20-04-2026
			40, New Block-II	Commercial	Execution (Comm.)/55/2026	22-04-2026	LOREAL S.A. / KATSON INTERNATIONAL	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	Case Transferred
			40, New Block-II	Commercial	OMP MISC (COMM)/6/2026	24-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DASHMESH SINGH CONSTRUCTION EQUIPMENTS	NIRAJ SINGH(P),	981009829	nirajsinghadv@gmail.com	22-04-2026

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			40, New Block-II	Commercial	CS (COMM)/231/2026	27-04-2026	Devki Devi Foundation Vs Pradeep Walia	SANJEEV SARASWAT(P),	9810117154	sanjev.saraswat@questlegalpartners.com	21-04-2026
			40, New Block-II	Commercial	CS (COMM)/232/2026	27-04-2026	JAINEMO PRIVATED LTD Vs UNLOCKED CODING	Digvijay Singh(P),	9810645207	justjurisofc@gmail.com	25-04-2026
			40, New Block-II	Commercial	OMP (COMM)/12/2026	27-04-2026	Ms Splendor Landbase Ltd Vs MNTT Data Global Delivery Services Pvt Ltd	Sarthak Gupta	8826615068	sarthakgupta@gmail.com	18-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1654/2026	27-04-2026	PIRAMAL FINANCE LIMITED Vs MADAN KUMAR THAKUR	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1655/2026	27-04-2026	ORIX CORPORATION INDIA LIMITED Vs ARVIND KUMAR MERWAH	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1656/2026	27-04-2026	AXIS BANK LTD Vs KAVITA SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	06-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1657/2026	28-04-2026	AXIS BANK LTD Vs HARJIT KAUR	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1658/2026	28-04-2026	AXIS BANK LTD Vs RAGHIB RAZA	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1659/2026	28-04-2026	PIRAMAL FINANCE LIMITED Vs MOSIN YASIN	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1660/2026	28-04-2026	PIRAMAL FINANCE LIMITED Vs MOHD KHURASHID	RAJESH JANGRA(P),	9958726491	jangraandadvocate@gmail.com	11-04-2026
			40, New Court Block-II	Commercial	CS (COMM)/237/2026	29-04-2026	KULDIP SINGH RATHEE Vs R K AND COMPANY A PARTNERSHIP FIRM	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	27-04-2026
			40, New Court Block-II	Commercial	CS (COMM)/240/2026	29-04-2026	MANASH LIFESTYLE PRIVATE LIMITED Vs SHREE RAM ENTERPRISES	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	28-04-2026
			40, New Court Block-II	Commercial	Execution (Comm)/66/2026	29-04-2026	UCO BANK Vs PARAS RAM AND ORS	BINAY KUMAR MISHRA(P),	9868113796	bkmdelhi@gmail.com	17-04-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1665/2026	29-04-2026	AXIS BANK LTD Vs ASH NARAYAN YADAV	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1666/2026	29-04-2026	AXIS BANK LTD Vs RAJNI PATHAK	avinash kumar(P),	9811182985	avinash.adv@gmail.com	16-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1667/2026	29-04-2026	AXIS BANK LTD Vs RIZWANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	27-04-2026
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/59/2026	30-04-2026	Jagran Social Welfare Society Bhopal Vs PAEL FABRITECH P LTD	Saurabh Kumar Tuteja(P),	9868040314	mksadv68@gmail.com	28-04-2026
			40, New Court Block-II	Commercial	Execution (Comm)/71/2026	30-04-2026	M/S HIGH SPIRITS PVT LTD Vs M/S JAIN DEPARTMENTAL STORE AND ORS	NAVEEN KUMAR TRIPATHI(P),	9810419936	naveentripathi3012@gmail.com	27-04-2026
28	MS RAVINDER BEDI, JUDGE(COMMERCI AL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EXECUTION (COMM.)	91/2026	01-04-2026	INDOSPIRIT MARKETING PRIVATE LIMITED VS M/SSHALINI SECURITIES PVT LTD	ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	28-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)	92/2026	01-04-2026	INDOSPIRIT EVERAGES PRIVATE LIMITED VS MS SHALINI SECURITIES PVT LTD	ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	28-03-2026
				CS(COMM)	227/2026	01-04-2026	USHA ALUMINIUM PRIVATE LIMITED VS TARUN MITTAL (PROP OF MS MITTAL ENTERPRISES)	ADV JAIN & VERMA	9660729214	E3LEGAL@GMAIL.COM	25-03-2026
				CS(COMM)	235/2026	04-04-2026	PARAMOUNT POLYTREAT CHEMICALS PVT LTD VS R K ENTERPRISES	ADV MANOJ KUMAR BHAGWAT	9868726388	MANOJ132488@GMAIL.COM	19-03-2026
				EX. COMM Award by Arb.Comm	43/2026	06-04-2026	AXIS BANK LTD VS SARVESH KUMAR	ADV MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	04-04-2026
				CS(COMM)	244/2026	07-04-2026	STATE BANK OF INDIA VS SHALIMAR B	ADV SUCHITA DIXIT	8896932838	AGANIHOTRISUCHITA@GMAIL.COM	06-04-2026
				MISC DJ	441/2026	07-04-2026	MUKAND SWARUP VS SUJAY GUPTA	ADV HARISH MALIK	7838855710	malik.harisho(c_z).gmail.co	10-04-2026
				EXECUTION (COMM.)	104/2026	08-04-2026	INDOSPIRIT BEVERAGES PVT LTD VS MORNING STORES NKM PVT LTD	ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	04-04-2026
				CS(COMM)	248/2026	08-04-2026	ASHIM KUMAR GHOSH VS SANMARG PRIVATE LIMITED	ADV SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORKS.CO.IN	07-04-2026
				MISC DJ	446/2026	08-04-2026	MS WORLDCLASS GOURMET FOODS PVT LTD VS BABA SHRICHAND MAJIK ENTERPRISES	ADV ASHIM SHRIDHAR	9971547353	chamberashimshridhar@gmail.com	06-03-2026
				M-EX	25/2026	09-04-2026	UNIQUE COLLECTONS INDIA PRIVATE LIMITED VS KARAN BAJAJ	JAIN AND VERMA ASSOCIATES	9660729214	c3legal@gmail.com	01-04-2026
				CS(COMM)	252/2026	09-04-2026	AKG PLASTICS PRIVATE LIMITED VS PRATEEK REALTORS PVT LTD	ADJ RAJIV SINGH PILANIA	9818599779	LEGAL@PILANIALAWASSOCIATES.COM	25-03-2026
				CS(COMM)	256/2026	09-04-2026	MS WORLD PHONE INTERNET SERVICES PVT LTD VS MS BLACK LOTUS ESTATES PVT LTD	ADV ANUPAM	8860242352	ANUPAM@KIAA.CO.IN	09-04-2026
				CS(COMM)	270/2026	13-04-2026	UGS PUBLICATIONS PVT LTD VS NISHANT SHARMA	ADV A R JAIN (SH ADITYA JAIN)	8383953944	JAIN.ADITYARAJ@YAHOO.COM	08-04-2026
				MISC DJ	478/2026	13-04-2026	ARISTO SECURITIES PRIVATE LIMITED VS REINVENT AGROCHAIN PRIVATE LIMITED	MAMTA SARNA AND SUMIT SARNA	9650941688	sumitsama@gmail.com	11-04-2026

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				OMP(COMM)	22/2026	15-04-2026	AJIT VS DELHI DEVELOPMENT AUTHORITY	BHUPESH NARULA ADVOCATE	9810260246	info@iconofhumanity.com	13-04-2026
				M-EX	30/2026	16-04-2026	BANSI LAL ARORA TRUST AND ORS VS SKIPPER TOWERS PRIVATE LIMITED AND ANR	JASPREET SINGH	9899641617	aspreet.law@gmail.com	11-04-2026
				CS(COMM)	283/2026	16-04-2026	ARUN KUMAR MEENA VS ONE MOBIKWIK SYSTEMS PRIVATE LIMITED AND ORS	ADV UPAMANJU SHARMA	9810606407	UPAMANJU.EST1997@GMAIL.COM	10-04-2026
				CS(COMM)	290/2026	17-04-2026	MS JPFL FILMS PRIVATE LIMITED VS MS MALHAN CONSTRUCTIONS PVT LTD	ADV RAHUL CHAUHAN	011-43565357	INFO@AUALEGAL.COM	16-04-2026
				CS(COMM)	293/2026	18-04-2026	BEST HAWK INFOSYSTEMS PRIVATE LIMITED VS ASHISH	ADV RIDHIMA GOYAL	8447381381	ADV.RIDIMAGOYALDHC@GMAIL.COM	15-04-2026
				CS(COMM)/COUNTER CLAIM	1039/2025 (RBT)	16-12-2025	M/S ALK ENTERPRISES AND ANR VS RANI AGGARWAL AND ORS	ADV AKANSHASISODIA	9717321989	advocateakanshasisodia@gamil.com	13-12-2025
				CS(COMM)	306/2026	21-04-2026	BALASUBRAHMNIAN MUTHUSWAMY PROPRIETOR OF MARS SIGNAGE VS DINESH PRASAD PROPRIETOR OF R.K.	ADV SHRESHTH JAIN	9871206484	SHRESHTH@LAWKINJAIN.IN	13.04.2026
				EXECUTION (COMM.)	119/2026	22-04-2026	M/S INDOSPIRIT MARKETING PVT LTD Vs M/S BROOKS MAGAZINE PRIVATE LIMITED	ADV ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	15-04-2026
				EX. COMM Award by Arb.Comm	60/2026	23-04-2026	KOTAK MAHINDRA PRIME LIMITED VS RAJ KUMAR AND ANR	ADV AUKESH MAURYA	9005694125 9310817303	&codelegalconsultants@gmail.com	16-04-2026
				CS(COMM)	313/2026	23-04-2026	VELOCITY SOFTWARE SOLUTIONS PRIVATE LIMITED VS NR WARDROBE FUSS PVT LTD	ADV ASTHA SHARMA	9810027255	Litigation@neetiniyama.com	20-04-2026
				CS(COMM)	315/2026	23-04-2026	SATYA PARKASH AND BROTHERS (P) LTD VS MUNICIPAL COPORATION OF DELHI THROUGH ITS COMMISSIONER	ADV ASEEM MEHROTRA	9811062351	MEHROTRA_ASEEM@YAHOO.COM	23-04-2026
				EXECUTION (COMM.)	127/2026	24-04-2026	STATE BANK OF INDIA VS AMIT BALLODA	ADV AMIT KUMAR SINGH	7011848842	AMIT.ADVOCATE13@GMAIL.COM	23/04/26
				CS(COMM)	322/2026	25-04-2026	MS HUKAM CHAND GUPTA FABRICS PVT LTD VS MS VEER VASU EMPORIS PVT LTD	ADV ASHISH UPADHAYAY	98112-15280	UPADHAYAYIAWCHAMBERS@GAMIL.COM	15-04-2026
				OMP(I)/COMM	96/2026	25-04-2026	PIRAMAL FINANCE LIMITED VS MR MOHAMMAD NAUSHAD	ADV SAMBHAV JAIN AND PULKIT GAUTAM	9910076176	ADVSAMBHAVJAIN96@GMAIL.COM	24-04-2026

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				RBT/CS/COMM/COUNTER CLAIM	1059/2025	29-04-2026	MS FOREVER EXIM INDIA PVT LTD VS ONE ADVERTISING AND MARKETING CO	ADV SAKSHI JAIN	8800214656	SAKSHIJAIN@JAINLAWCHAMBERS.COM	03-12-2025
				CS (COMM)	342/2026	29-04-2026	IFCI VENTURES CAPITAL FUNDS LIMITED Vs VS PLASTICS MARATHWADA PVT. LTD AND ORS.	SVIPUL CHAUDHARY & SACHIN ANAND	9911740143	lawyersandlawyers1@gmail.com	23-04-2026
					5/2026	30-04-2026	M/S CL EDUCATE LTD VS ROHAN GARG	ADV RAJAT MATHUR	9811556470	RAJAT.MATHUR@BSMLAWASSOCIATES.COM	29.04.2026
				EXECUTION (COMM.)	134/2026	30-04-2026	E3 PANEL INDUSTRIES Vs KESHAV ALUMINIUM THROUGH ITS PROPRIETOR KASHIRAM VISHWAKARMA	ADV NANCY JAIN	7827867679	E3LEGAL@GMAIL.COM	23-04-2026
				CS (COMM)	348/2026	30-04-2026	INDIA INTERNATIONAL REALTY VS INTERNATIONAL PRIVATE LIMITED	SOTHEBYSAADV BLAAKANSHA KAUL	9811014459	aakashakaul154@gmail.com	23-04-2026
				CS (COMM)	349/2026	30-04-2026	M/s INSTITUTE OF DIRECTORS VS SRISHIM RESEARCH FOUNDATION	ADV RAZIA	7838806922	ADVOCATERAZIA312@GMAIL.COM	25-04-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/240/2026	04.04.2026	Mohd Nasir Saifi Sole Prop of Super Solution India Vs Vieux Advertising through it Prop Gaurav Rai	Aakash Rana	8375016966	rana.aakash9912@gmail.com	03.04.2026
					CS (COMM)/246/2026	07.04.2026	M/S PRAKASH ARTS PVT. LTD. Vs M/S AAA PUBLICITY PVT. LTD.	Udesh Puri	9870171777	adv.udeshpuri@gmail.com	06.04.2026
					CS (COMM)/254/2026	09.04.2026	M/S RECAZ CHEMICALS INDIA PVT. LTD. Vs Mohsin Khan	Deepak Gautam	9999204646	Advocatenk5393@gmail.com	08.04.2026
					CS (COMM)/255/2026	09.04.2026	BANK OF INDIA Vs M/S SHRI GOPAL JI BAKERS THROUGH ITS PROPRIETOR SHER SINGH	Amremdra Nath Shukla	910717081	advamendra22gmail.com	08.04.2026
					CS (COMM)/259/2026	10.04.2026	M/S S.S.R. TREXIM INDIA PVT. LTD. Vs M/S JULKA SONS through its Sole proprietor Gaurav Julka	Aditya Chopra	9811455552	adityachopra.adv@gmail.com	09.04.2026
					CS (COMM)/271/2026	13.04.2026	Ramu Vs Komal Sawhney	Dhiraj Bodhuni	9968212605	N/A	12.04.2026
					CS (COMM)/284/2026	16.04.2026	M/S SAFEDECOR PVT. LTD. Vs KMK TRADE LINKS	Devvart Sharma	9398378156	devsharmalegal@gmail.com	16.04.2026
					CS (COMM)/289/2026	17.04.2026	Canara Bank Vs Usha Kaushik	Pratap Chandra Rana	9990366723	prana250002gmail.com	16.04.2026

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					CS (COMM)/316/2026	23.04.2026	METAL FITTINGS PVT LTD Through Authorized Director	AASTHA GILL MEDIA TECHNOLOGIES LLP.	Nitendra Sharma	9350292404	Sharmanitendrra775@gmail.com	22.04.2026	
					CS (COMM)/317/2026	23.04.2026	STATE BANK OF INDIA	SHABNAM KHAN	Karn Kumar	9818067500	Karn24@gmail.com	22.04.2026	
					CS (COMM)/324/2026	25.04.2026	M/S SHRIHAN ENTERPRISES	ABHILASHA SHARMA	Varun Bala	9999941625	varunk.bata@gmail.com	23.04.2026	
					CS (COMM)/329/2026	27.04.2026	STATE BANK OF INDIA	RAJWATI	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	26.04.2026	
					CS (COMM)/330/2026	27.04.2026	STATE BANK OF INDIA	Vs LAXMI CHAND MEENA	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	26.04.2026	
					CS (COMM)/343/2026	29.04.2026	M/S PARIJAT INDUSTRIES LTD.	Vs AVADESH KUMAR GUPTA	Manish Macgregor	9818638678	manishmacgregor12gmail.com	28.04.2026	
					Ex.COMM . Award by Arb. Comm./45/2026	08.04.2026	Axis Bank Ltd	Vs MGMD GARMENTS	MAYANK MAHAJAN(P),	N/A	N/A	07.04.2026	
					Ex.COMM . Award by Arb. Comm./53/2026	13.04.2026	MANAPPURAM FINANCE	SHAHHID KHAN AND OTHS	SANDEEP BASNAL(P),	N/A	N/A	12.04.2026	
					Ex.COMM . Award by Arb. Comm./57/2026	17.04.2026	AXIS BANK LTD	Vs LEINGAM NINGSHEN	VIMAL KHURANA(P),	N/A	N/A	16.04.2026	
					Ex.COMM . Award by Arb. Comm./58/2026	17.04.2026	Axis Bank Ltd	Vs R H ENGINEERING CO	MAYANK MAHAJAN(P),	N/A	N/A	16.04.2026	
					Ex.COMM . Award by Arb. Comm./64/2026	25.04.2026	UGRO CAPITAL LTD	Vs M/S SAGAR ENTERPRISES	Sanjay Kumar Singh(P),	N/A	N/A	24.04.2026	
					Ex.COMM . Award by Arb. Comm./66/2026	29.04.2026	The Navodit Coperative Urban Thrift and Credit Society Ltd	Vs Ritu Kumari	Shantanu Bhardwaj(P),	N/A	N/A	28.04.2026	
					EXECUTION (COMM.)/105/2026	08.04.2026	BENTLEY SYSTEMS INCORPORATED AND ANR.	Vs NAKSHA TECH PVT. LTD. AND ORS	N/A	N/A	N/A	07.04.2026	
					EXECUTION (COMM.)/120/2026	22.04.2026	INDOSPIRIT ELECTRONICS PVT. LTD.	Vs Maruti Electronics	N/A	N/A	N/A	21.04.2026	

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					EXECUTION (COMM.)/121/2026	22.04.2026	INDOSPIRIT MARKETING PVT LTD Vs Nargesh Kumar	N/A	N/A	N/A	21.04.2026
					EXECUTION (COMM.)/123/2026	22.04.2026	ATUL MALHOTRA Vs SHIVAM KUNWAR PROP HARRYS UNISEX SALON	Ajit Kumar Gola(P),	N/A	N/A	21.04.2026
					EXECUTION (COMM.)/131/2026	27.04.2026	M/S HIGH SPIRIT EXIM PVT. LTD. Vs MORNING STORES NKM PVT. LTD.	NAVEEN KUMAR TRIPATHI(P),	N/A	N/A	26.04.2026
					EXECUTION (COMM.)/132/2026	28.04.2026	Kamlesh Mehta since deceased through LRs Vs VINOD GARG	Kunal Srivastava(P),	N/A	N/A	27.04.2026
					EXECUTION (COMM.)/95/2026	01.04.2026	Jammu And Kashmir Bank Vs Mehraj ud Din Darzi	ANURAG SHARMA(P),	N/A	N/A	31.03.2026
					EXECUTION (COMM.)/96/2026	01.04.2026	HAZORILAL AND SONS JEWELLERS PRIVATE LIMITED Vs CANNON INDUSTRIES PRIVATE LIMITED	Viren Bansal(P),	N/A	N/A	31.03.2026
					Misc DJ/412/2026	01.04.2026	SUSHIL JOSHI Vs UP HOTELS CLARKS LIMITED	RAJESH KUMAR(P),	N/A	N/A	31.03.2026
					Misc DJ/413/2026	01.04.2026	M/s Convergia Digital Education Pvt Ltd Vs Hans International School and Ors	NIRBHAY SAXENA(P),	N/A	N/A	31.03.2026
					Misc DJ/449/2026	08.04.2026	Ms HSPS TEXTILE PRIVATE LIMITED Vs M/s AMRIT IMPEX PRIVATE LIMITED	N/A	N/A	N/A	07.04.2026
					Misc DJ/463/2026	10.04.2026	Vad Compusoft Pvt Ltd Vs Rajesh Sharma	N/A	N/A	N/A	09.04.2026
					Misc DJ/479/2026	13.04.2026	STEEL AUTHORITY OF INDIAN LIMITED Vs K L CONCAST PVT LTD	N/A	N/A	N/A	11.04.2026
					Misc DJ/491/2026	17.04.2026	Hans Education and Research Institute Vs Convergia Digital Education Private Limited and Another	N/A	N/A	N/A	16.04.2026
					Misc DJ/504/2026	21.04.2026	DUGAR OVERSEAS PRIVATE LIMITED Vs NEW SHOP CSOTRETYAGI NETWORK PVT. LT.D.	YASH TRETYAGI(P),	N/A	N/A	20.04.2026
					OMP (I) (COMM.)/91/2026	16.04.2026	LIGHT HOUSE SECURITY SERVICES PVT LTD Vs CONTAINER CORPORATION OF INDIA LTD	Divanshu	9818030800	cdiwanshu7@gmail.com	15.04.2026

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30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM)/94/2026	01-04-2026	PUNJAB NATIONAL BANK Vs AJEET SHARMA	Vikram Gola(P),	9811244209	vikramgola210@gmail.com	28.03.2026
					CS (COMM)/233/2026	02-04-2026	MANKIND PHARMA LIMITED Vs COMSHIP MEDIX AND INFRA PRIVATE LIMITED	Harshbir Singh Kohli(P),	9810658944	ADVOCATEHCKOHL@GMAIL.COM	31.03.2026
					CS (COMM)/232/2026	02-04-2026	ITUDE TECHNOLOGIES PRIVATE LIMITED Vs TWENTY FOUR STYTEM PVT LTD	Mohit Seth(P),	9999449597	supriya.juneja@outlook.com	30.03.2026
					CS (COMM)/237/2026	04-04-2026	RISHI DEWAN Vs M/S HUMANONOMY FOODS PVT LTD	Roop Singh(P),	9871622908	roop.s.rawat@gmail.com	01.04.2026
					OMP (I) (COMM.)/86/2026	04-04-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs MEHBOOB SYED	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	01.04.2026
					CS (COMM)/245/2026	07-04-2026	BENTLEY SYSTEMS INC Vs XXXXXXXXXXXXX	PUNEET AHUJA(P),	0120-4059300	shantanu@anandandanand.com & swastik@anandandanand.com	04.04.2026
					CS (COMM)/249/2026	08-04-2026	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD Vs M/S NATHSAGAR BIO GENETICS PRIVATE LIMITED	Manish Macgregor(P),	9818638678	MANISHMACGREGOR@GMAIL.COM	06.04.2026
					ExCOMM - Award by Arb Comm/48/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs ASHOK KUMAR YADAV	DEEJPJYOT SINGH(P),	9811997661	deepjyot.singh@yahoo.com	07.04.2026
					EXECUTION (COMM)/106/2026	09-04-2026	SUMIT SOHAL Vs M/S MSD FABRICS THROUGH ITS PROPRIETOR SMT RENU GUPTA	DUSHYANT YADAV(P),	9811166736	suneetnagpal15@yahoo.co.in	04.04.2026
					ExCOMM - Award by Arb Comm/47/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs PURVA DUREJA	DEEJPJYOT SINGH(P),	9811997661	deepjyot.singh@yahoo.com	07.04.2026
					CS (COMM)/261/2026	10-04-2026	M/S ZUME INDIA PRIVATE LIMITED Vs M/S IMAGA TRADE AND CRAFTS PVT LTD	SURABHI BHASKAR(P),	9205822799	ppelecal@ppelecal.com	08.04.2026
					CS (COMM)/264/2026	11-04-2026	HETTICH INDIA PVT LTD Vs M/S SPV DESIGN AND CONTRACTS	SRUPAM KUMARI(P),	9910721966	rka.advocatesgmail.com	09.04.2026
					EXECUTION (COMM)/108/2026	11-04-2026	PURSHOTTAM LAL TANDON SINCE DECEASED THROUGH LRS AND ORS Vs M/S S I P L RETAIL LIMITED	KUMAR DEEPRAJ(P),	9971336949	vikastiwariadvocate.office@gmail.com	09.04.2026
					OMP (I) (COMM)/89/2026	11-04-2026	ADG ONLINE SOLUTION PVT LTD Vs UNION OF INDIA	Prakhar Bhatnagar(P),	8800814718	amicuslegaloffice@gmail.com	10.04.2026

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					CS (COMM)/273/2026	13-04-2026	YD ADVERTISING SERVICES PVT LTD Vs ICRI LIFE SCIENCES PRIVATE LIMITED	REHAN NARULA(P),	8076434637	narulalawfirm@gmail.com	10.04.2026
					CS (COMM)/275/2026	15-04-2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs XXXXXXXXXXXXX	Varnika Bajaj(P),	9838660707	VARNIK.ABAJAJADVOCATE@GMAIL.COM	10.04.2026
					CS (COMM)/277/2026	15-04-2026	M/S PARVEEN INDUSTRIES PVT LTD Vs M/S AMP IMPEX PVT LTD	Neeraj Gupta(P),	9811267045	info@juslawassociates.com	10.04.2026
					CS (COMM)/276/2026	15-04-2026	M/S SAFEDECOR PVT LTD Vs M/S KATARIA PLYWOOD AND LAMINATES	DEVVART SHARMA(P),	9398378156	Devsharmalegal@gmail.com	12.04.2026
					CS (COMM)/292/2026	18-04-2026	ABHISHEK ENTERPRISES MUNICIPAL CORPORATION DELHI Vs OF	Aseem Mehrotra(P),	98110 62351	mehrotra_aseem@yahoo.co.in	16.04.2026
					CS (COMM)/302/2026	20-04-2026	MINOSHA PRINT SOLUTIONS PRIVATE LIMITED Vs MR SRIDHAR D Prop OF M/S SMINGIL	Niyati Kohli(P),	9818690207; 7838794194	kohli.niyati1@gmail.com; Parikhrishabh10@gmail.com	17.04.2026
					CS (COMM)/308/2026	22-04-2026	M/S AASTHA GILL MEDIA TECHNOLOGIES LLP Vs M/S METAL FITTINGS PVT LTD	Yash Anand(P),	9810255469	yashanandsc2000@yahoo.com	20.04.2026
					CS (COMM)/309/2026	22-04-2026	MR KAILASH AGGARWAL Vs MS SONIA SINGH	Pawan Kumar Mittal(P),	7873938816	mittalpk08@gmail.com	20.04.2026
					CS (COMM)/319/2026	24-04-2026	DUGONG INTERNATIONAL PVT LTD Vs 9 CORE AUTOMATIONS	Aman Kumar(P),	8527904208	Advamankumar1107@gmail.com	22.04.2026
					CS (COMM)/320/2026	24-04-2026	ADITYA JAIN Vs EXECUTIVE ENGINEER ZONE M-II MCD	Sonu Vivek(P),	9891600120	glverma53@yahoo.com	22.04.2026
				EXECUTION (COMM)/128/2026		24-04-2026	ISHU JAIN Vs M/S PARCIT AUTOCRAZY PRIVATE LIMITED	Deepesh Gauba(P),	9711407310, 8920272666	advdeepeshgauba@gmail.com	22.04.2026
					OMP (I) (COMM)/93/2026	24-04-2026	PIRAMAL FINANCE LTD Vs SATYAPRAKASH	MANOJ KUMAR SINGH(P),	9910073176	Adv Sambhavjain96@mail.com	22.04.2026
					OMP (I) (COMM)/94/2026	24-04-2026	PIRAMAL FINANCE LIMITED Vs SATPAL SINGH	MANOJ KUMAR SINGH(P),	9910073176	Adv Sambhavjain96@mail.com	22.04.2026
					CS (COMM)/334/2026	27-04-2026	BANK OF MAHARASHTRA ZUBAIR YUSUF ALI AND ANR Vs	Ajay Sharma(P),	7607040002	harshitthareja.adv@gmail.com	24.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/332/2026	27-04-2026	ARVINDER SINGH SAWHNEY Vs SIMMER SAHNI AND ANR	Manish Raghav(P),	9873645048	raghavlawfile@gmail.com	24.04.2026.
					CS (COMM)/335/2026	27-04-2026	SHRI VINOD KUMAR PUNDIR Vs NIVA BUPA HEALTH INSURANCE COMPANY LTD	Chandermani Grover(P),	9654624323	manigrover001@gmail.com	23.04.2026
					RP/3/2026	27-04-2026	M/S DELHI ENGINEERS CONSTRUCTION COMPANY Vs NATIONAL PROJECTS CONSTRUCTION CORPORATION	Manish Raghav(P),	987364504	raghavlawfile@mail.com	24.04.2026.
					ExCOMM - Award by Arb Comm/67/2026	30-04-2026	KOTAK MAHINDRA PRIME LTD Vs BULKLOGIX SHIPPING PVT LTD	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	28.04.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		EXECUTION PETITION	EXECUTION (COMM)/97/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Irshad Ahmed Shah and Ors	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	27.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/100/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Shamim Akhter and Others	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	27.03.2026
				COMMERCIAL SUIT	CS (COMM)/230/2026	01.04.2026	M/s Classic Scaffolding Pvt Ltd Vs M/s HSK Infra Pvt Ltd and Ors	SANCHAY MEHROTRA(P)	97111844111	advnitinkgupta@gmail.com	27.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/99/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Jitendra Kumar	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	27.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/98/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Granular Consultancy Service Pvt Ltd	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	27.03.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/46/2026	07.04.2026	ICICI SECURITIES LTD Vs MS NISHA RANI	Ishan Agrawal(P),	9575500788	ishan.agrawal@nyaayam.com	30.03.2026
				COMMERCIAL SUIT	CS (COMM)/251/2026	07.04.2026	STATE BANK OF INDIA Vs AMIT RAJ MITRA	Shiv Tyagi(P),	9811059032	shivtyagi1@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/253/2026	08.04.2026	Netweb Technologies India Limited Vs MapleCloud Technologies and Others	KARTIK CHETTIAR(P),	9651509451	yashtripathi15286@gmail.com	07.04.2026
				COMMERCIAL SUIT	CS (COMM)/263/2026	08.04.2026	M/S GOOD EARTH INDIA Vs RISING EASTERN GLOBAL MERCHANDISING PVT LTD	Viren Bansal(P),	9433433333	virenbansal1@gmail.com	06.04.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/49/2026	08.04.2026	AXIS BANK LIMITED Vs NIKHIL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL SUIT	CS (COMM)/267/2026	09.04.2026	HINDUSTAN MEDIA VENTURES LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsingh@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/265/2026	09.04.2026	HT MEDIA LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsingh@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/268/2026	09.04.2026	HT DIGITAL STREAMS LTD Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsingh@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/266/2026	09.04.2026	NEXT RADIO LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsingh@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/274/2026	10.04.2026	Tanya Mittal Vs Meta Platforms Technologies India Pvt Ltd and Anr	Gaurav Gupta(P),	9871396480	GAURAVGUPTA1979@GMAIL.COM	10.04.2026
				COMMERCIAL SUIT	CS (COMM)/269/2026	11.04.2026	M/S COAST TO COAST DESIGN LIMITED COMPANY Vs TIGER LOGISTICS INDIA LTD AND ANR	Jitender Gahlyan(P),	9968237035	jitenderkumargahlyan@gmail.com	10.04.2026
				MISC. APPLICATION	Misc DJ/490/2026	15.04.2026	ACL MOBILE PRIVATE LIMITED Vs COONZ NETWORK SOLUTION PVT LTD	AFESH KUMAR(P),	9873377359	kkrafesh@gmail.com	11.04.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/23/2026	15.04.2026	AJIT Vs Delhi Development Authority	BHUPESH NARULA(P),	9810260246	info@iconofhumanity.com	11.04.2026
				COMMERCIAL SUIT	CS (COMM)/297/2026	16.04.2026	Ms Annu Kaushik Vs Mr Love Prakash	DEEPANAHU KUMAR MAURYA(P),	9871617772	manojadvocate.sharma@gmail.com	09.04.2026
				COMMERCIAL SUIT	CS (COMM)/298/2026	16.04.2026	State Bank of India Vs Mr ZV Ngasongam @ Zimikvishi Ngasongam	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	14.04.2026
				COMMERCIAL SUIT	CS (COMM)/300/2026	16.04.2026	State Bank of India Vs A Rajesh Singha	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	14.04.2026
				COMMERCIAL SUIT	CS (COMM)/301/2026	16.04.2026	CANARA BANK Vs M/s Shree Krishna Print Solutions and Anr	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjalch@gmail.com	07.04.2026
				COMMERCIAL SUIT	CS (COMM)/294/2026	18.04.2026	MR ASHISH KUMAR JHA Vs MR VISHWAJEET KUMAR	SAURABH UPADHYAY(P),	9559467333	loknyaya@gmail.com	15.04.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/62/2026	22.04.2026	M/S STERLING TECHNO TRADE PVT LTD Vs MR NITIN SETH	Ajay Kumar(P),	9212078802	ajay112255@gmail.com	16.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL SUIT	CS (COMM)/338/2026	28.04.2026	STATE BANK OF INDIA Vs GHANISHAM SAREEN PROP OF M/S DECOR AND DESIGNER COLLECTION	NITESH KUMAR(P),	9971441188	bpsingh562@gmail.com	27.04.2026
				COMMERCIAL SUIT	CS (COMM)/337/2026	28.04.2026	M/s Pee Kay Silent Generator Pvt Ltd Vs M/s Squirehood International Pvt Ltd	ANUJ KUMAR SHARMA(P),	7973981758	advvashudhaaery@outlook.com	13.04.2026
				COMMERCIAL SUIT	CS (COMM)/339/2026	28.04.2026	Bhagwan Dass Vs Anita Gupta and Ors	Shamshad(P),	9910221927	advocateamarchauhan@gmail.com	27.04.2026
				COMMERCIAL SUIT	CS (COMM)/340/2026	28.04.2026	M/S COMNET VISION INDIA PVT LTD Vs MR RAJESH RAIKAL PROP NET WORLD TECHNOLOGIES	SUSHEEL MAHAJAN(P),	9818328963	susheelmahajan@gmail.com	20.04.2026
				COMMERCIAL SUIT	CS (COMM)/341/2026	28.04.2026	STATE BANK OF INDIA Vs AMIT KUMAR	Sonu Vivek(P),	7015807331	rohitvakeel77@gmail.com	13.04.2026
				EXECUTION PETITION	EXECUTION (COMM)/136/2026	29.04.2026	CANARA BANK Vs RUCHI SHARMA	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	24.04.2026
				MISC. APPLICATION	Misc DJ/585/2026	29.04.2026	DALTON MINES AND MINERALS PVT LTD Vs M/S POLYGON CHEMICALS PVT LTD	Vatsal Dhar(P),	9910908007	singhrawat.akhilesh@gmail.com	22.04.2026
				COMMERCIAL SUIT	CS (COMM)/351/2026	29.04.2026	M/s Fast Track Realcon Vs M/s Nutech Contracts Pvt Ltd	AYUSH SINGH SAHNI(P),	9711116064	ayush.legal@gmail.com	23.04.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/26/2026	29.04.2026	SAI PRECIOUS TRAEXIM PVT LTD AND ANR Vs AKASA FINANCE LIMITED	JEEWAN CHANDRA(P),	9999191350	pratitirungta@gmail.com	11.04.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/99/2026	29.04.2026	PIRIMAL FINANCE LIMITED Vs REENESH KUMAR	MANOJ KUMAR SINGH(P),	9759150958	AASHISHINDIAN44@GMAIL.COM	22.04.2026
32	MS. NEELAM SINGH	SOUTH-EAST	22	Execution Petition	ExCOMM - Award by Arb Comm/50/2026	13-04-2026	Axis Bank Ltd Vs RAVINDER SINGH	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	31-03-2026
				Execution Petition	ExCOMM - Award by Arb Comm/51/2026	13-04-2026	Axis Bank Ltd Vs RAVINDER KUMAR	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	31-03-2026
				Execution Petition	ExCOMM - Award by Arb Comm/52/2026	13-04-2026	Axis Bank Ltd Vs D DESIGN AND ORS	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	31-03-2026
				Execution Petition	ExCOMM - Award by Arb Comm/56/2026	17-04-2026	Axis Bank Ltd Vs GARV THAREJA	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	14-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	ExCOMM - Award by Arb Comm/65/2026	27-04-2026	PERFIOS SOFTWARE SOLUTIONS PRIVATE LIMITED Vs PEERFINTECH SOLUTIONS PRIVATE LIMITED	SR. ARUNADHRI SIYER	9958702467	arunadhri@iyerco.net	21-04-2026
				Execution Petition	EXECUTION (COMM)/110/2026	13-04-2026	M/S MUKUL GUPTA MARKETING PVT LTD Vs M/S ASTHA PACKAGING PVT LTD	MONICA GOEL	9971853567	advocatemonicagoel@gmail.com	04-04-2026
				Execution Petition	EXECUTION (COMM)/116/2026	18-04-2026	M/S SAFEDECOR PVT LTD Vs NEW SHAKTI TRADERS	DEVVARAT SHARMA	9398378156	safedecor@safedecor@gmail.com	12-04-2026
				Execution Petition	EXECUTION (COMM)/118/2026	22-04-2026	E3 PANEL INDUSTRIES Vs SUNDEEP GUPTA PROPRIETOR OF INDRAPLY AND ALUMINIUM HOUSE	NANCY JAIN	7827867679	E3LEGAL@GMAIL.COM	13-04-2026
				Execution Petition	EXECUTION (COMM)/93/2026	01-04-2026	M/s Aara Commercial Pvt Ltd Vs M/s Rayson s Refractories Pvt Ltd	GAURAV SHARMA	9873076868	GAURAVSHARMA7307@GMAIL.COM	28-03-2026
				Execution Petition	M-Ex/31/2026	21-04-2026	VARUN GUPTA Vs UNION OF INDIA	GANESH KHANNA	8700091922	ganeshkhanna8@gmail.com	24-03-2026
				Commercial Suit	CS (COMM)/231/2026	02-04-2026	RAJIV RATAN GAMBHIR Vs M/RASIK PRODUCTS PVT LTD	VIJAY ZAVERI	8287537345	vijayzaveri25@gmail.com	25-03-2026
				Commercial Suit	CS (COMM)/242/2026	07-04-2026	Mohd Zafar sole prop of Unique Neon Sign Vs M/s Vieux Advertising through its prop Gaurav Rai	AAKASH RANA	8375016966	rana.aakash991@gmail.com	01-04-2026
				Commercial Suit	CS (COMM)/278/2026	15-04-2026	NATIONAL CO-OPERATIVE CONSTRUCTION AND DEVELOPMENT FEDERATION OF INDIA LIMITED (NFCD LTD) Vs	SHYRE KUMAR	9818493330	kumarshrey12@gmail.com	12-04-2026
				Commercial Suit	CS (COMM)/280/2026	16-04-2026	HETTITCH INDIA PVT LTD Vs M/S VIAK GROUP PRIVATE LIMITED	RUPAM KUMARI	9910721966	Rka.advocates@gmail.com	09-04-2026
				Commercial Suit	CS (COMM)/281/2026	16-04-2026	HEPO INDIA PVT LTD Vs M/S SADASHIV ENTERPRISES	RUPAM KUMARI	9910721966	Rka.advocates@gmail.com	08-04-2026
				Commercial Suit	CS (COMM)/282/2026	16-04-2026	BANK OF BARODA Vs PAWAN YADAV	ANSHUMAN SRIVASTAVA	9990042642	ianshumanadvi@email.com	27-03-2026
				Commercial Suit	CS (COMM)/303/2026	20-04-2026	STATE BANK OF INDIA Vs V ENTERPRISES	PAMIT KUMAR SINGH	7011848842	SINGHAMIT0071@GMAIL.COM	16-04-2026
				Commercial Suit	CS (COMM)/305/2026	21-04-2026	Vandana Garg Vs Sampada Infrastructure	LOKESH PATHAK	8527084956	LAWSLANCLEGAL@GMAIL.COM	14-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	CS (COMM)/311/2026	23-04-2026	STATE BANK OF INDIA Vs MR DHARMENDRA SINGH	KARAN KUMAR	9818067500	KARN24@GMAIL.COM	17-04-2026
				Commercial Suit	CS (COMM)/312/2026	23-04-2026	M/s HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs M/s HNS CREATIONS PRIVATE LIMITED	AASHISH UPADHYAY	9811215280	UPADHYAYLAWCHAMBERS@GMAIL.COM	14-04-2026
				Commercial Suit	CS (COMM)/323/2026	25-04-2026	AKSHAY BHARGAV Vs RISHAV INFRACONSTRUCTION PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	21-04-2026
				Commercial Suit	CS (COMM)/326/2026	27-04-2026	STATE BANK OF INDIA Vs JAGPAL SINGH	ROHIT KUMAR	7015807331	rohitvakeel77@gmail.com	13-04-2026
				Commercial Suit	CS (COMM)/327/2026	27-04-2026	STATE BANK OF INDIA Vs SANJAY	ROHIT KUMAR	7015807331	rohitvakeel77@gmail.com	11-04-2026
				Arbitration Petition	OMP (I) (COMM)/88/2026	07-04-2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs SUMIT	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	01-04-2026
				Arbitration Petition	OMP (I) (COMM)/90/2026	16-04-2026	AMIRSONS SCAFFOLDING PVT LTD Vs VD CONSTRUCTION	GURSAT SINGH	9811105891	GURSAT@GSVLEGAL.COM	04-04-2026
				Arbitration Petition	OMP (I) (COMM)/92/2026	24-04-2026	PIRIMAL FINANCE LTD Vs POOJA HUKUM SINGH	SAMBHAV JAIN	9910076176	Adv Sambhavjain96@gmail.com	22-04-2026
				Arbitration Petition	OMP MISC (COMM)/4/2026	21-04-2026	M/S TRACKLINE HEAVY EQUIPMENTS Vs M/S LIYGONG INDIA PRIVATE LIMITED	LAKSHMI SHREE	9667605503	ADV.LAKSHMISHREE@GMAIL.COM	20-04-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	Commercial Suit	Commercial Suit	CS (COMM)/350/2026	30.04.2026	SUPRABHA MITRA (PROPRIETOR OF M/S MULTAN PAINTS) VS. MOHAMMAD SHAFI HAIDER (PROPRIETOR OF M/S	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	16.04.2026
					CS (COMM)/344/2026	29.04.2026	STATE BANK OF INDIA VS. SH. JITENDRA KUMAR	HARSHIT THAREJA	7607040002	harshitthareja.adv@gmail.com	24.04.2026
					CS (COMM.)/347/2026	29.04.2026	M/S GRAND PLACEMENTS AND ANR. VS. M/S U.P. HOTELS LIMITED AND ORS.	DEEPAK KUMAR AGARWAL	9650335116	agarwalaandroy@gmail.com	22.04.2026
					CS (COMM.)/345/2026	29.04.2026	TENSECURE SYSTEMS PRIVATE LIMITED VS. VITRAYA TECHNOLOGIES PRIVATE LIMITED	JUHI ARORA	9654652295	advjuhi.arora@gmail.com	20.04.2026
					OMP (I) (COMM.)/97/2026	29.04.2026	SIDAK TECHNOLOGIES PRIVATE LIMITED VS. TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED &	MANU MONGA	9810400515	shankarjha.adv@gmail.com	29.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/336/2026	28.04.2026	KAILASH AGGARWAL VS. ATIKUR REHMAN	PAWAN KUMAR MITTAL & CHAITANYA	9873938816	mittalpk08@gmail.com	20.04.2026
					CS(COMM.)/ 239/2026	04.04.2026	BANK OF MAHARASHTRA VS. SHRI BHOPAL	RAKESH KUMAR	9891691568, 9958303627	rakesh.advct@gmail.com	31.03.2026
					OMP(COMM.)/25/2026	27.04.2026	ADITYA BHUTANI VS. VIJAY BALAKAPUR	JAGRITI KEDIA	9560211574	advjagritikedia@gmail.com	18.04.2026
					OMP(I)(COMM.)/95/2026	25.04.2026	AMIRSONS SCOFFOLDING PVT. LTD. VS. SOFIA BUILDTECH PVT. LTD.	GURSAT SINGH	9811105891	gursat@gsvlegal.com	04.02.2026
					CS (COMM)/314/2026	23.04.2026	CANARA BANK VS. NIRMAL KUMARI PROP. GARG TRADING COMPANY	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	03.04.2026
					CS (COMM)/295/2026	18.04.2026	M/S SAFEDECOR PVT. LTD. VS. M/S MOHINI TIMBER AND FURNITURE	DEVVART SHARMA	9398318156	Devsharmalegal@gmail.com	13.04.2026
					OMP MISC. (COMM.) 3/2026	17.04.2026	M/S TANTRA DESIGNS PVT. LTD. VS. MY PREFERRED TRANSFORMATION AND HOSPITALITY PRIVATE LTD. AND	ANURAG DRAWAT	9560277280	anurag.rawat44@gmail.com	25.03.2026
					CS (COMM)/291/2026	17.04.2026	BANK OF INDIA VS. RITWIK DAS AND ANR.	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	05.04.2026
					CS(COMM.)/286/2026	17.04.2026	M/S HERO REALTY PRIVATE LIMITED VS. M/S J AND B FOODS AND OTHERS	AVINASH KUMAR SINGH	9910106381	Justlegalsolution@gmail.com	01.04.2026
					CS (COMM)/272/2026	13.04.2026	CENTRE FOR JOINT WARFARE STUDIES, NEW DELHI VS. COUNCIL FOR ROBOTICS AND AUTOMATION	PRAFUL SHUKLA	9833422400	prafulshukla.ils@gmail.com	10.04.2026
					OMP (I)(COMM.)/85/2026	04.04.2026	SHIVALIK SMALL FINANCE BANK VS. GOVIND	MUKESH KUMAR SHARMA	9873371988	mksadvocate@gmail.com	25.03.2026
					CS (COMM)/238/2026 RBT	04.04.2026	SHYAM JEE AZAD VS. SHIVALIK EXPORTS	ANKUR AGGARWAL	9871699756	advocateankuraggarwal@gmail.com	18.03.2026
					EXECUTION (COMM.)/135/2026	30.04.2026	SBI VS. SUNIL KUMAR	KK SINGH	9810343732	ksinghl123@rediffmail.com	28.04.2026
					EXECUTION (COMM.)/126/2026	24.04.2026	SKL UNIVERSAL PRIVATE LIMITED VS. RAJ KUMAR DAGA	ZUBEDA BEGUM	9868119078	zubedabegumadv@gmail.com	23.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					Ex. COMM.- Award by Arb. Comm./63/2026	23.04.2026	M/S KBG ENGINEERS VS. DELHI TOURISM TRANSPORTATION DEVELOPMENT CORPORATION	AND		AvinashK.Trivedi	9871441764	aktrivediiawoffices@gmail.com	21.04.2026
					EXECUTION (COMM.)/114/2026	16.04.2026	STATE BANK OF INDIA VS. SURENDER			Suchita Dixit	889693283	agnihotrisuchita@gmail.com	14.04.2026
					EXECUTION (COMM.)/107/2026	10.04.2026	PUNJAB NATIONAL BANK VS. MAA KALKA ENTERPRISES			Varun Kashyap	9315705186	NA	06.04.2026
					Ex. COMM.- Award by Arb. Comm./44/2026	07.04.2026	MONEYWISE FINANCIAL SERVICES PVT. LTD. VS. PRAMOD CHAUHAN			Mehvish Khan	9319212 148	KHANMEHVISH2189@GMAIL.COM	04.04.2026
					Ex. COMM.- Award by Arb. Comm./44/2026	07.04.2026	EXECUTION (COMM.)/103/2026			04.04.2026	EMU LINES PVT. LTD. VS. FALCON 18 IMPORTS PVT. LTD.	Uday kumar	8882303942, 9810868162
					Ex. COMM.- Award by Arb. Comm./44/2026	07.04.2026	EXECUTION (COMM.)/102/2026			04.04.2026	M/S REGARD NETWORK SOLUTION VS. M/S AWORKS	ANISHA Mathur	9971096840
					Ex. COMM.- Award by Arb. Comm./44/2026	07.04.2026	EXECUTION (COMM.)/101/2026			02.04.2026	VIRGO LAMINATES PVT. LTD. VS. KUPPUSAMY	Sachin KumarJain	9873586359
34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-DISTRICT EAST	30	CS(comm)	CS (COMM)/228/2026	01-04-2026	BERRY TEX PRIVATE LIMITED VS SHREE BALAJI ENTERPRISES (PARTNERSHIP FIRM)			DEEPAK SHARMA	9891998488	tandtlaw@tandtlaw.co.in	27.03.2026
				CS(comm)	CS (COMM)/229/2026	01-04-2026	STATE BANK OF INDIA Vs Saeed Ahmad			HARSHIT THAREJA	7607040002	harshitthareja.adv@gmail.com	27.03.2026
				CS(comm)	CS (COMM)/241/2026	04-04-2026	BANK OF MAHARASHTRA VS SARLA			RAKESH KUMAR	9891691568	rakesh advct@gmail.com	01.04.2026
				CS(comm)	CS (COMM)/247/2026	07-04-2026	Indulge Sign and Graphics Vs Canara Bank			POOJA KUMARI	8802537562	Panja.PsquarelegalAllianced@gmail.com	14.03.206
				CS(comm)	CS (COMM)/250/2026	08-04-2026	MS Dotcom Pharma Private Limited Through its Director Praveen Sikri Vs MS Deep Healthcare Enterprises Through its Proprietor Sh Sandeep			HIMANSHU SINGH	9999738722	HCHOUDHARY895@GMAIL.COM	31.03.2026
				CS(comm)	CS (COMM)/260/2026	10-04-2026	MS KONARK FIRE SOLUTION PVT LTD THROUGH ITS DIRECTOR MS SANJUKTA DHAL Vs Artemis technologies and services llp			ASHISH	9873027870	NOT PROVIDED	31.03.2026
				EXECUTION (COMM.)	EXECUTION (COMM.)/112/2026	13-04-2026	M/S SPARK ELECTRODES PVT. LTD. Vs SKANDA FASTNERS PVT. LTD.			J C GUPTA	9810015303	jcguptavinay@gmail.com	19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)	EXECUTION (COMM.)/113/2026	13-04-2026	M/s V J Infonet Pvt Ltd Vs M/s AAAVAA Technologies Pvt Ltd		ANISHA MATHUR	9971096840	contact.shepherdlaw@gmail.com	24.03.2026
				EXECUTION (COMM.)	EXECUTION (COMM.)/115/2026	13-04-2026	M/S AMAZON DISTRIBUTORS PVT. LTD. Vs M/S NEW SHOPS STORE NETWORK PVT. LTD.		RADHEY SHYAM	9811041494	radheyshyamadv@gmail.com	02.04.2026
				CS(comm)	CS (COMM)/287/2026	16-04-2026	State Bank of India Vs Rathor Jashwant Sinh		SUCHITA DIXIT	8896932838	agnihotrisuchta@gmail.com	15.04.2026
				CS(comm)	CS (COMM)/288/2026	16-04-2026	CANARA BANK Vs PRAKASH ENTERPRISES		DEEPANJAL CHOUDHARY	8390227354	deepanjalch@gmail.com	10.04.2026
				CS(comm)	CS (COMM)/299/2026	18-04-2026	ALLURE ENTERPRISES PVT LTD Vs SHAMSONS POLYMERS PVT LTD		DIVAKAR KUMAR	9311308979	khuranaco@yahoo.co.in	16.04.2026
				CS(comm)	CS (COMM)/304/2026	20-04-2026	AMITOJE INDIA PRIVATE LIMITED Vs PATANJALI FOODS LIMITED		Chirag Singla	8930561276	advchirags@gmail.com	18.04.2026
				CS(comm)	CS (COMM)/310/2026	22-04-2026	STATE BANK OF INDIA Vs VENTAGE APEX CUPS LLP		AMIT KUMAR	7838773507	singhamit0071@gmail.com	17.04.2026
				EXECUTION (COMM.)	EXECUTION (COMM.)/124/2026	24-04-2026	M/S WHOLESOME PAPER PRODUCTS LLP THROUGH ITS PARTNER/AR SH MAHESH KUMAR MITTAL Vs M/S SNR		JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	14.04.2026
				EXECUTION (COMM.)	EXECUTION (COMM.)/125/2026	24-04-2026	CHARU SINGH Vs MSTC LIMITED AND ANR.		BRIJESH SHARMA	9810115969	bsadvdelhi@yahoo.co.in	07.03.2026
				CS(comm)	CS (COMM)/321/2026	24-04-2026	CAPCO INDIA Vs OM SHREEJI ELECTRO		BHARAT SAREEN	9811667443	bharatsareen@yahoo.in	16.02.2026
				CS(comm)	CS (COMM)/325/2026	25-04-2026	STATE BANK OF INDIA Vs UMAR SABHARWAL		ROHIT KUMAR	7015807331	rohitvakeel77@gmail.com	11.04.2026
				M-Ex	M-Ex/32/2026	27-04-2026	SM EXPRESS LOGISTICS PVT LTD Vs RAJESH JUNEJA		PRAKHAR	8800814718	Amicuslegaloffice@gmail.com	28.03.2026
				CS(comm)	CS (COMM)/331/2026	27-04-2026	BIHARIJI ISPAT UDYOG LIMITED Vs EXTREME MOTORS LLP		N P SINGH	8510005604	ngsinghandassociates@gmail.com	27.03.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/98/2026	30-04-2026	CANARA BANK Vs HINDUJA HOUSING FINANCE LIMITED		DEEPANJAL CHOUDHARY	8390227354	deepanjalch@gmail.com	22.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Misc DJ	Misc DJ/580/2026	30-04-2026	Super Touch Interiors Vs The Great Getsby Club of India			SIKANDAR	9810725240	Sikander.legal@grnail.com	26.04.2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block I	OMP (COMM.)/81/2026	(I) OMP (I) (COMM.)/81/2026	04-04-2026	SHIVALIK SMALL FINANCE BANK LIMITED	Vs	VINAY UPADHAYA	MUKESH KUMAR SHARMA	9873062233	MKSLAWOFFICE650@GMAIL.COM	16-03-2026
				OMP (COMM.)/82/2026	(I) OMP (I) (COMM.)/82/2026	04-04-2026	SHIVALIK SMALL FINANCE BANK	Vs	YASHPAL	MUKESH KUMAR SHARMA	9873062233	MKSLAWOFFICE650@GMAIL.COM	25-03-2026
				OMP (COMM.)/83/2026	(I) OMP (I) (COMM.)/83/2026	04-04-2026	SHIVALIK SMALL FINANCE BANK	Vs	YOGESH	MUKESH KUMAR SHARMA	9873062233	MKSLAWOFFICE650@GMAIL.COM	25-03-2026
				OMP (COMM.)/84/2026	(I) OMP (I) (COMM.)/84/2026	04-04-2026	SHIVALIK SMALL FINANCE BANK	Vs	NANDINI RAIDINI RAIKAWAR	MUKESH KUMAR SHARMA	9873062233	MKSLAWOFFICE650@GMAIL.COM	25-03-2026
				OMP (COMM.)/87/2026	(I) OMP (I) (COMM.)/87/2026	04-04-2026	CARS 24 FINANCIAL SERVICES PVT. LTD.	Vs	Devendra Kumar Singh	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	01-04-2026
				CS (COMM)/236/2026	CS (COMM)/236/2026	04-04-2026	Imperia Decor Industries Vs Akshay Jain (Proprietor of Shree Nakoda Trading)			NIKHIL KUMAR	9599083327	IMPERIADECORLEGAL@GMAIL.COM	25-03-2026
				OMP (COMM.)/21/2026	OMP (COMM.)/21/2026	07-04-2026	M/S INSILCO MERCHANT PVT. LTD.	Vs	ALCOTT TOWN PLANNERS PRIVATE AND ANR.	KRISHANU ADHIKARY	9654074250	adhikary.krishanu@gmail.com	06-04-2026
				CS (COMM)/243/2026	CS (COMM)/243/2026	07-04-2026	Sharad Kumar Jain Vs Sandeep Mehta			Satish Chaudhary	9899653006	csatish1967@gmail.com	04-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/257/2026	CS (COMM)/257/2026	09-04-2026	MICHAEL KORS INTERNATIONAL GMBH Vs ANSHUL JAIN Trading as Proprietor of FASHION YARD THE CUSTOM SHOP	Dinesh Jotwani	9730049704	litigation@jotwani.com	06-04-2026
				CS (COMM)/258/2026	CS (COMM)/258/2026	09-04-2026	Scotsy Logistics Pvt Ltd Vs M/s Ashfaque Traders through its proprietor Mr Ashfaque Ansari	Abhay Pratap Singh	7011215316	abhay@gnslegal.in, office@gnslegal.in	08-04-2026
				EXECUTION (COMM.)/109/2026	EXECUTION (COMM.)/109/2026	11-04-2026	RAVI KUMAR Vs AKHIL KUMAR KULSHRESHTHA	Neeraj Kumar Jha	8825276304	neerajhaadv@gmail.com	03-04-2026
				CS (COMM)/262/2026	CS (COMM)/262/2026	11-04-2026	Sanjay Purushottam Date Vs Dhirendra Kumar Jha and Anr	Harsh Jaiswal	9810336364	Chamb@udayanjain.com	09-04-2026
				Ex.COMM - Award by Arb. Comm./54/2026	Ex.COMM - Award by Arb. Comm./54/2026	13-04-2026	KOTAK MAHINDRA BANK LTD Vs SANJAY	Deepjyot Singh	9811997661	DEEPJYOT.SINGH@YAHOO.COM	07-04-2026
				Ex.COMM - Award by Arb. Comm./55/2026	Ex.COMM - Award by Arb. Comm./55/2026	15-04-2026	KOTAK MAHINDRA PRIME LTD Vs GURDEEP SINGH	Ritu Rana	9910018313	codelegalconsultants@gmail.com	07-04-2026
				CS (COMM)/279/2026	CS (COMM)/279/2026	15-04-2026	MILESTONES ENGINEERING PVT. LTD. Vs TIMEX GROUP PRECISION ENGINEERING LTD.	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	10-04-2026
				EXECUTION (COMM.)/111/2026	EXECUTION (COMM.)/111/2026	16-04-2026	INFINITE AQUAA PRIVATE LIMITED Vs Golden Polytube	Pramod Dubey	9891683577	ADVOCATEPRAMOODIJBAY14@GMAIL.COM	01-04-2026
				CS (COMM)/285/2026	CS (COMM)/285/2026	16-04-2026	AJAY KUMAR Vs MS RROSTFREI STEELS PVT LTD AND ORS	Syed Firoz	9873004623	syedfiroz388@gmail.com	13-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/296/2026	CS (COMM)/296/2026	18-04-2026	RAVI LOHIA PROPRIETOR OF MS MORVI NANDAN Vs M/S IMPERIA DECOR INDUSTRIES	Vipul Garg	9971165648	vipulgr29@gmail.com	16-03-2026
				Ex.COMM - Award by Arb. Comm./59/2026	Ex.COMM - Award by Arb. Comm./59/2026	20-04-2026	Axis Bank Ltd Vs GHANSHYAM	MAYANK MAHAJAN	9873347330	mayank_mahajano5@fihoo.com	31-03-2026
				EXECUTION (COMM.)/117/2026	EXECUTION (COMM.)/117/2026	21-04-2026	M/S DETERGEP CHEM PVT LTD Vs TULSI CHEMICALS	MANISH RAGHAV	9873645048	raghavlawefile@gmail.com	08-04-2026
				CS (COMM)/307/2026	CS (COMM)/307/2026	21-04-2026	Dassault Systemes SolidWorks Corporation and Anr Vs Satish Pinninti Kumar and Ors	Swastik Bisariya	0120-4059300	anandandandanand.com	17-04-2026
				EXECUTION (COMM.)/122/2026	EXECUTION (COMM.)/122/2026	22-04-2026	DARSHAN MOHAN NANDA AND ANR Vs KAYA BLENDEERS AND DISTILERS LTD	Vijay Zaveri	9811284948.8287537345	vijayzaveri25@gmail.com	17-04-2026
				Ex.COMM - Award by Arb. Comm./61/2026	Ex.COMM - Award by Arb. Comm./61/2026	23-04-2026	M/s KBG Engineers Vs Delhi Tourism and Transportation Development Corporation Ltd	Avinash Kumar Trivedi	9810104312,9968281709	aktrivedilawofficesfamily.com	21-04-2026
				CS (COMM)/318/2026	CS (COMM)/318/2026	23-04-2026	KIDAR NATH BABBAR Vs M/S HARISH KIRANA COMPANY	MAHESWAR DASH	8700295024/9310801691	dashmaheshwar73@gmail.com	21-04-2026
				OMP (COMM.)/24/2026	OMP (COMM.)/24/2026	24-04-2026	ADITYA BHUTANI Vs VIJAY BALAJI KAPUR	JAGRITI KEDIA	9560211574	advjagritikedia@gmail.com	18-04-2026
				EXECUTION (COMM.)/129/2026	EXECUTION (COMM.)/129/2026	24-04-2026	Cargo People Logistics and Shipping Pvt. Ltd. Vs A square Impex and Ors.	JEET SINGH ARORA	9811765540	jsarora58@gmail.com	23-04-2026

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				EXECUTION (COMM.)/130/2026	EXECUTION (COMM.)/130/2026	25-04-2026	State Bank of India Vs Manish Kumar Dogra	AMIT KUMAR SINGH	7011848842	amit.advocate13@gmail.com	23-04-2026
				CS (COMM)/328/2026	CS (COMM)/328/2026	27-04-2026	ORANGE OVERSEAS PVT LTD Vs LABEL 53	Rajeev Garg	9711735601	gargrajiv26@yahoo.co.in	24-04-2026
				CS (COMM)/333/2026	CS (COMM)/333/2026	27-04-2026	CHARUVI DESIGN LABS P. LTD. Vs TEMFLO SYSTEM PRIVATE LIMITED	Nitin Mangla	9811322965	nitin@nmlo.in	24-04-2026
				EXECUTION (COMM.)/133/2026	EXECUTION (COMM.)/133/2026	29-04-2026	OMAXE LTD AND ANR Vs OMAXE DESIGNER TILES	Sagar Kumar Pradhan	9810223978	prathamalaw@gmail.com	25-03-2026
				CS (COMM)/346/2026	CS (COMM)/346/2026	29-04-2026	Bharat Bhushan Vs Ghibs Facility and Allied Services Pvt. Ltd.	BHARAT AHUJA	9810987109	BHARATAHUJA72@YAHOO.COM	27-04-2026
36	SH. DEVENDER KUMAR, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	1100/2026	02-04-2026	UNION TRADE SOLUTIONS VS BOSH INTERNATIONAL	SH BIBHUTI KUMAR SINGH	9818002742	bsinghllb@gmail.com	02.04.26
			209	OMP MISC COMM 76	1106/2026	02-04-2026	SHARDA DEVELOPERS AGARWAL PROMOTERS LTD.	VSSH ROHAN SANTHALIA	9560622223	roshan@chambersofsanthalia.com	02.04.26
			209	CS COMM 74	1147/2026	06-04-2026	UNION BANK OF INDIA PLANEXT CONSULTANCY PVT. LTD.	VSSH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	04.04.26
			209	CS COMM 74	1155/2026	06-04-2026	BANK OF BARODA VS KAPIL KUMAR KARWA	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	06.04.26
			209	OMP COMM 73	1227/2026	13-04-2026	AHLUWALIA CONTRACTS INDIA LTD. VS DELHI AGRICULTURAL MARKETING BOARD	SH PIYUSH GUPTA	9818020868	guptapiyush@live.com	13.04.26
			209	CS COMM 74	1236/2026	15-04-2026	RAJAT RANA VS VIKRANT SINGH	SH SHASHI THAKUR	9818767973	ts_t@rediffmail.com	15.04.26

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			209	CS COMM 74	1260/2026	16-04-2026	SILVER SEAL ADHESIVE P. LTD. VS CLASSIC CHEM INDIA	SH NEELESH KUMAR	9999315110	neeleshjis8@gmail.com	16.04.26
			209	CS COMM 74	1269/2026	17-04-2026	SAHU EXPORTS PVT. LTD. VS ALLORASOFT PVT. LTD.	SH ANUJ KAPOOR	9891656411	kapoorandassociatesadv@gmail.com	17.04.26
			209	CS COMM 74	1312/2026	21-04-2026	RAKESH CHADHA VS UPDESH SINGH	SH YOGESH VALECHA	8920496187	advyogeshvalecha@gmail.com	21.04.26
			209	CS COMM 74	1354/2026	24-04-2026	KVG AGRO PVT. LTD. VS TRANS ASIA ENTERPRISES	SH NAVEEN KUMAR	9555481152	navkumar1512@gmail.com	24.04.26
			209	CS COMM 74	1381/2026	27-04-2026	THE SUPREME INDUSTRIES LTD. VS SUPREMEPLAST POLYMERS INDUSTRIES	SH D MOITRA	9810083029	debasishmoitra@gmail.com	27.04.26
			209	CS COMM 74	1401/2026	28-04-2026	STATE BANK OF INDIA VS MONIKA UPPAL	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28.04.26
			209	CS COMM 74	1408/2026	28-04-2026	ADOREVESTOR TRADING AND CONSULTANCY LLP VS APSON METALS PVT. LTD.	SH VINEET MUDGAL	9871343259	vineetmudgal@gmail.com	28.04.26
			209	CS COMM 74	1410/2026	28-04-2026	BHAGIRATH AGENCIES PVT. LTD. VS HIMANI GARG	SH V.K. SINGH	9810775916		28.04.26
			209	CS COMM 74	1419/2026	28-04-2026	MOHAN WELDING WORKS VS PRYMUS BRANDCOM INDIA PVT. LTD.	SH NAVEEN KUMAR	8178445422	naven.shelar2@gmail.com	28.04.26
			209	CS COMM 74	1427/2026	29-04-2026	BANK OF MAHARASHTRA VS UMANG	SH BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	29.04.26
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1064/2026	02-04-2026	RICH CREDIT FINANCE PVT LTD. VS RISHABH GUPTA	SH NEERAJ	9999397965	s.n.legalawfirm@gmail.com	01.04.26
			101	CS COMM 74	1069/2026	02-04-2026	PUNJAB NATIONAL BANK VS HARPREET SINGH	SH ALOK CHANDRA MAINA	8745891899	alokmaina46@gmail.com	01.04.26
			101	CS COMM 74	1077/2026	02-04-2026	PUNJAB NATIONAL BANK VS ROHTASH	SH PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	01.04.26
			101	CS COMM 74	1097/2026	02-04-2026	STATE BANK OF INDIA VS SARVESH DEVI AND ORS.	SH SURESH KUMAR SHARMA	9810099445	suresh.sharma@gmail.com	01.04.26

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			101	OMP MISC COMM 76	1103/2026	02-04-2026	SHARDA DEVELOPERS AGARWAL PROMOTERS LTD.	VSSH ROHAN ASSOCIATES	ROHANTHALIA	9560622223	roshan@chambersofsanthalia.com	02.04.26
			101	OMP MISC COMM 76	1104/2026	02-04-2026	SHARDA DEVELOPERS AGARWAL PROMOTERS LTD.	VSSH ROHAN ASSOCIATES	ROHANTHALIA	9560622223	roshan@chambersofsanthalia.com	02.04.26
			101	OMP MISC COMM 76	1105/2026	02-04-2026	SHARDA DEVELOPERS AGARWAL PROMOTERS LTD.	VSSH ROHAN ASSOCIATES	ROHANTHALIA	9560622223	roshan@chambersofsanthalia.com	02.04.26
			101	OMP MISC COMM 76	1107/2026	02-04-2026	SHARDA DEVELOPERS AGARWAL PROMOTERS LTD.	VSSH ROHAN ASSOCIATES	ROHANTHALIA	9560622223	roshan@chambersofsanthalia.com	02.04.26
			101	CS COMM 74	1136/2026	06-04-2026	AMIT GUPTA VS RAMAN KUMAR DUGGAL	SH HARMESH KUMAR		9871019871	advharmeshkr@gmail.com	04.04.26
			101	CS COMM 74	1154/2026	06-04-2026	BANK OF BARODA VS VINOD KUMAR PATHAK	SH UMESH JOSHI		9910568669	advumeshjoshi@gmail.com	06.04.26
			101	CS COMM 74	1189/2026	09-04-2026	STATE BANK OF INDIA VS PRAVIN KUMAR	SH SURESH KUMAR SHARMA		9810099445	suresh.sharma@gmail.com	09.04.26
			101	OMP COMM 73	1222/2026	21-04-2026	AHLUWALIA CONTRACTS INDIA LTD. VS DELHI AGRICULTURAL MARKETING BOARD	SH PIYUSH GUPTA		9818020868	guptapiyush@live.com	11.04.26
			101	CS COMM 74	1239/2026	15-04-2026	LALIT KUMAR VS MOHD. YUSUF	SH SUDHIR GUPTA		9313885241	sgadv0472@gmail.com	15.04.26
			101	CS COMM 74	1250/2026	16-04-2026	SK PLYWOOD AND INTERIO VS SHREE JALPA TRADERS	SH DEEPAK KUMAR GUPTA		8527355243		16.04.26
			101	CS COMM 74	1256/2026	17-04-2026	BASIT ALI VS DEEPAK SINGH RANA	SH AVINASH DAS		8130222706	rao.daslawoffices@gmail.com	16.04.26
			101	CS COMM 74	1280/2026	20-04-2026	CADD PLUS TALLY HUB VS NAVNEET	MS NASIMA		9811922882	nasimakhanuv@gmail.com	18.04.26
			101	CS COMM 74	1289/2026	20-04-2026	BANK OF BARODA VS SUSHIL KUMAR	SH UMESH JOSHI		9910568669	advumeshjoshi@gmail.com	20.04.26
			101	CS COMM 74	1290/2026	20-04-2026	ROOP REKHA VS RELIANCE RETAIL LTD.	SH GAURAV VASHISHTH		9868265757	gauravvashishth1519@gmail.com	20.04.26

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			101	CS COMM 74	1301/2026	21-04-2026	STATE BANK OF INDIA VS RAJESH PAL	SH PANKAJ KUMAR	8010812345	advocatepankaj2018@gmail.com	21.04.26
			101	CS COMM 74	1316/2026	23-04-2026	DEVJYOTI BOOKS PVT. LTD. VS ANAND BOOKS INTERNATIONAL PVT. LTD.	SH MANISH SINGHAL	9811529112	mangla.ipr@gmail.com	22.04.26
			101	CS COMM 74	1333/2026	23-04-2026	S.D.INTERNATIONAL VS ELITE DHOBILITE	SH NAVEEN SINGLA	9811135465	naveensinglaadv1@gmail.com	23.04.26
			101	CS COMM 74	1340/2026	27-04-2026	LUCKY CHHABRA VS MAYANK CHAWLA	SH PREM CHHETRI	9910817646	advchhetri@gmail.com	23.04.26
			101	OMP COMM 78	1342/2026	24-04-2026	NITIN KUMAR MAHANI VS SANDHU MOTORS FINANCE PVT. LTD.	SMS SAKSHI ARORA	9899166956	salvationthelegal@gmail.com	24.04.26
			101	CS COMM 74	1373/2026	28-04-2026	AMIT KUMAR BHARDWAJ VS TAARANI FOODS	SH ANIMESH KHANNA	9673217673	adv.animeshkhanna@gmail.com	27.04.26
			101	CS COMM 74	1377/2026	28-04-2026	PANKAJ AHUJA VS GANESH	SH SUDHIR KUMAR SHUKLA	8750602223	sudhir sukhija@yahoo.com	27.04.26
			101	CS COMM 74	1379/2026	28-04-2026	UMESH GUPTA VS JAI PRAKASH	SH AJAY FATYAL	9212193958	adv.fatyal.ajay@gmail.com	27.04.26
			101	CS COMM 74	1382/2026	02-05-2026	MOHAN WELDING WORKS VS CREATIONS ADVERTISERS PVT. LTD.	SH NAVEEN KUMAR	8178445422	naven.shelar2@gmail.com	27.04.26
			101	CS COMM 74	1403/2026	30-04-2026	BANK OF MAHARASHTRA VS SUNIL	SH BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	28.04.26
			101	CS COMM 74	1404/2026	30-04-2026	BANK OF MAHARASHTRA VS INTERNATIONAL	SH BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	28.04.26
			101	OMP MISC COMM 76	1422/2026	29-04-2026	PIONEER HORTICULTURIST PVT. LTD. VS DELHI URBAN SHELTER IMPROVEMENT BOARD.	SH SOUMITRA CHATTERJEE	9999242523	partner@corpolitlp.com	29.04.26
			101	CS COMM 74	1429/2026	29-04-2026	SHALINI BANSAL RANCHODMAL RATHOD	VSSH SHAILEN POONAMJIBHATIA	9818558690	advocateshailenbhatia89@gmail.com	29.04.26
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	28/2026	07-04-2026	UNITED WAY WORLDWIDE VS UNITED WAY EDUCATIONAL FOUNDATION	HIMANSHU DEORA	9717681363	himanshu.deora@ksandk.com	02-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S. (COMM)	29/2026	09-04-2026	STATE BANK OF INDIA Vs SEPOY MUKESH KUMAR SINGH			KRISHAN KUMAR	9910577700	krishankumarandassociates@gmail.com	04-04-2026
			---do--	C.S. (COMM)	30/2026	17-04-2026	DHRUV PARIKH Vs FLEXSIN TECHNOLOGIES PVT LTD			RINI MEHRA & SHAGUN AGGARWAL		off.pinelegal@gmail.com	09-04-2026
			---do--	C.S. (COMM)	31/2026	17-04-2026	SAI CREATIONS Vs FOUZI ENTERPRISES			KAILASH CHAND	9711133630	kailashadv@gmail.com	17-04-2026
			---do--	C.S. (COMM)	32/2026	18-04-2026	ATIUR REHMAN Vs PRAVEEN TULSI RAM SANKPAL			R N DUBEY	9717043953		18-04-2026
			---do--	C.S. (COMM)	33/2026	23-04-2026	STATE BANK OF INDIA Vs GULSHAN NANDA			SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	21-04-2026
			---do--	C.S. (COMM)	34/2026	23-04-2026	STATE BANK OF INDIA Vs M/S SHREE KRISHNA 21			SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	21-04-2026
			---do--	C.S. (COMM)	35/2026	23-04-2026	STATE BANK OF INDIA Vs M/S SRISHTI ENTERPRISES AND ORS			SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	23-04-2026
			---do--	C.S. (COMM)	36/2026	24-04-2026	SHAILESH SINGH Vs KBPL INFRASTRUCTURE PVT LTD			VISHAL RANJAN	8447789392	adv.ranjanvishal@gmail.com	13-04-2026
			---do----	C.S. (COMM)	37/2026	27-04-2026	M/S PACK CARE INDIA PVT LTD Vs ATUL KUMAR JAIN			GURBIR SINGH CHARYA	9810083261	gurbircharya@gmail.com	09-04-2026
			---do----	C.S. (COMM)	38/2026	29-04-2026	M/S K S ENTERPRISES AND ORS Vs M/S JAINEX PAPER AND CONVERTER			B.D. SHARMA AND ASSOCIATES	9868364837	bdsharmaadv196@gmail.com	28-04-2026
			---do----	EX.(COMM) AWARD	12/2026	01-04-2026	INDUSIND BANK LTD Vs VIPIN GIRI			MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	26-03-2026
			---do----	EX.(COMM) AWARD	13/2026	01-04-2026	INDUSIND BANK LTD Vs AJAB SINGH			MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	26-03-2026
			---do----	EX.(COMM) AWARD	14/2026	01-04-2026	INDUSIND BANK LTD Vs KARAN SINGH			MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	27-03-2026
			---do----	EX.(COMM) AWARD	15/2026	01-04-2026	INDUSIND BANK LTD Vs NEETU SAINI			MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	27-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do----	EX.(COMM) AWARD	16/2026	01-04-2026	INDUSIND BANK LTD Vs MANOJ SHARMA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	27-03-2026
			---do----	EX.(COMM) AWARD	17/2026	02-04-2026	AXIS BANK LTD Vs RAJ KUMAR RANJAN	MAYANK MAHAJAN	9873347330	mayank.mahajan05@yahoo.com	28-03-2026
			---do----	EX.(COMM) AWARD	18/2026	02-04-2026	M/S KOTAK MAHINDRA PRIME LTD Vs HASAN ALI	AJAY UPPAL	9811740125, 8595845192	virtuous.people@gmail.com	20-03-2026
			---do----	EX.(COMM) AWARD	19/2026	02-04-2026	KOTAK MAHINDRA BANK LTD Vs NITIKA KATHURIA	MOHIT RANA & MONTY SINGH	9999988060, 9654883570	advmontysingh@gmail.com	27-03-2026
			---do----	EX.(COMM) AWARD	20/2026	02-04-2026	RAM KRISHAN YUDHISTER PRAKASH Vs GOVT OF NCT OF DELHI	KUNWAR CHANDRESH	9311577904	kunwar.chandresh@gmail.com	01-04-2026
			---do----	EX.(COMM) AWARD	21/2026	08-04-2026	AXIS BANK LTD Vs SACHIN KUMAR	MAYANK MAHAJAN	9873347330	mayank.mahajan05@yahoo.com	02-04-2026
			---do----	EX.(COMM) AWARD	22/2026	08-04-2026	AXIS BANK LTD Vs NAEEM	MAYANK MAHAJAN	9873347330	mayank.mahajan05@yahoo.com	02-04-2026
			---do----	EX.(COMM) AWARD	23/2026	08-04-2026	AXIS BANK LTD Vs IFTAKHAR	MAYANK MAHAJAN	9873347330	mayank.mahajan05@yahoo.com	02-04-2026
			---do----	EX.(COMM) AWARD	24/2026	11-04-2026	AXIS BANK LTD Vs SHANTI NATH ENTERPRISES	MAYANK MAHAJAN	9873347330	mayank.mahajan05@yahoo.com	02-04-2026
			---do----	EX. (COMM)	30/2026	02-04-2026	STATE BANK OF INDIA Vs SANJAY SRIVASTAVA	ARUN UPADHYAY	9045375818	upadhyayarun137@gmail.com	31-03-2026
			---do----	EX. (COMM)	31/2026	04-04-2026	G K RANGWALA AND CO PVT LTD Vs KUSUM CHEMICALS AND PAINTS	V S SHARMA	8802200600	advvssharma@gmail.com	23-03-2026
			---do----	EX. (COMM)	32/2026	08-04-2026	STANDARD TRADERS Vs REEKOMED HEALTH CARE	GULSHAN KUMAR	989115888, 8076955090	gulshansharma1974@gmail.com	02-04-2026
			---do----	EX. (COMM)	33/2026	09-04-2026	RAKESH VERMA Vs PRANESH KUMAR JAIN	KUNWAR NAGENDRA	9891177354	kunwar.nagendra@gmail.com	01-04-2026
			---do----	EX. (COMM)	34/2026	09-04-2026	NANDAN SINGH Vs KISHAN SWAROOP	L K TYAGI	9891435340, 9891102750	-	09-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do----	EX. (COMM)	35/2026	18-04-2026	SAMRAT PACKAGING Vs RN FAUCETS PVT LTD	KAPIL CHAUDHARY	9555424269, 9313838370	kapilchaudhary9555@gmail.com	16-04-2026
			---do----	EX. (COMM)	36/2026	21-04-2026	RAJENDRAPRASAD Vs HIMASHU SHARMA ALIAS AASHU SHARMA	RECEIVED BY WAY OF TRANSFER			21-04-2026
			---do----	EX. (COMM)	37/2026	23-04-2026	M/S JSB SATYAM Vs M/S SUDHARAKARA INFRATECH PVT LTD AND ORS	SAKSHAM KATHURIA	8527156155	lawchambers.sk@gmail.com	22-04-2026
			---do----	EX. (COMM)	38/2026	25-04-2026	NATHMAL VERMA Vs NISWAS ENGG. SOLUTIONS INDIA PVT LTD	SUMIT GUPTA	9811045845	advsumitgupta07@gmail.com	23-04-2026
			---do----	EX. (COMM)	39/2026	29-04-2026	CENTRAL BANK OF INDIA Vs CRUISE CLUB	GEETANJALI TIWARI	8285103528	geetanjali.tiwari@gmail.com	29-04-2026
			---do----	MISC DJ	143/2026	01-04-2026	TUSHAR AGGARWAL Vs JAGDISH	RAMAKANT SHUKLA	9582158748	kantbandhu@gmail.com	20-03-2026
			---do----	MISC DJ	152/2026	07-04-2026	JOY BATH FITTINGS Vs MAA KALI EMPORIUM	DUSHYANT BHARGAVA	9013173324	bhargavalegal@gmail.com	02-04-2026
			---do----	MISC DJ	169/2026	08-04-2026	SARASWATI CHAUDHARY Vs BABA CYLINDER TEST HOUSE	RAVI	8010677066	advocateravikumar22@gmail.com	08-04-2026
			---do----	MISC DJ	173/2026	09-04-2026	KOGTA FINANCIAL INDIA LTD Vs ASFAK MOHD	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	09-04-2026
			---do----	MISC DJ	187/2026	13-04-2026	RAJ IRON AND CONSTRUCTIONS Vs RAJENDER KUMAR	RAHUL MALIK	9818160129	rahul.malik1978@gmail.com	10-04-2026
			---do----	MISC DJ	195/2026	17-04-2026	MS JSB SATYAM Vs MS SUDHARAKARA INFRATECH PVT LTD	RAVI RANJAN	8447990925	advravianjan.official@gmail.com	16-04-2026
			---do----	MISC DJ	197/2026	20-04-2026	KUSUM CHEMICALS AND CO LTD Vs G K RANGWALA AND CO LTD	ISHWAR CHAND	9013388800	adv.ishwarchand255@gmail.com	18-04-2026
39	SH. SUDESH KUMAR, JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	02-04-2026	CS (COMM)/176/2026	Earthling Vs Malhotra Bakery Store	Prerna Arora	7838616124	radelegal@gmail.com	27-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	04-04-2026	CS (COMM)/178/2026	MANOJ KUMAR BAFNA Vs GULAM ALI	Neelam Malik	7303296156	neelam.malik8512@gmail.com	30-03-2026
			301, New Court Building	CS (COMMERCIAL)	04-04-2026	CS (COMM)/180/2026	PANKAJ KUMAR JAIN Vs MANISH VIJRA	Avinash Suri	9810424804	avinashsurilawyer@gmail.com	30-03-2026
			301, New Court Building	CS (COMMERCIAL)	07-04-2026	CS (COMM)/189/2026	SANJEEV OFFSET PRINTERS Vs GANGA RAM PRAKASHAN THROUGH PROPERITOR MONIKA MANGAL	Mohit Aggarwal	9811449071	patronuslaoffices@gmail.com	13-03-2026
			301, New Court Building	CS (COMMERCIAL)	07-04-2026	CS (COMM)/190/2026	STATE BANK OF INDIA Vs SOHITVIJAY SARDH PROP OF RANJET PRAKASH GARMENTS	VIJAY PRAKASH	8826374306	vijayprakash@gmail.com	07.04.2026
			301, New Court Building	CS/COMMERCIAL	07-04-2026	CS (COMM)/191/2026	STATE BANK OF INDIA Vs ATIQUR RAHMAN	R.N SINGH	9818191024	A Y S H A N A A Z I S 97(?)G M A I L C O	07.04.2026
			301, New Court Building	CS (COMMERCIAL)	07-04-2026	CS (COMM)/192/2026	SAVEX TECHNOLOGIES PVT LTD Vs NAVNEET KUMAR ARORA	AMIT SHARMA	9810589859	AMIT506WW@GMAIL.COM	01.04.2026
			301, New Court Building	CS (COMMERCIAL)	08-04-2026	Ex. - Award by Arb./23/2026	M/s Sundaram Finance Ltd Vs RAM KUMAR	Deepak Singh Thakur(P),	9871724396	deepaksinghadv@gmail.com	19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	08-04-2026	Execution (Comm.)/61/2026	Vikas Jain Vs Shakti Footwear	Deepak Singh Thakur(P),	9871724396	deepksinghadv@gmail.com	04.04.2026
			301, New Court Building	CS (COMMERCIAL)	08-04-2026	MISC DJ/372/2026	M/S Rakesh Jeans Vs M/s R.K. Apparels	Aditya Gupta	9866778298	Adityagupta52@gmail.com	05.04.2026
			301, New Court Building	CS (COMMERCIAL)	13-04-2026	CS (COMM)/208/2026	Crown Fabrics Vs Forever Kids	SH. TUSHAR SHARMA	9893832019	Advtusharsharma@gmail.com	10.04.2026
			301, New Court Building	CS (COMMERCIAL)	13-04-2026	CS (COMM)/209/2026	Ms VK APPARELS TEXTILES Vs M/s KESHAV SALES CORPORATION	VANSH KALRA	9716777570	advvanshkalra@gmail.com	04.04.2026
			301, New Court Building	CS (COMMERCIAL)	15-04-2026	Execution (Comm.)/67/2026	Reyansh International Private Limited Through Its Director Rajeev Jain Vs Rakesh Rajput prop of Ms JP Enterprises	Deepak Singh Thakur(P),	9871724396	deepksinghadv@gmail.com	02.04.2026
			301, New Court Building	CS (COMMERCIAL)	15-04-2026	Execution (Comm.)/68/2026	SURESH RASTOGI Vs MOHAMMAD ADIL FAIAZ ANSARI	Deepak Singh Thakur(P),	9871724396	deepksinghadv@gmail.com	02.04.2026
			301, New Court Building	CS (COMMERCIAL)	15-04-2026	CS (COMM)/212/2026	State Bank of India Vs Vinod Kumar	Suchita Dixit(P),	896932838	suchitadixit@gmail.com	10.04.2026

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			301, New Court Building	CS (COMMERCIAL)	15-04-2026	CS (COMM)/213/2026	State Bank of India Vs Jai Prakash Ojha Proprietor of Vinayak Construction	Suchita Dixit(P),	896932838	suchitadixit@gmail.com	11.04.2026
			301, New Court Building	CS (COMMERCIAL)	16-04-2026	MISC DJ/397/2026	HARISH KUMAR GOEL Vs YOGESH KUMAR		9810318865	mlsharma520@outlook.com	14.04.2026
			301, New Court Building	CS (COMMERCIAL)	17-04-2026	CS (COMM)/217/2026	APL APOLLO TUBES LIMITED Vs SWAROOP AND ORS	SHRIHAR TRIPATHI(P),	9548888420	advocate.shrihar(&gmail.com	09.04.2026
			301, New Court Building	CS (COMMERCIAL)	18-04-2026	CS (COMM)/224/2026	Shri Mahavir Singh Vs Shri Surender Kumar Sharma	PULKIT LUTHRA(P),	98102-14626	ravishannacounse1@gmail.com	18.04.2026
			301, New Court Building	CS (COMMERCIAL)	20-04-2026	Ex. - Award by Arb./28/2026	Axis Bank Ltd Vs USHA TRADING COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	20.04.2026
			301, New Court Building	CS (COMMERCIAL)	20-04-2026	Ex. - Award by Arb./29/2026	Axis Bank Ltd Vs RM FASHION POINT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	20.04.2026
			301, New Court Building	CS (COMMERCIAL)	20-04-2026	Execution (Comm.)/72/2026	ANIL CHANDEL Vs PRADEEP SHARMA	Amit Kumar(P),	9958893510	satishtomanadvocate@gmail.com	19.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	20-04-2026	Execution (Comm.)/73/2026	MS Sara Creation Inc Vs Ram Naresh	Ashish Upadhayay(P),	9958893510	satishtomanadvocate@gmail.com	19.04.2026
			301, New Court Building	CS (COMMERCIAL)	21-04-2026	CS (COMM)/225/2026	AURETICS PUBLIC LIMITED COMPANY Vs SAMIR SHIHARIA	ANUJ KUMAR SHARMA(P),	333707.603	anujkumar@gmail.com	13.04.2026
			301, New Court Building	CS (COMMERCIAL)	21-04-2026	MISC DJ/421/2026	M/S NEC WIRE AND CABLE PVT LTD Vs M/S JAISPER ENTERPIES	Deepak Singh Thakur(P),	8826108850	abhishekupadhyayadvocate@gmail.com	28.03.2026
			301, New Court Building	CS (COMMERCIAL)	24-04-2026	OMP (COMM)/9/2026	SHRI GAURAV KASHYAP Vs THE ASARSH CO OPERATIVE URBAN	Beenu(P),	7299200008	SHRIRAMVERMA1990@GMAIL.COM	18.04.2026
			301, New Court Building	CS (COMMERCIAL)	24-04-2026	CS (COMM)/229/2026	UNION BANK OF INDIA Vs BHAPPA JI DI HATTI prop of Rohit	NIHARIKA RAI(P),	9811884579	adv.niharikarai09@gmail.com	11.04.2026
			301, New Court Building	CS (COMMERCIAL)	24-04-2026	MISC DJ/433/2026	Ms Mohan Infinity Vs Ms Shri Babosa Traders	VIVEK KADYAN(P),	9871652571	vivekkadyan@gmail.com	21.04.2026
			301, New Court Building	CS (COMMERCIAL)	25-04-2026	CS (COMM)/230/2026	SEEMA GOEL Vs SAURABH SHARMA	Amit Kumar(P),	9942231515	lawchambersfgl@gmail.com	17.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	27-04-2026	OMP (COMM)/2/2026	(1) JAIN CO-OPERATIVE BANK LTD Vs CENTRAL BANK OF INDIA	RITIK CHAUHAN(P),	9013572925	chauhanritik018@gmail.co	20.04.2026
			301, New Court Building	CS (COMMERCIAL)	27-04-2026	Execution (Comm.)/82/2026	INVICTUS DIGITAL Vs M/S DIGAMBAR COMPUTECH PVT. LTD.	Spraveen kumar	7017895042	babbabita@gmail.com	27.04.2026
			301, New Court Building	CS (COMMERCIAL)	27-04-2026	CS (COMM)/232/2026	MS RAVI AIRCON PVT LTD Vs MS SEVEN ELEVEN ENTERPRISES AND ORS	RAHUL KUMAR(P),	9811006720	rahuladv@gmail.com	21.04.2026
			301, New Court Building	CS (COMMERCIAL)	27-04-2026	CS (COMM)/233/2026	Avinash Kumar Shasodia alias Avinash Chauhan Vs Mohd Shakeel	Umesh Joshi(P),	9811006819	advocateumseshjoshi@gmail.com	25.04.2026
			301, New Court Building	CS (COMMERCIAL)	28-04-2026	OMP (COMM)/11/2026	GOVERNMENT OF NCT OF DELHI Vs M/S ASLAM BUILDERS	ANKIT GUPTA(P),	9891803682	VCl-ilankitgupta@gmail.com	27.04.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	02-04-2026	CS (COMM)/177/2026	MS GALAXY NON WOVEN THROUGH ITS PARTNER ASHWINI THUKRAL Vs NASIR AHMED PROPRIETOR OF ZUBIA	U.K. SINGHAL	9599043045	legal@sigmalegal.in	28-03-2026
			ROOM NO 208	COMMERCIAL	04-04-2026	CS (COMM)/183/2026	RAVI KHURANA Vs SAKSHAT MADAN	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	04-04-2026
			ROOM NO 208	COMMERCIAL	04-04-2026	CS (COMM)/184/2026	NKG Enterprises Through its Prop Nitin Kumar Gupta Vs Municipal Corporation of Delhi And Another	ROBIN BHARDWAJ	9560905884	vandyvb.16dec@gmail.com	01-04-2026
			ROOM NO 208	COMMERCIAL	04-04-2026	MISC DJ/350/2026	SUNEHREE Vs THE SUNHERI STUDIO	HARSHIT KHANNA	9718975363	legonomics2017@gmail.com	02-04-2026
			ROOM NO 208	COMMERCIAL	06-04-2026	ARB. (COMM)/4/2026	Shri Indresh Kumar Yadav Vs Ms Bajaj Finance Ltd	ABHAY PANDEY	9958760086	advocateabhaypandey@gmail.com	06-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	06-04-2026	Ex. - Award by Arb./22/2026	Axis Bank Ltd Vs HIMANSHU CHOUDHARY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	06-04-2026
			ROOM NO 208	COMMERCIAL	06-04-2026	CS (COMM)/186/2026	SANJAY NAHAR Vs NARENDER KUMAR JAIN	ROBIN BAI SOYA	9811767893	advrobinbaisoyal17@gmail.com	02-04-2026
			ROOM NO 208	COMMERCIAL	09-04-2026	CS (COMM)/198/2026	SURESH VIJ Vs HAIR MASTER SALON PRIVATE LIMITED THROUGH ITS DIRECTOR, ASHISH BATRA	ANEJA	959931015	raneja@anejaandaneja.com	07-04-2026
			ROOM NO 208	COMMERCIAL	10-04-2026	Ex. - Award by Arb./24/2026	AXIS BANK LTD Vs PANKAJ KUMAR	SANJEEV KUMAR PATHAK	9717028845	litigation@srcslegal.com	10/04/2026
			ROOM NO 208	COMMERCIAL	10-04-2026	CS (COMM)/199/2026	DHERAJ KUMAR Vs BISMILLAH QURAI SI	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	09-04-2026
			ROOM NO 208	COMMERCIAL	10-04-2026	CS (COMM)/200/2026	Crown Fabrics Vs Minnie Choice	Tushar Sharma	9899832019	tusharsharma.adv@gmail.com	10/04/2026
			ROOM NO 208	COMMERCIAL	10-04-2026	CS (COMM)/201/2026	ANIL UPPAL Vs RAKESH SINGH	VINAY KUMAR	9711349502	advvinayvishwakarma@gmail.com	10/04/2026
			ROOM NO 208	COMMERCIAL	11-04-2026	CS (COMM)/206/2026	ANAND DUTT Vs VIKAS KUMAR	VINAY KUMAR	9711349502	advvinayvishwakarma@gmail.com	10/04/2026
			ROOM NO 208	COMMERCIAL	13-04-2026	CS (COMM)/211/2026	ANIKET KUMAR Vs KOMAL PRASAD	R.N. PANDEY	9811179209	rndubeyandassociates202@gmail.com	13-04-2026
			ROOM NO 208	COMMERCIAL	16-04-2026	Ex. - Award by Arb./25/2026	Axis Bank Ltd Vs VIRENDER	RAHUL CHAUHAN	9971891788	info@aualegal.com	16-04-2026
			ROOM NO 208	COMMERCIAL	16-04-2026	CS (COMM)/214/2026	ARVIND KUMAR RASTOGI Vs M/S JAI BHOLE GARMENTS	Survansh Vasisth	9811506867	info@psplegal.org	15-04-2026
			ROOM NO 208	COMMERCIAL	18-04-2026	Execution (Comm.)/71/2026	POONAM KAPOOR Vs SONU	AMAN NARULA	7838386664	Not Mention	17-04-2026
			ROOM NO 208	COMMERCIAL	18-04-2026	CS (COMM)/221/2026	SMT RENUKA JAIN Vs MOHD NIYAMAT ANSARI	KANISHKA KHARBANDA	9999457850	kanishka.kharbanda20@gmail.com	17-04-2026
			ROOM NO 208	COMMERCIAL	18-04-2026	CS (COMM)/222/2026	CANARA BANK Vs KAUSHAL KUMAR GAUR	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	17-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			ROOM NO 208	COMMERCIAL	18-04-2026	CS (COMM)/223/2026	MS ROBIT ENTERPRISES THROUGH ITS PROPRIETOR SHRAO	ROBIT JAIN	Vs	M/S CHADDHA COLLECTION	HARI PRASAD	9999019360	advhprao@gmail.com	17-04-2026
			ROOM NO 208	COMMERCIAL	21-04-2026	Execution (Comm.)/75/2	KOMAL PRASAD SINGHAL	GURAV GERA	Vs	KARTIK JAIN	8368060074	advocatekartik98@gmail.com	18-04-2026	
			ROOM NO 208	COMMERCIAL	21-04-2026	OMP (I) (COMM)/1/202	HDFC BANK LTD	VS	OM PRAKASH VERMA	AJAY UPAL	9811740125	virtuous.people@gmail.com	21-04-2026	
			ROOM NO 208	COMMERCIAL	21-04-2026	CS (COMM)/226/2026	FUGROISS	VS	MR AJAY KAUL	NITN GARG	9811865967	gglegalconsultants@gmail.com	17-04-2026	
			ROOM NO 208	COMMERCIAL	22-04-2026	CS (COMM)/228/2026	M/S NITYA ELECTRO CONTROLS PVT LTD	VS	M/S BGR ENERGY SYSTEMS LIMITED	AVANTIKA PACHAURI	9625941599	advocate@legals365.com	22-04-2026	
			ROOM NO 208	COMMERCIAL	23-04-2026	Execution (Comm.)/78/2	TRICHREDIT FINANCE PRIVATE LIMITED	VS	DHARAM PRAKASH	ANURAG GARG	8130917222	concept.legals@gmail.com	23-04-2026	
			ROOM NO 208	COMMERCIAL	24-04-2026	Ex. - Award by Arb./32/2	MS SANDHU MOTOR FINANCE PVT LTD	VS	AMIT KUMAR	SUDHIR GUPTA	9313885241	sgadv0472@gmail.com	24-04-2026	
			ROOM NO 208	COMMERCIAL	25-04-2026	Execution (Comm.)/81/2	SHRI RAKESH VERMA	VS	SHRI PRANESH KUMAR JAIN	KUNWAR NAGENDRA	Not Mention	Not Mention	25-04-2026	
			ROOM NO 208	COMMERCIAL	27-04-2026	CS (COMM)/234/2026	Pashupati Trading Co	VS	NEW MADHUKUNJ GARMENTS		9911750282	mike82adv@gmail.com	25-04-2026	
			ROOM NO 208	COMMERCIAL	28-04-2026	CS (COMM)/236/2026	BANK OF BARODA	VS	VIJAY RAM	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	28-04-2026	
			ROOM NO 208	COMMERCIAL	30-04-2026	OMP (I) (COMM)/3/202	HDFC BANK LTD	VS	NEELU ARORA	AJAY UPAL	9811740125	virtuous.people@gmail.com	30-04-2026	
41	SH. SHARMA-II, DISTRICT COMMERCIAL COURT	SANJAY SHAHDARA		EX AWARD NO	01.04.2026	17/2026	M/S SUNDARAM FINANCE LTD VS	SHOBHIT KUMAR		NITIN MEHTA	8802218291	advocate.mehtaass	27.03.2026	
				CS(COMM)	01.04.2026	175/2026	CANARA BANK VS	VAIBHAV GOYEL		SUNIL KUMAR JHA	9810179740	kjhasunil943@gmail	30.03.2026	
				CS(COMM)	04.04.2026	179/2026	MUNEESH GAKHREJA VS	M/S EASY BAKE PVT LTD		APoorva Thakral	8800002499	mittalm612@gmail	29.03.2026	

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				EX AWARD BY ARB 21/2026	04.04.2026		M/S GUPTA AND COMPANY VS KOSAN SFPL PROJECT INDIA PVT LTD	9568005020	adv.dilipkumar@gmail	18.03.2026	
				EX(COMM) 58/2026	04.04.2026		BABULAL PUROHIT VS KILKATA BAZAAR	9910131155	advkushalaggarwal	30.03.2026	
				CS(COMM) 181/2026	04.04.2026		BANK OF BARODA VS RISHABH KUMAR	9910568669	advocateumesh2000	04.04.2026	
				EX(COMM) 59/2026	04.04.2023		ACHAL KUMAR JAIN VS ABHI BHUILWARA	9591146454	mohdbabaradv@gmail	27.03.2026	
				EX(COMM) 60/2026	04.04.2026		AKSHAY JAIN VS ABHI BHILWARA	9591146454	mohdbabaradv@gmail	27.03.2026	
				CS(COMM) 185/2026	04.04.2026		GURINDER SINGH VS M/S PET TRADERS	7011449005	vikasharma9664@	01.04.2026	
				CS(COMM) 187/2026	06.04.2026		M/S PANDEX STORAGE SYSTEMS PVT LTD VS M/S NOIDA METRO RAIL	7303702603	advvasudhaaery@00	01.04.2026	
				CS(COMM) 193/2026	07.04.2026		BANK OF BARODA VS FAHAD HAYAT KHAN	9910568669	advumeshjoshi@gmail	05.04.2026	
				MISC DJ 363/2026	07.04.2026		PADMAVATI GARMENTS VS MB COLLECTION	9910703213	kaushiksurender78	06.04.2026	
				MISC DJ 371/2026	08.04.2026		M/S BIO CAB MARKETING VS ELEGANT INFRACON PVT LTD	9899709664	advhoneykaushik@	18.03.2026	
				EX(COMM) 63/2026	10.04.2026		MUNNA LAL VS RAKESH DHONDIYAL	99108604430	PAYAL@ADVOCATE.COM	08.04.2026	
				EX(COMM) 64/2026	10.4.2026		M.R TELECARE PVT. LTD. VS ANKUR TYAGI	9871010071	harmeshkradv.45@	08.04.2026	
				CS(COMM) 204/2026	11.04.2026		M/S CRYSTAL GRAPHIIES VS M/S GRAIN GRAPHICS & ORS.	9810169432	advvijaykumar@gmail	08.04.2026	
				CS(COMM) 205/2026	11.04.2026		BANK OF BARODA VS NARENDER KUMAR	8447833470	advocate.134@gmail	08.11.2026	

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				CS(COMM)203/2026	11.04.2026		BANK OF BARODA VS AMIT	9910568669	advumeshjoshi@gmail.com	09.04.2026	
				EX(COMM)66/2026	13.04.2026		BABULAL PUROHIT VS CHILUKA SHIVA KUMAR	9910131155	advkushalaggarwal@gmail.com	04.04.2026	
				CS(COMM)0210/2026	13.04.2026		MAHESH CHAND VS FAMILY HEALTH CARE HOSPITAL PVT. LTD.	9015505737	adv.aankitarya@gmail.com	08.04.2026	
				MISC DJ 399/2026	16.04.2026		SHREE BANKEY BEHARI FABRICS PVT. LTD VS. CHAMAN MIYAN	9718565756	rakesh.nautiyal21@gmail.com	12.04.2026	
				EX(COMM)69/2026	16.04.2026		INTEGRATED CASETECH CONSULTANTS PVT LTD VS UTTAM	9818900024	suneha.jain90@gmail.com	09.04.2026	
				EX(COMM)70/2026	17.04.2026		VEE PFF FABRICS PVT LTD VS ASHOK KUMAR JAIN	8178766086	admin@kmalawoff.com	23.03.2026	
				CS(COMM)220/2026	18.04.2026		A.K. TRADERS VS. PURE WORLD & ANR.	9717656466	aniketadv34@gmail.com	15.04.2026	
				EX(COMM)74/2026	20.04.2026		RAHUL GUPTA VS ATUL	9911445112	pcsharma771@gmail.com	15.04.2026	
				EX AWARD BY ARB 30/2026	21.04.2026		KOTAK MAHINDRA PRIME LTD VS ANSHUL BAJAJ	9990659331	kmpspartner@gmail.com	04.04.2026	
				EX AWARD BY ARB 31/2026	21.04.2026		KOTAK MAHINDRA PRIME LTD VS BHANESHWARIA	9990659331	kmpspartner@gmail.com	04.04.2026	
				CS(COMM)277/2026	21.04.2026		AURETICS PUBLIC LIMITED COMPANY VS BASANTI DEVI	7973981758	advvasudhaaery@gmail.com	013.04.2026	
				EX(COMM)76/2026	22.04.2026		NARENDER KUMAR JAIN VS YASHU MAKKAR	9810468040	santoshkumar@kinn.com	18.04.2026	
				EX(COMM)077/2026	22.04.2026		SURESH JAIN VS RAHUL GUPTA	9560868923	advocateshefaliagg@gmail.com	15.04.2026	
				EX(COMM)79/2026	23.04.2026		Jamil Khan Vs Rajeev Aggarwal	8383854861	advzurairkhan@gmail.com	22.04.2026	

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				MISC.DJ429/2026	23.04.2026		JAI PRAKASH GUPTA VS. GOVIND CABLE INDUSTRIES & ORS	KAMAL MEHTA	9868249232	Kamal77mehta@gr	21.04.2026
				EX(COMM)80/2026	24.04.2026		STATE BANK OF INDIA VS SH. SANJAY SRIVASTAV	ARUN UPADHYAY	9045375818	UPADHYAYARUN	21.04.2026
				EX AWARD 33/2026	25.04.2026		FPL TECHNOLOGIES PVT LTD VS NEETU SHARMA	PRANSHU VASHISHTH	9999737225	advpranshuvashish	06.04.2026
				EX(COMM)83/2026	27.04.2026		M/S RAINBOW PACKAGING INDUSTRIES VS M/S INDIA LIGHT	GULSHAN SHARMA	7065300298	gulshansharma331	22.04.2026
				CS(COMM)235/2026	28.04.2026		CANARA BANK VS ABHISHEK	MANISH KUMAR	9968466963	aormanishkumar@	18.04.2026
				EX(COMM)84/2026	28.04.2026		RAHUL KATYAL VS MAYASHEEL RETAIL INDIA LIMITED	JAGJIT SINGH SAHNI	9548741524	jagjitsinghadv@gm	24.04.2026
				EX(COMM)85/2026	29.04.2026		SHREE JAI DURGE DI CUTTING DIE VS M/S ARV IMPORT EXPO	PINKI SAH	8595136264	advpinkisah22@gm	24.04.2026
				CS(COMM)237/2026	29.04.2026		MANOJ JAIN VS MS RARO STILE INTERIORS PVT LTD	RISHABH GUPTA	9899890747	advrishabh45@gm	24.04.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	Ex - Award by Arb/18/2026	01-04-2026	INDUSIND BANK LTD Vs ANURAG SONY AND ANR	Manoj Kumar(P),	9811133644	MANOJK.ADV@YAHOO.COM	27-03-2026
				COMMERCIAL	Execution (Comm)/57/2026	01-04-2026	UNION BANK OF INDIA Vs Pranjal Kulshresth PROP OF M/S Shree Chitragupta Enterprises	B K Agrawal(P),	817835923	icloudlawpartners@gmail.com	23-03-2026
				COMMERCIAL	Ex - Award by Arb/20/2026	01-04-2026	INDUSIND BANK LTD Vs UPENDRA KUMAR SINGH AND ANR	Manoj Kumar(P),	9811133644	MANOJK.ADV@YAHOO.COM	26-03-2026
				COMMERCIAL	Ex - Award by Arb/19/2026	01-04-2026	INDUSIND BANK LTD Vs SANJAY SINGH AND ANR	Manoj Kumar(P),	9811133644	MANOJK.ADV@YAHOO.COM	27-03-2026
				COMMERCIAL	CS (COMM)/182/2026	04-04-2026	SH DHERAJ KUMAR Vs SH NANDU KUMAR NANDAN	SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902,	sidhantdhingra@advocatesidhantdhingra.com	19-03-2026
				COMMERCIAL	CS (COMM)/188/2026	06-04-2026	RISHABH RATHORE Vs NIGAMZ PANWAADI PRIVATE LIMITED	DK SINGH(P),	8527302001	virenderrajput.4@gmail.com	28-03-2026

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				COMMERCIAL	CS (COMM)/196/2026	07-04-2026	G World Collection Vs M/s Big Boss	Arpit Jain(P),	9811595800	-	17-03-2026
				COMMERCIAL	CS (COMM)/195/2026	07-04-2026	Catalysts Bio Technologies Private Limited Vs M/s Sangamath Sugars Pvt Ltd	ARCHIT SINGHAL(P),	9599043048	legal@sigmalegal.in	03-04-2026
				COMMERCIAL	CS (COMM)/194/2026	07-04-2026	BANK OF BARODA Vs Ajay Mittal	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	05-04-2026
				COMMERCIAL	CS (COMM)/197/2026	08-04-2026	Sonu Jain Vs Manoj Kumar Jain	Piyush Katyal(P),	8700925528	pivushkatyal98@gmail.com	07-04-2026
				COMMERCIAL	Execution (Comm)/62/2026	08-04-2026	SATISH KUMAR Vs RAKESH DHONDIYAL	Rakesh K Gupta	9810266298	adv.rakeshgupta77@gmail.com	08-04-2026
				COMMERCIAL	MISC DJ/378/2026	09-04-2026	M/S NITYO GARTEX PVT LTD Vs SHRI KHATU SHYAM MEGA MART LLP	Vinay Gupta(P),	981005303	jcguptavinay@gmail.com	06-04-2026
				COMMERCIAL	CS (COMM)/202/2026	10-04-2026	Mohit Khanna Proprietor of M/s Virat Trading Company Vs Sanjeev Bhola and Anr	Sumit Jain(P),	9999391395	advt.sumitjain@gmail.com	10-04-2026
				COMMERCIAL	Execution (Comm)/65/2026	11-04-2026	SH Sukhdeep Singh Vs Perfect Value Mega Mart India Pvt Ltc	Chirag Aggarwal	7048926509	adv.chiraggarwal14@gmail.com	08-04-2026
				COMMERCIAL	CS (COMM)/207/2026	11-04-2026	M/s Crystal Graphics Vs M/s Diamond Printer N Pack Pvt Ltd	Vijay Kumar(P),	9810169432	-	08-04-2026
				COMMERCIAL	CS (COMM)/216/2026	16-04-2026	M/S LAKHMI CHAND TEJOO MAL Vs Ms AMANPREET KAUR (PROP OF M/S GTB FASHION BY SETHIS)	Siddhant Banga(P),	9999369931	siddhantbanga04@gmail.com	11-04-2026
				COMMERCIAL	CS (COMM)/215/2026	16-04-2026	M/S NEW DEVRAJ AND SON Vs Ms AMANPREET KAUR (PROP OF M/S GTB FASHION BY SETHIS)	Siddhant Banga(P),	9999369931	siddhantbanga04@gmail.com	11-04-2026
				COMMERCIAL	CS (COMM)/219/2026	17-04-2026	Sh Sukhdeep Singh Vs Sh Sumit Gupta	Sandhaya Gupta(P),	9873822121	adv.chiraggarwal14@gmail.com	10-04-2026
				COMMERCIAL	CS (COMM)/218/2026	17-04-2026	M/S AURETICS LIMITED Vs MANOJ KUMAR	Vasudha Aery	7973981758	advvasudhaery@outlook.co	07-04-2026
				COMMERCIAL	Ex. - Award by Arb./26/2026	18-04-2026	Axis Bank Ltd Vs MOHD AKRAM	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	14-04-2026

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				COMMERCIAL	Ex. - Award by Arb./27/2026	18-04-2026	Axis Bank Ltd Vs ARJUN			MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	02-04-2026
				COMMERCIAL	CS (COMM)/231/2026	25-04-2026	Pradeep Kumar Jain Vs Naresh Chandra Yadav			Piyush Katyal	8700925528	pivushkatyal98@gmail.com	24-04-2026
				COMMERCIAL	OMP (COMM)/10/2026	25-04-2026	GYAN SHANKAR SHUKLA Vs Axis Bank Ltd			Diwakar Kumar	9999914191	-	23-04-2026
				COMMERCIAL	MISC DJ/451/2026	27-04-2026	Shri Bhagwan Projects Pvt. Ltd. Vs Mahagun(India) Pvt. Ltd			SURENDRA NATH PANDEY	9868520336	snpadv88@gmail.com	25-04-2026
				COMMERCIAL	OMP MISC (COMM)/1/2026	29-04-2026	RICH PAL SINGH Vs GURU TEGH BAHADUR HOSPITAL AND ANR.			DEEPAK BHARDWAJ	9810662291	deepakbhardwaj_adv@yahoo.co.in	28-04-2026
				COMMERCIAL	CS (COMM)/238/2026	29-04-2026	BANK OF BARODA Vs DEEPMALA RASANIA			SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	28-04-2026
				COMMERCIAL	MISC DJ/467/2026	30-04-2026	PAWAN KUMAR GUPTA Vs SUNNY ARORA			POOJA GUPTA(P),	9811270025	-	28-04-2026
				COMMERCIAL	OMP (I) (COMM)/4/2026	30-04-2026	HDFC BANK LTD Vs ASHWANI KUMAR			ajay uppal(P),	9811740125	virtuous.people@gmail.com	28-04-2026
				COMMERCIAL	CS (COMM)/239/2026	30-04-2026	DHERAJ KUMAR Vs BOLBAM PRASAD GUPTA			SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902,	sidhantdhingraftadvocatesidhantdhingra.com	21-03-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/239/2026	01-04-2026	CROCS INC AND ANR Vs PAWAN GUPTA			Shravan Bansal(P),	120-4939659	il:unitedmark@unitedandunited.com	15-05-2026
					CS (COMM)/240/2026	01-04-2026	SIGNATURE FRESH BIO PRODUCTS Vs Prince Gautam			Abhinav Garg(P),	9711004290	FARVISIONGLOBALLAW@GMAIL.COM	05-08-2026
					CS (COMM)/243/2026	02-04-2026	M/S EMPIRE ALCOBREV PVT LTD Vs RAMA OBEROI			NAGENDRA PRATAP SINGH(P),	9999405805	advocatepushpendragiri@gmail.com	05-05-2026
					CS (COMM)/245/2026	02-04-2026	HYGOSAP PHARMA PRIVATE LIMITED Vs SANTOSH BABARAO GHUTE			Prashant Sharma(P),	87505-09178	progressivelawoffices.ploCa1gmail.com	28-07-2026
					CS (COMM)/244/2026	02-04-2026	M/S PADMAVAT PLASTICS PVT LTD Vs M/S ALAKRITY MARKETING PVT LTD AND ORS			Shivani Gupta(P),	9990367676	Shivaniguptaadvocate@gmail.com	20-07-2026

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					CS (COMM)/246/2026	02-04-2026	M/S PNPP EXIM PVT LTD Vs M/S CHITPURNI OVERSEAS PVT LTD	Anupam Jindal(P),	9891475320	PANKAJ SINGHAL.ADVOCATE@GMAIL.COM	28-07-2026
					CS (COMM)/241/2026	02-04-2026	M/S VICTORIA FOODS PRIVATE LIMITED Vs M/S DHRITI FOODS	SUNNIRUDH KUMAR(P),	9560792632	umesho8choubey@gmail.com	04-08-2026
					CS (COMM)/242/2026	02-04-2026	M/S PNPP EXIM P LTD Vs KUSH GOYAL	Anupam Jindal(P),	9891475320	PANKAJ SINGHAL.ADVOCATE@GMAIL.COM	28-07-2026
					CS (COMM)/249/2026	04-04-2026	Pawan Bansal Vs Jitender @ Jitender Siradhana	ARUN BANSAL(P),	8700334389		28-07-2026
					CS (COMM)/250/2026	04-04-2026	State Bank of India Vs PREM SINGH	ACHAL KESHAV RAJGOPAL(P),	9560012821	AKRAJGOPAL@GMAIL.COM	30-07-2026
					CS (COMM)/251/2026	04-04-2026	State Bank of India Vs ROSHAN GOHAR	ACHAL KESHAV RAJGOPAL(P),	9560012821	AKRAJGOPAL@GMAIL.COM	30-07-2026
					CS (COMM)/252/2026	04-04-2026	State Bank of India Vs ANITA	ACHAL KESHAV RAJGOPAL(P),	9560012821	AKRAJGOPAL@GMAIL.COM	30-07-2026
					CS (COMM)/254/2026	04-04-2026	M/S MIDEX GLOBAL PVT LTD Vs M/S NEELKANTH RETORTS	manish kaushik(P),	9818218885	manishkaushik.law@gmail.com	28-07-2026
					CS (COMM)/253/2026	04-04-2026	M/S SWIFT SECURITAS PVT LTD Vs M/S CINELINE INDIA LTD AND ORS	SUMAN KUMAR SINGH(P),	7011959348	ADVOCATESUMAN82@GMAIL.COM	30-07-2026
					CS (COMM)/255/2026	04-04-2026	M/S EMPIRE ELCOBREV PVT LTD Vs M/S MANOJ JI AND COMPANY PVT LTD AND ORS	BHANU MOHAN(P),	9999405805	advocatepu shpendragiri@gmail.com	03-08-2026
					CS (COMM)/261/2026	06-04-2026	SNEHA POLYFAB PVT LTD Vs RAGA PRINT PACK AND ORS	NIKITA GUPTA(P),	9711894248	advnikitagupta@gmail.com	08-05-2026
					CS (COMM)/265/2026	08-04-2026	State Bank of India Vs Ratna Babu Gopathoti	Pankaj Kumar(P),	8010812345	advocatepankaj2018@gmail.com	09-07-2026
					CS (COMM)/269/2026	09-04-2026	DOSHI PHARMACEUTICALS Vs WOCKWIN HEALTHCARE	amit talwar(P),	9911000928	talwar_amit@rediffmail.com	15-07-2026
					CS (COMM)/270/2026	10-04-2026	SSF POLYMERS PVT LTD Vs SHASHI KUMAR	HARISH KUMAR(P),	9811669755	vijendrasuryan@gmail.com	08-05-2026

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					CS (COMM)/271/2026	10-04-2026	Amar Ceramic LLP Vs Chander Shekhar Taneja	Shreshth Jain(P),	98712-06484	shrrshth@lawkins.in	10-07-2026
					CS (COMM)/272/2026	13-04-2026	State Bank of India Vs SURAJ	Gopal Chand Sharma(P),	9810210832	prakash9682@gmail.com	07-08-2026
					CS (COMM)/273/2026	13-04-2026	Abhaya International LLP Vs ROSEATE MEDICARE AND ORS	TARUN SHOKEEN(P),	920550241	rohinichamber1221@gmail.com	17-08-2026
					CS (COMM)/276/2026	15-04-2026	M/S TOTAL KITCHEN SOLUTIONS Vs DLF PUBLIC SCHOOL	SWITI(P),	9868643592	adv.nps80@gmail.com	06-08-2026
					CS (COMM)/280/2026	15-04-2026	State Bank of India Vs ANJALI GUPTA	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	03-08-2026
					CS (COMM)/279/2026	15-04-2026	State Bank of India Vs VAIBHAV SHARMA	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	03-08-2026
					CS (COMM)/277/2026	15-04-2026	Ms Avni Jain (Proprietor) M/SAAVN AGRI Vs Ashish Gupta	SMANNAT KOHLI(P),	8800441766	hskohli@legumperitis.com	03-08-2026
					CS (COMM)/278/2026	15-04-2026	State Bank of India Vs MANIK MORYA PROP OF JMD ENTERPRISES	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	03-08-2026
					CS (COMM)/290/2026	16-04-2026	RSPL HEALTH PVT LTD Vs DHAVALBHAI TULSHIBHAI GHELANI AND ANR	ANIL KUMAR SAHU(P),	9810134793	l: allipcare@gmail.com	15-05-2026
					CS (COMM)/291/2026	16-04-2026	UNION BANK OF INDIA Vs M/SRAJ KAPOOR ENTERPRISES	RAJ KUMAR(P),	9650776104	: krtrkt21@gmail.com	08-05-2026
					CS (COMM)/292/2026	16-04-2026	MUKESH SINGLA Vs TASKAR GLOBAL PVT LTD	ASHISH DABAS(P),	9810231104		09-07-2026
					CS (COMM)/289/2026	16-04-2026	State Bank of India Vs BHIM BAHADUR GURUNG	ACHAL KESHAV RAJGOPAL(P),	9560012821	ADV.AKRAJGOPAL@GMAIL.COM	05-08-2026
					CS (COMM)/304/2026	20-04-2026	M/s Design View Expert Vs M/OPSIS PROJECTS INDIA PVT LTD AND ORS	Chinmaya Seth(P),	9911610547	confluencelegal.law@gmail.com	06-05-2026
					CS (COMM)/306/2026	21-04-2026	Nuova Sivam and Genver Coatings Pvt Ltd Vs M/s Liebe Homes and Ors	Neeraj Gupta(P),	9811267045	info@juslawassociates.com	05-05-2026

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					CS (COMM)/305/2026	21-04-2026	BANK OF MAHARASHTRA Vs VIRENDER ATRI	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	05-05-2026
					CS (COMM)/308/2026	22-04-2026	POSITEX PVT LTD Vs HANSTECH INFRABUILD PVT LTD	Vikas Sharma(P),	9999368137		10-08-2026
					CS (COMM)/309/2026	22-04-2026	M/S ASHA RAM AND SONS PVT LTD Vs M/S KOMAL INDUSTRIES AND ANR	RAJENDER SINGH RAJPUT(P),	8802224777	ADV.RAJPUTRS@GMAIL.COM	20-07-2026
					CS (COMM)/312/2026	24-04-2026	Nicholas Healthcare Limited Vs OM PRAKASH KUMAR	Ishaan Sharma(P),	9555777622	advocateishaansharma@gmail.co	09-07-2026
					CS (COMM)/316/2026	27-04-2026	PIYUSH BINDAL Vs RAHUL MISHRA	Sarthak verma(P),	8527817330,	prannayjaiin@gmail.com	14-05-2026
					CS (COMM)/319/2026	28-04-2026	BL AGRO INDUSTRIES LTD Vs VARSHA AND SONS TRADERS	RAJESH SHARMA(P),	9312400662	thecaltrade@gmail.com	20-08-2026
					CS (COMM)/318/2026	28-04-2026	SH SHYAM SUNDER GOSWAMI Vs AMIT AHUJA AND ORS	SHASHAANK SHARMA(P),	9971271076	advjatindahiya@gmail.com	20-08-2026
					CS (COMM)/323/2026	30-04-2026	HYGOSAP PHARMA PVT LTD Vs AKASHDIP SINGH	Bhawna Jain(P),	9810905600	bhawnaadv17@gmail.com	06-05-2026
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/237/2026	01-04-2026	HYGOSAP PHARMA PVT LTD Vs Jay Sadharam Sirwani	Pranav Sapra(P),	9953290847	pranavsapra.adv(@gmail.com	25.03.2026
					CS (COMM)/247/2026	02-04-2026	M/s MYSORE DEEP PERFUMERY HOUSE Vs M/s TAVISHA INCENSE HOUSE	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	25.03.2026
					CS (COMM)/248/2026	02-04-2026	MYSORE DEEP PERFUMERY HOUSE Vs Atulit Dutta	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	25.03.2026
					CS (COMM)/257/2026	04-04-2026	BANK OF INDIA Vs Gulshan Prop JSK Trading co	Varun Sharma(P),	9811161300	adv.varunsharma@gmail.com	24.03.2026
					CS (COMM)/258/2026	04-04-2026	SAMRIDDH CABLES AND CORDS PVT LTD Vs VARDHMANKEDIA APPLIANCES LTD	SABHISHEK KEDIA(P),	9311040628	info@aklegalfirm@gmail.com	21.03.2026
					CS (COMM)/259/2026	04-04-2026	BANK OF INDIA Vs Fast teck Industries Prop Naveep Singh Khurana	Varun Sharma(P),	9811161300	adv.varunsharma@gmail.com	21.03.2026

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					CS (COMM)/262/2026	06-04-2026	M/S NEOVATION GRAPHICS PVT LTD Vs M/S RASIK PRODUCTS PVT LTD	Hritik Kashyap(P),	9811427955	munishlaw.vohra@gmail.com	01.04.2026
					CS (COMM)/263/2026	06-04-2026	STATE BANK OF INDIA Vs TACHAL KAMSIMON	KESHAV RAJGOPAL(P),	9560012821	NA	29.03.2026
					CS (COMM)/264/2026	06-04-2026	STATE BANK OF INDIA Vs SUKHPAL	ACHAL KESHAV RAJGOPAL(P),	9560012821	NA	29.03.2026
					CS (COMM)/266/2026	08-04-2026	Electoplast and Chemical Industries Vs HIMGANGA POLYMERS INDIA PVT LTD	Neeraj Gupta(P),	9013888822	shubhamaggarwaladv@gmail.com	01.04.2026
					CS (COMM)/267/2026	08-04-2026	CANARA BANK Vs BRIJESH	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	26.03.2026
					CS (COMM)/268/2026	08-04-2026	UNION BANK OF INDIA Vs M/SRAJ Shri Ram Enterprises Through its Proprietor Mrs Akanshi	KUMAR(P),	9650776104	krtrkt21@gmail.com	17.03.2026
					CS (COMM)/274/2026	13-04-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999306881	eludication.legal@outlook.com	07.04.2026
					CS (COMM)/275/2026	13-04-2026	Manju Singhal Vs Arun Kumar Somani	Rohit Kumar(P),	9582551234	ymittal808@gmail.com	06.04.2026
					CS (COMM)/281/2026	15-04-2026	DJT RETAILERS PVT LTD Vs Jot Enterprises	SIDHANT MALIK(P),	9205437671	adv.sidhantmalik23@gmail.com	10.04.2026
					CS (COMM)/282/2026	15-04-2026	State Bank of India Vs SUNIL PAHWA ALIAS SUNIL KUMAR PAHWA	Gopal Chand Sharma(P),	NA	NA	07.04.2026
					CS (COMM)/283/2026	15-04-2026	Neo Technofield Company Vs Capacite Infraprojects Limited	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	06.04.2026
					CS (COMM)/284/2026	15-04-2026	Pukh Raj Bansal Proprietor Shri Salasar Tech India Vs Neeraj Sachdeva Proprietor Sachdeva Sales Agencies	Madhav Kumar(P),	9560366379	advmadhavkumar@gmail.com	02.04.2026
					CS (COMM)/285/2026	15-04-2026	State Bank of India Vs AJEET KUMAR	Gopal Chand Sharma(P),	NA	NA	22.03.2026
					CS (COMM)/286/2026	15-04-2026	Rajiv Bhandari Proprietor of Ganpati Imperial India Vs ABHINAV COLOUR PRINTS (THROUGH ITS PARTNERS)	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	01.04.2026

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					CS (COMM)/287/2026	15-04-2026	NAVEEN GOEL THROUGH SPA AMIT GOEL Vs SHAILESH JAIN	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	03.04.2026
					CS (COMM)/288/2026	15-04-2026	Hygosap Pharma Pvt Ltd Vs Sri Sails Surgical	Ishaan Sharma(P),	9555777622	advocateishaansharma@gmail.com	31.03.2026
					CS (COMM)/293/2026	16-04-2026	STB TECHNOLOGIES PVT LTD Vs DEVTA ELECTIRICALS	Amanpreet Singh(P),	9891845353	wslegalsolutions@gmail.com	03.04.2026
					CS (COMM)/294/2026	16-04-2026	DURGA FERROUS PVT LTD Vs MS SHREE KHATU SHYAM TUBES LLP	Udit Gupta(P),	9999829858	office.merakilegal@gmail.com	08.04.2026
					CS (COMM)/295/2026	16-04-2026	CANARA BANK Vs AMIT SHARMA	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	08.04.2026
					CS (COMM)/297/2026	18-04-2026	BANK OF BARODA Vs Daya Nand Singh	Geetanjali Sharma(P),	9811209030	sharmageetanjali@gmail.com	
					CS (COMM)/298/2026	18-04-2026	Sanju Varshney Vs Indira Gas and Petroleum Pvt Ltd	Satish Kumar(P),	9711232232	s.kumar999@gmail.com	
					CS (COMM)/299/2026	18-04-2026	SIDDHARTH GUPTA Vs JACKSON PAINTS	PRANAV DWIVEDI(P),	9650501903	parnavdwivedi21@gmail.com	
					CS (COMM)/300/2026	18-04-2026	ARCHANA TAYAL Vs VAIBHAV BABAN PAWAR	BANKE BIHARI SHARMA(P),	9818310262	bbsharma@gmail.com	
					CS (COMM)/301/2026	18-04-2026	RICHA GUPTA Vs arabtec projects pvt ltd	PRANAV DWIVEDI(P),	8802200600	parnavdwivedi21@gmail.com	
					CS (COMM)/302/2026	18-04-2026	MOON LIGHT INDUSTRIES Vs RAHUL JAIN AND ORS	Virender kumar Puri(P),	9911103142	virenderpuri34@gmail.com	
					CS (COMM)/303/2026	18-04-2026	ANIL KUMAR Vs MS LOVABLE LINGERIE LTD	DHIRAJ KUMAR(P),	9899584189	dhirajkumar99@gmail.com	
					CS (COMM)/307/2026	21-04-2026	South Indian Bank Vs Anil Kumar	anshu shukla(P),	9810600656	anshushukla9@gmail.com	
					CS (COMM)/310/2026	22-04-2026	NICHOLAS HEALTHCARE LIMITED Vs HASTNANDAN PATEL	Prashant Sharma(P),	9312520717	prashantsharma@gmail.com	

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					CS (COMM)/311/2026	22-04-2026	CHETAN AGGARWAL	HANSTECH INFRABUILD PVT LTD	Vs	Vikas Sharma(P),	9999132159	vksharma31@gmail.com	
					CS (COMM)/313/2026	24-04-2026	Padmini Min Chem	Vs AKJ Plast Pvt Ltd	Vs	SUNIL KUMAR(P),	8010909016	s.kumar76@gmail.com	
					CS (COMM)/314/2026	25-04-2026	MS R S AGENCIES	Vs MS SYSCOM ORGANIC WORLD PVT LTD	Vs	MANISH DEWAN(P),	NA	dewanmanish31@gmail.com	
					CS (COMM)/315/2026	25-04-2026	DHARAMVIR AND COMPANY	Vs DELHI DEVELOPMENT AUTHORITY	Vs	Samjad khan(P),	9999448797	khanamjad@gmail.com	
					CS (COMM)/317/2026	27-04-2026	RELAXO FOOTWEARS LIMITED	Vs SUMAN ENTERPRISES THROUGH ITS PROPRIETOR MRS NEELAM DEVI	Vs	MUKESH KUMAR JHA(P),	9891188839	mkjha@gmail.com	
					CS (COMM)/320/2026	28-04-2026	Mr Nikhil Goyal Prop	Royal Industries India Vs Pramod Rathore Prop of Ms Shri Radha Rani Traders	Vs	AYUSH MITTAL(P),	9868501599	ayush.mittal@gmail.com	
					CS (COMM)/321/2026	28-04-2026	M/S NUOVA SIVAM AND GENVER	COATING PVT LTD Vs VIKAS PURI	Vs	Neeraj Gupta(P),	9871495838	guptaneeraj@gmail.com	
					CS (COMM)/322/2026	29-04-2026	MANJU KUMARI	Vs INDU KAPOOR	Vs	Prateek Mittal(P),	9899222913	mittalprateek76@gmail.com	
					CS (COMM)/324/2026	30-04-2026	SIMPLEE PHARMA	Vs SHYAM ENTERPRISES	Vs	Hardik Gogia(P),	8882639476	hardikgogia@gmail.com	
					CS (COMM)/325/2026	30-04-2026	Awani Enterprises	Vs BLU SMART FLEET PRIVATE LIMITED	Vs	Ankur Sharma(P),	9718209970	ankursharma9@gmail.com	
45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH DISTRICT	307	Civil	OMP (COMM.)/9/2026	01-04-2026	PARVAT STONE CRUSHER	Vs HDB FINANCIAL SERVICES LTD	Vs	Nitesh Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/9/2026	01-04-2026	PARVAT STONE CRUSHER	Vs HDB FINANCIAL SERVICES LTD	Vs	Nitesh Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/10/2026	01-04-2026	PARVAT STONE CRUSHER Vs HDB Financial Services Ltd	Nitesh Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/67/2026	01-04-2026	NARESH AGGARWAL Vs BHALCO INDUSTRIES PVT LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/194/2026	01-04-2026	Shree Ganik Udyog Vs Ajay Goyal	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/195/2026	01-04-2026	KAWAL MAHAJAN PROPREITOR INDIA THERMOPLASTICS ENGINEER Vs GLADIUS MEDITECH PVT LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/196/2026	01-04-2026	KAWAL MAHAJAN PROPREITOR INDIA THERMOPLASTICS ENGINEERS Vs SRS HEALTHCARE THROUGH ITS PARTNER VAIBHAV AGARWAL	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/197/2026	01-04-2026	TRZ MART PVT LTD Vs MOHD MAFIZUR RAHMAN	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/502/2026	01-04-2026	ZIPPER HOUSE ENTERPRISES LLP Vs SACHIN PRUTHI	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/662/2026	01-04-2026	TATA CAPITAL LTD Vs SHAHIN PARVEEN	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/663/2026	01-04-2026	TATA CAPITAL LTD Vs SANTOSH KUMAR SINGH	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/664/2026	01-04-2026	TATA CAPITAL LTD Vs JYOTI MINERALS	GAGAN JINDAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/665/2026	01-04-2026	TATA CAPITAL LTD Vs RANNO DEVI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/666/2026	01-04-2026	TATA CAPITAL LTD Vs KAMLESH SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/667/2026	01-04-2026	TATA CAPITAL LTD Vs RAJAN KUMAR SRIVASTAVA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/668/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAMRITI THAPAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/669/2026	01-04-2026	TATA CAPITAL LTD Vs KULWANT SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/670/2026	01-04-2026	TATA CAPITAL LTD Vs MANISH GODANI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/671/2026	01-04-2026	Baldev Finlease Private Limited Vs Wasi Haider	G S GANGWAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/672/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VICKY VIJAY BANGAR	Vineet Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/673/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JITU TRAVELS 9310	SANJAY KUMAR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/674/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PANKAJ KUMAR MISHRA	SANJAY KUMAR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/675/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDEEP S	ROHIT(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/676/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAHUL RAJMANLOUTAN	NITIN GARG(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Counter Claim/7/2026	02-04-2026	BABITA GARG AND ANR Vs SHELLZ INDIA LIMITED	Quaisar Ali(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/32/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs VICKY R	Rajiv Tehlan(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/33/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs PINTOO D	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/34/2026	02-04-2026	MS KOTAK MAHINDRA BANK LIMITED Vs SANJEEV KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/35/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs ARUN R	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/36/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs AAKASH SINGH	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX. CIVIL/149/2026	02-04-2026	M/s P P Auto Innovators Vs M/s Macro Powertech India Pvt Ltd	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/201/2026	02-04-2026	PUNJAB NATIONAL BANK Vs GITARA SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/202/2026	02-04-2026	Sudarshan Industries Vs Swastika Home Appliances	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/203/2026	02-04-2026	BANK OF BARODA Vs PRAVEEN	RISHABH GUPTA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/204/2026	02-04-2026	BANK OF BARODA Vs JAGDISH	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/690/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANKET NANDU AGARKAR	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/691/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOHEL MANISH KUMAR GANPATBHAI	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/692/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NAJIULLAH SAFIULLAH KHAN	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/693/2026	02-04-2026	TATA CAPITAL LTD Vs AHBAB AHMAD	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/694/2026	02-04-2026	TATA CAPITAL LTD Vs BHAWNA SINGH	Quaisar Ali(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/695/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PUSHPENDRA DANGI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/696/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHIJIT PRUTHVIRAJ GIRI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/697/2026	02-04-2026	PRABHU GOODS CARRIERS Vs AXIS BANK LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/40/2026	04-04-2026	AXIS BANK LTD Vs Jitendra Kumar Karn	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/41/2026	04-04-2026	AXIS BANK LTD Vs WGR ENTERPRISES	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/42/2026	04-04-2026	Indiabulls Asset Reconstruction Company Ltd Vs Raj Singh	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/210/2026	04-04-2026	Canara Bank Vs S G Industries	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/706/2026	04-04-2026	TATA CAPITAL LTD Vs UNIQUE CONSTRUCTION	Varun Mittal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/707/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHARMANDA S	Raghav Saluja(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/708/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHIVAJI BIRAPPA SHENDAGE	VIMAL KHURANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/709/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CAR ZONE	VIMAL KHURANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/710/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PAWAR SHYAM KONDIBHAU	GAGAN JINDAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/711/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NASIR HUSSAIN	SUMAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/712/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VADHELA NAYAN ARAVINDABHAI	ANUJ CHATURVEDI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/13/2026	06-04-2026	DELHI TOURISM TRANSPORTATION Vs Nafees Ahmed	ANDRAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX. CIVIL/163/2026	06-04-2026	MS MATRIXINDIA POWER SOLUTION PVT LTD Vs M/RADICON INFRASTRUCTURE HOUSING PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/720/2026	06-04-2026	Bd Credits Ltd Vs Sandeep kumar	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/15/2026	07-04-2026	Delhi Tourism and Transportation Development Corporation Ltd, DTTDC Vs Nafees Ahmed Proprietor of MS Nafees Ahmed	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/215/2026	07-04-2026	Shree Ganik Udyog Vs Anurag Kumar Chaudhary	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/216/2026	07-04-2026	CANARA BANK Vs SUDESH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/721/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAVIN DEVIDAS PISAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/722/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRIYANKA RAJENDRA KAMBLE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/723/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MINA GUMJA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/724/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DIVYA RAHUL PRICE	S GANGWAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/725/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMAN JAYASWAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/726/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAUTAM DALSUKHBHAI MAKRUBIYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/727/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DALVEER GURJAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/728/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHAGYASHRI NANDRAJ ROTHE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/729/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHANANJAYSINH MOHANLAL CHAUHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/730/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ROHAN TOURS AND TRAVELS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/731/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAKESH KUMAR JAYANTILAL ACHARYA	Arun Kumar Shukla(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/732/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUKESH RAO	Malay Swapnil(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/733/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHIRAJ VIJAYRAO MAHAJAN	MAYANK GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/734/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PATHAN AADILKHAN AYUBKHAN	SUNIL KUMAR TIWARI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/735/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAKHI SARKAR	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/223/2026	08-04-2026	Ms Pansari Industries Pvt Ltd Through its Authorized officials Authorized Representative Vs M/s Coldex Logistics Private Limited	Sachin Malik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/224/2026	08-04-2026	Suraj Wire Net Udyog Through Ar Avneesh Aggarwal Vs Arvind Kumar Podar Proprietor Shri Arvind Sales Corporation	ARLOKESH KUMAR AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/558/2026	08-04-2026	JAYANTI JAIN Vs KONNECT INFRA TECH PVT LTD	Abhinav Garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/75/2026	09-04-2026	MS SHREE KARANGAR TEXTILE LTD THROUGH ITS AR PARVEEN KUMAR JINDAL Vs MAHAVIR PRASAD AGGARWAL (Proprietor of M/s Mahavir Enterprises)	Mayank Singhal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/76/2026	09-04-2026	Satin Finserv Ltd Vs MOHD ISA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/226/2026	09-04-2026	PUNJAB NATIONAL BANK Vs PULKIT SHARMA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/227/2026	10-04-2026	Mr JAWAHAR LAL AGGARWAL AND ORS Vs M/S ASHIMARA HOUSING PVT LTD	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/228/2026	10-04-2026	M/S CHAITANYA IMPEX Vs M/S RATANMOTI TEXFAB INDIA PVT LTD	Vineet Jindal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/229/2026	10-04-2026	RAM KUMAR PROP OF Ms BAJRANG TRADING CO Vs Ms SVS FORMULATION PRIVATE LIMITED	ANANT RAO(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/590/2026	10-04-2026	Jayanti jain Vs M/S Konnect infratech Pvt ltd	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/44/2026	11-04-2026	Axis Bank Ltd Vs SAHEBRAO MAROTI SONKAMBLE	Sanskar Saraf(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/45/2026	11-04-2026	Axis Bank Ltd Vs NISHANT SHARMA	Vishal Garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/46/2026	11-04-2026	Axis Bank Ltd Vs NAVEEN KUMAR SHARMA	Quaisar Ali(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/47/2026	11-04-2026	Axis Bank Ltd Vs RAVI SHANKER PANDEY	Shudhansu(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/232/2026	11-04-2026	VIJAY KUMAR PROP VJ FRUIT CO Vs RAKESH KUMAR	PRINCE KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/233/2026	11-04-2026	Mrs Sudesh Sehgal Ritu Sehgal Anr Vs Shri Harish Gupta	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/234/2026	11-04-2026	Sushil Kumar Agro Private Limited Vs Shanti Gopal saha	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/235/2026	11-04-2026	Himanshu Jalan Vs Ennubin India Pvt Ltd	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (E) (COMM.)/3/2026	13-04-2026	Ashvinder Singh Vs CHIA TECHNOLOGIES PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/238/2026	13-04-2026	Bank of Baroda Vs RAHUL KUMAR GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/239/2026	13-04-2026	BANK OF BARODA Vs NAVEEN KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/240/2026	13-04-2026	Bank of Baroda Vs SANDEEP KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/241/2026	13-04-2026	KAUSHAL KUMAR Vs BEING BARTER INDIA PVT LTD	Geetanjali Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/751/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SONU HARIJADHAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/752/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SONAWANE KESHOR GANESH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/753/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMAN SONOWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/754/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIKHIL RAJESH JIBHKATE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/755/2026	13-04-2026	KOTAK MAHINDRA BANK LTD Vs SURYAPRAKASH DURGAPRASAD SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/756/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs K P TRAVELS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/757/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SIDDHI TRAVELS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/244/2026	15-04-2026	JITENDER KHUREJA Vs AMANPREET SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/767/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJESH KUMAR GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/768/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAGAR RAJARAM PATIL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/769/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAYUR P PANCHAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/770/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SATISH URMALIYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/771/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJIDUL ISLAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/772/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs OM ENTERPRISES	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/773/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABDULA AJIJ SALEK SAMA	VINEET KAUSHIK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/774/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NAGESH SHIVRAM KUDALE	NIRMAL GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/775/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITIN SAMPATHRAO DIMBLE	Ravi Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/776/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SARVAGOD SUHAS MARUTI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/777/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HEDA SIDDHANK MANOJ	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/779/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JYOTI BALAJI CHAVAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/781/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AJINKYAM ANANTRAO DESHMUKH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/782/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEEPAK SURESH PARDESHI	Prakesh garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/77/2026	16-04-2026	NEELAM TYAGI Vs Raaga Impex Pvt Ltd (through its Kapoor)	Shree RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/78/2026	16-04-2026	shellzIndia ltd Vs M s Aggarwal confectionary through its partners	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/245/2026	16-04-2026	DEEPAK GULATI Vs CHANDER BHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/786/2026	16-04-2026	SHRIRAM FINANCE LIMITED Vs YOGESH KUMAR	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/787/2026	16-04-2026	SHRIRAM FINANCE LIMITED Vs DEEPAK	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/788/2026	16-04-2026	PIRAMAL FINANCE LIMITED Vs SUMAYYA SUBAIR	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/789/2026	16-04-2026	TATA CAPITAL LTD Vs MS CONSTRUCTION	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/790/2026	16-04-2026	HDFC BANK LTD Vs ANOOP KUMAR GUPTA	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/79/2026	17-04-2026	Monsoon Agro Chemicals Pvt Ltd Vs M/S KOHINOOR CROP SCIENCE AND ORS THROUGH ITS PARTNERS	Aditya Goel(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/80/2026	17-04-2026	BANK OF BARODA Vs d enterprises	NIKITA GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/246/2026	17-04-2026	BM Electrotech Castings Pvt Ltd Vs Larsen and Toubro Ltd Passavant Energy and Environment GMBH JV	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/247/2026	17-04-2026	SURYA SUNPACK PVT LTD Vs SACHIN RATHEE	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/791/2026	17-04-2026	SHRIRAM FINANCE LIMITED Vs Pankaj	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/792/2026	17-04-2026	HDFC BANK LTD Vs BHURI	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/793/2026	17-04-2026	HDFC BANK LTD Vs SANJAY KUMAR	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/794/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAGPARIYA VISHAL SURESHBHAI	RAHUL MANGLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/795/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMILABEN BHARATJI THAKOR	RAHUL MANGLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/796/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PAVANKUMAR RAJARAM SHINDE	SACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/797/2026	17-04-2026	HDFC BANK LTD Vs SMOOTH MOTORS	SACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/52/2026	18-04-2026	Axis Bank Ltd Vs KALYANI ENTERPRISES	SACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/250/2026	18-04-2026	STATE BANK OF INDIA Vs KULBIR SINGH	SHIVAM KHERA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/251/2026	18-04-2026	STATE BANK OF INDIA Vs KAKAI BENJAMIN KIPGEN	Varun Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/252/2026	18-04-2026	STATE BANK OF INDIA Vs MAHENDER	KUSHAGRA BANSAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/253/2026	18-04-2026	BALDEV RAJ NARANG Vs IMPERIAL GRAPHIX	Monica Goel(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/254/2026	18-04-2026	BANK OF INDIA Vs NEETU KUMARI	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/620/2026	18-04-2026	SANJAY KUMAR MANGLA Vs JYOTY BATTERY INDUSTRIES	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/621/2026	18-04-2026	SANJAY KUMAR MANGLA Vs Monalisa Pradhan	AJIT SIWACH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/814/2026	18-04-2026	BINDIYA CAPITAL LTD Vs HITESH SINGH	Varun Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/815/2026	18-04-2026	Shriram Finance Limited Vs SUMIT	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/816/2026	18-04-2026	HDFC BANK LTD Vs SUMAN KUMARI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/817/2026	18-04-2026	BINDIYA CAPITAL LTD Vs HITESH SINGH	Anil Dagar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/81/2026	20-04-2026	SANDEEP AGGARWAL Vs PRITI GROVER	Aditya Goel(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/260/2026	20-04-2026	ALOK SHARMA PROP OF M/S DAWN HARVEST MARKETINGS Vs ARUN SHARMA PROP OF M/S VIRGIN CURE	SDEVENDER KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/628/2026	20-04-2026	M/S De Buono Creations Pvt Ltd Vs M/S Sadhguru Enterprises	Govind Pandey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/826/2026	20-04-2026	KOTAK MAHINDRA BANK LTD Vs Harpalsinh Jayvantsinh Sarvaiya	Ravindra Narayan Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/827/2026	20-04-2026	HDFC BANK LTD Vs ANIL KUMAR	Aakash Rana(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/828/2026	20-04-2026	HDFC BANK LTD Vs SAIF HANFI	Ravindra Narayan Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/262/2026	21-04-2026	RANJANA KUMARI Vs M/S SWISS ELEMECH PVT LTD AND ORS	Shambhu Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/263/2026	21-04-2026	BANK OF INDIA Vs DHARMESH SINGH TOMAR	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/830/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL JALINDAR KALE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/831/2026	21-04-2026	SHRIRAM FINANCE LIMITED Vs MUSATKIN AHMED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Counter Claim/10/2026	22-04-2026	Lokesh Sehrawat Vs Rakesh Kumar Aggarwal	Mohd Suhail(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/265/2026	22-04-2026	PARD ENGINERRING SOLUTIONS Vs LOKESH KUMAR	ABHISHEK GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/266/2026	22-04-2026	PUNJAB NATIONAL BANK Vs ISHANT PRO SHREE SHYAM FOOTWEAR AND BOYS STYLE	ABHISHEK GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/267/2026	22-04-2026	Indian Bank Vs Manoj Tiwari (Proprietor of M/s Tiwari Plastic Industries)	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/268/2026	22-04-2026	STATE BANK OF INDIA Vs BHAWANA JHA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/53/2026	23-04-2026	BIZLOAN PRIVATE LIMITED Vs UDAY	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/272/2026	23-04-2026	STATE BANK OF INDIA Vs BHUSHAN SHARMA PROP OF M/S SMART MOBILE SHOPPE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/54/2026	24-04-2026	Kotak Mahindra Prime Ltd Vs YASH VARU	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/832/2026	24-04-2026	Nissan Renault Financial Services India Private Limited Vs CHARAN JEET SINGH 9864	Archit Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/833/2026	24-04-2026	KOTAK MAHINDRA BANK LTD Vs Mahakal Tyres	Gurmit Singh Hans(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/834/2026	24-04-2026	HDB FINANCIALSERVICES PRIVATE LIMITED Vs INDIAN BANK	C P RAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/275/2026	25-04-2026	GP STALLION INDUSTRIES PVT LTD Vs DHANRAJ RAGHUNATH BANGDE	Harmesh Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/276/2026	25-04-2026	ASHISH GUPTA HUF Vs DHANRAJ RAGHUNATH BANGDE	VIKAS DEEP JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/835/2026	25-04-2026	Toyota Financial Services India Limited Vs SABALE MADHURI KISAN	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/55/2026	27-04-2026	AAR KAY FIN LEASE PVT LTD Vs OM PRAKASH PANDEY AND ORS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/85/2026	27-04-2026	NIRAJ JAIN Vs Deepak Sabbarwal	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/278/2026	27-04-2026	Ankit Polytex Pvt Ltd Vs Premium Laminators Pvt Ltd	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/279/2026	27-04-2026	SEWA SINGH Vs YOGESH KUMAR GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/680/2026	27-04-2026	MS ANB AUTO INDIA PVT LTD Vs MS KAFILA FORGE LTD	GAGAN JINDAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/836/2026	27-04-2026	Toyota Financial Services India Limited Vs MOTILAL S RATHOD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/837/2026	27-04-2026	Toyota Financial Services India Limited Vs ASHISH SUMATILAL TATHED	YOMESH SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/838/2026	27-04-2026	Toyota Financial Services India Limited Vs PRAMOD GURJAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/839/2026	27-04-2026	Toyota Financial Services India Limited Vs SUTHAR RAVIKUMAR J	Ashok Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/848/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ALBEL MAVAI	Bharat Bagga(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/849/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHUNNILAL CARPENTER	JYOTI ADVOCATE(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/850/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHUBHAM S	PRADEEP KUMAR PANDEY(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/851/2026	28-04-2026	KOTAK MAHINDRA BANK LTD Vs VIMALKUMAR KISHANLAL RAMAVAT	HARDIK SAXENA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/852/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs YALAPPA HANUMANT PAWAR	Sudhir kumar(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				Contempt Civ./15/2026	Petition	29-04-2026	AMITA JAIN Vs M/S ADISH ASSOCIATES PVT LTD Through its AR/Director	Hrajiv kumar(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/86/2026	29-04-2026	mukesh jhuthra Vs hari om	ankit narwal(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/87/2026	29-04-2026	Ashwmegh Spices Pvt Ltd Vs Dorofood Products pvt ltd	RAJIV BHASIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/283/2026	29-04-2026	M/S SARTHAK CONSTRUCTION CO SOLE PROPRIETOR SH PAWAN KUMAR Vs Municipal Corporation of Delhi Through Commissioner	Nitesh Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/853/2026	29-04-2026	Baldev Finlease Private Limited Vs Rahmat Khan	Nitesh Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/855/2026	29-04-2026	PRATHAM CREATIONS Vs NINOLINE EDUTCEH AND ANR	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/856/2026	29-04-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ROHIT JAT	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/857/2026	29-04-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANJAY BAPUSO CHOUGULE	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/17/2026	30-04-2026	HEENA SHOREWALA Vs SURYAN MAINTENANCE AGENCY PVT LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/88/2026	30-04-2026	VISHAL GOYAL Vs KUMAR FOOD INDUSTRIES LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/89/2026	30-04-2026	Broad Injectables Vs ROYAL DRUG DISTRIBUTORS	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/286/2026	30-04-2026	UNION BANK OF INDIA Vs DEVENDER	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/287/2026	30-04-2026	Skyline Core Corporation Vs Ranjeet Kumar Proprietor of Sanjeev Electricals Sales and Service	ACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/288/2026	30-04-2026	ANSHUL GOYAL PROPRITEOR OF MS AANYA ENTERPRISES Vs MS KESHAV SURYA COMPUNDS ANDRAJGOPAL(P), MASTERBATCHES PVT LTD	ACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCI AL COURT)	NORTH	303	Civil	OMP (I) (COMM)/682/2026	01-04-2026	TATA CAPITAL LTD Vs MAHESH RAWAT	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/683/2026	01-04-2026	TATA CAPITAL LTD Vs DHAIRYAN MAHAJAN	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/681/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs ASHOK KUMAR MAN SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/680/2026	01-04-2026	BALDEV FINLEASE PVT LTD Vs Amarendra Kumar Ojha	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/31/2026	01-04-2026	GANESH INDUSTRIES Vs PANKAJ SINGH	MAYANK AHUJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/503/2026	01-04-2026	CANARA BANK Vs KALI CHARAN	Radha Dhauni(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/678/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JITU TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/677/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHWAKARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/679/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRANALI BHUSHAN MIRGE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm)/68/2026	01-04-2026	M/s Shree Ganik Udyog Vs Bansal Traders	GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/504/2026	01-04-2026	RAMA ENGRAVURES Vs KRIS FLEXIPACKS PVT LTD	PRABHAT JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/70/2026	01-04-2026	RUDRAKSH PAPERS PVT LTD Vs M/S DIAMOND PRINT N PACK PVT LTD THROUGH ITS DIRECTORS	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/200/2026	01-04-2026	Suprabha Mitra Through SPA Holder Vs Mohd Asim	ARCHIT SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/198/2026	01-04-2026	SANJAY KUMAR GUPTA Vs DURGESH BANSAL	amit vohra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/199/2026	01-04-2026	ROUTE CORP INDIA PVT LTD Vs Nikhil Verma	Rishabh Gulati(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/11/2026	01-04-2026	PARVAT STONE CRUSHER Vs HDB FINANCIAL SERVICES LTD	SANJAY KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM)/12/2026	01-04-2026	PARVAT STONE CRUSHER Vs HDB FINANCIAL.PVT LTD	SANJAY KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/700/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUVARNA MANOJ, ATAK	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/701/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs THAKOR, PRAVINBHAI PRAHLADBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/702/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RATHOD VISHNU, KUMAR SUKHAJI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/703/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUBHAMAY, SARKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/704/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL I TIWARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/705/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs UJWALA, RAJENDRA BORATE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/698/2026	02-04-2026	TATA CAPITAL LTD Vs ANKITA SHUKLA		NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/699/2026	02-04-2026	TATA CAPITAL LTD Vs JITENDRA BAHADUR SINGH		NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/205/2026	02-04-2026	MLT ROYALTECH PVT LTD Vs JASBIR SINGH		Mandeep Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/208/2026	02-04-2026	Alufine International Vs Lalit Narain Khanna		RAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/209/2026	02-04-2026	UNION BANK OF INDIA Vs Shital Prop of M/s Ronak Collocation		Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/206/2026	02-04-2026	UNION BANK OF INDIA Vs Punam Kumari Prop of M/s Leepra Nail Art and Fashion Point		Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/38/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs GULJAR F		Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					ExComm - Award by ArbComm/37/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs SATYANARAYAN PRASAD KESARI	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/39/2026	02-04-2026	MS SUNDARAM FINANCE LIMITED Vs SAMEER KHAN	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/207/2026	02-04-2026	BANK OF BARODA Vs SANJEEV KUMAR	Quaisar Ali(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/713/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs G S TYRE CARE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/714/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DINESH SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/715/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIJISAN EXPORTS PVT LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/716/2026	04-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AAYUSH TOURS AND TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/717/2026	04-04-2026	PIRAMAL FINANCE LIMITED Vs CHANDAN BABU	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/718/2026	04-04-2026	TATA CAPITAL LTD Vs KARMVIR SINGH	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/719/2026	04-04-2026	TATA CAPITAL LTD Vs JYOTI MINERALS	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/211/2026	04-04-2026	KAUSHAL KUMAR Vs R D RETAIL INDIA PVT LTD	PRINCE KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/43/2026	04-04-2026	AXIS BANK LTD Vs MOHAMMAD KURBAN	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/212/2026	04-04-2026	Canara Bank Vs Kamakshi	Varun Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/213/2026	04-04-2026	Akzonobel india limited Vs Blast Coats	Raj Kumar Ruhil(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/214/2026	06-04-2026	PRAVEEN AGGARWAL SANSKAR DIXIT	Vs Shreshth Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/71/2026	06-04-2026	BANK OF MAHARASHTRA ANSHUL KUMAR BHASIN	Vs	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (COMM)/14/2026	06-04-2026	M/S MANAPPURAM FINANCE LTD Vs ASHISH BHASIN	JEEWAN PARKASH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/217/2026	07-04-2026	Himanshu Jalan Vs PLASTIPLUS ECOTRONICS PVT LTD	Vishal Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/218/2026	07-04-2026	PRIME HORTIAGRO PROJECTS LIMITED Vs JCO INTERNATIONAL A PARTNERSHIP FIRM	Neeraj Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/221/2026	07-04-2026	Shri Hanuman Textile Vs SSM enterprise	Sneha Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/741/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RUSHIKESH RAMESH ALANJKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/737/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SACHALAJANGRA(P), SANJAYBHAI LAKHBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/740/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRITI PRAKASHHARODE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/739/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs rajesh vasant machutre	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/749/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LOPA VASANTRAO, CHER	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/738/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANA ALFIYA, KAOSAR SABIR KHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/747/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VINOD DILIP, JAGTAP	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/748/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJIB DEB	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/736/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAXMI RAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/745/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KHUSHBUKUMARI R PATEL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/746/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KALPESHKUMAR RAMANLAL BHATTIYA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/222/2026	07-04-2026	Shree Ganik Udyog Vs Gulshan Lal Gulati	GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/744/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIRENDRAJ SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/743/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASLALMBHAI HARUNBHAI GOGADA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/750/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAURAV RAJENDRA AHIRE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/742/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MADHURI TOURS AND TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/219/2026	07-04-2026	CANARA BANK Vs KISHAN KUMAR	Arun Kumar Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/74/2026	07-04-2026	SHIV KRAFT PAPER PVT LTD Vs M/S R S INDUSTRIES AND ANR THROUGH ITS PARTNER/AUTHORIZED SIGNATORY MR RAKESH YADAV	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/73/2026	07-04-2026	RICH CROP PROTECTION PVT LTD Vs M/S FRITO AGRO INDIA OPC PVT LTD THROUGH ITS DIRECTOR MR SURENDRA KUMAR	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/72/2026	07-04-2026	RAKESH GOEL Vs ANUSUYA PRASAD RATURI	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/220/2026	07-04-2026	VARUN GUPTA Vs Sh Rohan Arora		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/225/2026	08-04-2026	STATE BANK OF INDIA Vs ANSHUL PROP OF ANSHUL ENTERPRISES	Gopal Chand Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					MISC DJ/595/2026	09-04-2026	SUSHIL CORUGATING CHEMICALS Vs MS PREETI GOYAL	CHARU SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/230/2026	09-04-2026	RANJAN JAIN Vs SANJAY SHARMA	Mandeep Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/231/2026	09-04-2026	PUNJAB NATIONAL BANK Vs RAVINDER KUMAR GUPTA	Sachin Malik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/593/2026	10-04-2026	DEEPAK KUMAR Vs SUNDARAM FINANCE LTD	sudhir kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/48/2026	11-04-2026	Axis Bank Ltd Vs VARNITI INDUSTRIES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/599/2026	11-04-2026	INDO CHEMICALS PVT LTD Vs VAISHALI FOIL CONTAINER	SAURABH SHOKEEN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/598/2026	11-04-2026	Malwa Automobiles Pvt Ltd Vs Mahakal Stock	Praveen Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/237/2026	11-04-2026	Shree Ganik Udyog Vs Sachin Bhel	G GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/236/2026	11-04-2026	Shree Ganik Udyog Vs Hari Om	G GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/242/2026	13-04-2026	BANK OF INDIA Vs HARISH MALHOTRA	shudhansu(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/766/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL NARAYAN PATIL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/760/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRASAD SHRIKANT DESHPANDE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/761/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHYAMNARAYAN SOHAN YADAO	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/765/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMIT CHOUBEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/764/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KAVITA GAIKAWAD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/762/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs K P TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/763/2026	13-04-2026	KOTAK MAHINDRA BANK LTD Vs KRISHNA INDUSTRIES	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/758/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASANUO KHRUOMO	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/759/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VAIBHAVI LAXMAN POTDAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/243/2026	13-04-2026	BANK OF INDIA Vs ANJU	Geetanjali Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/607/2026	13-04-2026	AXIS BANK Vs NARBIR SINGH	Zareef Ahmad(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					ExComm - Award by ArbComm/49/2026	13-04-2026	AXIS BANK LTD Vs ARVIND BAIRWA	Rahul Chauhan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/785/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HAJRA S	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/784/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs POOJA KUNAL KUMBHAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/783/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHIJIT SHIVAJI SAVEKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/778/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIKAS RAIKWAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/780/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RENUKA NAMDEV BHALERAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/805/2026	17-04-2026	KOTAK MAHINDRA BANK LTD Vs SANJAY JAYANTIBHAI CHAU	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/801/2026	17-04-2026	KOTAK MAHINDRA BANK LTD Vs RAVICHANDRAN C NATTAR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/800/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAMMAD SHAHID SHAKEEL AHAMAD ANSARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/803/2026	17-04-2026	HDFC BANK LTD Vs SIDDHARTHAN KHERA	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/804/2026	17-04-2026	HDFC BANK LTD Vs SHIVAM MISHRA	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/807/2026	17-04-2026	HDFC BANK LTD Vs SUSHIL KUMAR VERMA	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/808/2026	17-04-2026	HDFC BANK LTD Vs SHER SINGH	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/809/2026	17-04-2026	SHRIRAM FINANCE LTD Vs YOGESH KUMAR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/810/2026	17-04-2026	SHRIRAM FINANCE LTD Vs DEEPAK	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/811/2026	17-04-2026	KOTAK MAHINDRA BANK LTD Vs VIJAY PRATAP SINGH RAJAWAT	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					RP/6/2026	17-04-2026	Qualitest Infotech Pvt Ltd Vs LOVONAV INDIA PVT LTD	Manish Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/799/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ESSARE TRANSOLUTIONS PRIVATE LIMITED	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/798/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIJAY HARIJANGRA GAIKWAD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/616/2026	17-04-2026	ICICI BANK LTD Vs M/S KAMDHENU ENTERPRISES	Mahesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/813/2026	17-04-2026	HDFC BANK LTD Vs MONU KUMAR	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					OMP (I) (COMM)/812/2026	17-04-2026	HDFC BANK LTD Vs RINKU THAKUR	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/802/2026	17-04-2026	TATA CAPITAL LTD Vs RAMESH YADAV	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/806/2026	17-04-2026	SHRIRAM FINANCE LTD Vs YOGENDER MALIK	Manoj Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/248/2026	17-04-2026	M/S FUSION Vs NATIONAL INSURANCE COMPANY LTD	tanu singhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/249/2026	17-04-2026	ANTIZE FOODS PVT LTD Vs M/S ARNEJA FOOD	KOMAL JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/50/2026	17-04-2026	M/S MANAPPURAM FINANCE LTD Vs KRISHAN KUMAR	Sandeep Nehra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/51/2026	17-04-2026	M/S MANAPPURAM FINANCE LTD Vs Prashant Sehrawat	Sandeep Nehra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/258/2026	18-04-2026	BANK OF INDIA Vs VISHAL BANSAL	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/820/2026	18-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL NARAYAN PATIL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/819/2026	18-04-2026	M/S DOST FINCAP PVT LTD Vs PRATAP SINGH	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/818/2026	18-04-2026	ADITYA BIRLA HOUSING FINANCE LIMITED Vs EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Yashvardhan Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/257/2026	18-04-2026	STATE BANK OF INDIA Vs MOAYANGER	ACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/256/2026	18-04-2026	STATE BANK OF INDIA Vs VIYIETO KERA	ACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/255/2026	18-04-2026	State Bank of India Vs S YANKIU	ACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/259/2026	18-04-2026	BANK OF INDIA Vs VIJAY TOMAR	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/821/2026	20-04-2026	Kotak Mahindra Bank Ltd Vs Gayatriba Harpalsinh Sarvaiya	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/822/2026	20-04-2026	Kotak Mahindra Bank Ltd Vs Gayatriba Harpalsinh Sarvaiya	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/823/2026	20-04-2026	Kotak Mahindra Bank Ltd Vs Gayatriba Harpalsinh Sarvaiya	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/824/2026	20-04-2026	Kotak Mahindra Bank Ltd Vs Harpalsinh Jayvantsinh Sarvaiya	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/825/2026	20-04-2026	Kotak Mahindra Bank Ltd Vs Harpalsinh Jayvantsinh Sarvaiya	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/82/2026	20-04-2026	BANK OF INDIA Vs YOGESH BHARDWAJ	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/261/2026	20-04-2026	M/S SUSHIL CORUGATING AND CHEMICALS P LTD THROUGH ITS DIRECTOR SUSHIL KUMAR GARG Vs M/S WEPACK THROUGH ITS PROP MOHAK VADHERA	Ritu Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/829/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DATTA SUDHAKAR MEHTRE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/264/2026	21-04-2026	ALLURE ENTERPRISES PVT LTD Vs KRISHNA FOOTCARE AND ANR	KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/656/2026	22-04-2026	MOHIT POLYMERS Vs Koreslite Industries Pvt Ltd	ROHIT KUMAR GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/269/2026	22-04-2026	STATE BANK OF INDIA Vs SAANVI PROP OF M/S SAANVI MAKEOVER SALOON	Ravindra Narayan Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/270/2026	22-04-2026	MS APRAJIT IMPEX LLP Vs SHMANJEET AMIT KUMAR PROP M/S OPINESHARMA(P), INDIA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/271/2026	22-04-2026	BANK OF INDIA Vs Gurleen Sachdeva	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/273/2026	23-04-2026	STATE BANK OF INDIA Vs SUBBROTA PANDEY PROP OF M/S PANDEY ENTERPRISES	Ravindra Narayan Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (COMM)/16/2026	23-04-2026	JAGDISH KUMAR Vs KOTAK MAHINDRA PRIME LTD AND ANR	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/83/2026	24-04-2026	BERLIA STEELS PVT LTDJ THROUGH ITS AR VIKAS BERLIA Vs AKANSHA MISHRA PROP OF MS ADITYA ENTERPRISES	JAIWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/274/2026	24-04-2026	BANK OF MAHARASHTRA Vs RAM SINGH Proprietor of M/s R S International	Rajiv Ranjan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/84/2026	25-04-2026	MS SHIVA OIL MILLS THROUGH ITS PROP SH SUMIT GARG Vs Ms Shree Shyam Communication Through its Ar Prop Smt Sapna Sahay	Mayank Singhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/277/2026	25-04-2026	MS SL YADAV CRANES PRIVATE LTD Vs SH CHITRAVEER	Gurmit Singh Hans(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/840/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMESHVAR DAYAL	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					ExComm - Award by ArbComm/56/2026	27-04-2026	GAMBIT LEASING AND FINANCE PVT LTD Vs AJAY AND ORS	VIKAS DEEPA JAIN(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/281/2026	27-04-2026	K P STEEL HOLDINGS Vs RAMANAND INDUSTRIES	Manoj Kumar Bhagat(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/280/2026	27-04-2026	M/S MANKA GLASS Vs VIKAS NARAYAN	pulkit mittal(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/847/2026	28-04-2026	Kotak Mahindra Bank Ltd Vs PRAVIN SHAMJI LAVADIYA	AMIT KUMAR(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/846/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SODHAJANGRA(P), CHATRAPALSINH ALUBHA	RAJESH JANGRA(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/841/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHEKH ANWARJANGRA(P), SHEKH ALI	RAJESH JANGRA(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/845/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHAITANYA GANESH RAJPURKAR	RAJESH JANGRA(P),				NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/844/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JITENDRA SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/842/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAZIYA BIBI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/843/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RIYAZ KHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (COMM)/1/2026 (MISC)	29-04-2026	AJAY KUMAR DANGRE Vs SANDEEP KUMAR	Utsav Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/854/2026	29-04-2026	BALDEV FINLEASE PVT LTD Vs Abdul Jabbar	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					ExComm - Award by ArbComm/57/2026	29-04-2026	AXIS BANK LTD Vs BHASKAR NEGI	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/284/2026	29-04-2026	BANK OF INDIA Vs M/S GAMUT TRADING CO THROUGH ITS PROPRIETOR HARISH KUMAR	Amrendra Nath Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/285/2026	29-04-2026	GREEN FIELD INDUSTRIES Vs CHARAN PADUKA INDUSTRIES PRIVATE LIMITED	deepak Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/708/2026	30-04-2026	CLASSIC CAPS Vs VIJAY PACKERS	SHIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/290/2026	30-04-2026	UNION BANK OF INDIA Vs M/STAR GRAPHICS THROUGH PROPRIETOR MAHIPAL SINGH	Srajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/291/2026	30-04-2026	M/S KRISHI INDUSTRIES Vs M/S SHYAM JI DISTRIBUTER	Kushagra Goel(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/292/2026	30-04-2026	M/S KRISHI INDUSTRIES Vs M/S BH ENTERPRISES	Kushagra Goel(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/90/2026	30-04-2026	M/s SHREE GANIK UDYOG Vs Varun	G GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/293/2026	30-04-2026	UCO BANK Vs M/S UJJWAL MODULAR KITCHEN AND ANR	MANOJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					MISC DJ/709/2026	30-04-2026	NAMAN METAL CRAFT Vs LOVYAM UDYOG AND PACKERS	Saurav Joon(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS (COMM)/177/2026	01-04-2026	VINOD SINGH LOCHAV Vs INDOSPIRIT DISTRIBUTION LTD	RAMIT SEHRAWAT(P),	9212375979	balajimindworkz@gmail.com	27.03.2026
			603	Commercial Suit	CS (COMM)/179/2026	01-04-2026	BANK OF INDIA Vs Anshu Kumar Singh	Varun Sharma(P),	8384089688	adv.varunsharma@gmail.com	24.03.2026
			603	Commercial Suit	CS (COMM)/180/2026	01-04-2026	Runu Mishra Proprietor R P Traders Vs The New India Assurance Co Ltd	Mandeep Singh Kapoor(P),	9212002049	kapoorin@yahoo.com	27.03.2026
			603	Commercial Suit	CS (COMM)/184/2026	02-04-2026	Sanjay Saluja And Anr Vs TAJESHWAR SINGH GHAI And Anr	Rahul Rajpal(P),	9999080438	advocaterahulrajpal@gmail.com	27.03.2026
			603	Commercial Suit	CS (COMM)/188/2026	04-04-2026	RAMESH YADAV Vs M/S BNM INDUSTRY	Ashu Ralhan(P),	9818923612	bnmindustry@gmail.com	20.03.2026
			603	Commercial Suit	CS (COMM)/195/2026	04-04-2026	CANARA BANK Vs BHAWNA VERMA PROPRIETOR OF M/S VERMA CARPETS	Subhash Kumar Jha(P),	9050279420	bhawna26988varuna@gmail.com	27.03.2026
			603	Commercial Suit	CS (COMM)/201/2026	06-04-2026	PUMA SE Vs GHANSHYAM SINGH	Gautam Bhasin(P),	999930688	eludication.legal@outlook.com	02.04.2026
			603	Commercial Suit	CS (COMM)/205/2026	07-04-2026	SEEMA BEHL Vs SUPER PLASTRONICS PVT LTD	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	02.04.2026
			603	Commercial Suit	CS (COMM)/208/2026	08-04-2026	UNION BANK OF INDIA Vs Shri Sai Enterprises And Anr	Uzair Elahi(P),	9999332412	confierlawfirm@gmail.com	28.03.2026
			603	Commercial Suit	CS (COMM)/210/2026	09-04-2026	GONSAI LOGISTICS PVT LTD Vs Trident Shipping Private Limited	rujjawal Kumar Rai(P),	8130412316	raijjwal198@gmail.com	07.04.2026
			603	Commercial Suit	CS (COMM)/211/2026	09-04-2026	Punjab National Bank Vs Smt Bimla Bisht and Anr	Arun Bhardwaj(P),	9899138242	arunbhardwaj1206@gmail.com	24.03.2026
			603	Commercial Suit	CS (COMM)/219/2026	13-04-2026	X Vs Y	Gautam Bhasin(P),	9999306881	eludication.legal@outlook.com	08.04.2026

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			603	Commercial Suit	CS (COMM)/224/2026	16-04-2026	CANARA BANK Vs RAVINDER KUMAR	NILENDU VATSYAYAN(P)	9999050853	nilendwasayan@gmail.com	04.04.2026
			603	Commercial Suit	CS (COMM)/225/2026	16-04-2026	MS BATRA BREWERIES AND DISTILLERIES PVT LTD Vs MS KASHISH MANAGEMENT AND SERVICES PVT LTD	Rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	22-03-2026
			603	Commercial Suit	CS (COMM)/227/2026	16-04-2026	Punjab National Bank Vs MR NITIN BHATIA AND ANR	Saurav Bhasin(P),	9899331166	sauravbhasin10@gmail.com	14-04-2026
			603	Commercial Suit	CS (COMM)/229/2026	17-04-2026	KONCEPT AUTOMOBILES PVT LTD Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD	Vivek Singh(P),	9999130332	nitya@nakslegal.com	13.04.2026
			603	Commercial Suit	CS (COMM)/232/2026	18-04-2026	PUNJAB NATIONAL BANK Vs FORTUNE HUMAN CAPITAL PVT LTD AND ORS	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	16.04.2026
			603	Commercial Suit	CS (COMM)/233/2026	18-04-2026	PUNJAB NATIONAL BANK Vs SLG FASHIONS AND ANR	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	16.04.2026
			603	Commercial Suit	CS (COMM)/236/2026	20-04-2026	State Bank of India Vs Vikas Kumar	Akanksha Ahuja(P),	9811343911	rbsamaiyar.adv@gmail.com	13.04.2026
			603	Commercial Suit	CS (COMM)/237/2026	21-04-2026	CANARA BANK Vs DAPINDER SINGH SACHDEVA PROP M/S RATTAN ENTERPRISES	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobli@gmail.com	11.04.2026
			603	Commercial Suit	CS (COMM)/239/2026	22-04-2026	M/S DURA BUILD CARE PVT LTD Vs NARAYAN SETHIA CONSTRUCTIONS	Sanjay Shukla(P),	9711067747	sanjayshukla84.adv@gmail.com	18.04.2026
			603	Commercial Suit	CS (COMM)/241/2026	23-04-2026	M/s Sahana Buildtech Pvt Ltd Vs Shri Rakesh Jolly	ANJALI NEHRA(P),	9891434698	advsandeepk11@gmail.com	18.04.2026
			603	Commercial Suit	CS (COMM)/247/2026	25-04-2026	BHAWAN SINGH Vs SHIPBOLT INDUSTRIES PRIVATE LIMITED	RAMIT SEHRAWAT(P),	92142375979	advocateramit@gmail.com	23.04.2026
			603	Commercial Suit	CS (COMM)/248/2026	25-04-2026	Punjab National Bank Vs MUJJAMIL KHAN	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	22.04.2026
			603	Commercial Suit	CS (COMM)/251/2026	27-04-2026	State bank of india Vs KAPIL SHARMA	Mohit Tiwari(P),	9301232373	advkmishra@outlook.com	23.04.2026
			603	Commercial Suit	CS (COMM)/256/2026	29-04-2026	PAWAN SOLANKI Vs MS BLINK COMMERCE PRIVATE LIMITED	Naveen Sehrawat(P),	9999926997	questlexpartners@gmail.com	25.04.2026

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			603	PETITION U/S 9	OMP (I)(COMM)/1185/2026	01-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SAYED MURTHALA THANGAL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1186/2026	01-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NITYOTSAVA ROOFING SOLUTIONS	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1187/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs Gourav Sharma	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1188/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines And Ors	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1189/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines And Ors	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1190/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs Sanjeev Sangwan	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1191/2026	01-04-2026	KOTAK MAHINDRA BANK LTD Vs Baljinder Singh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	17.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1212/2026	04-04-2026	Toyota financial services india ltd Vs DEEPAK KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.02.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1213/2026	04-04-2026	Toyota financial services india ltd Vs INDER PAL SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	10.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1214/2026	04-04-2026	Toyota financial services india ltd Vs MANDEEP KAUR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1215/2026	04-04-2026	Toyota financial services india ltd Vs PANKAJ MISHRA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1216/2026	04-04-2026	Toyota financial services india ltd Vs KAPIL PANDEY	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1217/2026	04-04-2026	Toyota financial services india ltd Vs ANAM A	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1218/2026	04-04-2026	Toyota financial services india ltd Vs SUKHPREET SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026

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			603	PETITION U/S 9	OMP (I)(COMM)/1238/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1239/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	07.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1240/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1241/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	23.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1242/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1243/2026	06-04-2026	KOTAK MAHINDRA BANK LTD Vs Parveen	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1244/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Balinder Kumar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	27.02.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1256/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BILATERAL SOLUTIONS PRIVATE LIMITED	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1257/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN J	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1258/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs POONAM GUPTA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	17.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1259/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UPINDERJIT SINGH BRAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1260/2026	07-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KSHITIJ KUMAR SHUKLA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1261/2026	07-04-2026	KOTAK MAHINDRA BANK LTD Vs Govinda Narayan Patil	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1262/2026	07-04-2026	KOTAK MAHINDRA BANK LTD Vs Ganesh Chimanaji Ade	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	17.03.2026

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			603	PETITION U/S 9	OMP (I)(COMM)/1263/2026	07-04-2026	KOTAK MAHINDRA BANK LTD Vs Ashabai Dinkar Suryawanshi	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1264/2026	07-04-2026	KOTAK MAHINDRA BANK LTD Vs Balu Uttam Chavan	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1265/2026	07-04-2026	KOTAK MAHINDRA BANK LTD Vs Yogesh Brijlal Bhapkar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1266/2026	08-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Praveen Kumar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1267/2026	08-04-2026	KOTAK MAHINDRA BANK LTD Vs Mahesh Purushottam Sonawane	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1268/2026	08-04-2026	KOTAK MAHINDRA BANK LTD Vs Shakirmo Abdul Rajak	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1269/2026	08-04-2026	KOTAK MAHINDRA BANK LTD Vs Bharatsing Ramsing Patil	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	07.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1270/2026	08-04-2026	KOTAK MAHINDRA BANK LTD Vs Manisha Nagesh Kashte	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	23.02.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1271/2026	08-04-2026	KOTAK MAHINDRA BANK LTD Vs Ganesh Rathod	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.02.02026
			603	PETITION U/S 9	OMP (I)(COMM)/1297/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY SINGH RATHOD 3075	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1298/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADITYA KUMAR 9382	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	17.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1299/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT B 5224	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1300/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAURAV GILL 6532	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1301/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM KUNWAR 7510	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	17.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP (I)(COMM)/1302/2026	09-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHIPALKUMAR DHARMVIR 8466	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1320/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Basant Yadav	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1321/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Just Quality Concrete	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1322/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Satyam Transport Equipment	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1323/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Harsh Logistics Pvt Ltd	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1324/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Sanjay Singh Sihag	9911883595	associatesrsgarg1@gmail.com	17.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1325/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Pankaj M	9911883595	associatesrsgarg1@gmail.com	07.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1326/2026	10-04-2026	M/s cholamandalam investment and finance co ltd Vs Mahesh A	9911883595	associatesrsgarg1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1343/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Parveen Kumar	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1344/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harjinder Singh	9911883595	associatesrsgarg1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1345/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Lakhvinder Singh	9911883595	associatesrsgarg1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1346/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar	9911883595	associatesrsgarg1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1347/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Stc Enterprises	9911883595	associatesrsgarg1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1348/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Khyati Kakaria	9911883595	associatesrsgarg1@gmail.com	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	PETITION U/S 9	OMP (I)(COMM)/1349/2026	13-04-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Uday Singh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1350/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HUKMA RAM MURAWATIYA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1351/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHINDE DHANANJAY BABURAO	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1352/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1353/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1354/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1388/2026	16-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kailas Rustum Rathod	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1389/2026	16-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Sunil Dongar Koli	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1390/2026	16-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Mohammadfaruque Mohammad Fazil	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1391/2026	16-04-2026	Toyota financial services india ltd Vs CHANDRA SHEKHAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1392/2026	16-04-2026	Toyota financial services india ltd Vs INAM ALI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1393/2026	16-04-2026	Toyota financial services india ltd Vs JITENDRA RAMESH MORE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1481/2026	25-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHAUHAN SHAILESH KAMABHAI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1508/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH RAMESH MAHALGAVE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	20.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP (I)(COMM)/1543/2026	29-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ashish D	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1544/2026	29-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Vinod	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1545/2026	29-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Gurmej Singh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1546/2026	29-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Sonu	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1547/2026	29-04-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kamlesh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1552/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADARSH P	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1553/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEENU AK	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1554/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FAISAL P H	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1555/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHADIYAK FARHANA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	PETITION U/S 9	OMP (I)(COMM)/1556/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKEELA P A	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.03.2026
			603	EXECUTION	EX. (COMM.) 123/2026	13.04.2026	AXIS BANK LTD VS VINOD KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	07.04.2026
			603	EXECUTION	EX. (COMM.) 104/2026	04.04.2026	GSI ENTERPRISES PVT. LTD. VS SHUBH GUPTA	VALI & CO.	9910358225	office@vali.co.in	02.04.2026
			603	EXECUTION	EX. (COMM.) 105/2026	04.04.2026	M/S GREATECH TELCOM TECHNOLOGIES PVT. LTD. VS M/SSHRING CRAFT INC	NAVDEEP SINGH	9560523320	MAIL.ATTRIANDATTRI@GMAIL.COM	07.04.2026
			603	EXECUTION	EX. (COMM.) 115/2026	07.04.2026	AXIS BANK LTD. VS NANDAN SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	02.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	EXECUTION	EX. (COMM.) AWARD BY ARB. COMM 20/2026	09.04.2026	KOTAK MAHINDRA BANK LTD. VS ROSHAN KUMAR SINGH	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	08.04.2026
			603	EXECUTION	EX. (COMM.) 129/2026	15.04.2026	AXIS BANK LTD VS BIJENDER SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	06.04.2026
			603	EXECUTION	EX. (COMM.) 130/2026	15.04.2026	AXIS BANK LTD. VS RITA GARG	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	06.04.2026
			603	EXECUTION	EX. (COMM.) 137/2026	16.04.2026	PUNJAB NATIONAL BANK VS GOLDEN SAPHIRE INTERNATIONAL	Saurav Bhasin(P),	9899331166	Sauravbhasin10@gmail.com	15.04.2026
			603	EXECUTION	EX. (COMM.) 138/20238	16.04.2026	PUNJAB NATIONAL BANK VS NARENDER MOHAN	Saurav Bhasin(P),	9899331166	Sauravbhasin10@gmail.com	15.04.2026
			603	EXECUTION	EX. (COMM.) AWARD BY ARB. COMM 22/2026	21.04.2026	EQUITAS SMALL FINANCE BANK LTD. VS G S TRADERS	ARUN KUMAR SHARMA	9990151720	gloriouslawassociates@gmail.com	06.04.2026
			603	EXECUTION	EX. (COMM.) 145/2026	10.04.2026	M/S ALP OVERSEAS PVT. LTD. VS M/S S M ENTERPRISES	KULWINDER SINGH	9818143967	advomattoo@gmail.com	10.04.2026
			603	EXECUTION	EX. (COMM.) 155/2026	28.04.2026	KOTAK MAHINDRA PRIME LTD. VS ARUN SHAH	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	24.04.2026
			603	EXECUTION	EX. (COMM.) 122/2026	11.04.2026	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHILD DEVELOPMENT	BASANT KUMAR GUPTA	9312632614	bkguptaadvo@gmail.com	09.04.2026
			603	EXECUTION	EX. (COMM.) 98/2026	01.04.2026	STATE BANK OF INDIA VS AJAY KUMAR	VINAY KUMAR	9811134771	Kkumarvinay.65@gmail.com	30.03.2026
			603	EXECUTION	EX. (COMM.) 99/2026	01.04.2026	STATE BANK OF INDIA VS SUMIT KUMAR	VINAY KUMAR	9811134771	Kkumarvinay.65@gmail.com	30.03.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/1394/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MD RAGIB ANJUM 6108	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46072
			613	Commercial Suit	OMP (I)(COMM)/1192/2026	01-04-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 0817	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	46101
			613	Commercial Suit	ExCOMM - Award by Arb Comm/15/2026	01-04-2026	SUNDARAM FINANCE LTD Vs DHIRENRA KUMAR SINGH	NITIN MEHTA(P),	8802218291	advocate.mehtaassociates09@gmail.com	46100

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1194/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJINDER KAUR 4579	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46104
			613	Commercial Suit	OMP (I)(COMM)/1193/2026	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHANSHU P 1910	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46104
			613	Commercial Suit	OMP (I)(COMM)/1195/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46104
			613	Commercial Suit	OMP (I)(COMM)/1197/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Buoyant Stockpile Private Limited	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-03-26
			613	Commercial Suit	OMP (I)(COMM)/1198/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Buoyant Stockpile Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-03-26
			613	Commercial Suit	OMP (I)(COMM)/1199/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-03-26
			613	Commercial Suit	OMP (I)(COMM)/1200/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Just Quality Concrete	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	27-03-26
			613	Commercial Suit	OMP (I)(COMM)/1201/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vijay Garg	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	27-03-26
			613	Commercial Suit	OMP (I)(COMM)/1202/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rajmani H	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	27-03-26
			613	Commercial Suit	OMP (I)(COMM)/1330/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAPAN KATHARYA 8099	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	24-03-26
			613	Commercial Suit	OMP (I)(COMM)/1331/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASAD ALI 6355	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	24-03-26
			613	Commercial Suit	OMP (I)(COMM)/1332/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUKHSAR KHAN 1402	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	24-03-26
			613	Commercial Suit	CS (COMM)/181/2026	01-04-2026	SMT KANTA DEVI PROP OF KANTA ASSOCIATES Vs M/S CREW BUILDTECH	CHANDRA KANT KUMAR(P),	8802185404	trilokpanditadvocate@gmail.com	28-03-26
			613	Commercial Suit	OMP (I)(COMM)/1219/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Jayavanta Bapu Thorat	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1220/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Rushikesh Panjab Kale	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26
			613	Commercial Suit	OMP (I)(COMM)/1221/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Devanand Narayanrao Khadse	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26
			613	Commercial Suit	OMP (I)(COMM)/1222/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Ravindra Bharatsing Pawara	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26
			613	Commercial Suit	OMP (I)(COMM)/1223/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Sheikharif Sheikh Sultan Chhaware	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26
			613	Commercial Suit	OMP (I)(COMM)/1224/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Dhanraj Ajay Mahale	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	31-03-26
			613	Commercial Suit	CS (COMM)/200/2026	04-04-2026	AXSYS SOLUTION Vs KAMALADITYA CONSTRUCTION PRIVATE LIMITED	Sanjay Bajaj(P),	9811082913	sanjaybajaj@bblsdelhi.com	25-03-26
			613	Commercial Suit	CS (COMM)/202/2026	06-04-2026	M/S A Crafts Vs Rams Creative Technologies Pvt Ltd	NISHTHA AGARWAL(P),	8860009190	chambers_nishtha@outlook.com	25-03-26
			613	Commercial Suit	OMP (I)(COMM)/1333/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAMEED PARAMBATH 7965	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-03-26
			613	Commercial Suit	OMP (I)(COMM)/1334/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP K P 2896	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-03-26
			613	Commercial Suit	OMP (I)(COMM)/1335/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PULLARIPADATH AYAPPAN RANJITH 9017	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-03-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/16/2026	06-04-2026	Axis Bank Ltd Vs SHAHBAZ KHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	28-03-26
			613	Commercial Suit	CS (COMM)/226/2026	16-04-2026	CURRIE AND BROWN INDIA PVT LTD Vs ECHO BUILDTECH LIMITED	AMAR KUMAR(P),	9717101829	sksingh7002@gmail.com	28-03-26
			613	Commercial Suit	OMP (I)(COMM)/1245/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Shahaji Baliram Jadhav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1246/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Shivcharan Kashirao Bidkar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1247/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Babulal Lasha Valvi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1248/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs Arun Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1249/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Daljit Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1250/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Vikram	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1251/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Nitin	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1252/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Just Quality Concrete	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1253/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1254/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1336/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURRATTAN PAL SINGH 3372	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1337/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDER SINGH 6465	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1338/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY TAXI SERVICE 6826	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1339/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH KUMAR BHAMBHU 2762	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/21/2026	15-04-2026	Axis Bank Ltd Vs SANJIB KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	02-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/18/2026	08-04-2026	Axis Bank Ltd Vs JATIN KUMAR CHAUHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	02-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	ExCOMM - Award by Arb Comm/19/2026	08-04-2026	Axis Bank Ltd Vs DEEPAK	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	02-04-26
			613	Commercial Suit	OMP (COMM)/14/2026	20-04-2026	S S MOTA SINGH SENIOR SECONDARY SCHOOL Vs APPALON OVERSEAS THROUGH MR DEEPAK VIJ PARTNER	Aranya Moulick(P),	882625642	aranya.moulick@moulicklawoffice.com	02-04-26
			613	Commercial Suit	CS (COMM)/216/2026	10-04-2026	PRAKASH PIPES LIMITED Vs CAREWELL REPELLENTS PRIVATE LTD	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh786@yahoo.com	03-04-26
			613	Commercial Suit	OMP (I)(COMM)/1340/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARFARAJ G	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1341/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AWADHESH KUMAR MISHRA 3130	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/1342/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARDEEP SINGH 9638	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	02-04-26
			613	Commercial Suit	CS (COMM)/213/2026	09-04-2026	CANARA BANK Vs BIJENDRA SINGH	NILENDU VATSYAYAN(P)	9999050853	nilenduvatsyayan@gmail.com	04-04-26
			613	Commercial Suit	CS (COMM)/214/2026	09-04-2026	Ms Sapna Aggarwal Vs Smart Chips Pvt Ltd	AMIT KUMAR(P),	9810591404	amlawassociates2020@gmail.com	04-04-26
			613	Commercial Suit	OMP (I)(COMM)/1319/2026	10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	08-04-26
			613	Commercial Suit	Execution (Comm)/121/2026	10-04-2026	M/S JYOBHA ENGINEERS PVT LTD Vs M/S KONCEPT PROSTHETIC PVT LTD	A. K. PATHAK	9971931446	pathak26.adv@gmail.com	10-04-26
			613	Commercial Suit	CS (COMM)/218/2026	11-04-2026	MEDIA 24X7 ADVERTISING PVT LTD Vs TEHRI HOUSE PRIVATE LIMITED	Arvind Vashistha(P),	8010005212	info@lexavapatners.com	09-04-26
			613	Commercial Suit	OMP (I)(COMM)/1374/2026	13-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Wazir P	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	10-04-26
			613	Commercial Suit	CS (COMM)/228/2026	17-04-2026	M S RAGHUBIR SINGH JAGBIR SINGH Vs M S SPIRE INDUSTRIES AND ORS	ASHOK KR. KAUSHIK	8587937809	ashokkaushikadv827@gmail.com	15-04-26
			613	Commercial Suit	OMP (I)(COMM)/1396/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVO CABS PRIVATE LIMITED 4647	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1397/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRIYA SHARMA 0299	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1398/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GYAN CHAND 6820	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1399/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYAM SUNDER 7377	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1400/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARIF AHAMAD 3437	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1401/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU YADAV 8307	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1402/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEELA DEVI 1617	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1403/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD RASHEED 3480	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-04-26
			613	Commercial Suit	OMP (I)(COMM)/1404/2026	21-04-2026	Kotak Mahindra Bank Ltd Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	16-04-26
			613	Commercial Suit	OMP (I)(COMM)/1405/2026	21-04-2026	Kotak Mahindra Bank Ltd Vs Rohtash	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	16-04-26
			613	Commercial Suit	OMP (I)(COMM)/1406/2026	21-04-2026	Kotak Mahindra Bank Ltd Vs Sunder Lal	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	16-04-26
			613	Commercial Suit	OMP (I)(COMM)/1407/2026	21-04-2026	Kotak Mahindra Bank Ltd Vs Vijay Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	16-04-26
			613	Commercial Suit	OMP (I)(COMM)/1408/2026	21-04-2026	Kotak Mahindra Bank Ltd Vs Bintu	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	16-04-26
			613	Commercial Suit	OMP (COMM)/13/2026	18-04-2026	MS SOMANY BATH FITTING PVT LTD Vs KANWARDEEP SINGH	SATENDER RAI	9953485570, 9971949272	Satendra.rai@dskslegal.com	17-04-26
			613	Commercial Suit	OMP (I)(COMM)/1445/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RICARDO STONE PRIVATE LIMITED 7300	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1446/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARAMJIT KAUR 8504	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	OMP (I)(COMM)/1447/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY PAL JATOL 2555	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	OMP (I)(COMM)/1448/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR 8757	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	CS (COMM)/235/2026	20-04-2026	Netsarang Computer Ine and Anr Vs Alepo Technologies Private Limited and other	RISHI PRAKASH(P),	8826232692	rishioo09p@gmail.com	17-04-26
			613	Commercial Suit	OMP (I)(COMM)/1449/2026	24-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	17-04-26
			613	Commercial Suit	OMP (I)(COMM)/1450/2026	24-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA 9440	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	17-04-26
			613	Commercial Suit	OMP (COMM)/15/2026	20-04-2026	M/S AGRO LIFE SCIENCES CORPORATION Vs M/S GOYALSINGH AND GOEL STAINLESS STEELS	SANJEEV KR. SINGH	9810148367	legalvibes.lawfirm@gmail.com	17-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/23/2026	24-04-2026	STATE BANK OF INDIA Vs Shanti Book Binding House	AARTI BANSAL(P),	9971729922	no email	17-04-26
			613	Commercial Suit	CS (COMM)/238/2026	21-04-2026	DIBAKARCHEM ENTERPRISES PROPRIETOR SH SUNIL KUMAR SWAIN Vs SAMANT POWDERTECH PRIVATE LIMITED	H. S. YADAV	9999384586	harishyadav17a@gmail.com	17-04-26
			613	Commercial Suit	OMP (I)(COMM)/1409/2026	21-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rashid Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	18-04-26
			613	Commercial Suit	Execution (Comm)/143/2026	20-04-2026	Avlan India Vs De Decor Engineering Pvt Ltd	Prasann Kumar(P),	9266715001	advocatesunnyjain@gmail.com	17-04-26
			613	Commercial Suit	OMP (I)(COMM)/1451/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KAMAL GUPTA 0446	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	OMP (I)(COMM)/1452/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD MUSTAFA 2940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	OMP (I)(COMM)/1453/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARAMBIR CHOPRA 4749	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/1455/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANJALI SOOD	Rahul Bhardwaj(P), 2762	advocateashok.1@gmail.com	14-04-26
			613	Commercial Suit	OMP (I)(COMM)/1462/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shubham Sharma	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	18-04-26
			613	Commercial Suit	OMP (I)(COMM)/1470/2026	25-04-2026	m/s cholamandalam investment and finance co ltd Vs Suresh Kumar	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	18-04-26
			613	Commercial Suit	OMP (I)(COMM)/1442/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHREEKANT SURENDRAPRATAP SINGH	VANDANA KAPOOR	vandana.kapoor@patilawoffices.com	21-04-26
			613	Commercial Suit	OMP (I)(COMM)/1443/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MINAKSHI SURESH BHOI	VANDANA KAPOOR	vandana.kapoor@patilawoffices.com	21-04-26
			613	Commercial Suit	OMP (I)(COMM)/1444/2026	24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAVNATH HANUMANT FADKE	VANDANA KAPOOR	vandana.kapoor@patilawoffices.com	21-04-26
			613	Commercial Suit	OMP (I)(COMM)/1464/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Qadir	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	21-04-26
			613	Commercial Suit	CS (COMM)/242/2026	24-04-2026	PUNJAB NATIONAL BANK Vs RAM SHANKAR	VED PRAKASH(P),	advocateprakashred@gmail.com	22-04-26
			613	Commercial Suit	OMP (I)(COMM)/1465/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Vikash S	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1466/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Kuldeep A	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1467/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Deepak Taneja	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1468/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Murari Mohan Mishra	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1469/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Ankit Dahiya	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1463/2026	25-04-2026	m/s cholamandalam investment and finance co ltd Vs Leebanshu Vijay Singh	RAVI SHANKAR GARG	associatesrsgarg8@gmail.com	23-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			613	Commercial Suit	OMP (I)(COMM)/1471/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mahesh Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1472/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Bishnoi Road Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1473/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Sabuddin I	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1474/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Rinku Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1475/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shiv Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1476/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Rohit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1477/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mangal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1478/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Suhaib I	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1479/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Arshad K	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1480/2026	25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Dilshad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1497/2026	27-04-2026	Toyota Financial Ser India Ltd Vs MOHD SHAKIR 1373	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1501/2026	27-04-2026	Toyota Financial Ser India Ltd Vs JAGDIP SINGH 7995	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1500/2026	27-04-2026	Toyota Financial Ser India Ltd Vs ROHIT KUMAR 2934	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	23-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/27/2026	28-04-2026	M/s Kotak Mahindra Prime Ltd Vs PRADEEP KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	23-04-26

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			613	Commercial Suit	ExCOMM - Award by Arb Comm/24/2026	28-04-2026	M/s Kotak Mahindra Prime Ltd Vs ROHIT	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	23-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/25/2026	28-04-2026	M/s Kotak Mahindra Prime Ltd Vs SACHIN KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	23-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/26/2026	28-04-2026	M/s Kotak Mahindra Prime Ltd Vs VINOD KUMAR YADAV	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1499/2026	27-04-2026	Toyota Financial Ser India Ltd Vs RAHUL PASWAN 3690	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1498/2026	27-04-2026	Toyota Financial Ser India Ltd Vs SUKHWINDER SINGH 2394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1495/2026	27-04-2026	Toyota Financial Ser India Ltd Vs BIRAMLAL D	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelaawoffices.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1496/2026	27-04-2026	Toyota Financial Ser India Ltd Vs BIMAL DEY	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelaawoffices.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/1494/2026	27-04-2026	Toyota Financial Ser India Ltd Vs DATTATREY SHANKAR BHOIR	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelaawoffices.com	24-04-26
			613	Commercial Suit	OMP (I)(COMM)/1536/2026	28-04-2026	Toyota Financial Ser India Ltd Vs RAVI KUMAR 1088	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1541/2026	28-04-2026	Toyota Financial Ser India Ltd Vs BHAWANI SINGH 3752	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1540/2026	28-04-2026	Toyota Financial Ser India Ltd Vs JASVEER VED 5460	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1537/2026	28-04-2026	Toyota Financial Ser India Ltd Vs SHANAWAJ K 1692	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1542/2026	28-04-2026	Toyota Financial Ser India Ltd Vs SHASHI BHUSHAN S SHUKLA 2143	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1539/2026	28-04-2026	Toyota Financial Ser India Ltd Vs NITIN N 9636	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26

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			613	Commercial Suit	OMP (I)(COMM)/1538/2026	28-04-2026	Toyota Financial Ser India Ltd Vs SAGEER N 4664	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1535/2026	28-04-2026	Toyota Financial Ser India Ltd Vs SYED MOHSIN ALI 8053	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-04-26
			613	Commercial Suit	OMP (I)(COMM)/1548/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD SHAFIK 3915	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	27-04-26
			613	Commercial Suit	OMP (I)(COMM)/1549/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHLANDER BISHT 8965	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	27-04-26
			613	Commercial Suit	OMP (I)(COMM)/1550/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAYA KHAN 4889	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	27-04-26
			613	Commercial Suit	OMP (I)(COMM)/1551/2026	30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAYA KHAN 4219	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	27-04-26
			613	Commercial Suit	Execution (Comm)/103/2026	02-04-2026	RABINDRA SINGH Vs PAWAN AGARWAL	Virender kumar Puri(P),	9911569395	pruies.1@yahoo.co.in	13-12-25
			613	Commercial Suit	Execution (Comm)/146/2026	24-04-2026	Sunita Kanwar Vs Gymactive	Sameer Sidhar(P),	9999918302,	NO EMAIL	21-04-26
			613	Commercial Suit	Execution (Comm)/131/2026	15-04-2026	SAHARA ENGINEERS AND CONSULTANTS Vs RASIK PRODUCTS PVT LTD	Karamveer Tokas(P),	9811191254	ad.karamveer@gmail.com	11-04-26
			613	Commercial Suit	OMP (I)(COMM)/1327/2026	11-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sulakhn Ram	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10-04-26
			613	Commercial Suit	OMP (I)(COMM)/1329/2026	11-04-2026	DELCON ENGINEERING Vs NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348	advocateurvashibehl@gmail.com	10-04-26
			613	Commercial Suit	OMP (I)(COMM)/1328/2026	11-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Krishana R	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10-04-26
			613	Commercial Suit	CS (COMM)/209/2026	08-04-2026	DELCON ENGINEERING Vs THE NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348	advocateurvashibehl@gmail.com	08-04-26
			613	Commercial Suit	OMP (I)(COMM)/1196/2026	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-03-26

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			613	Commercial Suit	OMP (I)(COMM)/1203/2026	01-04-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-03-26
			613	Commercial Suit	OMP (I)(COMM)/1255/2026	07-04-2026	SANGRAM PRAJAPATI Vs BANK VIHAR CGHS LTD THROUGH ITS PRESIDENT SECRETARY	Brijesh Tiwari(P),	98116 99122	sssastry@lexambit.in	02-04-26
49	SH. GAUTAM MANAN, JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	EXECUTION	Execution (Comm.)/100/2026	01-04-2026	SUNDARAM FINANCE LTD Vs AMIT KUMAR	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	25.03.2026
			614	EXECUTION	Execution (Comm.)/101/2026	01-04-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK GAHOT	MR. KAUSHAL KUMAR	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	27.03.2026
			614	ARBITRATION	OMP (I)(COMM.)/1179/2026	01-04-2026	IDFC FIRST BANK LTD Vs CHANDRA PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.03.2026
			614	ARBITRATION	OMP (I)(COMM.)/1180/2026	01-04-2026	RBL BANK LTD Vs AFSAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.03.2026
			614	ARBITRATION	OMP (I)(COMM.)/1181/2026	01-04-2026	IDFC FIRST BANK LTD Vs TESUL PVT LTD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.03.2026
			614	ARBITRATION	OMP (COMM.)/11/2026	04-04-2026	M/s Pran Printers Pvt Ltd Vs M/s Punjab Ferro Controls Pvt Ltd	MR. RAHUL SINGLA	9711406438	SINGHLA.RAHUL7@GMAIL.COM	27.03.2026
			614	COMMERCIAL SUIT	CS (COMM)/187/2026	04-04-2026	BTC TRADERS VS. GUPTA ENGINEERS AND CONTRACTORS	MR. JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	01.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/189/2026	04-04-2026	RODISH HOSPITALITY Vs KAPIL KOHLI	MR. ADITIYA RANA	9599553812	ADITYA2407RANA@GMAIL.COM	02.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/190/2026	04-04-2026	PUNJAB NATIONAL BANK Vs MAHAVIR SINGH	MS. SABHYA JAIN	9811577425	SABHYAJAIN08@GMAIL.COM	02.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/194/2026	04-04-2026	CANARA BANK Vs PRAVEEN VERMA	MR. SUBHASH KUMAR JHA	9810840045	SKJHAASSOCIATES@GMAIL.COM	30.03.2026
			614	COMMERCIAL SUIT	CS (COMM)/197/2026	04-04-2026	PUNJAB NATIONAL BANK Vs ASHOK KUMAR	MR. ARUN BHARDWAJ	9899138242	ARUNBHARDWAJ1206@GMAIL.COM	02.04.2026
614	COMMERCIAL SUIT	CS (COMM)/198/2026	04-04-2026	PUNJAB NATIONAL BANK Vs MANOJ KUMAR	MR. ARUN BHARDWAJ	9899138242	ARUNBHARDWAJ1206@GMAIL.COM	02.04.2026			

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			614	COMMERCIAL SUIT	CS (COMM)/199/2026	04-04-2026	SURINDER PAL LAMBA Vs SOURABH TIWARI	MR. MANOJ KUMAR	9213155125	LAWYERMANOJ07@GMAIL.COM	30.03.2026
			614	EXECUTION	Ex.COMM - Award by Arb. Comm./17/2026	06-04-2026	AXIS BANK LTD Vs RAVINDRANA NAIK UPPOOR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026
			614	EXECUTION	Execution (Comm.)/113/2026	06-04-2026	AXIS BANK LTD Vs ALOK KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/203/2026	06-04-2026	N.S COMMUNICATION PVT LTD Vs BHARTI AIRTEL LTD	MR. SAHIL RAO	9999025817	SAHILRAO455@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1225/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHAMED ASHKAR K M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1226/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs NASLATH UP	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1227/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs RAVI SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1228/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs SAMEEUDDIN ALAM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1229/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs VISHAL M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1230/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs VIVEKANAND R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1231/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs AJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1232/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs AJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1233/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs HEMANT CHAUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1234/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs VANDNA D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1235/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs SARVESH KUMAR MISHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1236/2026	06-04-2026	TOYOTA FINANCIAL SERVICES Vs FAROOK MIYAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1237/2026	06-04-2026	BMW INDIA FINANCIAL SERVICES Vs CHINMAY APURBA CHATTERJEE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/206/2026	07-04-2026	BANK OF BARODA Vs AJAY PAL	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	02.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/207/2026	08-04-2026	BANK OF MAHARASHTRA Vs NARENDRA KUMAR SHARMA	MR. ARVIND SINHA	9810618195	ARVINDSINHA@GMAIL.COM	30.03.2026
			614	EXECUTION	Execution (Comm.)/118/2026	09-04-2026	KOTAK MAHINDRA BANK Vs ANAND SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/212/2026	09-04-2026	CANARA BANK Vs RAJU BOSS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1272/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN DAYANAND GAUND	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1273/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HIMANSHU SHUKLA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1274/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHRIBALAJI TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1275/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RANBIR R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1276/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SOMBIR J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1277/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HARSH LOGISTICS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1278/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs ISHWAR RAMESH RATHOD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	02.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1279/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs MUKTAR MOULA SAYYED	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1280/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs MAHADEV GOVINDA CHAKRANARAYAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1281/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs USHA GANGADHAR JADHAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1282/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs BHAGAVAN RAJARAM ERANDE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1283/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs SARVAJIT LAXMAN PATIL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1284/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs RAGHUNATH RAJARAM KUWAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1285/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs ROHIT PRAVIN CHAUDHARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1286/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN BHAGWANRAO RATHOD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1287/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs MOHAN SADASHIV PANDHARE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1288/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs MAHESH DATTATRAY SONAWANE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1290/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs REEMA RAJEEV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1291/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RAGHUVVEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1292/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs UMAR FARUK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1293/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs YOGESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1294/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ANKUR SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1296/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHRISHANKAR KHALIFA INFRADEVELOPERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1303/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SONU KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1304/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs YOGINDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1305/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUOYANT STOCKPILE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1306/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUOYANT STOCKPILE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1307/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ROHIT H	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1308/2026	09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs GOPAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1309/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs SURAJ DEVI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1310/2026	09-04-2026	KOTAK MAHINDRA BANK LTD Vs SAROHA EARTH MOVERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1311/2026	09-04-2026	KOTAK MAHINDRA BANK Vs MOHIT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1312/2026	09-04-2026	KOTAK MAHINDRA BANK Vs ASHISH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1313/2026	09-04-2026	KOTAK MAHINDRA BANK Vs JAKIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1314/2026	09-04-2026	SURYODAY SMALL FINANCE BANK LTD Vs AASHIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.04.2026

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			614	EXECUTION	Execution (Comm.)/120/2026	10-04-2026	JAMMU AND KASHMIR BANK LTD Vs SUHAIB MOHAMMAD	MS. UZMA ASHRAF	9873029772	RAUZLEGAL@GMAIL.COM	09.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1315/2026	10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH PAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1316/2026	10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BHARAT X	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1317/2026	10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs VIKAS VEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1318/2026	10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MUKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	06.04.2026
			614	EXECUTION	Execution (Comm.)/124/2026	13-04-2026	AXIS BANK LTD Vs FARZANA KHATOON	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.04.2026
			614	EXECUTION	Execution (Comm.)/125/2026	13-04-2026	AXIS BANK LTD Vs MONA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.04.2026
			614	EXECUTION	Execution (Comm.)/126/2026	13-04-2026	AXIS BANK LTD Vs YASH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.04.2026
			614	EXECUTION	Execution (Comm.)/127/2026	13-04-2026	AXIS BANK LTD Vs MINTU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1356/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs SAVITRI BAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1357/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs PRAVEEN KAUNDAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1358/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs RAMESH KUMAR ARORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1359/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs RINKOO S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1360/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs A S ENTERPRISES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1361/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHD RASHID KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1362/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs VIRENDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1363/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs ASAD MANZER	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1364/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs RAHMATH GAFOOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1365/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs ARSHANA K V	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1366/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHIT BAJAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1367/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs PRACHI SRIVASTAVA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1368/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs VIKAS ROSE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1369/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs JITENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1370/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs ABHISHEK SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1371/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs CHANDRAPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1372/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs SRVISION POWER SOLUTIONS OPC	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1373/2026	13-04-2026	TOYOTA FINANCIAL SERVICES Vs DEVENDER BAINSLA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.04.2026
			614	EXECUTION	Execution (Comm.)/132/2026	15-04-2026	AXIS BANK LTD Vs SONU GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	09.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
614				EXECUTION	Execution (Comm.)/133/2026	15-04-2026	AXIS BANK LTD Vs JITENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN5@YAHOO.COM	09.04.2026
614				EXECUTION	Execution (Comm.)/134/2026	15-04-2026	AXIS BANK LTD Vs MANISH KUMAR GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN5@YAHOO.COM	09.04.2026
614				EXECUTION	Execution (Comm.)/135/2026	15-04-2026	SANTOSH KUMAR Vs AZEEM SHAH ANSARI	MR. RAJENDER KUMAR RAWAT	9810053768	RJNDR.RAWAT@GMAIL.COM	13.04.2026
614				EXECUTION	Execution (Comm.)/136/2026	15-04-2026	BINDU JAGGI Vs JAI RAM	MR. SUNIL DUTT	9313345075	ADVOCATESUNILDUTT1@GMAIL.COM	10.04.2026
614				COMMERCIAL SUIT	CS (COMM)/222/2026	15-04-2026	PRAKASH PIPES LTD Vs RADHIKA CONFECTIONERY	MR. AVTAR SINGH	9717101829	AVTAR78@GMAIL.COM	13.04.2026
614				COMMERCIAL SUIT	CS (COMM)/223/2026	15-04-2026	CURRIE AND BROWN INDIA PVT LTD Vs TARC PROJECTS LTD	MR. AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMAIL.COM	13.04.2026
614				EXECUTION	Execution (Comm.)/139/2026	16-04-2026	ARISTO HEALTH CARE Vs TEJAS JEEVAN HEALTH CARE PVT LTD	MR. KUSHAL MISHRA	7011271638	KUSHALMISHRA199@GMAIL.COM	09.04.2026
614				EXECUTION	Execution (Comm.)/140/2026	16-04-2026	UNION BANK OF INDIA Vs MOOL CHAND PALIWAL AND ORS	MR. VIJAYENDRA PRATAP	9999372685	VIJAYENDRAPRATAPADOVATE3465@GMAIL.COM	09.04.2026
614				EXECUTION	Execution (Comm.)/142/2026	17-04-2026	ALLWAYS LOGISTIC INDIA Vs MOTION LOGISTIC	MR. SUNIL KR VERMA	9971113447	ADVSUNILVERMA.DELEGAL.COM	15.04.2026
614				COMMERCIAL SUIT	CS (COMM)/231/2026	18-04-2026	PUNJAB NATIONAL BANK Vs N K INTERIOR	MR. SANCHEET SHARMA	9548667393	SSSANCHIT09@GMAIL.COM	13.04.2026
614				ARBITRATION	OMP (I)(COMM.)/1395/2026	18-04-2026	TOYOTA FINANCIAL SERVICES Vs KAMAL SINGH LODHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.04.2026
614				COMMERCIAL SUIT	CS (COMM)/234/2026	20-04-2026	NATSARANG COMPUTER INCr Vs INFINERA INDIA	MR. RISHI PRAKASH	8826232692	RISHI0009P@GMAIL.COM	18.04.2026
614				MISC	MISC DJ ADJ/377/2026	22-04-2026	KULDEEP SINGH Vs SHUBHAM SUYAL	MR. NISHANT SHARMA	7982997412	NISHANTSHARMA3890@GMAIL.COM	16.04.2026
614				ARBITRATION	OMP (COMM.)/16/2026	23-04-2026	UNION OF INDIA Vs ROYAL MERIDIAN INDIA	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	15.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1417/2026	23-04-2026	TOYOTA FINANCIAL SERVICES Vs SIDDHI TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1418/2026	23-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHAN DEDHA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1419/2026	23-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MALKIT SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1423/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH ARJUN VITKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1424/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHAL EKNATH BHOIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1425/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT FULCHAND SHENDE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1429/2026	23-04-2026	IDFC FIRST BANK LTD Vs BHOLE KASHYAP	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN5@YAHOO.COM	17.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1430/2026	23-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs JASWANT D	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/243/2026	24-04-2026	RAMESH KUMAR SINGH Vs RANJEET SINGH VERMA	MR. BIPUL KUMAR	9958429668	BK3556252@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1454/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs KULDEEP R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1456/2026	24-04-2026	M/s ChoCHOLAMANDALAM INVESTMENT AND FINANCE Vs GURJEET SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1457/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs LAKHAN PANCHAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1458/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs TAIMOOR S	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1459/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ROHIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1460/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs NASIR R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1461/2026	24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHAHIDA PARVEEN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/246/2026	25-04-2026	GREEN HEAVEN PLANTSCAPE THROUGH ITS SPA HOLDER Vs CHEMPRIMO FLOURINE INTERNATIONAL PVT LIMITED	MR. DEEPAK SINGH	9315829356	ADVDEEPAKSINGHOFFICIAL@GMAIL.COM	16.04.2026
			614	EXECUTION	Execution (Comm.)/148/2026	27-04-2026	KOTAK MAHINDRA BANK Vs ROHITASH YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	EXECUTION	Execution (Comm.)/149/2026	27-04-2026	STATE BANK OF INDIA Vs KRISHWAVE ENGINEERING SOLUTIONS	MS. AARTI BANSAL	9873347330	NOT AVAILABLE	25.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/249/2026	27-04-2026	NEERAJ MALHOTRA Vs MAHADEV ADVISORY	MR. RAVI THAKUR	9810894605	ADV.RAVITHAKUR28@GMAIL.COM	24.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1482/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs KULDEEP SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1483/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs SANJAY D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1484/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs RADHEY SHYAM YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1485/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs SHAH PUBLICATION	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1486/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs RAHUL SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1487/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs KAPIL KALKHANDAY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1488/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs SAGAR NAGAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1502/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs HARI SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1503/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT KASHYAP	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1504/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs RIMPLE CHOUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1505/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs DARSHANSING BABUSINGH THAKUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1506/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs IMRAN JAINULABDIN KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1507/2026	27-04-2026	TOYOTA FINANCIAL SERVICES Vs ARJUN BABAN KATAKE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.04.2026
			614	EXECUTION	Execution (Comm.)/154/2026	28-04-2026	KOTAK MAHINDRA PRIME LTD Vs VIMAL MATHUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1521/2026	28-04-2026	SURYODAY SMALL FINANCE BANK Vs TARA CHAND SUMIT CONSTRUCTION COMPANY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1522/2026	28-04-2026	KOTAK MAHINDRA BANK Vs RAHUL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1523/2026	28-04-2026	KOTAK MAHINDRA BANK Vs OMPRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1524/2026	28-04-2026	KOTAK MAHINDRA BANK Vs DALIP SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1525/2026	28-04-2026	KOTAK MAHINDRA BANK Vs YOGESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1531/2026	28-04-2026	KOTAK MAHINDRA BANK Vs MONU	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1532/2026	28-04-2026	KOTAK MAHINDRA BANK Vs AMAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1533/2026	28-04-2026	KOTAK MAHINDRA BANK Vs ANCHAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1534/2026	28-04-2026	KOTAK MAHINDRA BANK Vs DEEPAK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	22.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/253/2026	29-04-2026	DIVYA SINGH Vs M/S H.R. ISPAT	MR. VAIBHAV TRIVEDI	9810888702	INFO@SINHAANADPARTNERS.COM	28.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/254/2026	29-04-2026	UPGRID SOLUTIONS Vs MANJU	MR. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	22.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/255/2026	29-04-2026	UPGRID SOLUTIONS Vs SAURABH SINGH	MR. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	22.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/257/2026	29-04-2026	SUNIL DUTT Vs INSTAMOJO	MR. AJAY FATYAL	9212193958	ADV.FATYALAJAY@GMAIL.COM	23.04.2026
50	SH. AJAY GULATI-I-DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	97/2026	01-04-2026	STATE BANK OF INDIA Vs PRIYANKA BARAL	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	28.03.2026
			509	CS (COMM)	178/2026	01-04-2026	S S Property Through Proprietor Dileep Kumar Gupta Vs Dr Virendra Swarup Educational Foundation and Ors	PRAMOD KUMAR RATH	9810940458	pramodrath.rath4@gmail.com	24.03.2026
			509	CS (COMM)	182/2026	01-04-2026	Satya Prakash Dubey Vs MS Sanmah Infotech Pvt Ltd	IRSHAD AHMAD	981196283	adv.irshad1@gmail.com	19.03.2026 & 09.04.2026
			509	Execution (Comm.)	102/2026	02-04-2026	Kotak Mahindra Bank Limited Vs RAJESH KUMAR	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	
			509	CS (COMM)	183/2026	02-04-2026	XXXXX Vs YYYY	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	31.03.2026
			509	CS (COMM)	185/2026	02-04-2026	PUNJAB NATIONAL BANK Vs JATINDER SINGH	AAKASH JANGHU	8750052500	advocatejhangu@gmail.com	30.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS (COMM)	186/2026	02-04-2026	JCC tiles Vs MAHAGUN INDIA PVT LTD	MANISH VERMA	9899951140	advocatemishverma349@gmail.com	25.03.2026
			509	OMP (I)(COMM.)	1204/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJAS AGARWAL 1587	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I)(COMM.)	1205/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHILA DEVI 9092	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.03.2026
			509	OMP (I)(COMM.)	1206/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMBROSE P T 8829	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I)(COMM.)	1207/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARVINDRA KUMAR MISHRA 3198	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I)(COMM.)	1208/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH 1675	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	18.03.2026
			509	OMP (I)(COMM.)	1209/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JANGVEER SINGH 5065	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	18.03.2026
			509	OMP (I)(COMM.)	1210/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV KAUSHIK 7028	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.03.2026
			509	OMP (I)(COMM.)	1211/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SADHANABHARDWAJ & CO. ARYA 8097	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	CS (COMM)	191/2026	04-04-2026	punjab national bank Vs FAISAL HUSSAIN KHAN	RAGHAV SHARMA	9717610124	vsradvisors@gmail.com	29.03.2026
			509	CS (COMM)	192/2026	04-04-2026	CANARA BANK Vs AKASH VERMA PROPRIETOR OF M/S AKASHJHA ENTERPRISES	SUBHASH KR.	9810840045	skjhaassociates@yahoo.com	27.03.2026
			509	CS (COMM)	193/2026	04-04-2026	CANARA BANK Vs MALIK RAJ SINGH PROPRIETOR OF SAIJHA ENTERPRISES	SUBHASH KR.	9810840045	skjhaassociates@yahoo.com	27.03.2026
			509	CS (COMM)	196/2026	04-04-2026	Punjab National Bank Vs Mr Sanjeev Kumar Prop Of Abhi Enterprises	ARUN BHARDWAJ	9899138242	arunbhardwaj1206@gmail.com	24.03.2026
			509	Execution (Comm.)	106/2026	06-04-2026	M/S CARITAS ECO SYSTEM PRIVATE LIMITED Vs ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT	ACHAL GUPTA	9953900145	office@aeqlaw.com	03.04.2026
			509	Execution (Comm.)	107/2026	06-04-2026	Axis Bank Ltd Vs SATYAM PARSHURAM TRANSPORT SERVICES	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	31.03.2026
			509	Execution (Comm.)	108/2026	06-04-2026	Axis Bank Ltd Vs PANKAJ GAUTAM	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			509	Execution (Comm.)	109/2026	06-04-2026	Axis Bank Ltd Vs ROBINSON	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			509	Execution (Comm.)	110/2026	06-04-2026	Axis Bank Ltd Vs AKHILESH KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)	111/2026	06-04-2026	Axis Bank Ltd Vs NATWAR KUMAR JHA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			509	CS (COMM)	204/2026	06-04-2026	Amit Singhal Vs Shahana Parween	VISHAL GARG	9810131702		
			509	Execution (Comm.)	116/2026	08-04-2026	Axis Bank Ltd Vs VANDANA CHOPRA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			509	Execution (Comm.)	117/2026	08-04-2026	Axis Bank Ltd Vs SIMRAN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.03.2026
			509	OMP (COMM.)	12/2026	09-04-2026	Sunrise Embedded Solutions Pvt Ltd Vs Design Graphics	ANUPAM DWIVEDI	9891629964	anupamadvsc@gmail.com	07.04.2026
			509	CS (COMM)	215/2026	09-04-2026	Canara Bank Vs SONU SINGH	NILENDU VATSYAYAN	9999050853	nilenduvatsyayan@gmail.com	04.04.2026
			509	Execution (Comm.)	119/2026	10-04-2026	Axis Bank Ltd Vs SHYAM MISHRA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.04.2026
			509	CS (COMM)	217/2026	10-04-2026	VIVAVE GLOBAL PRIVATE LIMITED Vs MOUSER ELECTRONICS INC	Lalan Chaudhary	8585997719		03.04.2026
			509	CS (COMM)	220/2026	13-04-2026	ABHISHEK YADAV Vs ASHOK KUMAR GAUR	AMISHA VOHRA	7503916176	amishavohra4@gmail.com	10.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS (COMM)	221/2026	13-04-2026	The Supreme Industries Ltd Vs Sandhya	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	09.04.2026
			509	OMP (I)(COMM.)	1375/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALI MP 4739	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	28.03.2026
			509	OMP (I)(COMM.)	1376/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATHIKUMARI S S 2078	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	28.03.2026
			509	OMP (I)(COMM.)	1377/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR 3251	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	28.03.2026
			509	OMP (I)(COMM.)	1378/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARJUN SINGH 6165	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	02.04.2026
			509	OMP (I)(COMM.)	1379/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH KHOKHAR 3830	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	02.04.2026
			509	OMP (I)(COMM.)	1380/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs S S V CONSTRUCTION 3415	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026
			509	OMP (I)(COMM.)	1381/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ KUMAR 5144	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	02.04.2026
			509	OMP (I)(COMM.)	1382/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DANİYAL DHAN SUKH 6718	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1383/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJDAN RANIDAN 0184	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026
			509	OMP (I)(COMM.)	1384/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEEL WATI DEVI 2415	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026
			509	OMP (I)(COMM.)	1385/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDRA MAURYA 6390	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026
			509	OMP (I)(COMM.)	1386/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH KUMAR SINGH 0936	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	24.03.2026
			509	OMP (I)(COMM.)	1387/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BARKHA RANI 0180	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	28.03.2026
			509	Execution (Comm.)	141/2026	16-04-2026	Punjab National Bank Vs VIVEK KUMAR	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	14.04.2026
			509	CS (COMM)	230/2026	17-04-2026	M/s CAPARO MIDDLE EAST FZE PRIVATE LIMITED Vs M/s JPC PIPES PRIVATE LIMITED	PRATIBHA SHARMA	9711543472	adv.psharma10@gmail.com	09.04.2026
			509	OMP (I)(COMM.)	1410/2026	21-04-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs ASHISH GULIA 4837	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	17.04.2026
			509	OMP (I)(COMM.)	1411/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJPAL SINGH 1532	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	OMP (I)(COMM.)	1412/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AFROZ SHEKHAR CHAMOLI 6065	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026
			509	OMP (I)(COMM.)	1413/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH SINGH 1090	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026
			509	OMP (I)(COMM.)	1414/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHAKAR RAI 2997	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026
			509	OMP (I)(COMM.)	1415/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH KUMAR 6095	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026
			509	OMP (I)(COMM.)	1416/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATISH KUMAR SINGH 8336	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.04.2026
			509	CS (COMM)	240/2026	23-04-2026	KSJ ENGINEERING AND PROJECTS PVT LTD Vs VINITA ENTERPRISES	Ashish S. Kulshreshtha	9811166164	ashishsko4@gmail.com	
			509	OMP (I)(COMM.)	1426/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANSING SAMPAT SHILAWANT	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	21.04.2026
			509	OMP (I)(COMM.)	1427/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH B	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	21.04.2026
			509	OMP (I)(COMM.)	1428/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PATEL ROSHANKUMAR GHANSHYAMBHAI	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	21.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1431/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHANT SHARMA 4016	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1432/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PUNEET SINGH RAWAT 4924	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1433/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHUTOSH DWIVEDI 4512	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1434/2026	23-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	17.04.2026
			509	OMP (I)(COMM.)	1435/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATIN S 1513	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1436/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY P 7583	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1437/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SINGH YADAV 1345	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1438/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAMSHER SINGH 0770	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1439/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARAMBIR CHOPRA 4747	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1440/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IMRAN KHAN 5589	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)	1441/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY KUMAR 5654	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.04.2026
			509	CS (COMM)	244/2026	24-04-2026	RLG Systems India Private Limited Vs Almehtab Industries Private Limited	AMAN THUKRAL	9891602513	amanthukral@outlook.com	06.02.2026
			509	CS (COMM)	245/2026	24-04-2026	RLG Systems India Private Limited Vs Shiva TexFabs Limited	AMAN THUKRAL	9891602513	amanthukral@outlook.com	05.02.2026
			509	Execution (Comm.)	147/2026	27-04-2026	Kotak Mahindra Bank Limited Vs Pradeep Sharma	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	23.04.2026
			509	Execution (Comm.)	150/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR	KUSHAL KUMAR	7009793548	rishabh.eruditelegal@gmail.com	23.03.2026
			509	Execution (Comm.)	151/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT GARG	KUSHAL KUMAR	7009793548	rishabh.eruditelegal@gmail.com	23.03.2026
			509	Execution (Comm.)	152/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs RAJU RAM VILASH PATEL	KUSHAL KUMAR	7009793548	rishabh.eruditelegal@gmail.com	23.03.2026
			509	Execution (Comm.)	153/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL YADAV	KUSHAL KUMAR	7009793548	rishabh.eruditelegal@gmail.com	23.04.2026

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			509	CS (COMM)	250/2026	27-04-2026	CANARA BANK Vs RAJIV BANSAL PROP OF M/S BANSALIYAR ENTERPRISES	RAJIVB.SAMAI	9811343911	rbsamaiyar.adv@gmail.com	25.04.2026
			509	CS (COMM)	252/2026	27-04-2026	QTLOADS TECH TRANSIT PVT LTD Vs JSR ENTERPRISES	J.D. SHARMA	9810874706	advocatejaidevsharma@gmail.com	24.04.2026
			509	OMP (I)(COMM.)	1489/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AYAAT TOURS AND TRAVELS	VANDANA KAPOOR	9717182168	vandana.kapoor@patinlawoffices.com	24.04.2026
			509	OMP (I)(COMM.)	1490/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHANDRASHEKHAR MANOHAR NIUL	VANDANA KAPOOR	9717182168	vandana.kapoor@patinlawoffices.com	24.04.2026
			509	OMP (I)(COMM.)	1491/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGANPREET B 4455	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1492/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHMA PARVEEN 0168	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1493/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARABJEET SINGH 5941	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1509/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1510/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jai Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026

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			509	OMP (I)(COMM.)	1511/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Titu Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1512/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amar Pal Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230,	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1513/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Sarif	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1514/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahaman Ali	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1515/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vikash F	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1516/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Braham Prakash	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1517/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1518/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subodh B	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1519/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Monu S	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	1520/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Surender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	23.04.2026
			509	OMP (I)(COMM.)	1526/2026	28-04-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	25.04.2026
			509	OMP (I)(COMM.)	1527/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH MISHRA 3300	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	25.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	1528/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHNUMA M 8939	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	25.04.2026
			509	OMP (I)(COMM.)	1529/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH DEORAO BHAJE 0336	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	25.04.2026
			509	OMP (I)(COMM.)	1530/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU BAJPAI 8254	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	25.04.2026
			509	OMP (COMM.)	17/2026	30-04-2026	VICHITRA CONSTRUCTIONS PVT LTD Vs GENERAL MANAGER TELECOM DISTRICT BSNL AMBALA	ARIHANT JAIN	9811799646	arihant1992@hotmail.com	27.04.2026
			509	CS (COMM)	258/2026	30-04-2026	SHAKUNTALA DEVI PROPRIETOR OF SHAGUN FURNITURE THROUGH ITS AUTHORISED SIGNATORY Vs PAWAN KUMAR MANDAL	AJIT SINGH	9899695740	ajitpsingh1978@yahoo.com	20.03.2026
			509	CS (COMM)	259/2026	30-04-2026	State Bank of India Vs rahul kumar	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	23.04.2026
			509	CS (COMM)	260/2026	30-04-2026	State Bank of India Vs yash rai	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	23.04.2026
			509	CS (COMM)	261/2026	30-04-2026	State Bank of India Vs SONU	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	23.04.2026
			509	CS (COMM)	262/2026	30-04-2026	State Bank of India Vs Unnati Anshu	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	23.04.2026
TOTAL							2050				